BEFORE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 495 of 2023

IN RE:

Modh. Amjad & Anr ... Petitioners

Versus

State of UP & Anr. ...Respondents

INDEX

Sr. No.	Particulars	Court fee	Pages
1.	**Reply on behalf of Respondent No. 7 & 8**		1 - 14
2.	**Annexure R/1:** Topography flow chart & map of BanGanga River to Shukartal Ghat.		15
3.	**Annexure R/2:** Copy of UKPCB letters dated 31.01.2022 and 21.07.2023.		16 - 26
4.	**Annexure R/3:** Copy of renewal of CCA dated 06.10.2023.		27 - 35
5.	**Annexure R/4:** Copy of latters of Gram Pradhans.		36 - 38
6.	**Annexed R/5:** Copy of detailed report of National Sugar Institute (NSI), Kanpur dated 19/20.12.2023 & Compliance letter		39 - 173

	to CPCB and UKPCB dated 08.02.2024.		
7.	**Annexure R/6:** Copy of FIR Closer Report dated 28.06.2023.		**174 - 177**
8.	**Annexure R/7:** Copy of Regional Officer's detailed Report Dated 15.03.2023.		**178 - 180**
9.	**Annexure R/8:-** Copy of News Paper Cutting of Uttrakhand Best Mill Award.		**181**
10.	Copy of board resolution dated 20.10.2023.		**182 - 190**

Respondents

Delhi
Dated 23/02/2024
25/02/2024

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135

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Reply/ Objections on behalf of Respondent No. 7 and 8

- Kindly ready reply filed in OA 530/2023 with this counter affidavit.
- Kindly See Report of NSI, Kanpur dated 03.01.2024

Answering Respondents are denying all the allegations made by the Applicants which are totally false and incorrect. Nothing shall be construed as accepted simply because it was not responded to unless admitted clearly.

I have submitted the Reply on the basis of the information available at the moment. I crave leave to file the additional affidavit and rejoinder once the other respondents or applicants file their affidavits or any documents.

PRELIMINARY SUBMISSIONS:

1. It is relevant to mention here that the distance between Respondents No.7 & 8 unit and Shukartal Ganga Ghat is approx. 45 to 50 kilometers. Many Nalas from Kehda, Khanaza, Akondha, Khedi Mubarkpur, Bijopura, Pondvali, Deripo, Mohnewala, Khanpur meets in Banganga near Idrishpur

thereafter Sherpur Bella, also meet in the main stream in Banganga. Saloni River carries discharge from many villages i.e Jonrasi, Hazzarpur, Shikarpur (also carry discharge from other Factories), Landhora Oil Depo, Mubarikpur, Sanghipur, Mohammadpur, Kuankheda, Dhadheki, Mathana, Mohammadpur Bujurg, Sahipur, Dadupur, Hastmouli, Chanderpuri, Dallawala, Sitabpuri, Tofipur, Mafi, Bhokkarhedi. Saloni river carrying discharge from these villages meets at Banganga before 3-4 kilometers from Shukartal Ghat. Hence Answering Respondents cannot be responsible for water pollution as alleged in OA.

Annexure R/1: Topography flow chart & map of BanGanga River to Shukartal Ghat.

2. That notified Bhagwan Industrial Area situated on the back of Saloni river, Sidkul Industrial Area situated on the back of Ro-river and many nalas fall into these rivers which is finally merged into Banganga river before entering to Shukartal Ghat qua the alleged location mentioned in OA.

3. That distance between Sugar Mill and the Ghat is very long and before touching the feet of the Sukartal Ganga Ghat, many drain and tributaries meet Banganga River at many palces, however Applicant has filed present application targeting the answering Respondents only to cause trouble to them. It is relevant to point out that Laksar Area is notified as an Industrial Area. Hundreds of factories/industries are operational there and dense human habitation all around. However Applicants have deliberately targeted to harm the image of sugar mill only in the area.

4. It is apt to mention here that Shukartal ghat is very famous religious pilgrimage among Hindu Community. Many religious activities took place near the Ghat and create pollutants which ultimately discharged into the Holi River. However this fact every time overlooked by the common citizens as well as concerned authorities. Thousands of devotees visited every day for holi dip and gathered here which also creates waste and

droop “Pooja Samagri” into the river as well as melas organized here.

5. That vide letter No. UKPCB/ROR/Sa-64/2021/1090 dated 31.01.2022 and letter No. UKPCB/ROR/Sa-64/2023/529 dated 21.07.2023 Regional Officer informed status of water pollution near Shukartal Ghat and Banganga River to member secretary of UKPCB stating that “Sugar Mill discharge treated water in Laksar Drain and Distillery followed ‘0’ discharge” norms. During the inspection period flood like situations were prevailed in the area.
   Annexure R/2: Copy of UKPCB letters dated 31.01.2022 and 21.07.2023.

6. That answering Respondents got Consolidated Consent to Operate and Authorization CCA (renewal) vide Letter No. UKPCB/HO/Con-U-2/2023/930 dated 06.10.2023 under which industry had maintained Zero Liquid Discharge (ZLD) norms.
   Annexure R/3: Copy of renewal of CCA dated 06.10.2023 for kindly perusal.

7. That answering Respondents follow ZLD (Zero Liquid Discharge) technology in the unit by installing dryers for making dry powder from Conc. Spent wash, which is further provided to third party for potash granulation. Hence, there is no issue of discharge spent wash.

8. That many villages are located near the drain flowing nearby the Respondent No. 7 & 8 i.e Sugar Mill & Distillery. The Women Gram Pradhan in these villages has verified that no spent water is released from the sugar mill and she has never seen any fish collapsed in the drain.
   Annexure R/4: Copy of latters of Gram Pradhans.

9. As per the recommendations of Joint Committee and Regional Officer’s Letter No. UKPCB/ROR/S147(53)/2023/1513 dated 07.02.2024, answering respondents approached to National Sugar Institute (NSI), Kanpur, Uttar Pradesh which is under

Ministry of Consumer Affairs, Food & Public Distribution for independent inspection of Distillery Unit. NSI team visited to the Distillery and Sugar Mill Unit on **19th & 20th December 2023** at the time unite was operational and inspection was conducted for Validation of ETP (Effluent Treatment Plants) performance.

NSI team conducted inspections under 9 heads in Distillery and Sugar Unit and found all measures up to the mark as per standard norms prescribed.

Annexed R/5: Copy of detailed report regarding Sugar Mill of National Sugar Institute (NSI), Kanpur in 2 volumes & dated 19/20.12.2023 & intimation letter to UKPCB dated 08.02.2024.

10. FIR No. 76/2023 closure report has already been filed with the final report No. 35 dated 28.06.2023 after detailed investigation in FIR No. 76 dated 16.03.2023 which was falsely lodged against the Sugar Mill only. After investigation nothing has been found against the sugar mill which shows not releasing any kind of contaminated water into the drain and no fishes died. This OA is also basis on the said FIR.

    (Annexure R/6: Copy of FIR Closer Report dated 28.06.2023)

11. That thousands of the people are given employment in the sugar mill. Many welfare programs are run by the Sugar Mill for the benefit of the nearby villages in which cleaning of drains is also done time to time in collaboration with the villagers. The answering respondents always try to make balance between development and protection of Environment.

12. A water purification ETP plant has been installed near the drain in the sugar mill premises. The domestic polluted water of Laksar city flows through several villages in the said Laksar drain and after covering a distance of 25 km from village Podhiwali to village Idishpur, the water of the said Laksar drain meets the Banganga River. Hence the answering respondents are not responsible for the pollution as alleged.

13. That the Social service is a special quality through which the problems of common people are solved. However when social service is done with the aim of harassing someone, it causes more danger and harm as the present OA filed by the Applicants.

PRELIMINARY OBJECTIONS:

1. That who are the Applicants? Applicants neither are environmentalist nor reside near Sukartal Ganga Ghat.

2. That last crushing session was over on 21st may 2023 and the present OA has been filed on 25.07.2023 after 2 months. This clearly establishes that the applicants didn't have any knowledge or information about the true and correct facts because one FIR closed on 28.06.2023 much before filing the present Application and had falsely levied the allegations against the respondent No. 7 and 8 which amounts criminal defamation. Further, looks like/appears that the present application is ill motivated & sponsored application for some consideration only.

3. That under public pressure two FIRs have been registered against the answering Respondents to pacify public sentiments without collection of any sample. This is nothing but to harass and defame answering Respondents who has been granted all environmental consent for operation of the units and who is providing employment/work to the farmers at large in Haridwar districts.

4. That the main allegations and averments in the OA are on the following points, which are without any valid supportive data and documents but only misrepresentation of the facts. Applicants are making such false allegations and raised 'Substantial questions related to the Environment' must discharge its primary onus by giving some tangible material and verified data. Else, Hon'ble Tribunal can be flooded with such frivolous applications. Such allegations are of generic in nature

and are not related to our operations. Hence, the OA deserves to be dismissal at threshold.

5. At the very outset it is submitted that the applicants have not come with clean hands before this Hon'ble Tribunal as the applicants have filed this application without sufficient knowledge of true and correct facts. As such the application deserves dismissal at the very beginning on account of misleading the Hon'ble Tribunal.

6. That the present Application is not maintainable being wholly misconceived, groundless, frivolous and vexatious and is not sustainable in the eyes of law as the same is cooked up and has been filed against the answering respondent no. 7 & 8 without any justified cause or reason simply with a view to drag in litigation, harass, defame, blackmail and extort illegal consideration/sum from the answering respondent no. 7 & 8 and hence the Application is liable to be dismissed.

7. That the applicants are confused what allegations they leveled upon respondent No. 7 and 8.

8. That the present Application is totally false and baseless which has been synthesized on the basis of unscientific layman conjectures, misbelieves, assumptions and presumptions. In the present case, the answering respondent no. 7 & 8 have installed modern technologies in their unit to minimize/stop all possible pollutants and are not discharging any pollutants/effluents in the drain which merges in Banganga River as alleged and hence the Application is liable to be dismissed all throughout with exemplary costs.

9. That the Applicants have not approached to this Hon'ble Tribunal with clean hands and suppressed the material facts from this Hon'ble Tribunal. It is submitted that the Applicants have deliberately suppressed and concealed relevant and material particulars which are necessary for proper appreciation of facts and adjudication of the matter in controversy and on

this ground alone the Application ought to be dismissed with costs.

10. That no cause of action has arisen in favor of the Applicants because no discharge of polluting industrial effluents in laksar drain and hadwda drain which merges in Banganga River has been made by the respondent no. 7 & 8 in the present case, hence the Application is liable to be dismissed out rightly.

11. That the present Application is the glaring example of falsehood as Applicants in order to obtain favorable order from this Hon'ble Tribunal not only concealed vital information but also making false and frivolous averments in the Application and has suggested total falsehood solely to suit their convenience. On this ground alone the Application ought to be dismissed with costs."

REPLY ON MERITS:

At the very outset it is made clear that answering respondent no. 7 & 8 denies all the singular allegations and claims made in the Application by the Applicants and which are in any manner contrary to or inconsistent with whatever has been stated herein as if the same were specifically set out herein and traversed. The same stands rebutted by answering respondents. The answering respondent no.7 & 8 further reiterates that only those facts, which have been expressly agreed to by it, should be considered as facts accepted by it.

1. That the para no. 1 under reply is totally wrong and based on assumption & presumptions without knowing the real natural and technical facts hence vehemently denied. It is pertinent to mention here that Sugar mill has installed ETP (Effluent Treatment Plant) having capacity 2500 cubic meter per day and in Distillery CPU (Condensate Polishing Unit) having capacity of 1050 cubic meter per day hence no spent wash discharged and operational on ZLD approach by the answering respondents. It

is pertinent to mention that the reason of brown water is not due to the respondent No.7 & 8 rather many Nallas and other factory waste as well as household waste may be the reason of the same. It is itself admitted in the para under reply that the foul smell was due to the dead fishes as alleged however the reason of the death of the fishes is not due to the answering respondents. In Joint Committee report dated 21.07.2023 Uttrakhand Polution Control Board, Dehradun said that "RBNS Sugar Mill discharge treated water in the Lhaksar drain while RBNS Distillery followed '0' discharge norms. **(Kindly see Copy of JC Report dated 21.07.2023)**.

2. That the contents of Para 2 is vehemently denied and humbly submitted that without any *locus standi* applicants have filed this OA. In what capacity they filed present Application. Nowhere in the application, Applicants disclosed what efforts have been made by them before filling this ill motived and vague application pushing the hidden agenda by abusing the process of the Law. It is further submitted that Regional Officer's detailed inspection Report Dated 15.03.2023 and Final Report dated 28.06.2023 came out before filling the of present OA. However, the applicants have filed the present application without having any correct knowledge of facts and have not come to this Hon'ble Tribunal with clean hands, clean heart, clean mind and clean objectives. The applicants have also misled and concealed the true facts from this Hon'ble Tribunal.

3. That the contents of Para 3 are misleading facts however answering respondents are following consented norms in best possible way. Further para no. 4,5,6 are baseless and wrong hence vehemently denied and humbly submitted that all norms have been followed by the M/s RBNS Sugar Mill & Distillery and good environmental practices are being followed by the answering respondents. It is pertinent to mention here that RBNS Sugar Mill discharge treated water, if any in the Laksar drain only while RBNS Distillery followed '0' discharge. There is No question of the low level of dissolved Oxygen and killing of

aquatic life in the water as there is no such pollutants are released from the respondent No.7 & 8 as alleged.

4. It has already been admitted by the applicants in the Para No.6 that any industrial discharge in Banganga River reaches the Shukartal Ganga Ghat and pollutes its water. The allegation in this para is not against the answering respondents hence no comment. The answering respondents have been implicated in such false litigation this only ground is sufficient to dismissed the OA.

5. That the para no. 7 is not against the answering respondents, hence no comments.

6. That the contents para no 8 under reply are wrong and denied. It is submitted that UKPCB vide its letter UKPCB/ROR/Sa-64/2023/1943 dated 15.03.2023 stated that "Regional Office take samples every month from U/s and D/s and lakshr drain regularly" this report can be read as part and parcel of this reply.
Annexure R/7: Copy of UKPCB letters dated 15.03.2023.

Further Police authority has done thorough investigation in FIR No. 76 dated 16.03.2023, Final Report No. 35 dated 28.06.2023 has been submitted by the investigation officer with remark "आरवीएनएस सुगर मिल/डिस्टलरी से वेस्ट प्रदूषित पानी लक्सर ड्रेन मे छोडे जाते समय के जल के नमूनो की जांच तत्वो/रासायन के आधार पर तथा वीडियो/फोटो आदि संकलित नही किये गये है तथा कोई चश्मदीद गवाह भी जांच रिपोर्ट मे अंकित नही है तथा आरवीएनएस सुगर मिल/डिस्टलरी के विरुद्ध कोई प्रमाणिक एवं टैक्नीकल साक्ष्य उपलब्ध नही है। मौखिक रुप से यह कहना कि घटना क्रम के दौरान प्रदूषित जल आरवीएनएस सुगर मिल / डिस्टलरी द्वारा छोडा गया है पर्याप्त साक्ष्य नही है। The samples of water at the time of discharge of waste polluted water from RVNS Sugar Mill/Distillery into Luxor Drain have not been tested on the basis of elements/chemicals and videos/photos

etc. have not been compiled. And no eyewitness is mentioned in the investigation report and no authentic and technical evidence is available against RBNS Sugar Mill/Distillery. Verbally stating that polluted water has been released by RBNS Sugar Mill/Distillery during the course of the incident is not sufficient evidence."

Annexure R/6**:** Copy of FIR Closer Report dated 28.06.2023.

7. That the para no. 9, 10 under reply are wrong and denied. It is submitted that as per the detailed report dated 15.03.2023 of Mr. Subhash Chand Panwar, Regional Officer finally concluded the report with the conclusion as under

"उपरोक्त तथ्यों एवं नदियों के विभिन्न स्थलों पर लिये गये नमूनों की विश्लेषण आख्या से स्पष्ट है कि जनपद हरिद्वार से निकलने वाली गंगा नदी, बांणगंगा नदी व सोलानी नदी की गुणवत्ता 'क' श्रेणी की है, साथ ही उक्त नदियों के Catchment Area में उद्योगों के उत्प्रवाह का निस्तारण भी नही है, जिससे उत्तरप्रदेश प्रदूषण नियंत्रण बोर्ड का यह कहना है, कि शुकताल घाट पर उत्तराखण्ड राज्य में स्थित उद्योगों द्वारा रंगीन उत्प्रवाह का निस्तारण से जल की गुणवत्ता प्रभावित हुई है, उचित एवं प्रमाणिक नही है। साथ ही संयुक्त निरीक्षण के दौरान भी नदी की जल गुणवत्ता पर किसी भी प्रकार के प्रभावित होने का प्रमाणिकता दर्शित नही हुई और न ही निरीक्षण के समय लिये गये नमूनों में दर्शित हुई है"

Further as per NSI report BOD and COD are as per the prescribed limit.

Annexure R/7:- Copy of Regional Officer's detailed Report Dated 15.03.2023 and kindly see Report of NSI, Kanpur.

8. That the para no. 11 to 16 under reply are wrong and denied. It is stated and submitted that Respondent No. 7 and 8 are very responsible industry and directly connected with the farmers of villages. In the year 2023 Respondents received **Uttrakhand Best Mill Award**. It is further submitted that in many reports it is proved that Distillery Unit followed Zero Liquid Discharge norms and Sugar Mill reuse treated water and small quantity of purified effluent is released through Laksar Drain. It is relevant to mention here that under CSR (Company Social Responsibility) scheme Respondents have taken many steps for

change Mitigation, Social Development, Livelihood and Skill Training etc.

Annexure R/8:- Copy of News Paper Cutting of Uttrakhand Best Mill Award.

Reply of Grounds

That the grounds under Para No. A to R are false and baseless grounds to file this Application before this Hon'ble Tribunal hence not maintainable at all and Application deserves dismissal.

That the grounds under the Para No. S and T are legal citations and laws discussed on the basis of the prevailing circumstances and since then various changes and many technologies have been introduced to mitigate the pollution and the same has been introduced and is functioning as per the guidelines and following the directions of the concerned authorities. Hence there is no question of violating the norms required by law.

That last para is the prayer which is based on false and frivolous, baseless and concocted grounds and hence deserves no relief at all.

In view of the above noted facts and circumstances the Present Application deserves dismissal with exemplary cost.

Respondents

Delhi
Dated 25/02/2024

Manish Jain & Vikash Kumar Verma
Advocates for Respondents
Chamber No. 222, Civil Side
Tis Hazari Courts, Delhi – 110054
Email: manish.bk09@gmail.com
9911092646, 7042983890

147

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Versus

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AFFIDAVIT

I, **S. P. Singh** S/O Late Shri Hukum Singh Age 66 Authorized Representative Office/at R.B.N.S Sugar Mill Pvt. Ltd & R.B.N.S Distillery Pvt. Ltd, Shekhpuri, Laksar, Uttrakhand – 247663, presently at Delhi do hereby solemnly affirm and states:

1. That deponent is serving as General Manager – Unit Head - of Respondent No. 7 and 8. As such, well conversant with the facts of the case as per the records available and competent to swear this affidavit being authorized through board resolution dated 20.10.2023. **Copy of board resolution dated 20.10.2023.**

2. That the statements of facts in the accompanying reply/objection are true to my knowledge and/or are true to the records of the case/ Respondent No.7 & 8. Rest of the statements are in the nature of submissions to this Hon'ble

Tribunal on the basis of advice received and believed to be correct.

3. That the annexures to the accompanying reply are true copies of the respective originals.

4. That the statements made above are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

The Seal of Oath Commissioner

DEPONENT

VERIFICATION:

26 FEB 2024

Verified at Delhi on this .... day of February, 2024 that the contents of my above affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed therefrom.

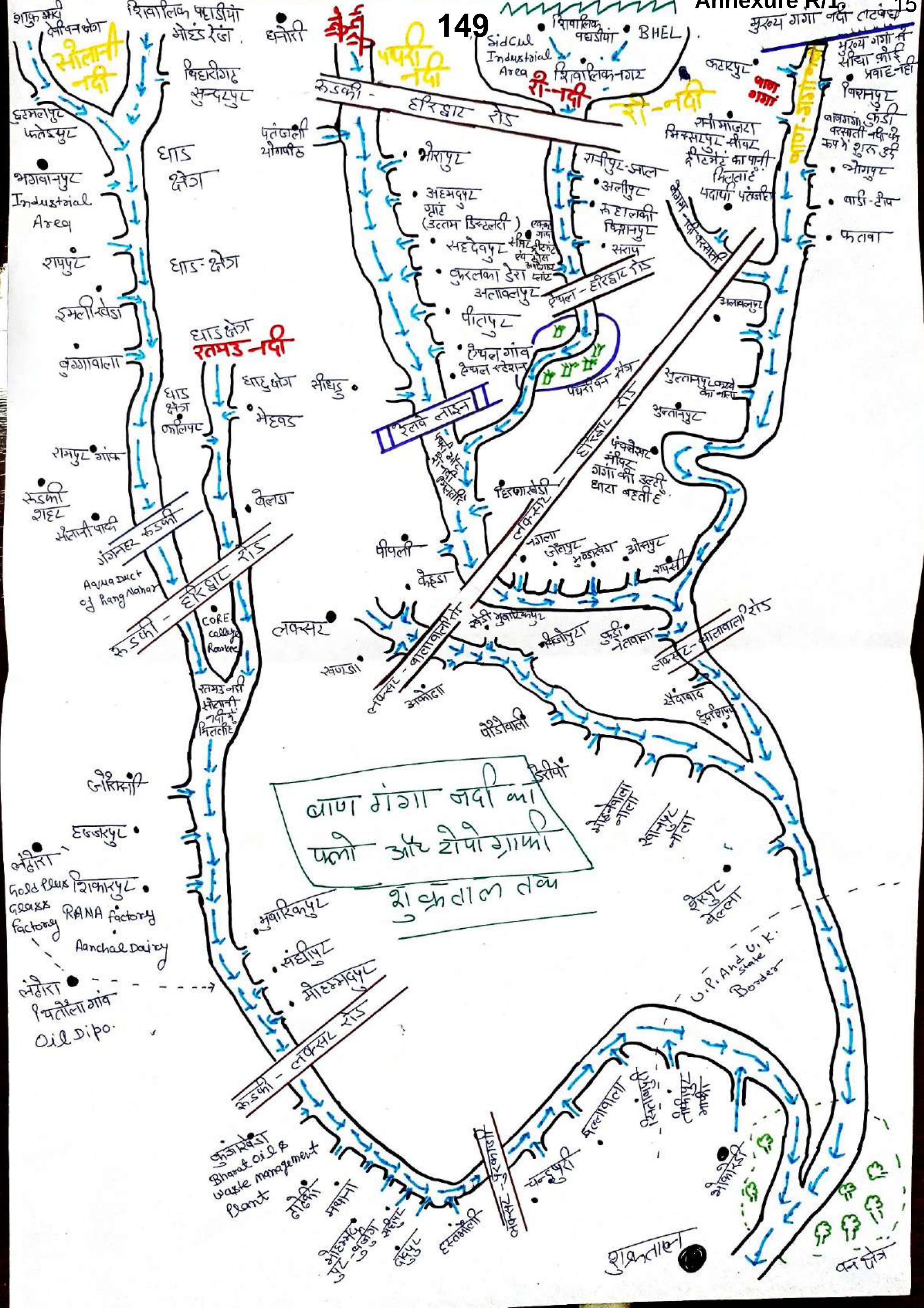
Identify the Deponent who has Signed in my Presence

CERTIFIED THAT THE DEPONENT
Shri/Smt./Km. S. P. Singh
S/o W/o D/o Lt. ...
R/o presently at Delhi
Identified ... 26 FEB 2024
has signed ... at
Delhi on ... 28/2/24
that the contents of ... affidavit which have been read and ... to him are true and correct to his knowledge.

Oath Commissioner, Delhi

DEPONENT

26 FEB 2024


शिवालिक पहाड़ियां
सोलानी नदी
धनौरी
पथरी नदी
SidCul Industrial Area
BHEL
शिवालिक नगर
रौ-नदी
रुड़की - हरिद्वार रोड
पतंजली योगपीठ
भगवानपुर Industrial Area
रतमउ-नदी
रेलवे लाइन
रुड़की शहर
Aqua Duct of Ganga Nahar
CORE College Roorkee
लक्सर
बाण गंगा नदी का फ्लो और टोपोग्राफी
शुकताल तक
Gold Plus Glass Factory
RANA factory
Aanchal Dairy
Oil Dipo
U.P. And U.K. State Border
Bharat Oil & Waste management Plant
शुकताल
वन क्षेत्र

150

क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
सिंचाई परिकल्प भवन परिसर, रुड़की -247667 हरिद्वार

पत्रांक-यूकेपीसीबी/आर0ओ0आर0/सा0-64/2023/529 दिनांकः २१.07.2023

पंजीकृत डाक द्वारा

सेवा में,

सदस्य सचिव महोदय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

विषयः- जनपद मुजफ्फरनगर के शुक्रताल घाट के समीप गंगा नदी में उत्पन्न जल प्रदूषण की समस्या एवं उत्तराखण्ड के लक्सर क्षेत्र से प्रवाहित बाण गंगा नदी में प्रदूषित जल आने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है, कि जिलाधिकारी महोदय, मुजफ्फरनगर के पत्र संख्या-342/जी-16/शुक्रताल घाट/ मुजफ्फरनगर/23 दिनांक 20.07.2023 का सन्दर्भ ग्रहण करना चाहें जिसमें अवगत कराया गया कि उत्तराखण्ड के लक्सर क्षेत्र में दो प्रमुख जल प्रदूषणकारी उद्योग मै0 आर0बी0एन0एस0 शुगर मिल लि0, लक्सर एवं मै0 आर0बी0एन0एस0 डिस्टलरी, लक्सर स्थापित एवं संचालित हैं, जिनसे यदि उत्प्रवाह नाले के माध्यम से निस्तारित किया जाता है तो उक्त स्थिति में उत्प्रवाह इदरीशपुर नाले के माध्यम से बाण गंगा में जाता है। जिस कारण बाण गंगा में प्रदूषण की समस्या उत्पन्न होने से उसका असर शुक्रताल घाट पर परिलक्षित हुआ है। पूर्व में शुक्रताल के आस-पास मछलियों की मृत्यु एवं इस तरह की घटनाऐं घटित हुई हैं। महोदय अवगत होना चाहें कि जनपद हरिद्वार से निकलने वाली बाण गंगा एवं सोलानी नदी का संगम शुक्रताल से पूर्व लगभग तीन से चार किलो मीटर पूर्व होता है। सोलानी नदी जनपद-हरिद्वार के रूड़की शहर से निकल कर बहती है। जिसमें किसी भी प्रकार का औद्योगिक उत्प्रवाह निस्तारित नही किया जाता है। सोलानी नदी के डाउन स्ट्रीम (स्थान कुआखेड़ा के अप स्ट्रीम) पर क्षेत्रीय कार्यालय द्वारा प्रत्येक माह नमूना एकत्रित किया जाता है। जिसमें DO की मात्रा औसत 7 से 8 मिलीग्राम प्रतिलीटर के बीच पायी जाती है। जबकि जनपद हरिद्वार से निकलने वाली गंगा नदी व बाण गंगा का संगम उत्तरप्रदेश के शुकताल से लगभग 8 कि0मी0 दूर रणजीतपुर में होता है, तथा लक्सर शहर से निकलने वाली लक्सर ड्रेन ग्राम इदरीशपुर के पास बाण गंगा नदी में मिलती है। लक्सर ड्रेन में उक्त क्षेत्र में स्थापित मै0 आर0बी0एन0एस0 शुगर मिल का शुद्धिकृत उत्प्रवाह निस्तारित किया जाता है। जबकि मै0 आर0बी0एन0एस0 डिस्टलरी शून्य उत्प्रवाह का अनुपालन कर रही है। बाण गंगा नदी के शेरपुर बेला में (After Confluence of River Banganga with Laksar Drain) D.O. की मात्रा औसतन 5 से 6 मिलीग्राम प्रतिलीटर के बीच पायी जाती है। उत्तरप्रदेश प्रदूषण नियंत्रण बोर्ड के क्षेत्रीय कार्यालय मुजफ्फरनगर के पत्र दिनांक 20.07.2023 के क्रम में मै0 आर0बी0एन0एस0 शुगर मिल तथा मै0 आर0बी0एन0एस0 डिस्टलरी का स्थलीय निरीक्षण किया गया। मै0 आर0बी0एन0एस0 शुगर मिल दिनांक 21.05.2023 से तथा मै0 आर0बी0एन0एस0 डिस्टलरी दिनांक 24.06.2023 से बंद हैं। लक्सर ड्रेन जिसमें कि लक्सर क्षेत्र का घरेलू उत्प्रवाह भी प्रवाहित होता है। उक्त ड्रेन (नाला) के किनारे मै0 आर0बी0एन0एस0 शुगर मिल का बायोकम्पोस्ट यार्ड भी स्थापित है, किन्तु निरीक्षण के समय बायेकम्पोस्ट यार्ड से किसी भी प्रकार का उत्प्रवाह नाले में निस्तारित नही होता पाया गया। यद्यपि

151

मैं0 आर0बी0एन0एस0 शुगर मिल को नोटिस प्रेषित् किया गया है, कि उद्योग बायोकम्पोस्ट यार्ड को ठीक करने तथा यह सुनिश्चित् करें कि किसी भी दशा में बायोकम्पोस्ट यार्ड से उत्प्रवाह नाले में निस्तारित न होने पाये। निरीक्षण के समय दिनांक 20.07.2023 को क्षेत्रीय कार्यालय, रूड़की द्वारा लक्सर ड्रेन से अप स्ट्रीम, डाउन स्ट्रीम एवं अकोड़ा कला से ड्रेन के जल नमूनें एकत्र किये गये बाढ़ के पानी के कारण लक्सर ड्रेन में अत्याधिक जल होने के कारण अकोड़ा कला से लिये गये जल नमूनें में DO की मात्रा- 1.5 मिलीग्राम प्रति लीटर पायी गयी। साथ ही सोलानी नदी के डाउन स्ट्रीम (स्थान कुंआखेड़ा) से एक जल नमूना एकत्र किया गया। जिसमें DO की मात्रा- 5.6 मिलीग्राम प्रति लीटर पायी गयी। महोदय यह भी अवगत कराना है, कि दिनांक 11.07.2023 एवं दिनांक 13.07.2023 को लक्सर एवं रूड़की तहसील क्षेत्रों में क्रमशः 180 & 95 mm तथा 300 & 220 mm वर्षा रिकार्ड की गयी जो बहुत अधिक है जिसके कारण रूड़की (सोलानी नदी रूड़की क्षेत्र से बहते हुए लक्सर पहुंचती है) एवं लक्सर तहसील क्षेत्रों के बहुत से इलाकों में बाढ़ आ गयी है। जिस कारण लक्सर तहसील क्षेत्र के कुछ इलाकों में वर्तमान तक जल भराव की स्थिति बनी हुई है तथा बाण गंगा नदी भी अपने वास्तिविक किनारों से बहुत फैल कर प्रवाहित हो रही है। लक्सर क्षेत्र के खेत खलियानों तथा आवासीय क्षेत्रों में भरें हुऐ बाढ़ के पानी का निस्तारण लक्सर ड्रेन व हड़वा नाले द्वारा इदरीशपुर होते हुए बांण गंगा में मिल रहा है। जिससे बाण गंगा में पुरे लक्सर तहसील का जल पहुंच रहा है।

अवगत होना चाहें कि पूर्व में भी इस तरह के बाण गंगा नदी के प्रदूषित होने के आरोप उत्तराखण्ड स्थित उद्योग पर लगाये गये थे। जो कि निरीक्षण के समय निराधार पाये गये। अग्रेतर यह भी अवगत कराना है, कि उत्तराखण्ड की सीमा से शुक्रताल की दूरी 45 से 50 कि0मी0 है। उक्त दोनों नदियों में निरंतर अच्छा बहाव रहता है। जिस कारण यह कहना उचित नही है कि उत्तराखण्ड स्थित उद्योगों द्वारा नदी की गुणवत्ता प्रभावित हो रही है।

संलग्नकः- यथोपरि।

भवदीय,

21.07.2023

(एस0 पी0 सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपिः-

1. **जिलाधिकारी महोदय,** हरिद्वार को सादर सूचनार्थ प्रेषित्।
2. **जिलाधिकारी महोदय,** मुजफ्फरनगर, उत्तरप्रदेश को सादर सूचनार्थ प्रेषित्।
3. **सदस्य सचिव महोदय,** उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित्।
4. **क्षेत्रीय अधिकारी,** उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर को सूचनार्थ प्रेषित्।

21.07.2023

क्षेत्रीय अधिकारी

O/C

152

जिला आपातकालीन परिचालन केन्द्र, जनपद हरिद्वार।

दूरभाष फैक्स नं0 01334-223999, 1077 (टोल फ्री), मोबाइल नं0 -7055260800, 7900224224
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एस0डी0आर0 संख्या : 37/DEOC/2023-24

दिनांक : 11.07.2023 | समय सायं: 04.00 बजे

क्र0सं0	आपदा घटना/क्षति	विवरण
1	घटना का नाम	भारी वर्षा/अतिवृष्टि।
2	घटना स्थल (ग्राम तहसील)	भारी वर्षा/अतिवृष्टि के कारण जनपद हरिद्वार अन्तर्गत जलभराव वाले घटना स्थलों का विवरण :- **तहसील हरिद्वार**-- 1--नवोदय नगर, 2- बैरागी कैम्प, 3- सुमन नगर दादुपुर, 4 मॉडल कॉलोनी हरिद्वार, 5- टिहरी विस्थापित कॉलोनी, 6- शारदा नगर, 7- ज्वालापुर, 8- गुघाल मन्दिर, मोरगली चौरवाली ज्वालापुर, 9- जमालपुर गली नं0 6। **तहसील रूड़की**-- 1 रहमतपुर कलियर। तहसील **लक्सर** -- 1--एन्क्लेव कॉलोनी, लक्सर। तहसील भगवानपुर-- 1--भगवानपुर, 2 -कुड़कावाला बुग्गावाला।
3	घटना होने का दिनांक व समय	दिनांक 11.07.2023, रात्रि से।
4	घटना का कारण	जनपद में निरन्तर हो रही भारी वर्षा/अतिवृष्टि ।
5	घटना का विवरण	मौसम विज्ञान विभाग, देहरादून द्वारा जारी मौसम पुर्वानुमान अनुसार जनपद हरिद्वार की **समस्त तहसील अन्तर्गत** भारी **वर्षा/अतिवृष्टि** के कारण **शहरी एवं ग्रामीण क्षेत्रों** में **घरों/में जल भराव की स्थिति** उत्पन्न **हो गयी है।**
6	घटना में मृत व्यक्तियों की संख्या	शून्य
	मृतक व्यक्तियों **का** विवरण	**शून्य**
9	घायल व्यक्ति **का** विवरण	शून्य
10	लापता व्यक्ति **का** विवरण	शून्य

11 पशु हानि

तहसील का नाम	पशु हानि	
	छोटे	बड़े
हरिद्वार	–	–
रूड़की	–	–
लक्सर	–	–
भगवानपुर	–	–
कुल योग		

12 आवासीय **भवन** पूर्ण / तीक्ष्ण / **आशिंक**

तहसील का नाम	भवन क्षति		
	पूर्ण	तीक्ष्ण	आंशिक
हरिद्वार	–	–	–
रूड़की	–	–	–
लक्सर	–	–	–
भगवानपुर	–	–	–
कुल योग	–	–	–

13 कार्यवाही (जनपद मुख्यालय / तहसील स्तरपर)

जिलाधिकारी महोदय, के निर्देशों के **अनुक्रम** में **जलभराव** वाले **समस्त** स्थलों पर एवं अन्य क्षतिग्रस्त व व्यक्तिगत विभागीय एवं सार्वजनिक परिसम्पत्तियों यथा सड़क, पुल–पुलिया, कलवर्ट आदि का स्थलीय निरीक्षण करते हुए तत्काल जल निकासी तथा प्रभावित व्यक्तियों को राज्य आपदा मोचन निधि के मानकों के अनुसार 24 घण्टे में राहत राशि वितरित किये जाने हेतु निर्देशित किया गया हैं।

एन0डी0आर0एफ0 की एक **टीम तहसील हरिद्वार तथा** एस0डी0आर0एफ0 की एक टीम (मय 03 बोट व अन्य उपकरण सहित 34--35 लोगों की टीम) तहसील लक्सर में राहत **बचाव कार्यों** हेतु **तैनात** की गयी हैं। जिलाधिकारी महोदय, द्वारा आपदा कन्ट्रोल रूम से **तहसील** हरिद्वार, रुड़की, लक्सर, व भगवानपुर में सभी उप जिलाधिकारियों से वर्षा/अतिवृष्टि के दृष्टिगत शहरी एवं ग्रामीण क्षेत्रों में हुई क्षति आदि के सम्बन्ध में जानकारी प्राप्त की गयी। इसके अतिरिक्त जिला पूर्ति अधिकारी को प्रभावित परिवारों को तत्काल **खाद्य पैकेट वितरित किये** जाने हेतु निर्देशित किया गया।

जिलाधिकारी ने सभी उपजिलाधिकारियों, स्थानीय निकाय, जल निगम, जल संस्थान, सिंचाई विभाग, राजस्व टीम आदि विभागों को जनपद के विभिन्न क्षेत्रों स्थलीय निरीक्षण करते हुए शीर्ष–प्राथमिकता में जलभराव की निकासी हेतु तत्काल आवश्यक कार्यवाही करने तथा प्रभावित लोगों को सुरक्षित स्थलों पर सौनानतरित करने के निर्देश दिये गये तथा प्रभावित व्यक्तियो व परिवारों हेतु भोजन पानी आदि की व्यवस्था जिला प्रशासन द्वारा की जा रही है ।

DMO

153

UTTARAKHAND POLLUTION CONTROL BOARD
Irrigation Design Building Campus, Roorkee-247667
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
सिंचाई परिकल्प भवन परिसर, रूड़की–247667
Regional Laboratory Roorkee

Surface Water Quality Characteristics (River & Drain) of Haridwar 20th July-2023

S. No.	Sampling Location	Parameters		
		Colour	pH	D.O. (mg/L)
1	Laksar drain U/s, Near M/s RBNS Sugar Mill Colony Laksar	Turbid	7.62	1.4
2	Laksar drain D/s, M/s RBNS Sugar Mill Laksar	Turbid	7.06	1.2
3	D/s of Laksar Drain, D/s of M/s RBNS Sugar Mill, Near Village-Akoda, Laksar	Turbid	7.04	1.5
4	D/s of Laksar Drain at Village Podowali, Haridwar	Colourless	7.92	1.6
5	D/s River Solani U/s of Village Kuankhera, Haridwar	Colourless	7.98	5.6

(Rahul Negi)
Junior Lab Assistant

(Dr. Shahida Parveen)
Junior Research Fellow

(Dr. Ajeet Singh)
Assistant Scientific Officer

(S.P. Singh)
Regional Officer

154

		रेलमार्ग के सुचारू होने तक ए0आर0एम0 हरिद्वार व रूड़की तथा ए0आर0टी0ओ0 हरिद्वार/रुड़की को यात्रियों की समुचित व्यवस्था के लिए निर्देश दिये गये हैं। सभी विभागों/तहसीलों द्वारा वर्षा/अतिवृष्टि के कारण हुई क्षति का आंकलन किया जा रहा है तथा क्षतिग्रस्त विभागीय परिसम्पत्तियों यथा पुल-पुलिया, सड़क मार्ग, पेयजल, विद्युत आदि की तत्काल पुर्ननिर्माण/मरम्मत भी की जा रही हैं।
14	सड़क मार्ग की स्थिति	
15	अन्य विवरण	जनपद अन्तर्गत पेयजल, स्वास्थ्य, संचार, आदि व्यवस्थायें अभी सामान्य रूप से संचालित है, तथा कतिपय क्षेत्रों में विद्युत व्यवस्था आंशिक रुप से बाधित है, जिसे सुचारु किया जा रहा हैं।

विभाग	बंद मार्गों की स्थिति					क्षतिग्रस्त सेतु
	एन0 एच0	राज्य मार्ग	मुख्य जिला मार्ग	अन्य जिला मार्ग	ग्रामीण मार्ग	
लो0नि0वि0 हरिद्वार	–	–	–	–	–	–
लो0नि0वि0, रूड़की	–	–	–	–	–	–
लो0नि0वि0, लक्सर	–	–	–	–	–	–
लो0नि0वि0 NH डिविजन, रूड़की	–	–	–	–	–	–
योग	–	–	–	–	–	–

जनपद में स्थित गंगा नदी का जल स्तर एवं वर्षा निम्न प्रकार रिकार्ड की गई है :-

Warning Level (mtr) – 293.00 (Bhimgora Bairaj, Haridwar) Danger Level (mtr) – 294.00

Date	Time	Ganga River (Mtr.)	Discharge (in Cusec)		Rainfall (08:00 AM)	
			Upstream	Downstream	Name of Tehsil	(mm)
11.07.2023	04.00 PM	292.65	161192	161192	Haridwar	156.00
					Roorkee	180.00
					Bhagwanpur	150.00
					Laksar	95.00
					Roshnabad	230.00

प्रतिलिपि :- निम्नांकित को सादर सूचनार्थ प्रेषित :-

1-सचिव, आपदा प्रबन्धन एवं पुनर्वास, उत्तराखण्ड शासन, देहरादून।
2-आयुक्त, गढ़वाल मण्डल, पौड़ी।
3-वैयक्तिक अधिकारी जिलाधिकारी हरिद्वार को महोदय के संज्ञानार्थ प्रेषित।
4-अपर जिलाधिकारी (वित्त/प्रशासन) महोदय के संज्ञानार्थ प्रेषित।
5-आयुक्त, राजस्व परिषद, देहरादून।
6-राज्य आपातकालीन परिचालन केन्द्र, सचिवालय परिसर, देहरादून।
7-जिला सूचना अधिकारी, हरिद्वार।

भवदीय,

11/7/23

(मीरा रावत)
आपदा प्रबन्धन अधिकारी,
हरिद्वार।

जिला आपातकालीन परिचालन केन्द्र, जनपद हरिद्वार।
दूरभाष / फैक्स नं0–01334–223999, 1077 (टोल–फ्री), मोबाइल नं0–7055258800, 7900224224
E-Mail-ddmoharidwar@gmail.com

ए0टी0आर0 संख्या : 41/DEOC/2023-24

दिनांक : 13.07.2023 समय प्रातः 20.00 बजे

क्र0सं0	आपदा घटना / क्षति	विवरण
1	घटना का नाम	भारी वर्षा / अतिवृष्टि।
2	घटना स्थल (ग्राम / तहसील)	भारी वर्षा / अतिवृष्टि के कारण जनपद हरिद्वार अन्तर्गत जल भराव वाले घटना स्थलों का विवरण :– **तहसील हरिद्वार**–1–शंकराचार्य चौक, 2–जमालपुर दयाल, इन्क्लेव, 3–गुरुकुल कांगड़ी 4–रामपुर घुंगी, 5–पथरी पदार्था क्षेत्र 6–सुमननगर बहादराबाद 7–रोशनाबाद एलम्स कॉलोनी 8–आर्दश टिहरी नगर 9–जमालपुर कला हरिद्वार 10–शिवम विहार कॉलोनी जमालपुर कला हरिद्वार हरिद्वार 11–सीतापुर ज्वालापुर हरिद्वार 12–कृष्णानगर ज्वालापुर हरिद्वार 13–राजकीय इण्टर कॉलेज, सीतापुर ज्वालापुर हरिद्वार **तहसील रूड़की**–1–झंझेडी, तहसील रूड़की(एक बालक की मृत्यु, उम्र–07 वर्ष) 2–दायाल बाग, 3–बैलडा, 4–राम नगर, 5–कौर कॉलेज, 6–खालसा मौहल्ला,गगलौर, 7–शिवपुरम, 8–सती विहार कॉलोनी, 9–गंगा विहार कॉलोनी, 10–साऊथ सिविल लाईन 11–माईगराम मौहल्ला, 12–मच्छी मौहल्ला, 13–इन्द्र विहार कॉलोनी, 14–चौहाल गली नं0–12, साउथ सिविल लाईन, 15–मंगलौर, 16–साउथ सिविल लाइन गली नं0–2 रूड़की 17–जमालपुर कला दयाल इन्क्लेव 18–मुन्नवर मछली मोहल्ला माही रूड़की 19–रेलवे कॉलोनी शक्ति विहार रूड़की 20–पनियाला रोड गली नं0–3 शिवपुरम 21–गणेशपुर चौकी बाल्मिकी बस्ती, रूड़की 22–मोहल्ला जुनैर ग्राम कान्हापुर रूड़की 23–आनन्दमयी सिटी पतंजलि योगपीठ रूड़की 24–मोहनपुरा तहसील रूड़की 25–प्राथमिक विद्यालय मोहम्मपुर रूडकी 26–रामपुर घुंगी रूड़की 27–कृष्णा नगर गंगनहर रूड़की 28– गदरजुडा ब्लॉक नारसन रूड़की 29–राजेन्द्र नगर रूड़की 30–जमालपुर रूडकी 31–शिवपुरम पनियाला रोड गली नं0–1, रूडकी 32–सदैवपुर तहसील रूडकी 33–कोर्ट गल्से हाईस्कूल रूड़की 34–बिहारी गौशाला संस्थापक रूडकी। **तहसील लक्सर**–1–कलसिया गाँव, 2–मुखियाली, 3–लक्सर बाजार, 4–कुंआखेड़ा, 5–प्रहलादपुर, 6–खानपुर, 7–सोसाइटी रोड़, 8–तहसील लक्सर के खानपुर का आबदी क्षेत्र।
3	घटित होने का दिनांक व समय	12.07.2023 एवं दिनांक 13.07.2023 को प्रातः।
4	घटना का कारण	1–अतिवृष्टि / भारी वर्षा के कारण अली उषा पुत्र सलमान,आयु–07 वर्ष, निवासी जैनपुर झंझेड़ी, तहसील रूड़की की दीवार गिरने से मृत्यु हो गयी है। 2–जनपद में निरन्तर हो रही भारी वर्षा / अतिवृष्टि ।
5	घटना का विवरण	1–मौसम विज्ञान विभाग, देहरादून द्वारा जारी मौसम पुर्नवानुमान अनुसार जनपद हरिद्वार की समस्त तहसील अन्तर्गत भारी वर्षा / अतिवृष्टि के कारण शहरी एव ग्रामीण क्षेत्रों में घरों / में जलभराव की स्थिति उत्पन्न हो गयी है। 2–तहसील, रूड़की अन्तर्गत भारी वर्षा के कारण अली उषा पुत्र सलमान,आयु–07 वर्ष निवासी जैनपुर झंझेड़ी, तहसील रूड़की की दीवार गिरने से मृत्यु हो गयी है।
6	घटना में मृत व्यक्तियों की संख्या	शून्य
7	मृतक व्यक्तियों का विवरण	01 अली उषा पुत्र सलमान,आयु–07 वर्ष,निवासी जैनपुर झंझेड़ी, तहसील रूड़की ।
9	घायल व्यक्ति का विवरण	01(तहसील हरिद्वार अन्तर्गत)
10	लापता व्यक्ति का विवरण	शून्य
11	पशुहानि	तहसीलकानाम / पशुहानि (छोटे / बड़े) हरिद्वार – – रूड़की – – लक्सर – – भगवानपुर – – कुल योग
12	आवासीय भवनपूर्ण / तीक्ष्ण / आंशिक	तहसील का नाम / भवन क्षति (पूर्ण / तीक्ष्ण / आंशिक) हरिद्वार – – –

21

रूड़की	–	–	–
लक्सर	–	–	–
भगवानपुर	–	–	–
कुल योग	–	–	–

13 कार्यवाही (जनपद मुख्यालय/तहसील स्तरपर)

राजस्व टीम एवं अन्य सम्बन्धित विभागों द्वारा सोनाली नदी का जलस्तर बढ़ने के दृष्टिगत तहसील लक्सर/रूड़की/हरिद्वार/भगवनपुर अन्तर्गत संवेदनशील क्षेत्रों का स्थलीय निरीक्षण करते हुए समुचित आवास, भोजन आदि की व्यवस्था करने की कार्यवाही गतिमान है:–

- अतिवृष्टि/भारी वर्षा के कारण अली उषा पुत्र सलमान,आयु–07 वर्ष, निवासी जैनपुर झंडोडी, तहसील रूड़की की दीवार गिरने से मृत्यु हो गयी है, पीड़ित परिवार को राहत राशि वितरण किये जाने की कार्यवाही गतिमान है।
- सभी उपजिलाधिकारियों, स्थानीय निकाय, जल निगम, जल संस्थान, सिंचाई विभाग, राजस्व टीम आदि विभागों को जनपद के विभिन्न क्षेत्रों स्थलीय निरीक्षण करते हुए शीर्ष–प्राथमिकता में जलभराव की निकासी एवं प्रभावित लोगों को सुरक्षित स्थलों पर तथा प्रभावित व्यक्तियों व परिवारों हेतु भोजन पानी आदि की व्यवस्था हेतु पैकट तैयार कर प्रभावित क्षेत्रों में वितरण किये जाने की कार्यवाही की जा रही है।
- जनपद अन्तर्गत राहत एवं बचाव कार्य हेतु निम्न टीम तैनात की गयी है :–
  1–NDRF 77 (35 सदस्यीय 04 टीम)
  2– SDRF 50 (07 सदस्यीय टीम 05 टीम)
  3–जल पुलिस 20
  4–भारतीय सेना–17 (7 हरिद्वार + 7 रूड़की)
  5–राजस्व 140,
  6–पुलिस 150
  7–अन्य विभागीय अधिकारी/कर्मचारी 80

  NDRF एवं SDRF की एक टीम तहसील लक्सर में राहत एवं खोज–बचाव कार्यों हेतु तैनात की गयी है।
- ज्वांइट मजिस्ट्रेट, रूड़की द्वारा जेल में अत्यधिक जल भराव होने के कारण जेल से कैदियों को स्थानान्तरित किये हेतु सहायक सम्भागीय परिवहन विभाग/आर0एम0, रूड़की द्वारा आवश्यकता अनुसार बसों की व्यवस्था की जा रही है।
- तहसील लक्सर एवं रूड़की क्षेत्रान्तर्गत जल भराव/बाढ़ की स्थिति उत्पन्न होने के दृष्टिगत एस0डी0आर0एफ0 टीम एवं एन0डी0आर0एफ0 की एक–एक टीम राहत एवं खोज–बचाव कार्यों हेतु तैनात की गयी है।
- जल भराव वाले क्षेत्रों एवं सोनाली नदी का जल स्तर बढ़ने के दृष्टिगत तहसील रूड़की/लक्सर/भगवानपुर अन्तर्गत संवेदनशील क्षेत्रों का स्थलीय निरीक्षण करते हुए राजस्व एवं अन्य सम्बन्धित विभागों को समुचित आवास, भोजन आदि की व्यवस्था करने तथा आपदा प्रभावित परिवारों को तत्काल राहत राशि वितरण किये जाने की आवश्यक कार्यवाही की जा रही है।
- भल्ला इण्टर कॉलेज हरिद्वार से तहसील लक्सर क्षेत्र में प्रभावित परिवारों हेतु खाद्यान्न, राशन किट्स भेजे गये ।
- इसके अतिरिक्त 3800 खाद्यान्न राशन किट प्रभावितों हेतु तैयार किये जा रहे है ।

सभी विभागों/तहसीलों द्वारा भारी वर्षा/अतिवृष्टि के कारण हुई क्षति का आकलन किया जा रहा है तथा क्षतिग्रस्त विभागीय परिसम्पत्तियों यथा पुल–पुलिया, सड़क मार्ग, पेयजल, विद्युत आदि की तत्काल पुर्ननिर्माण/मरम्मत भी की जा रही हैं।

सड़क मार्ग की स्थिति

विभाग	बंद मार्गों की स्थिति					क्षतिग्रस्त सेतु
	एन0 एच0	राज्य मार्ग	मुख्य जिला मार्ग	अन्य जिला मार्ग	ग्रामीण मार्ग	
लो0नि0वि0 हरिद्वार	–	01	–	–	03	–
लो0नि0वि0, रूड़की	–	01	03	03	04	–
लो0नि0वि0, लक्सर	–	–	–	–	05	–
लो0नि0वि0 NH डिविजन, रूड़की	–	–	–	–	–	–
योग	–	02	03	03	12	–

15 अन्य विवरण

जनपद अन्तर्गत पेयजल, स्वास्थ्य, संचार, आदि व्यवस्थायें अभी सामान्य रूप से संचालित है तथा कतिपय क्षेत्रों मे विद्युत व्यवस्था आंशिक रुप से बाधित है, जिसे सुचारु किये जाने की कार्यवाही गतिमान है।

157

जनपद में स्थित गंगा नदी का जल स्तर एवं वर्षा निम्न प्रकार रिकार्ड की गई है :-

Warning Level (mtr) – 293.00(BhimgoraBairaj, Haridwar)Danger Level (mtr) – 294.00

Date	Time	Ganga River (Mtr.)	Discharge (in Cusec)		Rainfall (08:00 AM)	
			Upstream	Downstream	Name of Tehsil	(mm)
13.07.2023	06.00 PM	292.30	132877	132877	Haridwar	220.0
					Roorkee	300.0
					Bhagwanpur	98.0
					Laksar	220.0
					Roshnabad	166.0

प्रतिलिपि :-निम्नांकितकोसादरसूचनार्थप्रेशित :-

1 सचिव, आपदा प्रबन्धन एवं पुनर्वास, उत्तराखण्ड शासन, देहरादून।
2 आयुक्त, गढ़वाल मण्डल, पौड़ी।
3 वैयक्तिक अधिकारी जिलाधिकारी हरिद्वार को महोदय के संज्ञानार्थ प्रेषित।
4 अपर जिलाधिकारी (वित्त/प्रशासन) महोदय के संज्ञानार्थ प्रेषित।
5-आयुक्त, राजस्व परिषद, देहरादून।
6-राज्य आपातकालीन परिचालन केन्द्र, सचिवालय परिसर, देहरादून।
7-जिला सूचना अधिकारी, हरिद्वार।

भवदीय,

2/7/2023

(मीरा रावत)
आपदा प्रबन्धन अधिकारी,
हरिद्वार।

158

क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
सिंचाई परिकल्प भवन परिसर, रुड़की -247667 हरिद्वार

पत्रांक-यूकेपीसीबी/आर0ओ0आर0/सा0-64/2021/1010 दिनांक 31.01.2022

पंजीकृत डाक द्वारा

सेवा में,

सदस्य सचिव महोदय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

विषयः- जनपद मुजफ्फरनगर के शुकताल घाट के समीपे प्रवाहित बाणगंगा में प्रदूषित जल आने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक क्षेत्रीय अधिकारी प्रदूषण नियंत्रण बोर्ड मुजफ्फरनगर (यू0पी0) के द्वारा प्रेषित् पत्र सं0- 986/जी0- 16/शुकताल नदी/मुजफ्फरनगर/2022 दिनांक 26.01.2022 तथा आपसे वार्तालाप में बाणगंगा तथा सोलानी नदी का संयुक्त निरीक्षण दिनांक 29.01.2022 को किया गया। जिसमें निम्न अधिकारी एवं कर्मचारी उपस्थित रहे।

1. श्री अंकित सिंह, क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर (यू0पी0)।
2. श्री विपुल कुमार, सहा0पर्या0 अभियंता, प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर (यू0पी0)।
3. श्री सुभाष चन्द्र पंवार, क्षेत्रीय अधिकारी (प्र0), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, रुड़की।
4. डा0 अजीत सिंह, सहा0 वैज्ञा0 अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, रुड़की।
5. डा0 शाहिदा परवीन, जे0आर0एफ0, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, रुड़की।
6. श्री राहुल बेगी, जे0एल0ए0, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, रुड़की।

1. संयुक्त निरीक्षण के दौरान बाणगंगा व सोलानी नदी के निम्न बिन्दुओं पर नमूना एकत्र किया गया। जिसकी DO एवं अन्य प्रचालकों की मात्रा निम्नवत् पायी गयी।

प्रचालक	बाणगंगा after confluence with Laksar Drain (शेरपुर बेला) उत्तराखण्ड	लक्सर ड्रेन before confluence with बाणगंगा (बहादुरपुर इदरिशपुर) उत्तराखण्ड	सोलानी नदी (बाणगंगा में संगम से पूर्व निकट शुकताल यू0पी0)	बाणगंगा नदी सोलानी नदी में संगम से पूर्व (निकट शुकताल यू0पी0)	शुकताल (यू0पी0)
Colour	Colourless	Colourless	Colourless	Colourless	Colourless
pH	7.89	8.06	8.10	8.07	8.0
DO	6.09	3.93	6.11	5.73	5.95

निरीक्षण के दौरान बाणगंगा नदी व सोलानी नदी में किसी भी प्रकार का Colour दर्शित नही हुआ और न ही किसी भी उद्योग का औद्योगिक उत्प्रवाह निस्तारित होता पाया गया।

क्रमशः पृष्ठ-02

2. इसके अतिरिक्त क्षेत्रीय कार्यालय, रुड़की द्वारा माह गत के दिनांक 30.12.2021, 05.01.2022, 11.01.2022, 18.01.2022 एवं 25.01.2022 को बांणगंगा पर मानिटरिंग तथा विभिन्न बिन्दुओं पर नमूने एकत्र कर विश्लेषण किया गया। जिसमें किसी भी प्रकार की Colour की पुष्टि नहीं हुई थी। विश्लेषण रिपोर्ट निम्नवत् है:-

Date of Monitoring	River Ban Ganga U/s Village Kudlnet			Ban Ganga D/s Sherpur Bela		
	Colour	pH	DO	Colour	pH	DO
30.12.2021	Colourless	7.92	6.92	Colourless	7.68	6.17
05.01.2022	Colourless	7.81	5.8	Colourless	7.8	6.2
11.01.2022	Colourless	7.6	7.6	Colourless	7.7	6.6
18.01.2022	Colourless	7.9	6.2	Colourless	7.9	6.0
25.01.2022	Colourless	8.1	7.0	Colourless	7.9	6.4

3. यह भी अवगत कराना है कि हरिद्वार जनपद में निकलने वाली गंगा नदी व बांणगंगा का संगम उत्तर प्रदेश के शुकताल से लगभग 8 कि0मी0 दूर रणजीतपुर में होता है। गंगा नदी में किसी भी प्रकार का औद्योगिक उत्प्रवाह का निस्तारण नही होता है। गंगा नदी पर सुल्तानपुर गांव के समीप प्रत्येक माह Polluted River Stretch के अन्तर्गत नमूना एकत्रित किया जाता है। जिसकी गुणवत्ता 'B' श्रेणी में है। गंगा नदी में सुलतानपुर में लिये गये नमूने की विगत तीन माह की विश्लेषण आख्या निम्नवत् है।

प्रचालक	गंगा नदी सुल्तानपुर		
	अक्टुबर-2021	नवम्बर-2021	दिसम्बर-2021
pH	8.1	7.5	8.1
DO (mg/L)	8.6	9.2	10
BOD (mg/L)	2.2	1.8	2.4
FC (MPN/100mL)	84	749	46

4. बांणगंगा नदी के Catchment Area में मात्र दो जी0पी0आई0 उद्योग मै0 आर0बी0एन0एस0 शुगर मिल एवं मै0 आर0बी0एन0एस0, डिस्टलरी यूनिट स्थापित है। जिसमें की डिस्टलरी यूनिट द्वारा Zero Liquid Discharge का अनुपालन किया जा रहा है जबकि शुगर यूनिट से जनित शुद्धिकृत उत्प्रवाह के 60% मात्रा को पुनः प्रयोग व अवशेष 40% का निस्तारण लक्सर ड्रेन के माध्यम से किया जाता है। अग्रेतर यह भी अवगत कराना है कि लक्सर ड्रेन, लक्सर शहर के घरेलू उत्प्रवाह को भी Carry करता हुआ अन्ततः लक्सर शहर से 25 कि0मी0 दूर पर इदरिशपुर गांव के समीप बांणगंगा में मिलता है। क्षेत्रीय कार्यालय द्वारा बांणगंगा के Upstream, Down Stream तथा लक्सर ड्रेन के प्रत्येक माह नमूने एकत्र किये जाते हैं। जिसकी विश्लेषण रिपोर्ट निम्नवत् है।

Month	October-2021			November-2021			December-2021		
Parameters	River Ban Ganga U/s Village Kudlnet	Ban Ganga D/s Sherpur Bela	Lakser Drain D/s At village Podowali	River Ban Ganga U/s Village Kudlnet	Ban Ganga D/s Sherpur Bela	Lakser Drain D/s At village Podowali	River Ban Ganga U/s Village Kudlnet	Ban Ganga D/s Sherpur Bela	Lakser Drain D/s At village Podowali
Colour	Colour less	Colour less	Colour less	Colour less	Colour less	Colour less	Colour less	Colour less	Turbid
pH	7.2	7.2	7.25	7.81	7.4	7.63	7.69	7.8	7.59
DO (mg/L)	5.0	6	2.8	8.6	6.5	1.2	6.7	8.4	NIL
BOD (mg/L)	1.8	1.8	28	3.2	2.2	35	3.2	2.0	34
COD (mg/L)	6	8	88	18	7	215	12	8	136

160

8. हरिद्वार से निकलने वाली सोलानी नदी में किसी भी प्रकार का औद्योगिक उत्प्रवाह विस्तारित नही होता है। क्षेत्रीय कार्यालय द्वारा सोलानी नदी के डाउनस्ट्रीम (ग्राम घुंआखेड़ा) पर प्रत्येक माह अनुश्रवण किया जाता है। जिसकी विश्लेषण रिपोर्ट निम्नवत है।

प्रचालक	अक्टूबर-2021	नवम्बर-2021	दिसम्बर-2021
Colour	Turbid	Colourless	Colourless
pH	7.37	7.3	7.8
DO (mg/L)	5.4	7.9	7.3
BOD (mg/L)	2.4	2.5	3.8
COD (mg/L)	10	15	14

उपरोक्त तथ्यों एवं नदियों के विभिन्न स्थलों पर लिये गये नमूनों की विश्लेषण आख्या से स्पष्ट है कि जनपद हरिद्वार से निकलने वाली गंगा नदी, बाणगंगा नदी व सोलानी नदी की गुणवत्ता 'B' श्रेणी की है जो कि सी0पी0सी0बी0 द्वारा निर्धारित मानक 'B' श्रेणी नहाने के पानी हेतु उपयुक्त है। साथ ही उक्त नदियों के Catchment Area में उद्योगों के उत्प्रवाह का निस्तारण भी नही है, जिससे उत्तरप्रदेश प्रदूषण नियंत्रण बोर्ड का यह कहना है, कि शुकताल घाट पर उत्तराखण्ड राज्य में स्थित उद्योगों द्वारा रंगीन उत्प्रवाह का निस्तारण से जल की गुणवत्ता प्रभावित हुई है, उचित एवं प्रमाणिक नही है। साथ ही संयुक्त निरीक्षण के दौरान भी नदी की जल गुणवत्ता पर किसी भी प्रकार के प्रभावित होने का प्रमाणिकता दर्शित नही हुई और न ही निरीक्षण के समय लिये गये नमूनों में दर्शित हुई है। इसके अतिरिक्त यह भी अवगत होना चाहें कि माघ मेले के दृष्टिगत क्षेत्रीय कार्यालय स्तर से लगातार बाणगंगा नदी, ड्रेन तथा उद्योगों का अनुश्रवण किया जा रहा है। जिसकी रिपोर्ट बोर्ड मुख्यालय प्रेषित् की जा रही है।

अतः प्रकरण पर संयुक्त निरीक्षण के दौरान लिये गये नमूनों की विश्लेषण आख्या व माघ मेले के दृष्टिगत लिये गये नमूनों की विश्लेषण आख्या संलग्न कर आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित् है।

संलग्नकः-यथोपरि।

भवदीय,

(सुभाष चन्द्र पंवार)
क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपिः

1. जिलाधिकारी महोदय, हरिद्वार को सादर सूचनार्थ प्रेषित्।
2. क्षेत्रीय अधिकारी, मुजफ्फरनगर को उनके पत्र सं0- 986/जी0-16/शुकताल नदी/मुजफ्फरनगर/2022 दिनांक 26.01.2022 के क्रम में सूचनार्थ प्रेषित्।
3. मुख्य पर्यावरण अधिकारी (प्रशासन) उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित्।
4. श्री पी0के0 जोशी, यूनिट हेड, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित्।

क्षेत्रीय अधिकारी (प्र0)

1c
Shahida Parveen

HEAD OFFICE
Uttarakhand Pollution Control Board
"Gauradevi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehradun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

Letter No.: UKPCB/HO/Con-U-2/2023/920 Date: 06.10.2023

REGD. POST

To,

M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.,
(Distillery Unit)
Laksar, Distt. Haridwar
(Uttarakhand)

Subject: **Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorization) Renewal under Section- 25 of the "Water (Prevention & Control of Pollution) Act., 1974"and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981"and Authorization under "Rule -6(2)"of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016"notified under "Environment (Protection) Act, 1986"as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).**

CAF ID: 9158	**Application No.** 2775076
CCA (Renewal)	**Date:-** 13.03.2023

Consolidated Consent and Authorization (CCA):

CCA is hereby granted to **M/S Rai Bahadur Narayan Singh Sugar Mills Ltd. (Distillery Unit)** located at Laksar, Distt. Haridwar (Uttarakhand) subject to the provisions of the **Water (Prevention and Control of Pollution) Act, 1974; the Air (Prevention and Control of Pollution) Act, 1981** and the **Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016** and the orders that may be made further and subject to following terms and conditions:

1. This CCA is granted for the period up to 31.03.2024, under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974, as amended.
2. This CCA is granted for the period up to 31.03.2024, under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended.
3. This CCA is granted for the period of 31.03.2024, under the Hazardous and Other Waste (Management & transboundary Movement) Rules, 2016 as amended.

4. **Production Capacity:**

S. No.	Declared by the industry		Permitted by Board	
	Raw Material/ Feedstock	Finished Product (KLD)	Raw Material/ Feedstock (M^3/Day)	Finished Product (KLD)
I.	C-Heavy/ B-Heavy Molasses- 372 M^3/Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD	C-Heavy/ B-Heavy Molasses- 372 M^3/Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD

5. Production Process Infrastructure:

S.no.	Declared by the unit				Permitted by the Board
	Number of fermenters	Capacity of fermenters (M^3	Type of fermentation technology adopted	Type of Distillation	
1.	07	6.5	Feed Batch	Molasses based	As declared by Unit.

Molasses storage infrastructures:

Declared by the unit			Permitted by SPCB
Capacity	No. of tanks	No. of lined pits*	
6000 Qtl. & 85000 Qtl.	02 Nos.	NA	6000 Qtl. & 85000 Qtl. (02 Nos.)

*The unit shall not store molasses in *Kaccha/* unlined pits.

6. Water Conservation:

A. Fresh water Consumption

i. The unit shall obtain permission / NOC from State or Central Ground Water Authority for Groundwater abstraction and shall comply with the conditions mentioned in the NOC.

ii. Industry shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines- process, domestic and boiler.

iii. The industry shall maintain duly signed logbook of fresh water consumption and utilization.

iv. The specific water consumption shall not exceed values mentioned below as per consented product type.

Category	Specific Water Consumption not to exceed
B-heavy / C-Heavy	8-10KL/KL of product
Cane syrup/ sugar cane juice	6-8KL/KL of product

	Declared by the Industry	Permitted by NOC issued by CGWA	CGWA conditions
No. of bore wells	01	01	To be complied.
Daily quantity of water to be abstracted (KLD)	200 KLD	500 KLD	

B. Effluent generation, treatment and disposal:

i. The quantity of maximum specific effluent generation shall be as specified below:

Category	Specific spent wash generation$, not to exceed
B-heavy / C-Heavy	6-8KL/KL of product
Cane syrup/ sugar cane juice	4-6KL/KL of product

ii. The quantity of maximum daily effluent generation & discharge should not be more than the following:

S.No.	Kind of Effluent	Maximum daily generation	Maximum daily discharge, (KLD)	Treatment Facility and Discharge point

163

1	Domestic	15 KLD		Septic Tank & Soak Pits.
2	Industrial (Spent wash)	720 M^3/Day	Zero Liquid Discharge (ZLD) (Through MEE & Spray Dryers).	

iii. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. It should be ensured that domestic effluent should not be discharged in the storm water drain.

iv. The domestic effluent should be treated in sewage treatment plant (STP) and it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules, 1986 as amended.

v. The unit shall identify recipient drains/ rivulets and their u/s & d/s locations in consultation with SPCB for monthly monitoring by industry to ensure ZLD from distilleries within 30 days. The monitoring report shall be submitted to CPCB on monthly basis.

S.No.	Name of recipient drain/rivulets	Latitude	Longitude	Name of the recipient river
1.	u/s of Laksar drain	28°44'59''N	78°01'40''E	Banganga
2.	d/s of Laksar drain	29°44'36''N	78°01'53''E	Banganga

vi. The industry shall maintain Zero Liquid Discharge (ZLD). ZLD refers to installation of facilities and system which will enable industrial effluent (all streams) for absolute recycling of or re-use in to industrial processes and converting solute (dissolved organic and in-organic compounds / salts) into residue in solid form by adopting method such as concentration/ evaporation/drying. ZLD will be recognized and certified based on two broad parameters that is, water consumption versus waste water reused or recycled (permeate) and correspondingly solids recovered (percent total dissolved / suspended solids in effluents).

C. Effluent Management Infrastructure:

Bio-digester

S.no.	No. of digesters	Designed Capacity (m3)	Sludge generation from digester	Method of disposal/ utilization of sludge
1.	03	10000 x 02 nos. 7500 x 01 nos.	--	MEE & Spray Dryers

Multi Effect Evaporator (MEE)

S.No.	Nos. of MEE	Design Capacity (m3)	Type of technology of MEE (stages)	Mass flow meter installed at inlet and outlet of MEE
1.	02 Nos.	5028 Sq. Meter	Multi-Effect Evaporation	Yes.

Condensate Polishing Unit (CPU):
****For treatment of MEE condensate and other low-strength effluent**

S.No.	Design Capacity (m3)	Type of technology of CPU	Sources of effluent coming into CPU with Quantity	Quantity of treated effluent from CPU and its utilization	Quantity of CPU sludge & its disposal mechanism
1.	1050	USAB	Condensate of MEE	485 KLD Reused in	Sludge Drying Bed.

				cooling and processes.	To be used as manure.
Reverse Osmosis (RO) system					
S.No.	Design Capacity (m3)	No. of stages	Quantity of RO permeate (m3) & purpose of utilization	Quantity of RO reject (m3) & disposal mechanism	
1.	The Unit shall establish RO system of appropriate capacity by March, 2024.				

i. All process and non-process effluents such as Spent lees, Process condensates, Boiler RO reject, CT blowdown, Softener/DM plant backwash, Pump gland cooling water etc. should be treated through CPU and recycled back in the process.
ii. The unit shall install mass flowmeters with totalizers at inlet and outlet of Multi Effect Evaporator (MEE) (concentrate) and shall connect the same with CPCB and Uttarakhand Pollution Control Board's servers.
iii. The unit shall install electromagnetic flowmeters with totalizer at CPU inlet & outlet and at water recirculation points like make up water for cooling towers & in process. The unit shall have separate energy meter for ETP/CPU and maintain the duly signed logbook of the same.
iv. The unit shall maintain duly signed logbooks of spent wash generation, MEE feed, MEE condensate, MEE concentrate, CPU inlet & outlet, cooling tower make up water and treated effluent reused in process.
v. The unit shall ensure proper marking/and colour coding of all the pipelines carrying industrial effluent accordingly.

Distilleries opting for Bio-composting;

i. The final storage capacity of lagoon for storage of concentrated spent wash after M.E.E to be utilized in bio-composting shall be strictly restricted to thirty days equivalent of concentrated spent wash (40% by volume of spent wash generated and solid concentration shall be maintained 30%). The lagoon shall be impermeable and properly lined.

ii. **Details of lagoons**

Declared by unit				Permitted By Board
S.no.	No of Lagoons	Dimensions of lagoon	Capacity of lagoon (m3)	
1.	03 nos.	22 x 25 x 3.5 Meter 14 x 28 x 3.5 Meter	1925 x 02 nos. 1372 x 01 nos.	As declared by Unit.

iii. For concentrated spent wash having total solids 27 - 30 %, the filler material (press mud) to spent wash ratio prescribed is 1: 1.6 for 60 days' cycle.
iv. Impervious compost yard area based on material balance (plus ready compost storage area) should be made available. The unit shall strictly implement the Standard Operating Procedure (SOP) for Bio-composting operation for Molasses based distilleries. (Link: https://cpcb.nic.in/ngrba/Biocomposting_SOP_for_distillery-Final_10.08.2018.pdf).
v. The unit having uncovered bio-compost area, shall stop its bio-compost activities in monsoon period (July –September). The unit shall make extra land arrangements for storage for press mud and ready bio-compost.

165

vi. Unit must install and maintain online connectivity of PTZ web cameras at the bio-compost yard and lagoons with server of CPCB and Uttarakhand Pollution Control Board's servers.

vii. Details of Bio-composting area requirement; as permitted by the Board:

S.No.	Total area for bio-composting	Active area for bio-composting (excluding the land arrangements for storage for press mud and ready bio-compost)	Covered area (Acres)	Uncovered area (Acres)	Number of Piezometric wells available around the compost
1.	14.02 Acres	14.02	4.28	9.74	01

viii. Obtaining valid registration/certification for the production and quality of bio-enriched Organic manure (bio compost) as per Gazette Notification S.O. 2776 (E) dated 10.10.2015 under the Fertilizer (Control) Fourth Amendment Order, 2015 issued by Ministry of Agriculture and Farmers Welfare (Dept. Of Agriculture, Cooperation and Farmers Welfare) from the Ministry of Agriculture/ concerned agency – within a time period of four months.

ix. The finished bio-compost shall be packed in sealed poly bags super scribed with quality and composition of bio compost along with the name of the manufacturer industry.

x. The unit shall maintain a record of procurement/ availability of press mud, sell of compost and compost quality on monthly basis.

xi. The unit shall not be sale ready bio-compost in open tractors/trolleys.

xii. **The Unit shall use bio-composting year only up to December, 2023. Thereafter, no fresh concentrated spent wash shall be disposed through Bio-Composting yard and spend wash shall be totally disposed through spray dryers.**

Distilleries opting for Incineration;

i. Minimum Solid % in feed for slop fired incinerator shall be 55-60% in case of C-Heavy and B-Heavy molasses as feedstocks and 50-55% in case of sugar syrup/sugarcane juice as feedstock.

ii. Maximum storage of raw spent wash utilized in MEE followed by incineration shall strictly be restricted to seven days (07) equivalent of concentrated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.

iii. The unit shall collect ash generated from Incineration boiler through screw/belt conveyor from common silo and should be disposed of as fertilizer or for any other use.

iv. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.

v. The unit shall sell potash rich ash to industries for potash recovery plant, Fertilizer Company or sell the ash to the farmers after meeting FCO conditions.

vi. Unit shall dispose the spent wash through MEE followed by use of concentrated spent wash (as stated in point i) fuel in the Incineration boiler of appropriateTPH.

S.no.	Type of Boiler	Capacity of Boiler (TPH)	Type of subsidiary fuel used	Quantity of subsidiary fuel consumed (MT/day)	Quantity of ash generated (MT/day)	Method of Ash Disposal
--NA--						

Distilleries opting for dryer;

i. Minimum Solid % in feed for dryer shall be 40-45%.

ii. Maximum storage of Bio-methanated spent wash utilized in dryer shall strictly be restricted to seven days (07) equivalent of concentrated Bio-methanated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.

iii. The unit shall collect powder produced from dryer in common silo and should be disposed of as fertilizer.

iv. Unit shall dispose the spent wash through Bio-methanation followed by Bio-methanated spent wash MEE followed by use of concentrated bio-methanated.

D. Domestic sewage

i. The domestic effluent should be treated separately in sewage treatment plant/ soak pit so that it should be in conformity with the following norms.

Trade effluent and domestic sewage shall be treated separately and also to be monitored for compliance w.r.t. notified norms separately. However, Single outlet can be provided after mixing for outside disposal.

ii. Industry shall install the flow meter at STP inlet and outlet and maintain the daily logbook.

iii. Industry shall explore the possibility to recycle the treated used water shall be utilised in gardening, irrigation, industrial utility and toilet flushing to minimise the fresh water consumption up to 20 % per year.

7. Air pollution mitigation:

i. The industry shall use following fuel and install air pollution control devices (APCD) of adequate capacity to comply with the following;

S. No.	Equipment	Fuel used	Stack height (m)	Air Pollution Control Device (APCD)	Stack Emission standards
I.	Spray Dryer (45 TPD)	***Bagasse-168 TPD***	***40***	Wet Scrubber	PM-150 mg/N M^3
II.	Spray Dryer (45 TPD)	***Biogas-1500 M^3/day***			

ii. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only. Porthole, platform and stairs shall be provided as per prescribed guidelines for stack emission monitoring.

iii. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended. The ash generated from the Boiler shall be disposed of properly in such a manner that not affect the environment adversely.

iv. The unit shall install Online Stack Emission Monitoring System (OEMS) for PM and ensure with its connectivity (24x7) to CPCB server and Uttarakhand Pollution Control Board's dashboard.

v. The unit shall submit manual stack emission monitoring report and ambient air quality report on quarterly basis during operation of the plant.

vi. Water shall be sprinkled on the roads and premises for suppression of road dust.

vii. The solid waste namely boiler ash shall be disposed of properly and ensure that there is no fugitive emission from their transportation, storage and handling.

viii. The industry shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached

to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.

8. Noise Pollution Mitigation:

i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial and Commercial) which are as follows: -

Standards for Noise level in db.(A) L_{eq}			
Industrial Area		**Commercial Area**	
Day	Night	Day	Night
75	70	65	55

Day time: from 6.00 a.m. to 10.00 p.m., **Night time:** from 10.00 p.m. to 6.00 a.m.

ii. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.

iii. The industry shall provide acoustics enclosure on DG sets as per Environment (Protection) Rules, 1986.

9. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016: -

Hazardous Waste Management:

i. Number of authorization and date of issue: As above.

ii. Reference of application (No. and date) : As above.

iii. The **Factory Manager** of **M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.** is hereby granted an authorization for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at Laksar, District Haridwar (Uttarakhand).

Details of Authorization

Sl. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity (ton/annum)
--NA--			

iv. The authorization shall be valid for a period of .....NA.....

v. The authorization is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorization:

1. The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site-specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

General Conditions

1. Environmental management system:
   i. Industry shall setup the environmental management cell including unit head, purchase/store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance
   ii. Industry shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO to effectively monitoring of ETP control parameters and ETP discharge norms.
2. The applicant shall get analyses the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF&CC and shall report to the SPCB.
3. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
4. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
5. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions with 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the **Board**, legal action shall be initiated against the applicant.
6. The applicant shall maintain good housekeeping. All valves/pipes/sewer/drains etc. must be leak-proof.
7. The industry shall provide uninterrupted entry to this STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
8. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall

169

be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect

9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
11. The **Board** reserves the right to revoke/add/modify any stipulated conditions issued along with CCA, as may be necessary.
12. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
13. It is the duty of the authorized person to take prior permission of the **Board** to close down the facility.
14. The authorization is valid for temporary storage of Hazardous Waste within premises only.
15. It is duty of the authorized person to take prior permission of this Board to close and clean up the facility for treatment, storage and disposal of hazardous waste.
16. Industry shall submit the latest copy of Audit Balance sheet/C.A. Certificate (Fixed Assets + Current Assets-Current Liabilities) so that the Consent fee payable by the industry may be verified.
17. Generated hazardous waste shall be stored temporarily in the factory premises and disposed of through authorized TSDF after obtaining the authorization from the Board
18. Unit shall develop green belt as per the protocol of Central Pollution Control Board.
19. The industry shall comply with the provisions of Environment (Protection) Amendment, Rules 2018 notified by MoEF&CC by Notification no 49 Dt. 25.01.2018, Environment (Protection) Act 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended, Plastic Waste Management Rule 2016, E-Waste (Management and Transboundary Movement) Rules 2016 (whichever is applicable).
20. If closure order is issued by CPCB or SPCB against the unit then CCA will remain suspended during the closure period. After ensuring the compliance and after revocation of the closure order, the CCA will automatically be effective from the date of issuance of the closure revocation/modification order with additional conditions mentioned in the closure revocation/modification order.

(S.K. Pattnaik)
Member Secretary

Copy to:

Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Roorkee (Haridwar) for information and compliance.

Member Secretary

ग्राम पंचायत केहडा

वि0ख0 लक्सर जिला हरिद्वार (उत्तराखण्ड)

प्रधान
मोनिका
मौ0 : 8791135081

निवास/कार्यालय
ग्राम केहडा
पो0 लक्सर
जिला हरिद्वार (उत्तराखण्ड)

पत्रांक.....12.....

दिनांक.....30/10/23.....

प्रमाणित किया जाता है कि लक्सर से निकलने वाले नाले में हमारे गांव के पास पिछले एक वर्ष से गन्दे पानी से कोई गन्दगी नहीं की है

प्रधान
ग्राम पंचायत केहड़ा
वि0ख0 लक्सर (हरिद्वार)

171

ग्राम पंचायत पोडोवाली

वि0ख0 खानपुर जिला हरिद्वार (उत्तराखण्ड)

प्रधान
शशि चौधरी
W/o दिनेश कुमार
मो0 : 7830125522

निवास/कार्यालय
ग्राम + पो0 पोडोवाली
जिला हरिद्वार (उत्तराखण्ड)

दिनांक 4-11-2023

पत्रांक.....

प्रमाणित किया जाता है हमारी ग्राम सभा के पास से बहने वाले नाले मे पिछले तीन वर्षो से लक्सर शुगर मील रामबहादुर शुगर मिल के पानी से कोई गंदगी एव नीव नल्लु नही मरा है

शशि चौधरी 4-11-2023
ग्राम प्रधान
ग्राम पंचायत पोडोवाली
वि0ख0 खानपुर (हरिद्वार)

172

मो0 न0 - 9536130810 सत्यमेव जयते मो0 न0 - 9412912121

ग्राम पंचायत कान्हेवाली रायसिहॅं

ब्लॉक खानपुर, जिला हरिद्वार

ग्राम प्रधान
श्रीमति नीलम वर्मा
पत्नि राजू वर्मा

निवास:
ग्राम कान्हेवाली रायसिहॅं
वि0ख0 - खानपुर जिला हरिद्वार उत्तराखण्ड

पत्रांक -

दिनांक - 04/11/2023

प्रमाणित किया जाता है कि हमारी ग्राम पंचायत के पास से बहने वाले नाले में पिछले दो वर्षो से लगभग शुगमिल रामबहादुर चारापत्ती सिंह के पानी से कोई मछली या जलीय जिव नही मरा है.

नीलम वर्मा 04/11/2023
प्रधान
ग्राम पं0 कान्हेवाली रायसि
वि0ख0 खानपुर (हरिद्वा

173 **Annexure R/5:**

ETP VALIDATION REPORT OF DISTILLERY UNIT
आसवनी इकाई की ईटीपी सत्यापन रिपोर्ट

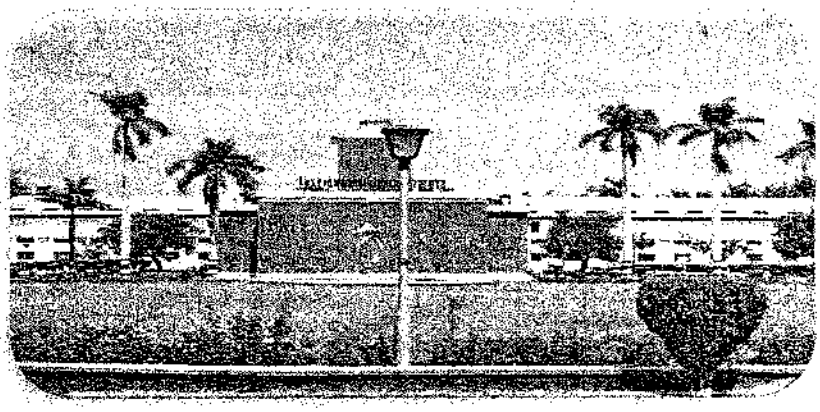
(During Season 2023-24)
(वर्ष 2023-24)

FOR

M/s Rai Bahadur Narain Singh Sugar Mills limited. Unit- Laksar
District-Haridwar
(Uttarakhand)-247663

मेसर्स राय बहादुर नारायण सिंह शुगर मिल्स लिमिटेड इकाई- लक्सर
जिला-हरिद्वार
(उत्तराखंड)-247663

PREPARED BY:
निर्मित द्वारा :



NATIONAL SUGAR INSTITUTE
राष्ट्रीय शर्करा संस्थान
Government of India
भारत सरकार
Ministry of Consumer Affairs, Food & Public Distribution
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Department of Food & Public Distribution
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174

REPORT ON VISIT TO DISTILLERY DURING SEASON FOR VALIDATION OF ETP PERFORMANCE

1. GENERAL INFORMATION

1	Name and address of the factory	M/s Rai Bahadur Narain Singh Sugar Mills Ltd., (Distillery division) Laksar , Distt. Haridwar ,Uttarakhand	
2	Period of visit	19th & 20th December 2023	
3	NSI officials visited	Designation	Contact No & e-mail
	1.Vivek Pratap Singh	JTO (Sugar Tech.)	7895755501 vivek83nsi@gmail.com
	2.Mohit Chauhan	STA	
	Factory officials interacted	Designation	Contact No & e-mail
	1.Shri S.P Singh	Unit Head	
	2.Shi Manish Rathi	AGM Distillery	
4	Year of Commissioning	2014 & 2022	
5	Manufacturing Process	Feed batch type fermentation & MPR	
6	Licensed capacity of Distillery(KLPD)	120 KLPD	
	Present Production in KLPD	100 KLPD	
	Products Manufacture KLPD		
	RS	-	
	ENA	-	
	Absolute Alcohol / Ethanol	100 KLPD	
7	Raw Material requirement per day Molasses (in Qtls)	3382 Qtls B heavy	
9	Status of consents and authorization (Validity/applied)	Valid	
10	Estimated no. of operating days during the season	330 days	
11	Process Details (attach mass balance, water balance & process flow diagram)	Annexure 01	

(Based on 1 month observation-Nov. & Dec. 2023)

2. WATER POLLUTION AND ITS CONTROL

1.	Water Supply Source	Bore Wells	
2.	No. of Bore wells	01	
3.	Water consumption (KLD)	172 KLD	
4.	Log Book Maintained Yes/No	Yes	
5.	One day reading Initial of dated 19.12.2023	50 m^3/hr 241331-241495	Annexure 02
	Final	166 KLD	
6.	CGWA Permission	Yes	Annexure 03

(Based on 1 month observation- Nov. & Dec. 2023)

3. WASTE WATER GENERATION (KLD)

	Stream/section	Quantity, m^3/day	Disposal/utilization
1.	Spent wash generation	598	Bio-digester+ MEE
2.	Fermenter dilution process	CPU outlet + Fresh water	CPU
3.	Spent lees	120	CPU
4.	Fermenter washing	30	Recycle to fermenter
5.	Process condensate	420	CPU
6.	Floor washing	80	CPU
7.	Cooling tower blow down	80	CPU
8.	Boiler blow down	Not measured in Distillery unit	Sugar unit Boiler used
9.	DM & DA Plant regeneration water	Not measured in Distillery unit	
10.	Others (CO_2 Plant + RO Reject water)	Not measured in Distillery unit	
11.			

(Based on 1 month observation- Nov. & Dec. 2023)

4. BIO-METHANATION PLANT PERFORMANCE

Setting cum cooling tank capacity = 25 M^3
Setting cum cooling tank (Retention Time) = 1 hr.
Digester design basis= Hydraulic Retention Time = 24 days
= Organic Loading Rate = 6.0 kg/M3 /Day
= Volume = 10,000 x 2 M^3 & 7,500 M^3

Type of Technology = CSTR

Date of observation-	Minimum Performance parameters	Actual Values
Feed rate, M^3 /Day	480 each	300 each
^{0}Brix, (Inlet/Outlet)	12.0/09.0	12.5/10.0
pH, (Inlet/Outlet)	4.5-7.80	4.5-7.88
COD, mg/L (Inlet/Outlet)	140000-60000	125000-37500
BOD, mg/L (Inlet/Outlet)	35000-1500	31000-3700
COD reduction %	60	70
BOD reduction %	85	88
Biogas generation, NM^3 /Kg of COD consumed	0.5	0.5
Biogas generation, M3 /Day	51672	28000

Other observations related to Bio-digester

- No. of days of operation of digesters (days/annum) : 365 days

- Re-stabilization method and period required: 45 days
- How digester is maintained during ideal days?- with agitation
- Year of establishment of the digester. 2014
- How temp of digester is maintained? – through PHE
- Total biogas generated (M3/annum) and bagasse/coal saved. – Data not available.
- Whether digester has been revamped? If yes, how many times & for what purpose? – No
- Sludge generation from digester and how the sludge is disposed of? No sludge generation.
- Log Book record supporting biogas plant performance. Yes
- Present Bottle-necks/problems – No.
-

(Based on 1-month observation- Nov. & Dec. 2023)

5. WASTE MANAGEMENT

	Date-	Quantity	
		KLD	Disposal/utilization
1.	**Sludge (Slurry fermentation)**	1230 kg/Day	Compost
2.	**Boiler Ash**	Not measured in Distillery unit	Sugar unit Boiler used
3.	**Disposal/utilization**	Bio Compost	
4.	**Log book maintained. Yes /No**	Yes	

(Based on 1 month observation Nov. & Dec.2023)

6. INFORMATION REGARDING MEE

- **Settling tank capacity before MEE = 1925 m^3**
- **Year of installation / establishment & commissioning of MEE plant : 2014 & 2022**
- **Type of technology of MEE. : Multi effect evaporator**
- **Number of Effects with their HTA and MOC. Number of stand-by bodies and degasser provided.**

  Set 1: - FFE (250 m^2 x 04 nos) + Forced (264 m^2 x 02 nos), MOC=SS304
  Set 2: - FFE (Integrated 336 m2 x 03 nos), 2 FFE (350m2 x 02 Nos)
  + 2 Forced (350 m2 x 02 nos) + 1 stand by 292 m2, MOC= SS304

- **Designed feed capacity and evaporation duty of MEE (M3/day)= 840 m^3 / day each**
- **Acceptable level of suspended solids, dissolved solids etc. in the feed : 10-11**
- **No of days of operations. = 330 days**
- **What is the frequency and duration of cleaning: with in the 02 months.**
- **Log Book supporting MEE plant performance.: Yes**
  (Annexure: 04)

177

(Based on 1 month observation- Nov. & Dec. 2023)

7. FURTHER TREATMENT / DISPOSAL OF CONDENSATE/CONCENTRATE

1.	Type-	Multi effect evaporator		
2.	Capacity	840 m^3/day each		
3.	No. of Effects	Set 1: - 04 FFE+ 02 Forced Set 2: - 03 FFE (Integrated) and 02 FFE + 02 forced + 01 standby (standalone)		
4.	MEE feed rate	12.427 kg/hr **(Set 1)**	12.506 kg/hr **(Set-2)**	Remark
5.	Feed rate @ Sp.Gr.(Approximate)	12.42	12.50	
6.	Solid content in feed/brix	11.0 %	11.0 %	
7.	Water evaporation rate (Minimum)	8.714 kg/hr	8.775 kg/hr	
8.	Concentrate Generation	3.710 kg/hr	3.730 kg/hr	
9.	Solid content in concentrate Generation /brix	37.00 %	38.00 %	
10.	Steam required for water evaporation	2.17 MT	2.14 MT	
11.	Cooling water circulation rate	750 m^3	750 m^3	
12.	Power consumption for Evaporation			
13.	Feed temperature	70-80°C	70-80°C	
14.	Steam pressure/temperature	1.4Kg/cm^2/ 125°C	1.4Kg/cm^2/ 125°C	
15.	Steam Economy, (Kg water/kg steam)	4:1	4:1	
16.	Operation hour	24 hrs	24 hrs	
17.	Frequency of CIP	Once in 02 month	Once in 10 days	Hydro jet cleaning
18.	Quantity of CIP effluent	NA	NA	
19.	Quantity of process condensate	8714 Ltr	8775 Ltr	
20.	MEE Feed pH TSS TDS	 **7.1** **Not determined** **Not determined**	 7.1 **Not determined** **Not determined**	
21.	Concentrate Colour Temp pH TSS TDS	 **Brown** **70°C** **7.1** **Not determined** **Not determined**	 Brown **70°C** **7.1** **Not determined** **Not determined**	
22.	Condensate Colour Temp pH TSS	 **Clear** **70°C** **7.8** **Not determined**	 Clear 70°C 7.8 **Not determined**	

	TDS COD	Not determined 2200	Not determined 2200	
23.	Whether MEE achieving design efficiency	Yes	Yes	
24.	Whether MEE operated continuously	Yes	Yes	
25.	Details of online flow measuring device installed for MEE inlet	Mass flow meter available	Yes	
26.	Details of online flow measuring device installed for MEE outlet	Mass flow meter available	Yes	
27.	Utilisation of MEE condensate	CPU	CPU	
28.	Utilisation of MEE concentrate	Dryer/Bio-composting	Bio composting permission up to December 2024.	

(Based on one month observation: Nov. & Dec. 2023)

8. MEE OUTPUT CHARACTERISTICS

Particulars	Conc. spent wash	Process Condensate
Quantity, M3/day	178 m^3	420 m^3
pH	7.1	7.8
Temperature, degree C	70 °C	70 °C
BOD, ppm	62000	1000
COD, ppm	250000	2200
Total solids, %	38%	Not determined
Total dissolved solids, %	Not determined	Not determined
Total suspended solids, %	Not determined	Not determined
Ammonical Nitrogen (asN), ppm	Not determined	Not determined

(Based on 1 month observation –Nov. & Dec. 2023)

9. INFORMATION REGARDING CPU

1	Capacity	1050 m^3/day
2	sources of effluent coming into CPU	Condensate + spent lees + cooling tower blow down+ Excess hot condensate
3	Quantity coming /day	750 m^3/day
4	Inlet characteristics (Physical)	Hot (70 °C) & slightly yellow colour
5	Out let characteristics(Physical)	35 °C & colour less
6.	Quantity Utilized per day	700 m^3/day

179

Date of installation of CPU Unit.: 2014
Name of plant / technology supplier. : MM Enviro. Pune
Type of technology of CPU plant: Conventional
Design capacity of CPU unit (1050 M^3/day) and feed characteristics considered.

Sl.	Parameter	
1.	pH	7.8
2.	BOD	1000
3.	COD	2200
4.	TDS	700
5.	TSS	300

Low strength effluents treated though CPU& their quantities: (Process condensate, permeate, spentlees, etc).
Recovery (%) and characteristics of treated water and its further utilization details: 93 %
Is there any reject generated and how it is disposed? No reject
Total fresh water consumption after reuse of treated low strength effluents: 175 m^3/day

CPU PERFORMANCE

Particulars	Mixed Influent	Treated effluent
Quantity,M3/day	750	700
Colour	Slightly yellow	Colourless
pH	7.80	7.20
Temperature, degree C	40 °C	30 °C
BOD, ppm	1080	20
COD, ppm	2250	100
Total solids, %	Not determined	Not determined
Total dissolved solids, %	700	150
Total suspended solids, %	300	30
Volatile Acids	Not determined	Not determined
Total Alkalinity	Not determined	Not determined

Log Book records supporting CPU performance - Annexure 5

10. INFORMATION REGARDING BIO-COMPOSTING

- 30 days holding tank capacity with dimensions and construction details : Yes
- Bio-compost yard details-Impervious bio-compost yard (PCC-1:3:6 or RCC-1:2:4 or brick on edge) with construction details. : Yes
- Area of impervious bio-compost yard (uncovered and covered) with bio-compost storage area: 14.02 Acres
- Number & type of turning & mixing machine : 02 No's
- Number of Bore well around compost yard : 0
- Number of Piezometers around the compost : 03 No's
- Spent wash available for bio-composting (M3/Annum) and spent wash characteristics.
- Log Book supporting bio-compost plant operations : Yes
- Bio-compost filler material availability (Press mud) : Details enclosed.
- Record of Press mud produced or purchased from outside : Yes
- Average Press mud to spent wash mixing ratio : 1:1.6
- Windrows size (Length x width x height): 56 m x3 mx 1.5 m
- Bio-compost cycle (45 days or 60 days) and number of cycle per annum : 45 days
- Bio-compost analysis report : Enclosed
- Bio-compost sold in loose or bag packing : Loose packing.

1	Active Area for Bio-composting	14.02 acres	
2	Area for press mud Storage	4.0 acres	
	Area for Ready Bio-compost storage	7.02 acres	
3	Finished compost packing facility	Yes	
4	Maturity time in days for one cycle & total cycle in year	45 days	
5	Spent wash storage capacity: Raw SW BMSW MEE	 25 m^3 1925 m^3 1925+1372+500 m^3	
6	Availability of press mud (own) Quantity required	Own	
7	Utilization of S.W/ Conc. SW in bio-composting	With press mud	
8	Ratio of press mud to spent wash	1:1.6	
	Details of windrows		
	Number	5 Row	
	length	56 meter	
	Height	3.0 meter	
	Width of stacking	1.5 meter	
	Space between the two windrows	3 meter	
10	Equipment's Aero-tillers JCB Tractor	 02 01 02	

	Loaders	02	
11	Details of registration required from agriculture department, as per new notification of Compost	Yes	
12	Arrangement for rainy season and details regarding closure of operations for 03 months during monsoon	No operation in monsoon	
13	Details of PTZ cameras provided and connectivity.	2.0	

13. Lagoon

1.	Actual Capacity of Lagoons*	Yes/No	Number	Dimensions (L×B×H)	Storage Capacity (m^3)	Approximate Volume found stored during Inspection (m^3)
	a. MEE Concentrate (for bio-composting)	Yes	02	22x25x3.5 28x14x3.5	1925 1372	1150 1250
	b. MEE Concentrate (for Incineration)	NA	NA	NA	NA	NA
	c. Details of Lagoon (if any) for storage of any other spent wash i.e., BMSW may be provided.	Yes	01	22x25x3.5	1925	750
2.	a. PTZ 360 cameras provided at Lagoon area b. Operating satisfactorily c. Connectivity to SPCB/CPCB	Yes	01	Details of Camera: Not provided User ID and Password for connectivity: Not provided Yes		

ANNEXURES:

Sl.	Description	Remarks
1.	ETP analysis report carried out as per sample taken during the visit.	Yes
2.	ETP performance report, if any analysis is carried out by external laboratory.	Yes
3.	ETP details with flow diagram. (CPU Flow Diagram)	Yes
4.	Status of consents & authorization from CPCB/ SPCB.	Yes
5.	Attach supporting documents /readings/analysis etc. as given above for a period of not less than thirty days.	Yes

182

- **Number and location of mass flow meters installed (minimum two) with photographs: Attached.**
- **Date on which the online monitoring system was commissioned /connected to the server: Not provided.**
- **Name and contact details of the vendor who has supplied and commissioned the on-line monitoring system : Axix Nano**
- **Problems faced in maintaining the continuity of on-line monitoring system: No**
- **Green belt surrounding bio-compost yard (Photographs) : Attached**
- **Material and mass balance of your total distillery plant operations including ETPs showing ZLD: Yes**
- **Also indicate how your distillery unit is achieving steam and power balance: Yes**
- **Environment Management Cell-Mo Ms and necessary documents: Yes**
- **EC, Consent to Operate, Directions received and related documents: Enclosed**
- **Water conservation measures taken report (rain water harvesting etc.) : No**

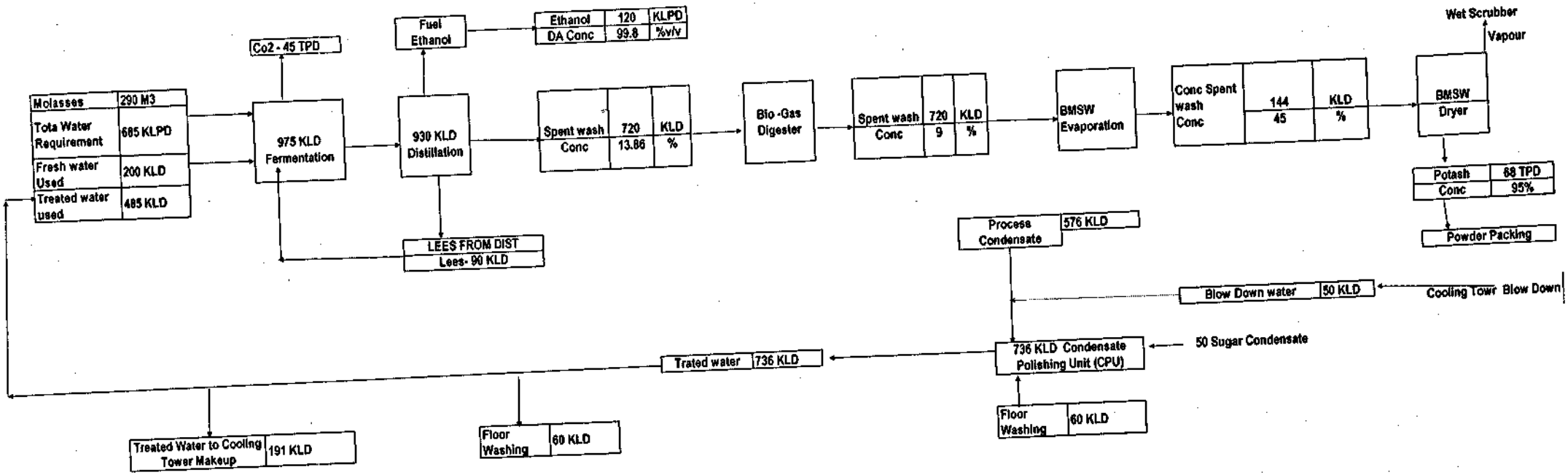
Conclusion and recommendation:

1. The MEE of capacity 840 m^3/day to concentrate the generated spent wash are found adequate for 120 KLPD distillery.
2. The factory has condensate polishing unit (Conventional + Anaerobic) of capacity 1050 m^3/day which is adequate for 120 KLPD distillery, however to enhance the quality of treated water the tertiary equipment's (MGF and ACF) followed by RO and UV may be installed.
3. The factory has drying of spent wash near about 80 % in spent wash drier followed by bio-methanation and remaining part 20 % of spent wash sent to the bio-composting. However, the factory has also planned for drying the complete concentrated spent wash through drier since January 2024 onward.
4. The factory has concentrated spent wash drier instead of incineration boiler for ZLD purposes.

Vivek 22.01.2024.

(Vivek Pratap Singh)
Junior Technical Officer (Sugar Technology)

WATER AND MASS BALANCE FOR 120 KLPD ZLD DISTILLERY UNIT



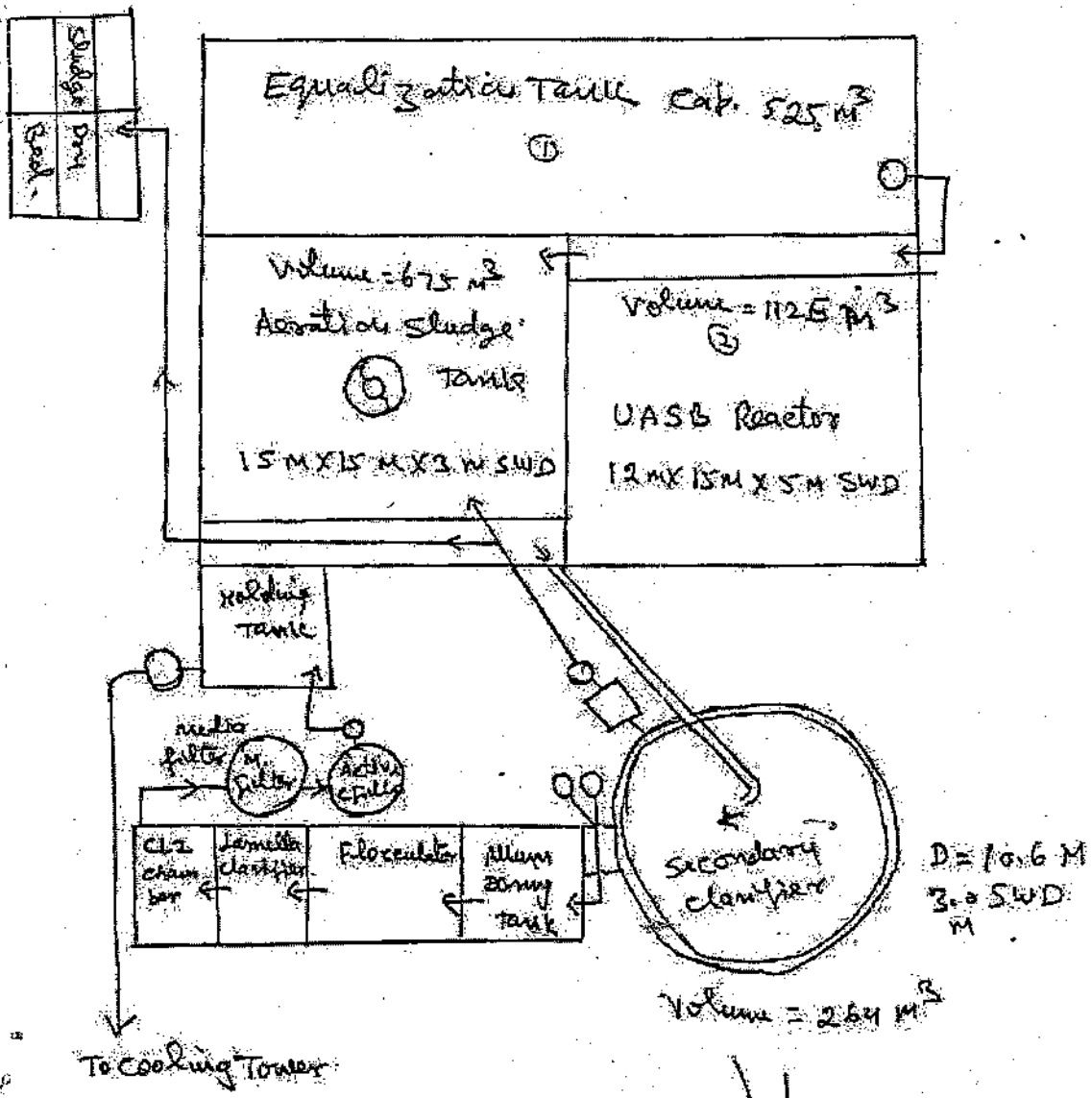
Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655, 254160
E-mail:edprbns@yahoo.com
CIN:U74899DL1932PLC000298
TIN :05002166903

Rai Bahadur Narain Singh Sugar Mills Limited

[Distillery Division]

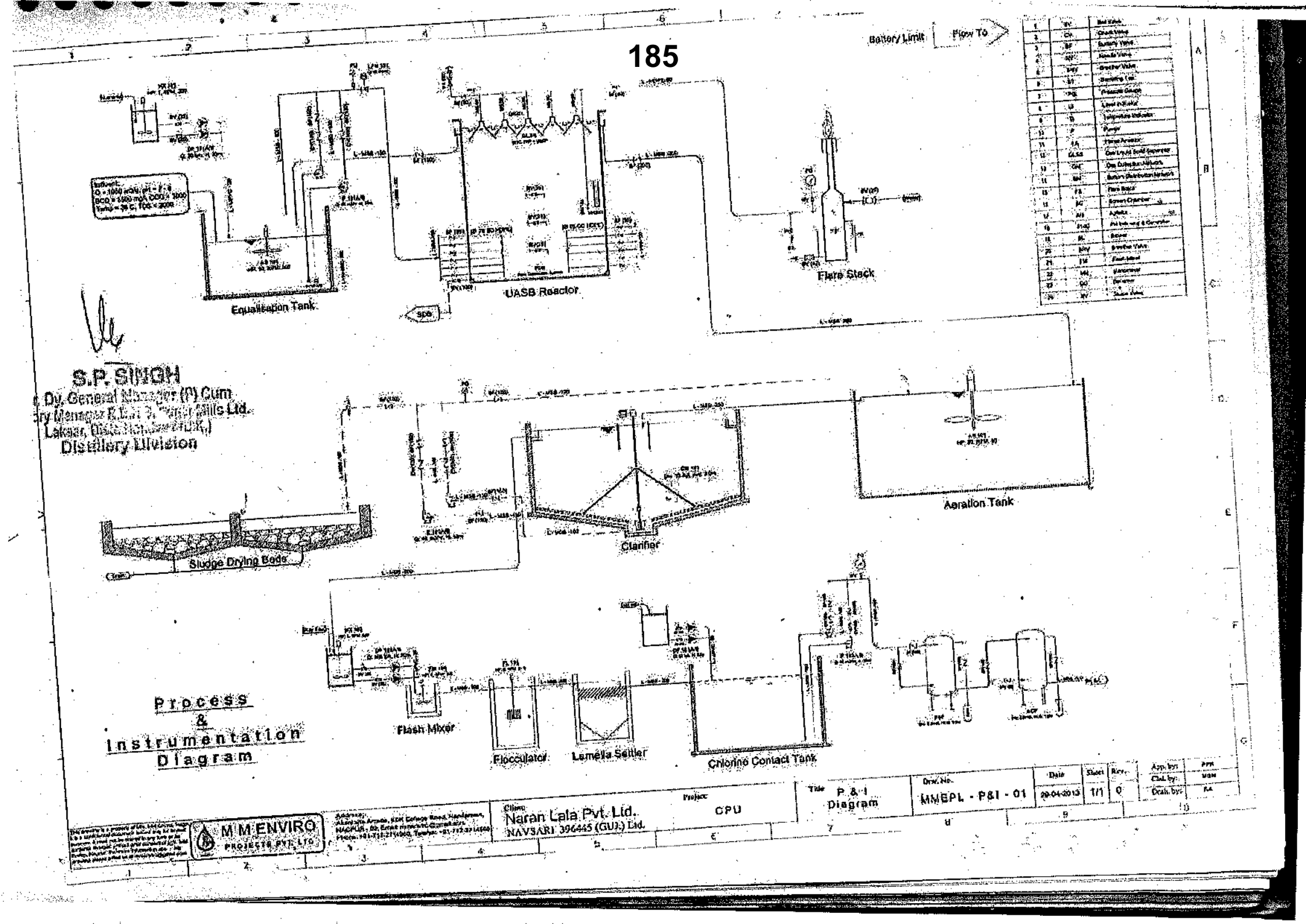
Laksar – 247663 (Distt. Haridwar) Uttarakhand

Flow Diagram of Condensate Polishing Unit cap. 1050 m³/Day



S.P. SINGH
Sr. Dy. General Manager (P) Cum
Factory Manager
Rai Bahadur Narain Singh Sugar Mills Ltd.
Laksar, Distt. Haridwar (U.K.)
Distillery Division

H.O. Plot No.5, Opp. Indra Prakash Building, B-Block, Middle Circle, Connaught Place, New Delhi-110001.
Ph. 011-41513656 to 58 : Fax 011-41513659 E-mail : rbns@airtelmail.in


Battery Limit
Flow To
Equalisation Tank
UASB Reactor
Flare Stack
Aeration Tank
Clarifier
Sludge Drying Beds
Flash Mixer
Flocculator
Lamella Settler
Chlorine Contact Tank
Process
&
Instrumentation
Diagram
S.P. SINGH
Dy. General Manager (P) Cum
Distillery Division
M M ENVIRO PROJECTS PVT. LTD.
Client
Naran Lala Pvt. Ltd.
NAVSARI 396445 (GUJ.) Ltd.
Project
CPU
Title
P & I Diagram
Drw. No.
MMEPL - P&I - 01
Date
29-04-2013
Sheet
1/1
Rev.
0

RBNS SUGAR MILL LTD LAKSAR, DISTILLERY DIVISION
CPU PERFORMANCE

Date	Inlet Characteristic					Outlet Characteristic					Tube Well Reading			Energy Consumption			Sugar Mill Condensate		
	Flow	pH	BOD	COD	TDS	Flow	pH	BOD	COD	TDS	Initial	Final	Consumption	Initial	Final	Energy Consumption	Initial	Final	Sugar Mill Condensate
[illegible]	[illegible]	7.65	1060	2230	715	645	7.21	25	100	70	[illegible]	238423	177	164.45	165.00	0.55			
[illegible]	650	7.74	1080	2250	710	650	7.19	20	95	75	[illegible]	238603	180	165.00	165.54	0.54			
[illegible]	640	7.82	1090	2230	705	640	7.18	20	100	70	[illegible]	238777	174	165.54	166.09	0.55			
[illegible]	645	7.80	1070	2240	710	645	7.20	25	95	70	238777	238951	174	166.09	166.65	0.56			
[illegible]	655	7.85	1050	2260	710	650	7.22	20	100	70	238951	239124	173	166.65	167.21	0.56	31517	31537	20
[illegible]	655	7.84	1070	2250	700	655	7.20	20	100	70	239124	239294	170	167.21	167.76	0.55	31537	31579	39
07/12/2023	655	7.82	1080	2250	700	655	7.18	25	100	70	239294	239464	170	167.77	168.32	0.56	31579	31616	40
08/12/2023	650	7.88	1050	2230	705	650	7.19	25	95	75	239464	239631	167	168.32	168.86	0.54	31616	31658	42
09/12/2023	648	7.8	1060	2230	705	648	7.22	25	100	70	239631	239801	170	168.86	169.4	0.54	31658	31703	45
[illegible]	645	7.80	1050	2240	700	645	7.20	20	100	70	239801	239970	169	169.4	169.95	0.55	31703	31751	48
[illegible]	645	7.7	1090	2266	710	645	7.21	20	100	75	239970	240139	169	169.95	170.51	0.56	31751	31801	50
[illegible]	640	7.89	1060	2250	705	640	7.19	20	95	70	240139	240317	178	170.51	171.06	0.55	31801	3189	
[illegible]	639	7.83	1060	2260	700	639	7.22	20	90	70	240317	240445	128	171.06	171.60	0.54	31801	31859	49
[illegible]	640	7.72	1080	2290	700	640	7.20	20	90	70	240445	240617	172	171.60	172.15	0.55	31850	31901	50
[illegible]	690	7.39	1070	2310	700	690	7.19	25	95	70	240617	240785	168	172.15	172.66	0.51	31901	31951	50
[illegible]	710	7.82	1090	2300	700	710	7.22	20	100	75	240785	240956	171	172.66	173.14	0.48	31951	32003	52
[illegible]	725	7.65	1060	2300	700	725	7.19	20	100	75	240956	241136	180	173.14	173.60	0.46	32003	32058	55
[illegible]	732	7.60	1040	2250	700	732	7.20	20	100	70	241136	241331	195	173.60	173.99	0.39	32058	32116	58
[illegible]	749	7.76	1070	2260	700	749	7.18	25	105	70	241331	241544	213	173.99			32116	32176	60

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)
NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	M/s Rai Bahadur Narain Singh Sugar Mills Ltd. (distillery Division)		
Project Address:	Laksar		
Town:	Laksar (np)	Block:	Laksar
District:	Haridwar	State:	Uttarakhand
Pin Code:			
Communication Address:	M/s Rai Bahadur Narain Singh Sugar Mills Ltd. Distillery Division, Laksar, Laksar, Haridwar, Uttarakhand - 247663		
Address of CGWB Regional Office :	Central Ground Water Board Uttarakhand Region, 419-a, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun, Dehradun, Uttarakhand - 248001		

1.	**NOC No.:**	CGWA/NOC/IND/ORIG/2021/13985	3.	Category: (GWRE 2020)	Safe
2.	Application No.:	21-4/1506/UT/IND/2021	5.	NOC Type:	New
4.	Project Status:	Existing Project	7.	**Valid up to:**	25/11/2024
6.	**Valid from:**	26/11/2021			

8. Ground Water Abstraction Permitted:

Fresh Water		Saline Water		Dewatering		Total	
m³/day	m³/year	m³/day	m³/year	m³/day	m³/year	m³/day	m³/year
500.00	182500.00						

9. Details of ground water abstraction /Dewatering structures

	Total Existing No.:0						Total Proposed No.:1					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	0	0	0	0	0	0	1	0	0	0

*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps

10. Ground Water Abstraction/Restoration Charges paid (Rs.): 365000.00

11. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.

No. of Piezometers	Monitoring Mechanism		
	Manual	DWLR**	DWLR With Telemetry
1	0	1	0

**DWLR – Digital Water Level Recorder

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

188

lidity of this NOC shall be subject to compliance of the following conditions:

andatory conditions:

Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their stallation shall be communicated to the CGWAwithin 30 days of grant of No Objection Certificate.

) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.

) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to :GWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.

l) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through he web portal.

5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.

6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.

7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.

8) Industries abstracting ground water in excess of 100 m 3 /d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.

9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.

10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).

12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).

13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.

14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.

15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.

16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.

17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.

18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.

19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.

20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.

21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.

22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.

23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.

24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.

25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.

26) In case of new infrastructure projects having ground water abstraction of more than 20 m3/day, the firm/entity shall ensure implementation of dual water supply system in the projects.

27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.

28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.

29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.

30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

189

Annex. 3

HEAD OFFICE
Uttarakhand Pollution Control Board
"Gauradevi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehradun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

Letter No.: UKPCB/HO/Con-U-2/2023/920 Date: 06 .10.2023

REGD. POST

To,

M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.,
(Distillery Unit)
Laksar, Distt. Haridwar
(Uttarakhand)

Subject: **Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorization) Renewal under Section- 25 of the "Water (Prevention & Control of Pollution) Act., 1974"and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981"and Authorization under "Rule -6(2)"of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016"notified under "Environment (Protection) Act, 1986"as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).**

CAF ID: 9158	**Application No.** 2775076
CCA (Renewal)	**Date:-** 13.03.2023

Consolidated Consent and Authorization (CCA):

CCA is hereby granted to **M/S Rai Bahadur Narayan Singh Sugar Mills Ltd. (Distillery Unit)** located at Laksar, Distt. Haridwar (Uttarakhand) subject to the provisions of the **Water (Prevention and Control of Pollution) Act, 1974;** the **Air (Prevention and Control of Pollution) Act, 1981** and the **Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016** and the orders that may be made further and subject to following terms and conditions:

1. This CCA is granted for the period up to 31.03.2024, under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974, as amended.
2. This CCA is granted for the period up to 31.03.2024, under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended.
3. This CCA is granted for the period of 31.03.2024, under the Hazardous and Other Waste (Management & transboundary Movement) Rules, 2016 as amended.

4. **Production Capacity:**

S. No.	Declared by the industry		Permitted by Board	
	Raw Material/ Feedstock	Finished Product (KLD)	Raw Material/ Feedstock (M^3/Day)	Finished Product (KLD)
I.	C-Heavy/ B-Heavy Molasses- 372 M^3/Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD	C-Heavy/ B-Heavy Molasses- 372 M^3/Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD

5. Production Process Infrastructure:

	Declared by the unit				Permitted by the Board
S.no.	**Number of fermenters**	**Capacity of fermenters (M^3)**	**Type of fermentation technology adopted**	**Type of Distillation**	
1.	07	6.5	Feed Batch	Molasses based	As declared by Unit.

Molasses storage infrastructures:

Declared by the unit			Permitted by SPCB
Capacity	**No. of tanks**	**No. of lined pits***	
6000 Qtl. & 85000 Qtl.	02 Nos.	NA	6000 Qtl. & 85000 Qtl. (02 Nos.)

*The unit shall not store molasses in *Kaccha*/ unlined pits.

6. Water Conservation:

A. Fresh water Consumption

i. The unit shall obtain permission / NOC from State or Central Ground Water Authority for Groundwater abstraction and shall comply with the conditions mentioned in the NOC.

ii. Industry shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines- process, domestic and boiler.

iii. The industry shall maintain duly signed logbook of fresh water consumption and utilization.

iv. The specific water consumption shall not exceed values mentioned below as per consented product type.

Category	Specific Water Consumption not to exceed
B-heavy / C-Heavy	8-10KL/KL of product
Cane syrup/ sugar cane juice	6-8KL/KL of product

	Declared by the Industry	Permitted by NOC issued by CGWA	CGWA conditions
No. of bore wells	01	01	To be complied.
Daily quantity of water to be ab stracted (KLD)	200 KLD	500 KLD	

B. Effluent generation, treatment and disposal:

i. The quantity of maximum specific effluent generation shall be as specified below:

Category	Specific spent wash generation$, not to exceed
B-heavy / C-Heavy	6-8KL/KL of product
Cane syrup/ sugar cane juice	4-6KL/KL of product

ii. The quantity of maximum daily effluent generation & discharge should not be more than the following:

S.No.	Kind of Effluent	Maximum daily generation	Maximum daily discharge, (KLD)	Treatment Facility and Discharge point

1	Domestic	15 KLD		Septic Tank & Soak Pits.
2	Industrial (Spent wash)	720 M^3/Day	Zero Liquid Discharge (ZLD) (Through MEE & Spray Dryers).	

iii. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. It should be ensured that domestic effluent should not be discharged in the storm water drain.

iv. The domestic effluent should be treated in sewage treatment plant (STP) and it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules, 1986 as amended.

v. The unit shall identify recipient drains/ rivulets and their u/s & d/s locations in consultation with SPCB for monthly monitoring by industry to ensure ZLD from distilleries within 30 days. The monitoring report shall be submitted to CPCB on monthly basis.

S.No.	Name of recipient drain/rivulets	Latitude	Longitude	Name of the recipient river
1.	u/s of Laksar drain	28°44'59"N	78°01'40"E	Banganga
2.	d/s of Laksar drain	29°44'36"N	78°01'53"E	Banganga

vi. The industry shall maintain Zero Liquid Discharge (ZLD). ZLD refers to installation of facilities and system which will enable industrial effluent (all streams) for absolute recycling of or re-use in to industrial processes and converting solute (dissolved organic and in-organic compounds / salts) into residue in solid form by adopting method such as concentration/ evaporation/drying. ZLD will be recognized and certified based on two broad parameters that is, water consumption versus waste water reused or recycled (permeate) and correspondingly solids recovered (percent total dissolved / suspended solids in effluents).

C. Effluent Management Infrastructure:

Bio-digester

S.no.	No. of digesters	Designed Capacity (m3)	Sludge generation from digester	Method of disposal/ utilization of sludge
1.	03	10000 x 02 nos. 7500 x 01 nos.	--	MEE & Spray Dryers

Multi Effect Evaporator (MEE)

S.No.	Nos. of MEE	Design Capacity (m3)	Type of technology of MEE (stages)	Mass flow meter installed at inlet and outlet of MEE
1.	02 Nos.	5028 Sq. Meter	Multi-Effect Evaporation	Yes.

Condensate Polishing Unit (CPU):
****For treatment of MEE condensate and other low-strength effluent**

S.No.	Design Capacity (m3)	Type of technology of CPU	Sources of effluent coming into CPU with Quantity	Quantity of treated effluent from CPU and its utilization	Quantity of CPU sludge & its disposal mechanism
1.	1050	USAB	Condensate of MEE	485 KLD Reused in	Sludge Drying Bed.

				cooling and processes.	To be used as manure.

Reverse Osmosis (RO) system				
S.No.	**Design Capacity (m3)**	**No. of stages**	**Quantity of RO permeate (m3) & purpose of utilization**	**Quantity of RO reject (m3) & disposal mechanism**
1.	The Unit shall establish RO system of appropriate capacity by March, 2024.			

i. All process and non-process effluents such as Spent lees, Process condensates, Boiler RO reject, CT blowdown, Softener/DM plant backwash, Pump gland cooling water etc. should be treated through CPU and recycled back in the process.

ii. The unit shall install mass flowmeters with totalizers at inlet and outlet of Multi Effect Evaporator (MEE) (concentrate) and shall connect the same with CPCB and Uttarakhand Pollution Control Board's servers.

iii. The unit shall install electromagnetic flowmeters with totalizer at CPU inlet & outlet and at water recirculation points like make up water for cooling towers & in process. The unit shall have separate energy meter for ETP/CPU and maintain the duly signed logbook of the same.

iv. The unit shall maintain duly signed logbooks of spent wash generation, MEE feed, MEE condensate, MEE concentrate, CPU inlet & outlet, cooling tower make up water and treated effluent reused in process.

v. The unit shall ensure proper marking/and colour coding of all the pipelines carrying industrial effluent accordingly.

Distilleries opting for Bio-composting;

i. The final storage capacity of lagoon for storage of concentrated spent wash after M.E.E to be utilized in bio-composting shall be strictly restricted to thirty days equivalent of concentrated spent wash (40% by volume of spent wash generated and solid concentration shall be maintained 30%). The lagoon shall be impermeable and properly lined.

ii. **Details of lagoons**

Declared by unit				**Permitted By Board**
S.no.	**No of Lagoons**	**Dimensions of lagoon**	**Capacity of lagoon (m3)**	
1.	03 nos.	22 x 25 x 3.5 Meter 14 x 28 x 3.5 Meter	1925 x 02 nos. 1372 x 01 nos.	As declared by Unit.

iii. For concentrated spent wash having total solids 27 - 30 %, the filler material (press mud) to spent wash ratio prescribed is 1: 1.6 for 60 days' cycle.

iv. Impervious compost yard area based on material balance (plus ready compost storage area) should be made available. The unit shall strictly implement the Standard Operating Procedure (SOP) for Bio-composting operation for Molasses based distilleries. (Link: https://cpcb.nic.in/ngrba/Biocomposting_SOP_for_distillery-Final_10.08.2018.pdf).

v. The unit having uncovered bio-compost area, shall stop its bio-compost activities in monsoon period (July –September). The unit shall make extra land arrangements for storage for press mud and ready bio-compost.

vi. Unit must install and maintain online connectivity of PTZ web cameras at the bio-compost yard and lagoons with server of CPCB and Uttarakhand Pollution Control Board's servers.

vii. Details of Bio-composting area requirement; as permitted by the Board:

S.No.	Total area for bio-composting	Active area for bio-composting (excluding the land arrangements for storage for press mud and ready bio-compost)	Covered area (Acres)	Uncovered area (Acres)	Number of Piezometric wells available around the compost
1.	14.02 Acres	14.02	4.28	9.74	01

viii. Obtaining valid registration/certification for the production and quality of bio-enriched Organic manure (bio compost) as per Gazette Notification S.O. 2776 (E) dated 10.10.2015 under the Fertilizer (Control) Fourth Amendment Order, 2015 issued by Ministry of Agriculture and Farmers Welfare (Dept. Of Agriculture, Cooperation and Farmers Welfare) from the Ministry of Agriculture/ concerned agency – within a time period of four months.

ix. The finished bio-compost shall be packed in sealed poly bags super scribed with quality and composition of bio compost along with the name of the manufacturer industry.

x. The unit shall maintain a record of procurement/ availability of press mud, sell of compost and compost quality on monthly basis.

xi. The unit shall not be sale ready bio-compost in open tractors/trolleys.

xii. **The Unit shall use bio-composting year only up to December, 2023. Thereafter, no fresh concentrated spent wash shall be disposed through Bio-Composting yard and spend wash shall be totally disposed through spray dryers.**

Distilleries opting for Incineration;

i. Minimum Solid % in feed for slop fired incinerator shall be 55-60% in case of C-Heavy and B-Heavy molasses as feedstocks and 50-55% in case of sugar syrup/sugarcane juice as feedstock.

ii. Maximum storage of raw spent wash utilized in MEE followed by incineration shall strictly be restricted to seven days (07) equivalent of concentrated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.

iii. The unit shall collect ash generated from Incineration boiler through screw/belt conveyor from common silo and should be disposed of as fertilizer or for any other use.

iv. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.

v. The unit shall sell potash rich ash to industries for potash recovery plant, Fertilizer Company or sell the ash to the farmers after meeting FCO conditions.

vi. Unit shall dispose the spent wash through MEE followed by use of concentrated spent wash (as stated in point i) fuel in the Incineration boiler of appropriateTPH.

S.no.	Type of Boiler	Capacity of Boiler (TPH)	Type of subsidiary fuel used	Quantity of subsidiary fuel consumed (MT/day)	Quantity of ash generated (MT/day)	Method of Ash Disposal
--NA--						

Distilleries opting for dryer;

i. Minimum Solid % in feed for dryer shall be 40-45%.
ii. Maximum storage of Bio-methanated spent wash utilized in dryer shall strictly be restricted to seven days (07) equivalent of concentrated Bio-methanated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.
iii. The unit shall collect powder produced from dryer in common silo and should be disposed of as fertilizer.
iv. Unit shall dispose the spent wash through Bio-methanation followed by Bio-methanated spent wash MEE followed by use of concentrated bio-methanated.

D. Domestic sewage

i. The domestic effluent should be treated separately in sewage treatment plant/ soak pit so that it should be in conformity with the following norms.

Trade effluent and domestic sewage shall be treated separately and also to be monitored for compliance w.r.t. notified norms separately. However, Single outlet can be provided after mixing for outside disposal.

ii. Industry shall install the flow meter at STP inlet and outlet and maintain the daily logbook.
iii. Industry shall explore the possibility to recycle the treated used water shall be utilised in gardening, irrigation, industrial utility and toilet flushing to minimise the fresh water consumption up to 20 % per year.

7. Air pollution mitigation:

i. The industry shall use following fuel and install air pollution control devices (APCD) of adequate capacity to comply with the following;

S. No.	Equipment	Fuel used	Stack height (m)	Air Pollution Control Device (APCD)	Stack Emission standards
I.	Spray Dryer (45 TPD)	*Bagasse-168 TPD*	*40*	Wet Scrubber	PM-150 mg/N M^3
II.	Spray Dryer (45 TPD)	*Biogas-1500 M^3/day*			

ii. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only. Porthole, platform and stairs shall be provided as per prescribed guidelines for stack emission monitoring.
iii. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended. The ash generated from the Boiler shall be disposed of properly in such a manner that not affect the environment adversely.
iv. The unit shall install Online Stack Emission Monitoring System (OEMS) for PM and ensure with its connectivity (24x7) to CPCB server and Uttarakhand Pollution Control Board's dashboard.
v. The unit shall submit manual stack emission monitoring report and ambient air quality report on quarterly basis during operation of the plant.
vi. Water shall be sprinkled on the roads and premises for suppression of road dust.
vii. The solid waste namely boiler ash shall be disposed of properly and ensure that there is no fugitive emission from their transportation, storage and handling.
viii. The industry shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached

to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.

8. Noise Pollution Mitigation:

i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial and Commercial) which are as follows: -

Standards for Noise level in db.(A) L_{eq}			
Industrial Area		Commercial Area	
Day	Night	Day	Night
75	70	65	55

Day time: from 6.00 a.m. to 10.00 p.m., **Night time:** from 10.00 p.m. to 6.00 a.m.

ii. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.

iii. The industry shall provide acoustics enclosure on DG sets as per Environment (Protection) Rules, 1986.

9. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016: -

Hazardous Waste Management:

i. Number of authorization and date of issue: As above

ii. Reference of application (No. and date) : As above.

iii. The **Factory Manager** of **M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.** is hereby granted an authorization for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at Laksar, District Haridwar (Uttarakhand).

Details of Authorization

Sl. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity (ton/annum)
--NA--			

iv. The authorization shall be valid for a period of .....NA.....

v. The authorization is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorization:

1. The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site-specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

General Conditions

1. Environmental management system:
   i. Industry shall setup the environmental management cell including unit head, purchase/store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance
   ii. Industry shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO to effectively monitoring of ETP control parameters and ETP discharge norms.
2. The applicant shall get analyses the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF&CC and shall report to the SPCB.
3. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
4. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
5. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions with 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the **Board**, legal action shall be initiated against the applicant.
6. The applicant shall maintain good housekeeping. All valves/pipes/sewer/drains etc. must be leak-proof.
7. The industry shall provide uninterrupted entry to this STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
8. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall

be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect

9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
11. The **Board** reserves the right to revoke/add/modify any stipulated conditions issued along with CCA, as may be necessary.
12. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
13. It is the duty of the authorized person to take prior permission of the **Board** to close down the facility.
14. The authorization is valid for temporary storage of Hazardous Waste within premises only.
15. It is duty of the authorized person to take prior permission of this Board to close and clean up the facility for treatment, storage and disposal of hazardous waste.
16. Industry shall submit the latest copy of Audit Balance sheet/C.A. Certificate (Fixed Assets + Current Assets-Current Liabilities) so that the Consent fee payable by the industry may be verified.
17. Generated hazardous waste shall be stored temporarily in the factory premises and disposed of through authorized TSDF after obtaining the authorization from the Board
18. Unit shall develop green belt as per the protocol of Central Pollution Control Board.
19. The industry shall comply with the provisions of Environment (Protection) Amendment, Rules 2018 notified by MoEF&CC by Notification no 49 Dt. 25.01.2018, Environment (Protection) Act 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended, Plastic Waste Management Rule 2016, E-Waste (Management and Transboundary Movement) Rules 2016 (whichever is applicable).
20. If closure order is issued by CPCB or SPCB against the unit then CCA will remain suspended during the closure period. After ensuring the compliance and after revocation of the closure order, the CCA will automatically be effective from the date of issuance of the closure revocation/modification order with additional conditions mentioned in the closure revocation/modification order.

(S.K. Pattnaik)
Member Secretary

Copy to:

Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Roorkee (Haridwar) for information and compliance.

Member Secretary

Old Plant

Date	Time	Spent Wash Generation Mass Flow Meter Reading			Feed to MEE (Inlet) Mass Flow Meter Reading			Outlet From MEE Mass Flow Meter Reading			Remarks
		Initial (Kg.)	Final (Kg.)	Production (Kg.)	Initial (Kg.)	Final (Kg.)	Production (Kg.)	Initial (Kg.)	Final (Kg.)	Production (Kg.)	
01/12/2023	9:00 AM	454738899	455067029	328140	464050507	464378649	328142	151996223	152093943	97720	
02/12/2023	9:00 AM	455067029	455390298	323269	464378649	464701914	323265	152093943	152189176	95233	
03/12/2023	9:00 AM	455390298	455712488	322190	464701914	465024102	322188	152189176	152284769	95593	
04/12/2023	9:00 AM	455712488	456033309	320821	465024102	465344921	320819	152284769	152379603	94834	
05/12/2023	9:00 AM	456033309	456348150	314841	465344921	465659772	314851	152379603	152472295	92692	
06/12/2023	9:00 AM	456348150	456654583	306433	465659772	465964921	305149	152472295	152562863	90568	
07/12/2023	9:00 AM	456654583	456958151	303568	465964921	466268419	303498	152562863	152653366	90503	
08/12/2023	9:00 AM	456958151	457257103	298952	466268419	466567537	299118	152653366	152743191	89825	
09/12/2023	9:00 AM	457257103	457554068	296965	466567537	466865080	297543	152743191	152832929	89738	
10/12/2023	9:00 AM	457554068	457850747	296679	466865080	467160229	295149	152832929	152921709	88780	
11/12/2023	9:00 AM	457850747	458147014	296267	467160229	467457824	297595	152921709	153010451	88742	
12/12/2023	9:00 AM	458147014	458447461	300447	467457824	467757567	299743	153010451	153100044	89593	Distillery Stop at 3:00 PM
13/12/2023	9:00 AM	458447461	458558198	110737	467757567	467869212	111645	153100044	153133682	33638	Distillery Start at 9:00 AM
14/12/2023	9:00 AM	458558198	458856490	298300	467869212	468167454	298242	153133682	153222796	89114	
15/12/2023	9:00 AM	458856490	459156371	299873	468167454	468467249	299795	153222796	153312194	89398	
16/12/2023	9:00 AM	459156371	459455466	299095	468467249	468766398	299149	153312194	153400981	88787	
17/12/2023	9:00 AM	459455466	459754418	298952	468766398	469065141	298743	153400981	153490275	89294	
18/12/2023	9:00 AM	459754418	460047825	293407	469065141	469358556	293415	153490275	153578622	88347	
19/12/2023	9:00 AM	460047825	460344110	296285	469358556	469654699	296143	153578622	153667701	89079	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

New Plant

Date	Time	Spent Wash Generation Mass Flow Meter Reading			Feed to MEE (Inlet) Mass Flow Meter Reading			Outlet From MEE Mass Flow Meter Reading			Remarks
		Initial (Kg.)	Final (Kg.)	Production (Kg.)	Initial (Kg.)	Final (Kg.)	Production (Kg.)	Initial (Kg.)	Final (Kg.)	Production (Kg.)	
01/12/2023	09:00 AM	63977679	64286270	308591	66152955	66461550	308595	19690077	19782316	92239	
02/12/2023	09:00 AM	64286270	64595012	308742	66461550	66770289	308739	19782316	19873208	90892	
03/12/2023	09:00 AM	64595012	64903953	308941	66770289	67079624	309335	19873208	19964740	91532	
04/12/2023	09:00 AM	64903953	65212772	308819	67079624	67388439	308815	19964740	20056211	91471	
05/12/2023	09:00 AM	65212772	65520628	307856	67388439	67696292	307853	20056211	20147212	91001	
06/12/2023	9:00 AM	65520628	65820513	299885	67696292	67996384	300092	20147212	20237299	90087	
07/12/2023	9:00 AM	65820513	66118284	297771	67996384	68293912	297528	20237299	20327033	89734	
08/12/2023	9:00 AM	66118284	66412159	293875	68293912	68587454	293542	20327033	20416974	89941	
09/12/2023	9:00 AM	66412159	66703166	291007	68587454	68878203	290749	20416974	20504809	87835	
10/12/2023	9:00 AM	66703166	66993865	290699	68878203	69168651	290448	20504809	20592146	87337	
11/12/2023	9:00 AM	66993865	67280821	286956	69168651	69455799	287148	20592146	20677859	85713	
12/12/2023	9:00 AM	67280821	67591589	310768	69455799	69767141	311342	20677859	20770576	92717	
13/12/2023	9:00 AM	67591589	67922241	330652	69767141	70097410	330269	20770576	20869722	99146	
14/12/2023	9:00 AM	67922241	68221126	298885	70097410	70397551	300141	20869722	20959253	89531	
15/12/2023	9:00 AM	68221126	68513627	291501	70397551	70688874	291323	20959253	21046591	87338	
16/12/2023	9:00 AM	68513627	68762921	249294	70688874	70937972	249098	21046591	21121619	75028	
17/12/2023	9:00 AM	68762921	69036117	273196	70937972	71211161	273189	21121619	21202974	81355	
18/12/2023	9:00 AM	69036117	69334569	298452	71211161	71509512	298351	21202974	21292509	89535	
19/12/2023	9:00 AM	69334569	69637438	302869	71509512	71812301	302789	21292509	21383194	90685	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills La

... DISTILLERY DIVISION

RAW SPENT WASH 200 BIOMETHANSATION

Date	Raw Spent Wash pH	Brix	VFA	COD	BOD	After Biomethansation pH	Brix	VFA	COD	COD Reduction o/o	BOD	BOD Reduction o/o	Biogas Production in hrs.	Biogas Production in day	Remarks
01/12/2023	4.68	12.5	2006	125148	31644	7.72	10.5	3609	52562	58.23%	6964	77.99%	1031	24747	
02/12/2023	4.59	12.4	2105	124612	31243	7.78	11.0	3811	50148	59.75%	6565	78.98%	1041	25004	
03/12/2023	4.55	12.3	2006	123543	31562	7.81	10.5	3609	49598	59.85%	6315	79.99%	1033	24809	
04/12/2023	4.61	12.4	2105	124449	31741	7.86	11.0	3811	48536	60.99%	6032	80.99%	1059	25427	
05/12/2023	4.57	12.5	2006	125159	31805	7.89	11.5	3609	47812	61.79%	5825	81.68%	1070	25682	
06/12/2023	4.59	12.6	2006	126745	31749	7.88	11.0	3609	46898	62.99%	5713	82.00%	1076	25838	
07/12/2023	4.62	12.4	2006	124859	31505	7.86	11.5	3811	43702	64.99%	4735	84.97%	1085	26043	
08/12/2023	4.65	12.2	2056	122243	30988	7.82	11.0	3811	39117	68.00%	4020	87.02%	1094	26261	
09/12/2023	4.58	12.3	2105	123451	30889	7.80	11.0	3811	38010	69.21%	3700	88.02%	1117	26814	
10/12/2023	4.55	12.4	2105	124546	30543	7.84	11.5	3609	37401	69.97%	3660	88.01%	1138	27322	
11/12/2023	4.52	12.6	2006	126305	30619	7.81	11.0	3609	39179	68.98%	3670	88.01%	1130	27132	
12/12/2023	4.58	12.4	2006	124845	30742	7.82	11.5	3811	37625	69.86%	3690	87.99%	1185	28455	
13/12/2023	4.61	12.5	2105	125649	30988	7.86	11.0	3811	37545	70.11%	3710	88.02%	864	20754	
14/12/2023	4.62	12.3	2105	123459	31145	7.88	11.0	3609	37753	69.42%	3720	88.05%	1140	27362	
15/12/2023	4.59	12.5	2006	125456	31463	7.85	11.5	3609	37459	70.14%	3740	88.11%	1157	27774	
16/12/2023	4.63	12.4	2105	124341	31242	7.82	11.0	3811	37342	69.96%	3730	88.06%	1061	25464	
17/12/2023	4.58	12.2	2105	122348	31746	7.86	10.5	3811	37565	69.29%	3750	88.18%	1076	25826	
18/12/2023	4.61	12.5	2006	125649	31548	7.80	10.5	3811	37863	69.86%	3720	88.20%	1155	27730	
19/12/2023	4.65	12.6	2105	2364548 126741	594297 31105	7.82	11.0	3609	743707 37672	70.27%	69919 3740	87.97%	1180	496775 28331	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

MILLS LTD. LAKSAR (DISTT. HARIDWAR)

201

Date	Mee Feed	Brix of Mee Feed	Mee Outlet	Brix of Mee Outlet	Feed in Dryer	Sent to Biocompost	Powder Production of Dryer	Opening Balance of Production	Sale of Powder	Closing Balance of Production	Remark
01/12/2023	636737	10.5	189959	37.5	150871	39088	58326				
02/12/2023	632004	11.0	186125	38.0	146127	39998	56661				
03/12/2023	631523	10.5	187125	37.5	147931	39194	57189				
04/12/2023	629634	11.0	186305	38.0	149319	36986	50496				
05/12/2023	622704	11.5	183693	38.5	145689	38004	57528				
06/12/2023	605241	11.0	180655	38.0	144427	36228	56579				
07/12/2023	601026	11.5	180237	38.5	144940	35297	57527		17470 I		
08/12/2023	592660	11.0	179766	38.0	142937	36829	55995				
09/12/2023	588292	11.0	177573	38.0	141677	35896	55217				
10/12/2023	585597	11.5	176117	38.5	141492	34625	56159				
11/12/2023	584743	11.0	174455	38.0	138070	36385	53011				
12/12/2023	611085	11.5	182310	38.5	146472	35838	58135				
13/12/2023	441914	11.0	132784	38.0	132784	-	52018				
14/12/2023	598383	11.6	178645	38.0	134088	44557	52529				
15/12/2023	591118	11.5	176736	38.5	140975	35761	55953				
16/12/2023	548247	11.0	163815	38.0	111430	52385	43652				
17/12/2023	571932	10.5	170649	37.5	134929	35726	52163				
18/12/2023	591766	10.5	177882	37.5	141655	36227	54763				
19/12/2023	598932	10.0	181764	38.0	145023	85759 36741	1044519 56813				

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

202

RBNS ... MEE

OLD MEE

Date	Feed to MEE (Kg.)	Feed Brix	MEE Outlet (Kg.)	Brix Outlet
01/12/2023	328142	10.5	97720	36.5
02/12/2023	323265	11.0	95233	37.0
03/12/2023	322198	10.5	95593	36.5
04/12/2023	320819	11.0	94834	37.0
05/12/2023	314851	11.5	92692	37.5
06/12/2023	305149	11.0	90568	37.0
07/12/2023	303498	11.5	90503	37.5
08/12/2023	299118	11.0	89825	37.0
09/12/2023	297543	11.0	89738	37.0
10/12/2023	295149	11.5	88780	37.5
11/12/2023	297595	11.0	88742	37.0
12/12/2023	299743	11.5	89593	37.5
13/12/2023	111645	11.0	33638	37.0
14/12/2023	298242	11.0	89114	37.0
15/12/2023	299795	11.5	89398	37.5
16/12/2023	299149	11.0	88787	37.0
17/12/2023	298743	10.5	89294	36.5
18/12/2023	293415	10.5	88347	36.5
19/12/2023	296143	11.0	89079	37.0

LAKSAR, DISTILLERY DIVISION
PERFORMANCE

Process Condensate (Kg.)	Working Efficiency	Remarks
230422	70.22%	
228032	70.54%	
226595	70.33%	
225985	70.44%	
222159	70.56%	
214581	70.32%	
212995	70.18%	
209293	69.93%	
207805	69.84%	
206369	69.92%	
208853	70.18%	
210150	70.11%	
78807	69.87%	
209128	70.12%	
210397	70.18%	
210362	70.32%	
209449	70.11%	
205068	69.89%	
207064	69.92%	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

RBNS

2023

MEE

New MEE

Date	Feed to MEE (Kg.)	Feed Brix	MEE Outlet (Kg.)	Brix Outlet
01/12/2023	308595	10.5	92239	37.5
02/12/2023	308739	11.0	90892	38.0
03/12/2023	309335	10.5	91532	37.5
04/12/2023	308815	11.0	91471	38.0
05/12/2023	307853	11.5	91001	38.5
06/12/2023	300092	11.0	90087	38.0
07/12/2023	297528	11.5	89734	38.5
08/12/2023	293542	11.0	89941	38.0
09/12/2023	290749	11.0	87835	38.0
10/12/2023	290448	11.5	87337	38.5
11/12/2023	287148	11.0	85713	38.0
12/12/2023	311342	11.5	92717	38.5
13/12/2023	330269	11.0	99146	38.0
14/12/2023	300141	11.0	89531	38.0
15/12/2023	291323	11.5	87338	38.5
16/12/2023	249098	11.0	75028	38.0
17/12/2023	273189	10.5	81355	37.5
18/12/2023	298351	10.5	89535	37.5
19/12/2023	302789	11.0	90685	38.0

LAKSAR, DISTILLERY DIVISION
PERFORMANCE

Process Condensate (Kg.)	Working Efficiency	Remarks
216356	70.11%	
217847	70.56%	
217803	70.41%	
217344	70.38%	
216852	70.44%	
210005	69.98%	
207794	69.84%	
203601	69.36%	
202914	69.79%	
203111	69.93%	
201435	70.15%	
218625	70.22%	
231123	69.98%	
210610	70.17%	
203985	70.02%	
174070	69.88%	
191834	70.22%	
208816	69.99%	
212104	70.05%	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

Date	Pressmud From Sugar Factory			MEE Production From Distillery to BIO Compost	Consumption	Remarks
	Initial	Final	Production			
01/12/2023				39087	39090	
02/12/2023				39995	39990	
03/12/2023				38983	38981	
04/12/2023				37885	37880	
05/12/2023				35445	35450	
06/12/2023				35274	35271	
07/12/2023				35684	35685	
08/12/2023						
09/12/2023						
10/12/2023						
11/12/2023						
12/12/2023						
13/12/2023						
14/12/2023						
15/12/2023						
16/12/2023				34843	34648	
17/12/2023				35249	35314	
18/12/2023				35146	35150	
19/12/2023				36205	36197	
				438894 35098	438792 35128	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

Rai Bahadur Narain Singh Sugar Mills Ltd., Laksar Haridwar Distillery Division

Water Consumption of Treated Water

Date	Initial	Final	CPU Inlet	CPU Outlet	Fermentation	Floor Using	Cooling Tower Makeup	Remarks
01/12/2023	458260	458930	620	620	345	82	193	
02/12/2023	458880	459510	630	630	342	81	207	
03/12/2023	459510	460150	640	640	346	80	214	
04/12/2023	460150	460795	645	645	348	78	219	
05/12/2023	460795	461445	650	650	341	80	229	
06/12/2023	461445	462100	655	655	339	78	238	
07/12/2023	462100	462755	655	655	342	79	234	
08/12/2023	462755	463405	650	650	348	79	223	
09/12/2023	463405	464053	648	648	345	78	225	
10/12/2023	464053	464698	645	645	342	77	226	
11/12/2023	464698	465343	645	645	346	75	224	
12/12/2023	465343	465983	640	640	350	78	211	
13/12/2023	465983	466622	639	639	354	79	206	
14/12/2023	466622	467262	640	640	358	78	204	
15/12/2023	467262	467952	690	690	360	77	253	
16/12/2023	467952	468662	710	710	350	79	281	
17/12/2023	468662	469387	725	725	340	80	305	
18/12/2023	469387	470119	739	732	332	82	318	
19/12/2023	470119	470869	749	749	329	81	339	

Date	Initial	Final	CPU Inlet	CPU Outlet	Fermentation	Floor Using	Cooling Tower Makeup	Remarks

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

RBNS SUGAR MILL, LAKSAR, HARIDWAR

206

Distillery Division

Fermentation Sludge

Date	Sludge From Fermentation Discard (KL)	Sludge From Fermentation To Bio Compost (KL)	Remarks
01/12/2023	1209	1210	
02/12/2023	1264	1263	
03/12/2023	1325	1325	
04/12/2023	1385	1384	
05/12/2023	1245	1246	
06/12/2023	1212	1215	
07/12/2023	1322	1320	
08/12/2023	1304	1300	
09/12/2023	1117	1115	
10/12/2023	1116	1115	
11/12/2023	1166	1176	
12/12/2023	1222	1225	
13/12/2023	882	882	
14/12/2023	1316	1315	
15/12/2023	1182	1180	
16/12/2023	1151	1152	
17/12/2023	1144	1145	
18/12/2023	1302	1301	
19/12/2023	1250 23122	1250 23121	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

RAI BAHADUR NARAIN SINGH SUGAR MILL 207 LAKSAR, HARIDWAR DISTILLERY DIVISION

Date	Initial	Final	Consumption Biocompost	Initial	Final	Consumption in Old Dryer-1	Initial	Final	Consumption in New Dryer-2	Remarks
01/12/2023	379349	379380	39	46021.694	46172.565	150.871				
02/12/2023	379380	379420	40	46172.565	46318.692	146.127				
03/12/2023	379420	379467	39	46318.692	46466.623	147.931				
04/12/2023	379467	379505	38	46466.623	46615.942	149.319				
05/12/2023	379505	379540	35	46615.942	46761.631	145.689				
06/12/2023	379540	379575	35	46761.631	46906.058	144.427				
07/12/2023	379575	379611	36	46906.058	47050.998	144.940				
08/12/2023				47050.998	47193.935	142.937				
09/12/2023				47193.935	47335.612	141.677				
10/12/2023				47335.612	47477.104	141.492				
11/12/2023				47477.104	47615.174	138.070				
12/12/2023				47615.174	47761.646	146.472				
13/12/2023				47761.646	47894.430	132.784				
14/12/2023				47894.430	48028.518	134.088				
15/12/2023	379611	379646	35	48028.518	48169.493	140.975				
16/12/2023	379646	379861	35	48169.493	48280.923	111.430				
17/12/2023	379861	379896	35	48280.923	48415.852	134.929				
18/12/2023	379896	379932	36	48415.852	48557.507	141.655				
19/12/2023	379932	379967	35	48557.507	48702.530	145.023				

Manish Rathi
AGM (Distillery)
DNS Sugar Mills Laksar

208

Web : http://ncof.dacnet.nic.in
Email : nbdc@nic.in

0120-2764906, 2764212
Fax : 0120-2764901

भारत सरकार Government of India
कृषि एवं किसान कल्याण मंत्रालय
Ministry of Agriculture & Farmers Welfare
कृषि, सहकारिता एवं किसान कल्याण विभाग
Department of Agriculture, Cooperation and Farmers Welfare

क्षेत्रीय जैविक खेती केन्द्र
REGIONAL CENTRE OF ORGANIC FARMING (HQ-NCOF)
हापुड़ रोड, कमला नेहरू नगर, गाजियाबाद 201002/Hapur Road, Kamla Nehru Nagar, Ghaziabad-201002.

निःसं. Qc/10(22)/2014 RC (HQ) 369 दिनाँक :24/01/2022

QUALITY TEST REPORT OF SAMPLE : Bio-enriched Organic Manure (62)

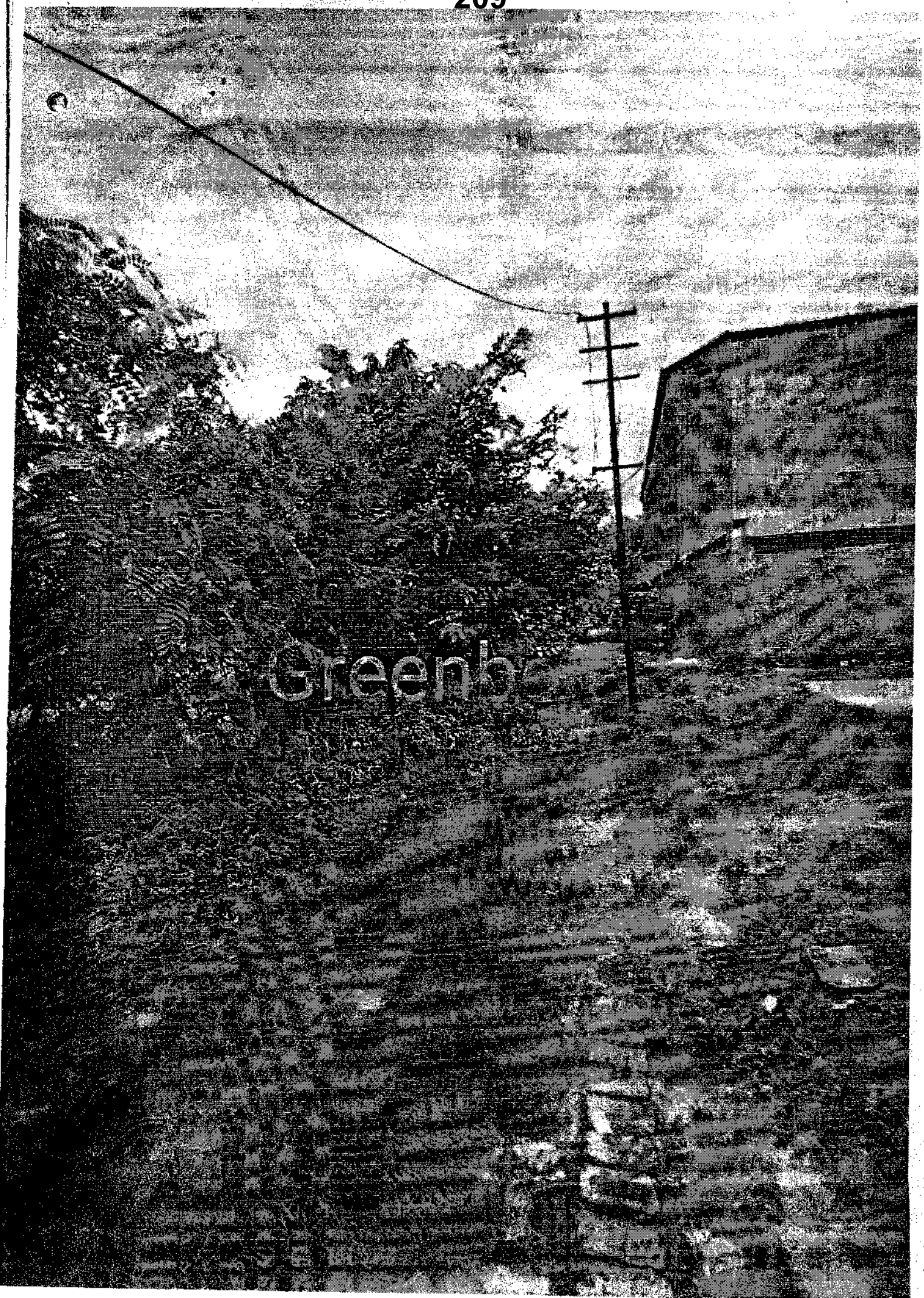
1.	Name of the sample sender/ fertilizer inspector	Chief Agriculture Officer Haridwar (UK)
2.	Name of the Organic fertilizer	Bio-enriched Organic Manure
3.	Date of sampling	20-12-2021
4.	Code no of the sample as indicated by inspector	JP-46
5.	Date of receipt of the sample at NCOF, Ghaziabad	26-12-2021

Sl No	Specification as per FCO	Composition as per analysis	Varition	Permissible Tolerance limit
1.	Moisture, Content	34%	Nill	30-40
2.	Colour	Black	Nill	Dark brown to black
3.	Odour	No foul odour	Nill	Absence of foul odour
4.	Particle size	As per standard	Nill	Minimum 90% material should pass through 4.0 mm IS sieve
5.	Total Viable Vount (N.P.K. AND Zn Bacteria) or (N and k Bacteria)	6.0×10^6	Nill	5.0×10^6 (within 3 months from the date of manufacture)
6.	Bulk Density (g/cm^3)	0.72	Nill	<1.0
7.	Total organic carbon, (% by weight)	16%	Nill	14.0 minimum
8.	Total Nitrogen (% by weight)	0.91%	Nill	0.8 minimum
9.	Total Phosphates (P_2O_5(% by weight)	0.92%	Nill	0.5 minimum
10.	Total Potash (K_2O % by weight)	1.1%	Nill	0.8 minimum
11	NPKnutrient- Total N,P_2O5 and K_2O nutrient	3.12	Nill	>3%
12.	C:N ratio	17.2	Nill	<18
13.	pH	6.9	Nill	6.5-8.0
14.	Conductivity as dsm-1	3.5	Nill	Not more than 4.0
15.	Heavy metal content,			(as mg/kg), maximum
a	Arsenic (as $AS2O_3$)	9.1	Nill	10
b	Cadmium(as Cd)	4.6		5.0
c	Chromium	47.0	Nill	50.00
d	Copper (as Cu)	268.0	Nill	300.00
e	Mercury (as Hg)	0.10	Nill	0.15
f	Nickel (as Ni)	44.0	Nill	50.0
g	Zinc (as Zn)	976.0	Nill	1000.00
h.	Lead (as Pb)	94.0	Nill	100.00

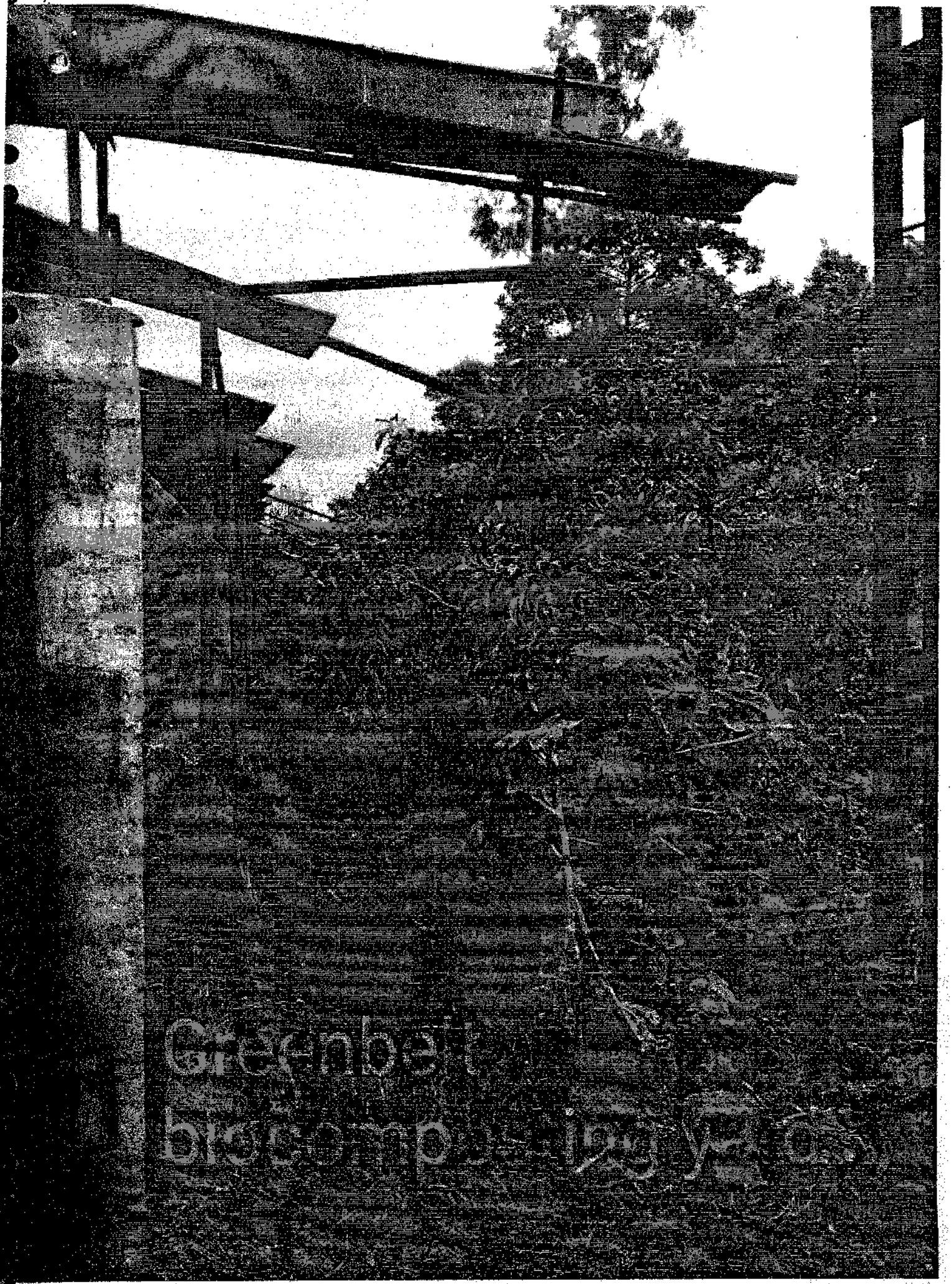
Result- The sample is Passed as per FCO.

(Dr. A.K. Shukla)

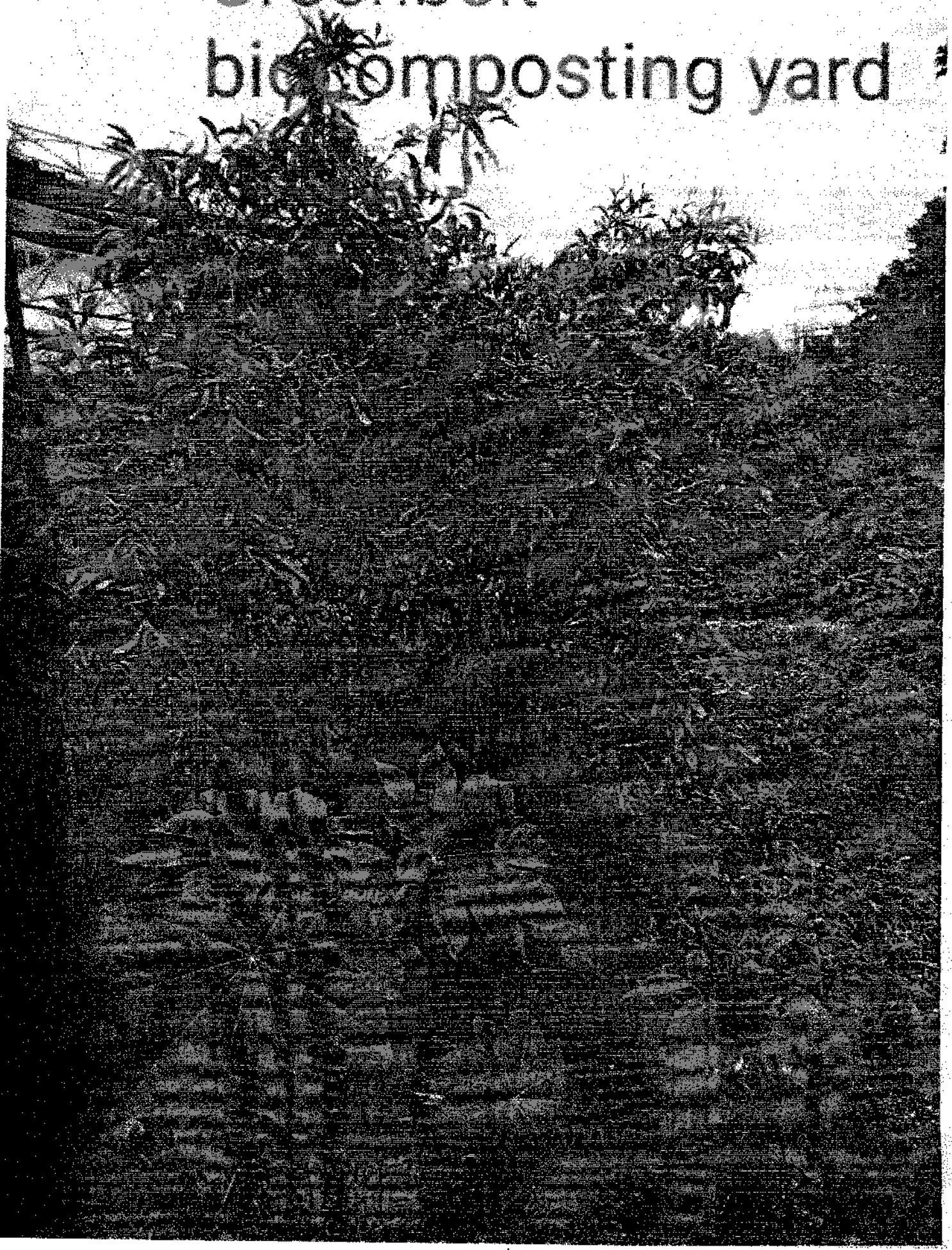
209



210



Greenbelt biocomposting yard



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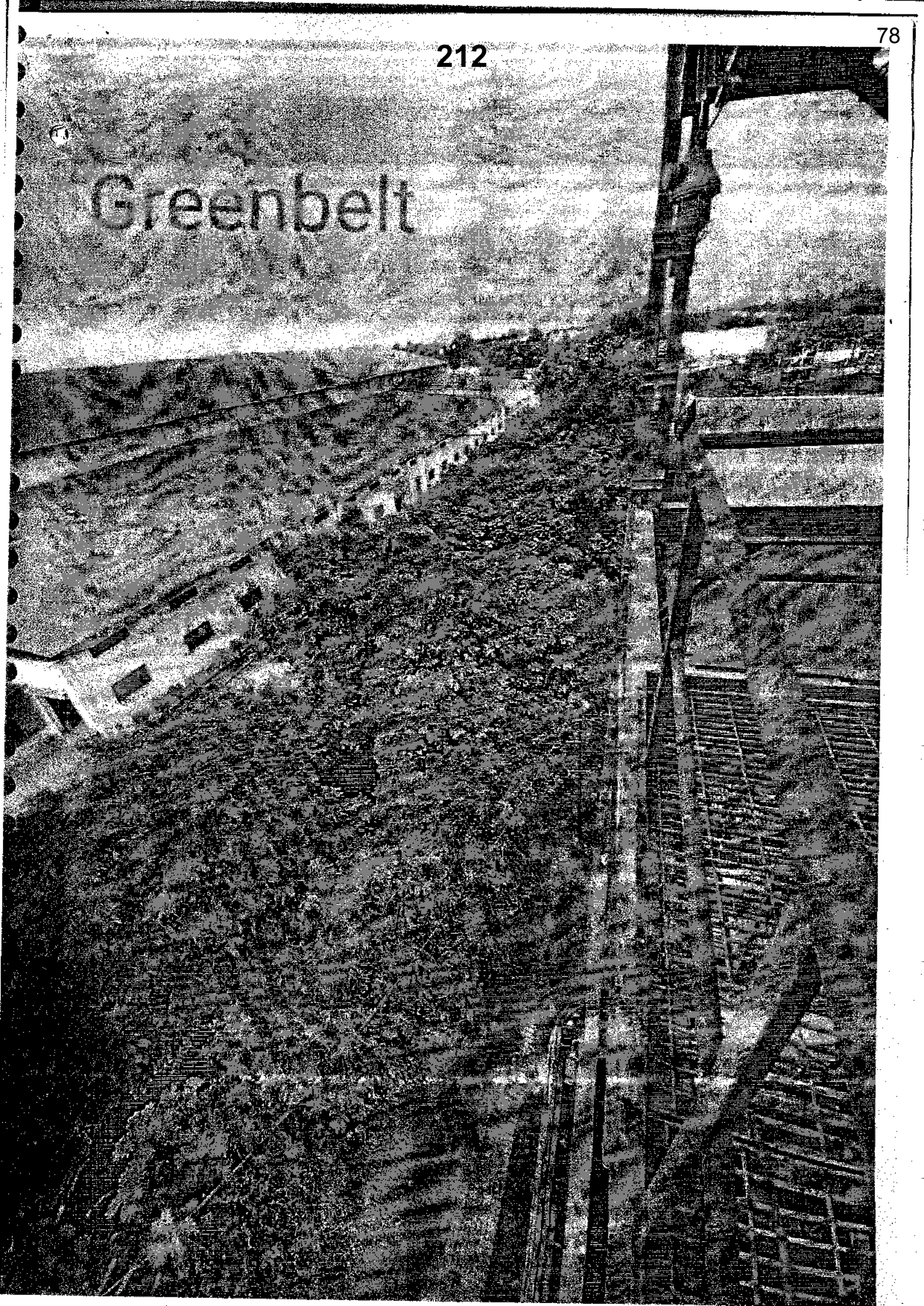
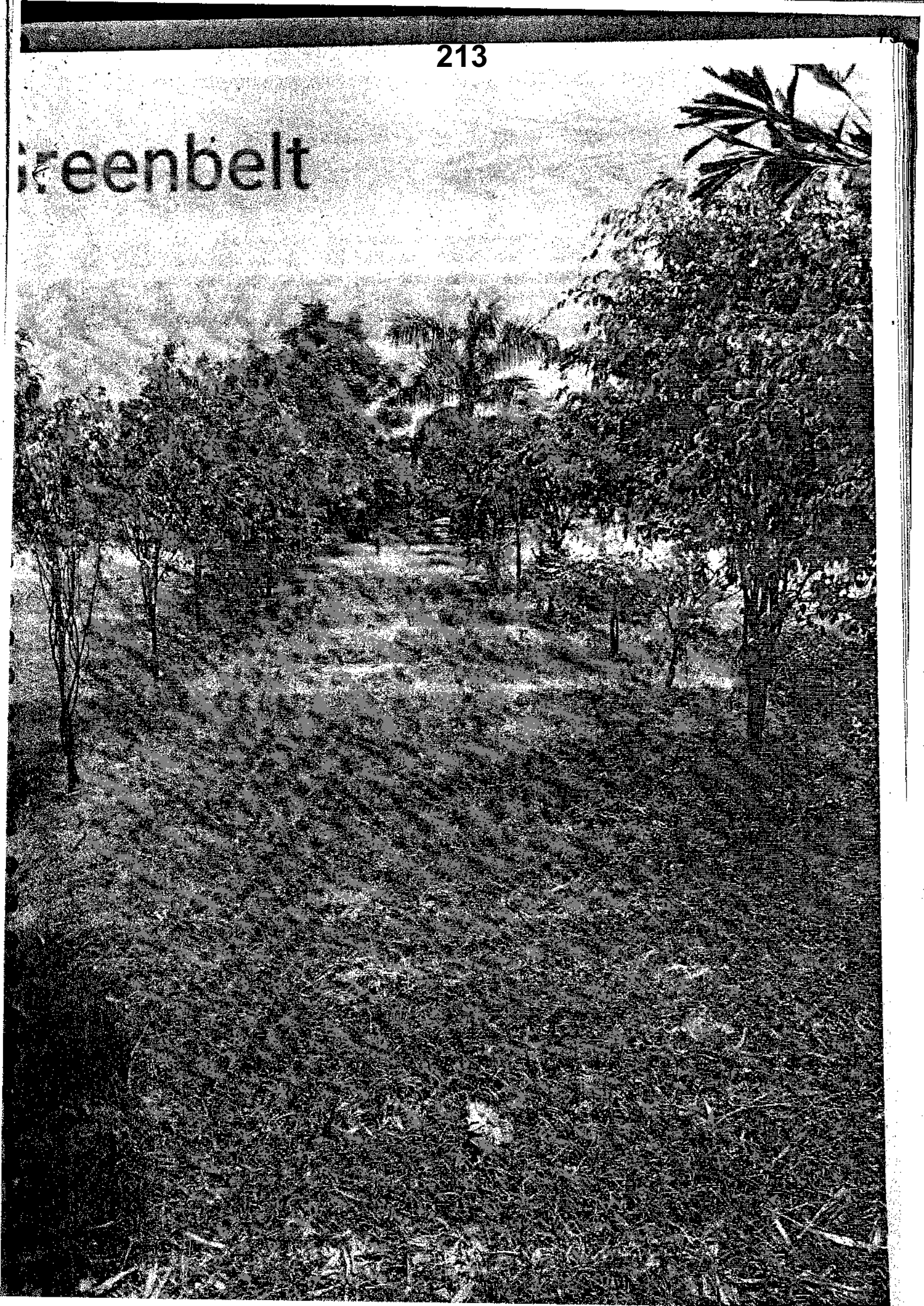
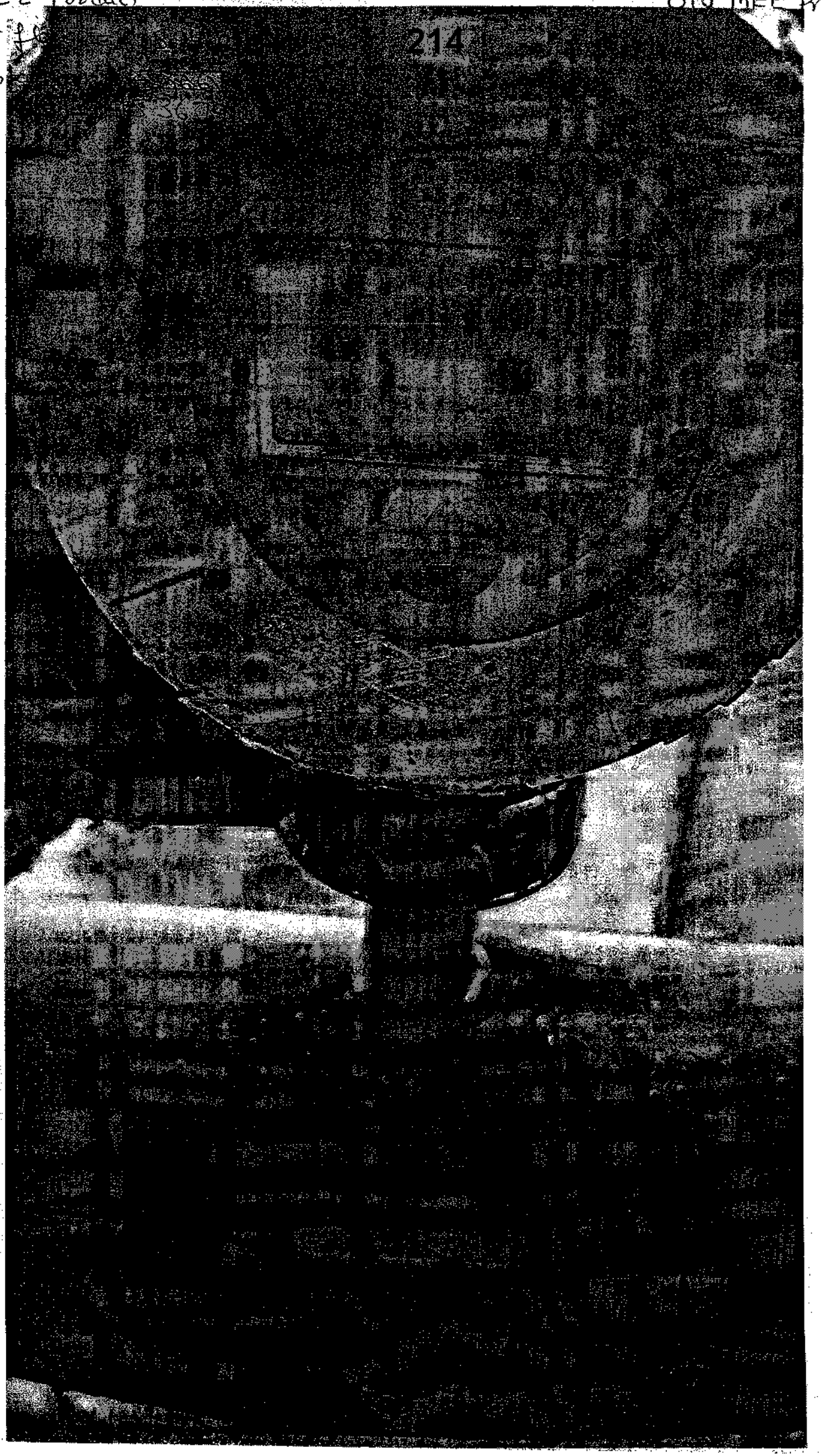



reenbelt


214

w MEE Product

New MEE Product

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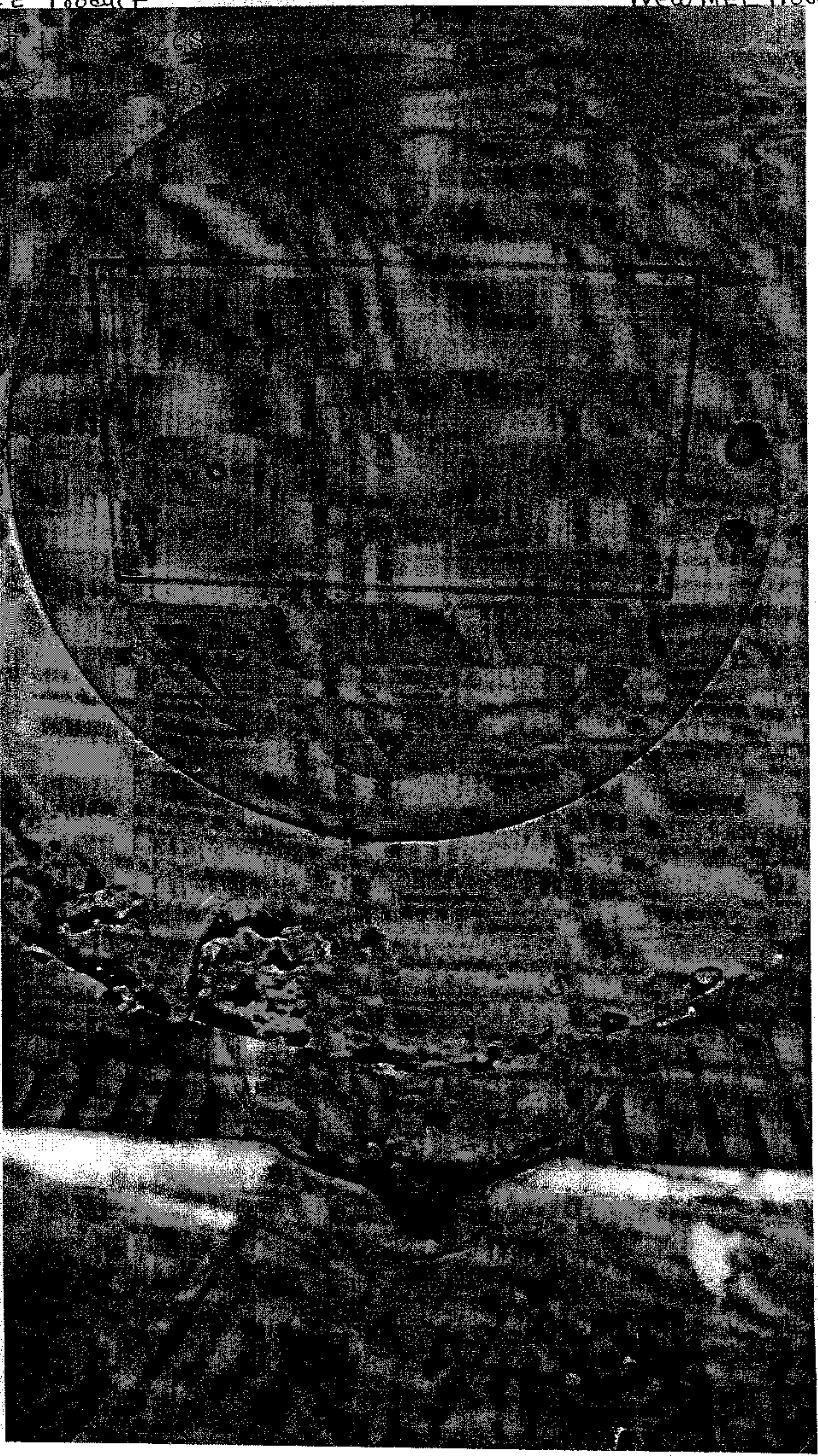
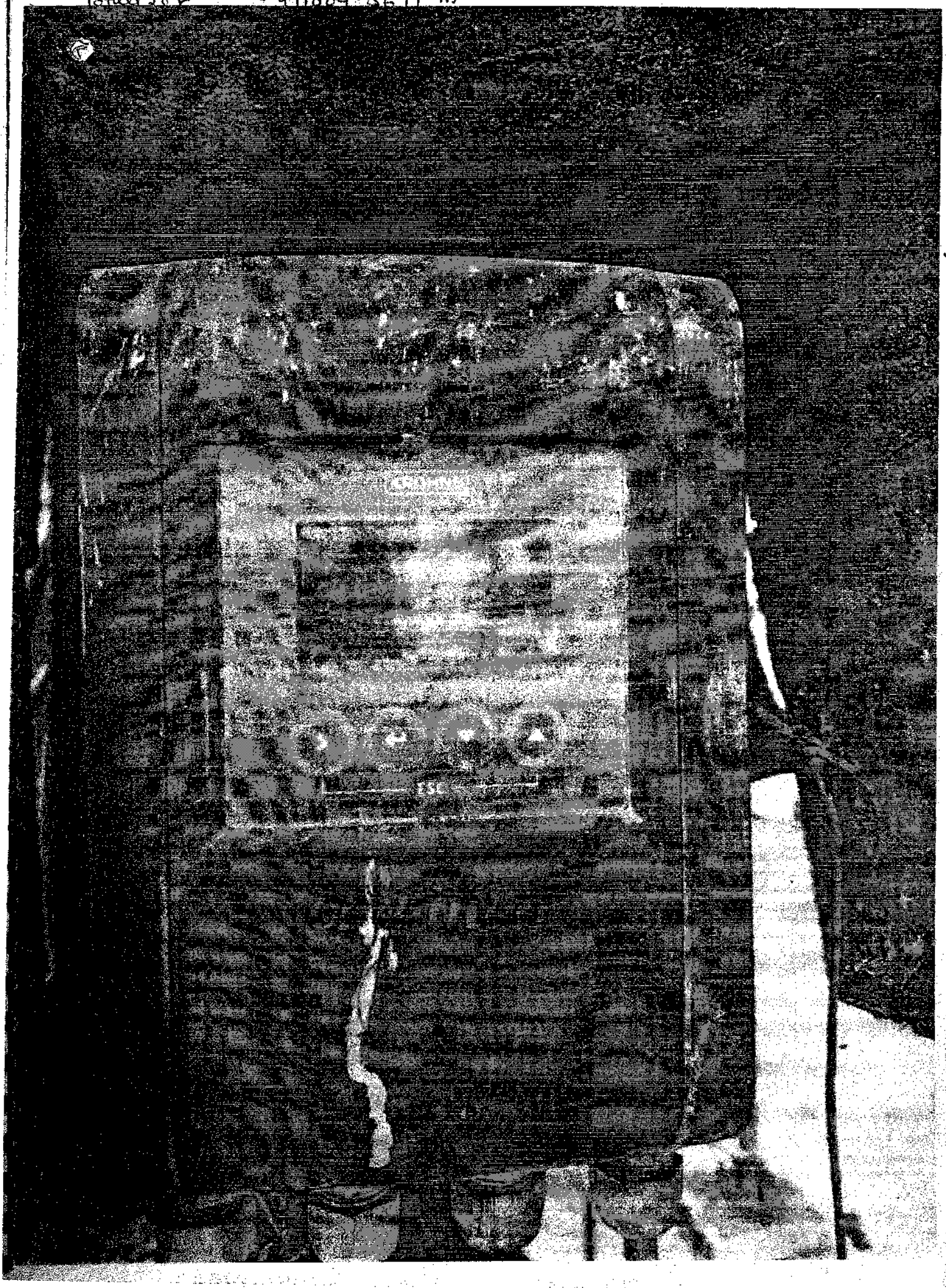
stali3



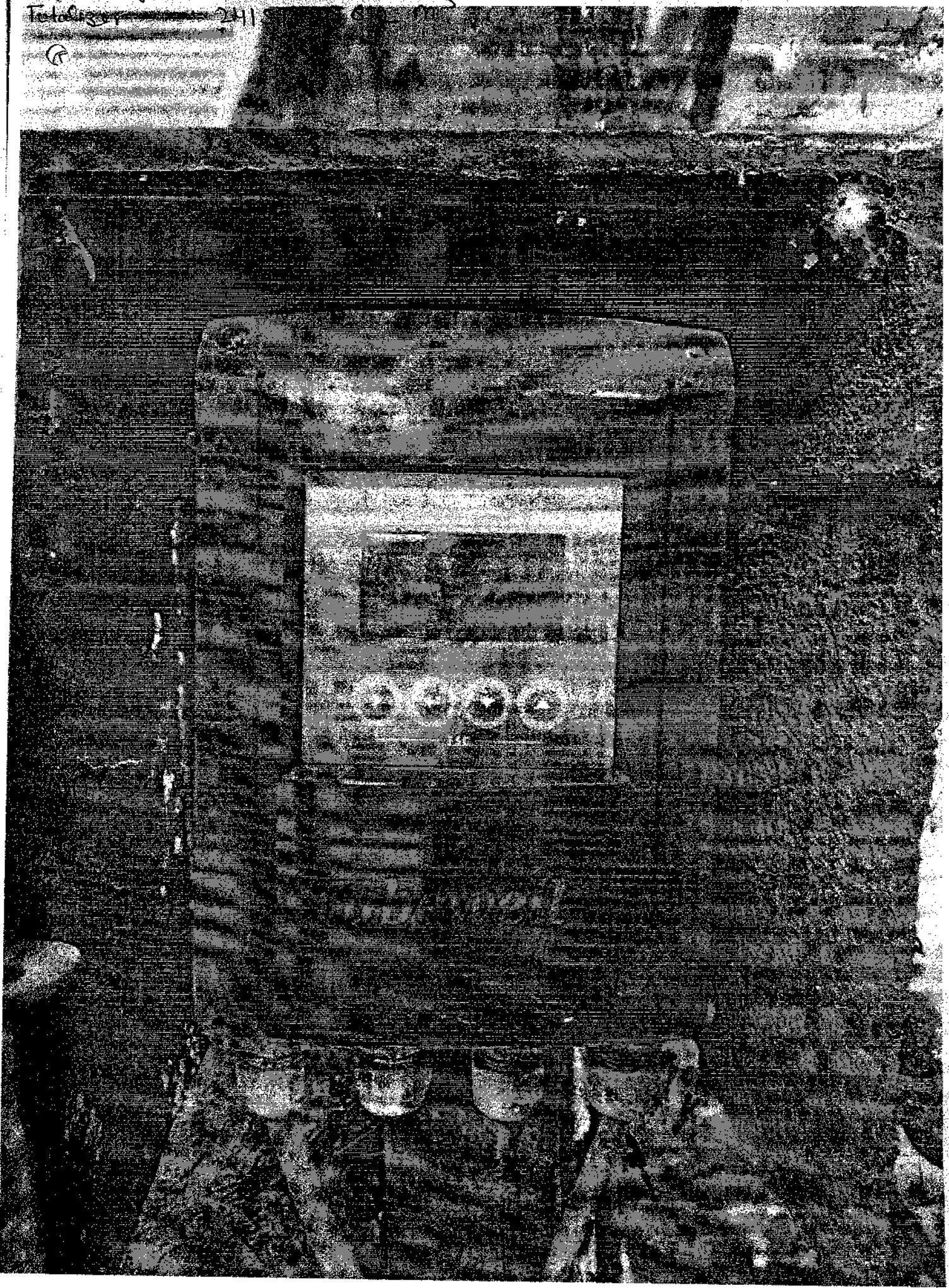
CPV Inlet
Current flow = 19.474
Totaliser = 471009.5671 m^3

216

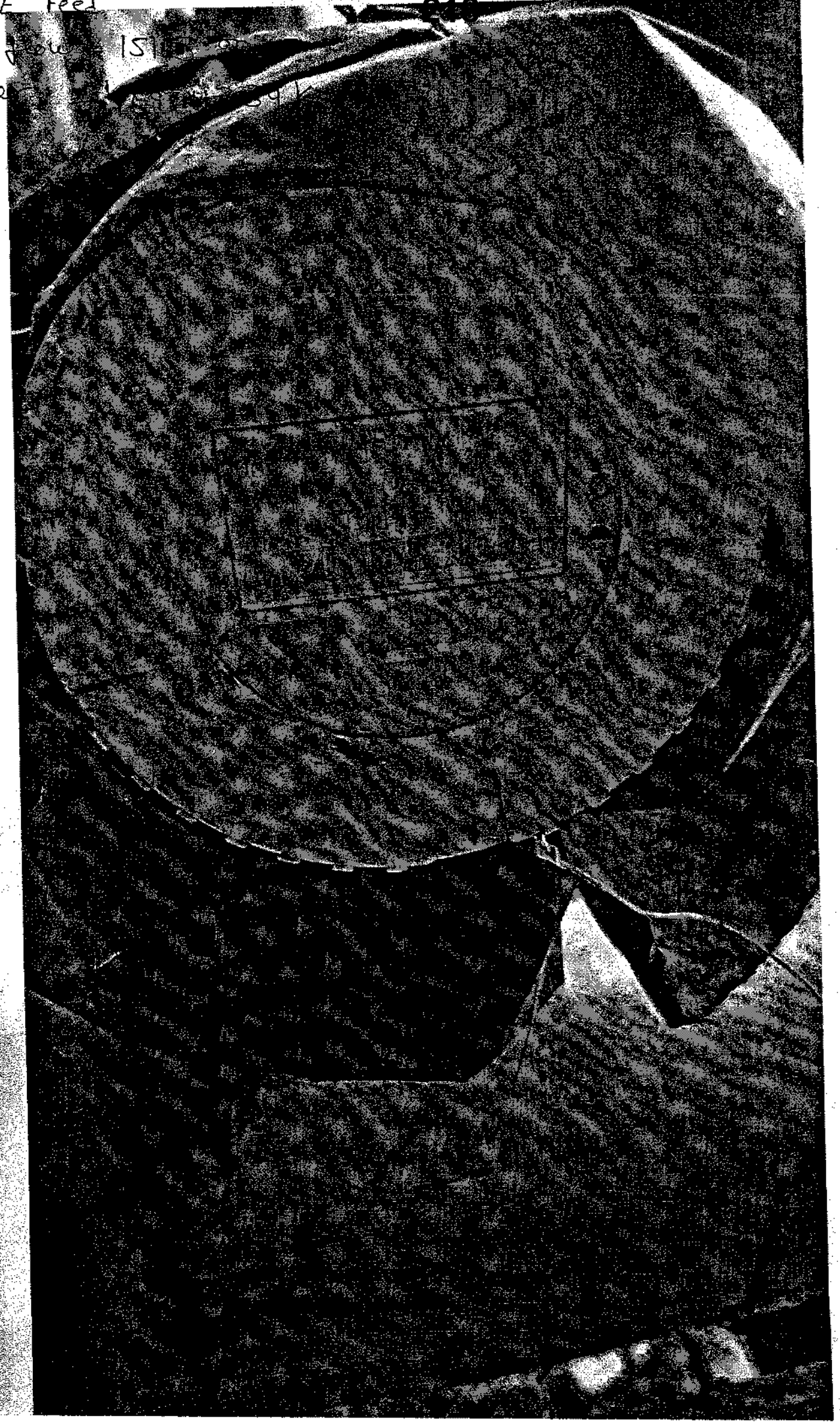
CPV Inlet



bewell
current flow : +0·3774
Tubewell



1 MEE feed



Old MEE feed

CPV outlet
Current flow = 28.4
Totalizer = 471017.932 m3

219

CPV outlet

ew MEE feed

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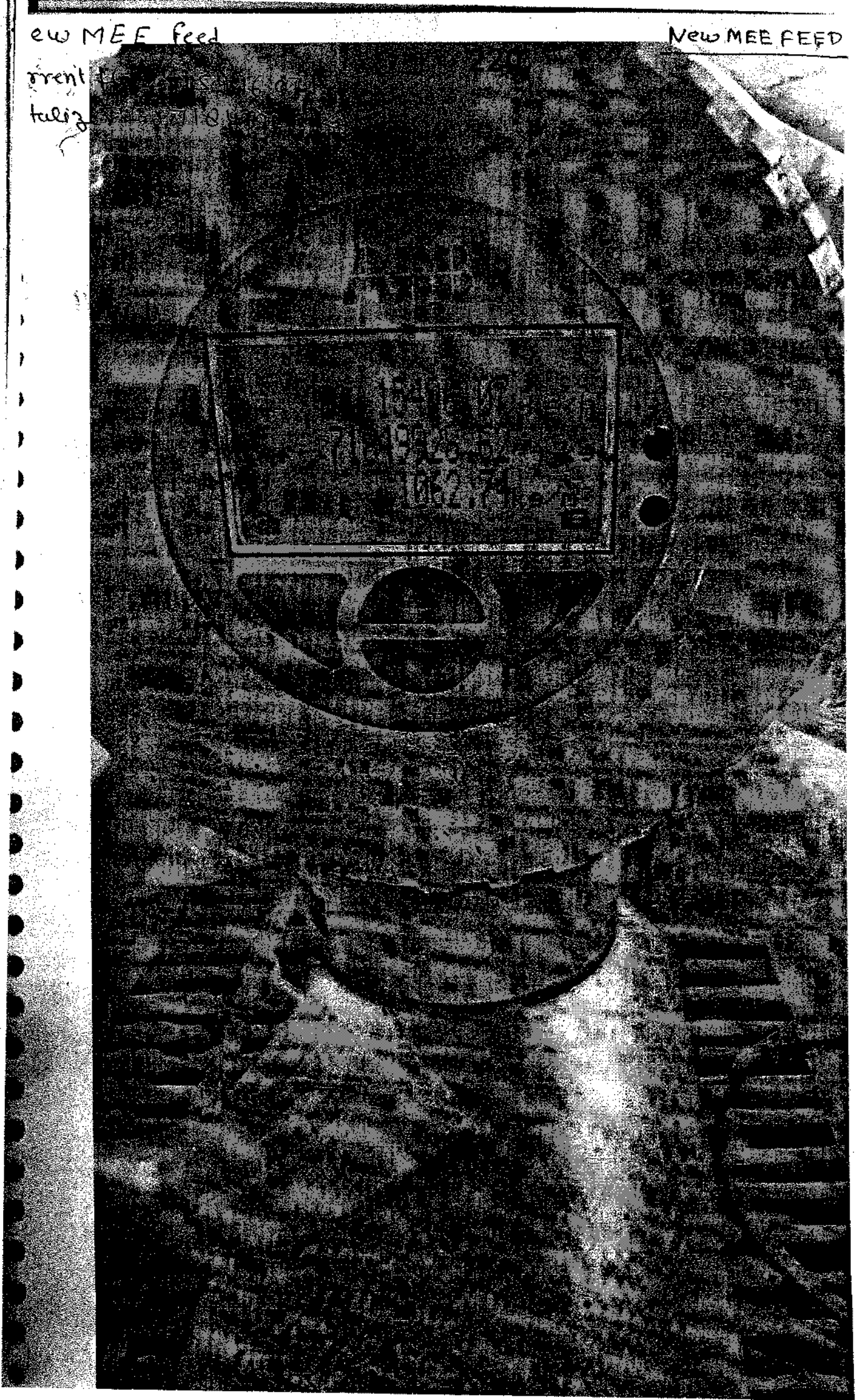
New MEE FEED



R.B.N.S. SUGAR MILL, LAKSAR (DISTILLERY DIVISION)

Date	1 Windrow			2 Windrow			3 Windrow			4 Windrow			5 Windrow		
	Temp	Moisture	Consumption	Temp	Moisture	Consumption	Temp	Moisture	Consumption	Temp	Moisture	Consumption	Temp	Moisture	Consumption
31/12/2023	69°C	48%	7.5	70°C	49%	7.0	70°C	50%	7.0	71°C	50%	7.0	70°C	51%	7.0
02/12/2023	70°C	49%	7.5	70°C	50%	7.0	69°C	51%	7.0	70°C	51%	7.0	70°C	52%	7.0
03/12/2023	71°C	51%	7.5	69°C	50%	7.0	70°C	51%	7.5	69°C	50%	7.5	70°C	51%	7.5
04/12/2023	72°C	50%	7.5	69°C	51%	7.0	69°C	50%	7.5	70°C	51%	7.5	71°C	50%	7.5
05/12/2023	71°C	50%	7.0	70°C	52%	7.5	70°C	51%	7.5	71°C	50%	7.0	70°C	51%	7.5
6/12/2023	70°C	51%	7.0	69°C	51%	7.5	69°C	50%	7.0	70°C	51%	7.0	70°C	50%	7.5
07/12/2023	70°C	50%	7.0	69°C	50%	7.5	70°C	50%	7.0	71°C	50%	7.0	70°C	51%	7.0
08/12/2023	71°C	51%	7.0	70°C	50%		71°C	50%		70°C	50%		71°C	50%	
09/12/2023	70°C	50%		71°C	51%		70°C	50%		70°C	51%		70°C	51%	
10/12/2023	71°C	51%		70°C	50%		70°C	51%		71°C	50%		70°C	50%	
11/12/2023	70°C	50%		70°C	50%		70°C	51%		70°C	50%		70°C	50%	
12/12/2023	69°C	50%		69°C	50%		71°C	50%		69°C	50%		69°C	51%	
13/12/2023	70°C	51%		70°C	51%		70°C	51%		70°C	51%		70°C	50°C	
14/12/2023	70°C	50%		70°C	49%		70°C	48°C		70°C	47%		70°C	51%	
15/12/2023	71°C	49%	7.0	70°C	48%	7.5	70°C	47%	7.0	69°C	48%	7.5	69°C	50%	7.5
16/12/2023	70°C	47%	7.0	70°C	47%	7.5	69°C	48%	7.0	70°C	49%	7.0	70°C	51%	7.5
17/12/2023	69°C	46%	7.0	70°C	48%	7.5	70°C	50%	7.0	70°C	51%	7.5	70°C	50%	7.5
18/12/2023	71°C	48%	7.5	71°C	50%	7.0	71°C	52%	7.5	71°C	49%	7.0	69°C	52%	7.5
19/12/2023	70°C	49%	7.0	70°C	49%	7.5	70°C	51%	7.0	70°C	50%	7.0	70°C	50%	7.0

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

222

MST OF THE MONTH OF NOV-23

Opening Balance of Molanes	=	2214
Molanes Consume	=	25684
Molanes Distilled	=	22258
closing Balance of Molanes	=	5640
opening Balance of wash	=	465626
wash Made	=	6920646
wash Distilled	=	5881602
closing Balance of wash	=	1504670
Production in B.L	=	666295.30
Production in A.L	=	656942.90
Recovery in B.L	=	29.94
Recovery in A.L	=	29.51

प्रभारी अधिकारी
लकसर आसवनी
हरिद्वार

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

223

राय बहादुर नारायण सिंह शुगर मिल्स लिमिटेड, लक्सर, जिला हरिद्वार (डिस्टलरी यूनिट)

पी0डी0 9

(नियम 782)

लहन तथा उससे प्राप्त शराब का विवरण

प्रयोग की गई वस्तुयें							तैयार माल													
लहन														ल0प0 गैलन में						
बनाने की तिथि	शुन्दा में भेजे जाने की तिथि	लहन की टंकी की संख्या	प्रत्येक लहन की टंकी में लहन की मात्रा (बल्क गैलनों में)	प्रारम्भिक घनत्व	अन्तिम घनत्व	कल्था की डिग्री (एटेन्यू-एशन)	अशुद्ध मदिरा की मात्रा ल0प0 गैलनों में	पुनः संख्या	अवगाढ़न (डिप)	तापमान	सकेत (इन्डि-केशन)	तीव्रता	बल्क गैलन	अशुद्ध मदिरा	तैयार शराब की मात्रा जो गोदाम भेज दी गई हो।	भेजने की तिथि	कुल तैयार की गई शराब की चोरिक मात्रा (ल0प0 गैलनों में)	तैयार माल की प्रतिशत (शुद्ध में)	प्रति 100 गैलन लहन पर शुद्ध मदिरा के प्रत्येक गैलन के लिए कल्था के अंश (एटेन्यूएशन की डिग्री)	अभिमत
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
07-37																				
29.11.23 10:00	30.11.23 09:00	F3	300098	1.076	1.032	54														
29.11.23 18:00	30.11.23 17:00	F1	300098	1.077	1.033	54														
30.11.23 02:00	01.12.23 01:00	F2	301770	1.075	1.032	53		AAR1	566.0	26.0	100.80	99.8	64	238.80			64110.30			
30.11.23 10:00	01.12.23 09:00	F3	301770	1.078	1.033	55		AAR2	309.60	26.0	00.80	99.8	35	59.0			35687.50			
30.11.23 18:00	01.12.23 17:00	F4	300934	1.076	1.034	52		AAR3	565.0	26.0	100.80	99.8	64	093.80			63965.60			
01.12.24 02:00	02.12.23 01:00	F5	300934	1.077	1.032	55		AAR4	314.40	26.0	100.80	99.8	36	11.90			36039.70			Molasses
			1805804										200	203.80			199803.10			6766
										Recovery in BL= 29.58										
										Recovery in AL= 29.52										

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

224

OF-3B

01.12.23 10:00	02.12.23 09:00	F6	300898	1.076	1.032	44													
01.12.23 18:00	02.12.23 17:00	F7	300898	1.077	1.032	45													
02.12.23 02:00	03.12.23 01:00	F1	300898	1.077	1.036	41													
02.12.23 09:00	03.12.23 08:00	F2	301770	1.078	1.032	46		ENAR1	563.0	26.5	98.4	95.0	64273.80		61060.10				
02.12.23 18:00	03.12.23 17:00	F3	301770	1.076	1.033	43		ENAR2	569.0	26.5	98.4	95.0	64370.80		61152.30				
03.12.23 02:00	04.12.23 01:00	F4	301770	1.077	1.032	45		ENAR3	202.60	26.5	98.4	95.0	22645.30		21513.0				
03.12.23 10:00	04.12.23 08:00	F5	300934	1.076	1.034	42		AAR1	565.0	26.0	100.8	99.8	64093.80		63965.60				
03.12.23 18:00	04.12.23 17:00	F6	300934	1.077	1.032	45		AAR2	566.0	26.0	100.8	99.8	64240.80		64112.30				
04.12.23 02:00	05.12.23 01:00	F7	300934	1.078	1.033	45		AAR3	416.0	26.0	100.8	99.8	47396.40		47295.60		Molasses		
			2708406										327014.90		319098.70		10809		

Recovery in B-L= 30.25

Recovery in AL= 29.52

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

राय बहादुर नारायण सिंह शुगर मिल्स लिमिटेड, लक्सर, जिला हरिद्वार (डिस्टलरी यूनिट)

पी0डी0 9

(नियम 782)

लहन तथा उससे प्राप्त शराब का विवरण

प्रयोग की गई वस्तुयें – लहन: बनाने की तिथि	शुन्दा में भेजे जाने की तिथि	लहन की टंकी की संख्या	प्रत्येक लहन की टंकी में लहन की मात्रा (बल्क गैलनों में)	प्रारम्भिक घनत्व	अन्तिम घनत्व	कल्धा की डिग्री (एटेन्यू-एशन)	तैयार माल: अशुद्ध मदिरा की मात्रा ल0प्रू0 गैलनों में	पुनः संख्या	अवगाढ़न (डिप)	तापमान	सकेत (इन्डि-केशन)	तीव्रता	बल्क गैलन	ल0प्रू0 गैलन में: अशुद्ध मदिरा	ल0प्रू0 गैलन में: तैयार शराब की मात्रा जो गोदाम भेज दी गई है।	भेजने की तिथि	कुल तैयार की गई शराब की यौगिक मात्रा (ल0प्रू0 गैलनों में)	तैयार माल की प्रतिशत (प्रूफ में)	प्रति 100 गैलन लहन पर प्रूफ मदिरा के प्रत्येक गैलन के लिए कल्धा के अंश (एटेन्यूएशन की डिग्री)	अभिमत
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
07-39																				
04.12.23 10:00	05.12.23 09:00	F2	300098	1.076	1.036	40														
04.12.23 18:00	05.12.23 17:00	F2	300098	1.077	1.039	38														
05.12.23 02:00	06.12.23 01:00	F3	300098	1.075	1.036	39														
05.12.23 10:00	06.12.23 09:00	F4	301770	1.074	1.037	37		AAAR6	0.10	15	99.80	99.80	276.36				275.70			
05.12.23 18:00	06.12.23 17:00	F5	301770	1.075	1.036	39		AAR1	566.0	26	100.80	99.80	64238.80				64110.90			
06.12.23 02:00	07.12.23 01:00	F6	301770	1.073	1.035	38		AAR2	564.0	26	100.80	99.80	64353.60				64224.90			
06.12.23 10:00	07.12.23 09:00	F7	300934	1.075	1.038	37		AAR4	565.0	26	100.80	99.80	64093.80				63965.66			
06.12.23 18:00	07.12.23 17:00	F1	300934	1.076	1.039	37		AAR5	566.0	26	100.80	99/80	64240.80				64112.30			
07.12.23 02:00	08.12.23 01:00	F2	173026	1.075	1.034	41		AAR6	377.40	26	100.80	99.80	43071.10				42985.0			
			2586498																	Mol
													300274.40				299673.80			10!
									Recovery in BL= 29.60											

Recovery in A.L= 29.54

Manish Rathi

AGM (Distillery)

RBNS Sugar Mills Laksar

COT-15														Molasses
												827492.80	818575.80	27722
								Recovery in BL=	29.85					
								Recovery in AL=	29.53					
OT-40														
07.12.23 10.00	08.12.23 09.00	F3	300098	1.075	1.036	39								
07.12.23 19.00	08.12.23 18.00	F4	300098	1.076	1.037	39								
08.12.23 04.00	9.12.23 03.00	F5	300098	1.076	1.036	40								
08.12.23 13.00	09.12.23 12.00	F6	301770	1.075	1.035	40	AAR1	566.0	26.0	100.8	99.8	64238.80	64110.30	
08.12.23 22.00	09.12.23 21.00	F7	301770	1.075	1.034	41	AAR2	564.0	26.0	100.80	99.80	64353.60	64224.90	
09.12.23 07.00	10.12.23 06.00	F1	301770	1.076	1.036	40	AAR3	166.0	26.0	100.80	99.80	18923.40	18885.60	
09.12.23 16.00	10.12.23 15.00	F2	300934	1.076	1.034	42	AAR4	565.0	26.0	100.80	99.8	64093.80	62965.60	
10.12.23 01.00	11.12.23 0.30	F3	300934	1.075	1.035	40	AAR5	566.0	26.0	100.80	99.8	64240.80	64112.80	
							AAR6	165.60	26.0	100.80	99.8	19370.60	19331.90	
			2407472											Molasses
												295221.0	294630.60	9976
								Recovery in BL=	29.59					
								Recovery in AL=	29.53					

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

राय बहादुर नारायण सिंह शुगर मिल्स लिमिटेड, लक्सर, जिला हरिद्वार (डिस्टलरी यूनिट)

पी०डी० 9

(नियम 782)

लहन तथा उससे प्राप्त शराब का विवरण

प्रयोग की गई वस्तुयें							तैयार माल													
लहन														ल०प० गैलन में						
बनाने की तिथि	शुन्दा में भेजे जाने की तिथि	लहन की टंकी की संख्या	प्रत्येक लहन की टंकी में लहन की मात्रा (बल्क गैलनों में)	प्रारम्भिक घनत्व	अन्तिम घनत्व	कल्धा की डिग्री (एटेन्यू-एशन)	अशुद्ध मदिरा की मात्रा ल०प० गैलनों में	पुनः संख्या	अवगाढ़न (डिप)	तापमान	सकेत (इन्डि-केशन)	तीव्रता	बल्क गैलन	अशुद्ध मदिरा	तैयार शराब की मात्रा जो गोदाम भेज दी गई हो।	भेजने की तिथि	कुल तैयार की गई शराब की यौगिक मात्रा (ल०प० गैलनों में)	तैयार माल की प्रतिशत (प्रूफ में)	प्रति 100 गैलन लहन पर प्रूफ मदिरा के प्रत्येक गैलन के लिए कल्धा के अंश (एटेन्यूएशन की डिग्री)	अभिमत
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
OF41																				
10.12.23 10·00	11.12.23 09·00	F_4	300098	1·075	1·036	39														
10.12.23 19·00	11.12.23 18·00	F_5	300098	1·075	1·036	39		AAAR1	81·20	15	99·80	99·80	100	38·20			10018·10			
11.12.23 04·00	12.12.23 03·00	F_6	300098	1·076	1·035	41		AAR2	552·0	26·0	100·80	99·80	6300	4·80			62878·80			
11.12.23 14·00	12.12.23 13·00	F_7	301770	1·075	1·035	40		AAR4	565·0	26·0	100·80	99·80	6409	3·00			63965·60			
11.12.23 23·00	12.12.23 22·00	F_1	301770	1·076	1·032	44		AAR5	339·20	26·0	100·80	99·80	3888	4·60			38806·80			Molasses
			1503834										17602	1·40			175669·30			5950
									Recovery in B.L =			29.58								
									Recovery in A.L =			29.32								

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

OT-42																						
12.12.23 10.00	13.12.23 07.00	F3	300098	1.076	1.032	44																
12.12.23 19.00	13.12.23 16.00	F3	300098	1.075	1.034	41																
13.12.23 04.00	14.12.23 03.00	F4	300098	1.076	1.035	41																
13.12.23 13.00	14.12.23 12.00	F5	301770	1.077	1.032	44		AAR1	566.0	26.0	100.80	99.8	64238.80		64110.30							
13.12.23 22.00	14.12.23 21.00	F6	301770	1.074	1.035	39		AAR2	564.0	26.0	100.80	99.80	64353.60		64224.90							
14.12.23 07.00	15.12.23 06.00	F3	301770	1.075	1.034	41		AAR3	140.0	26.0	100.80	99.80	16612.0		16578.80							
14.12.23 16.00	15.12.23 15.00	F1	300934	1.076	1.033	43		AAR4	565.0	26.0	100.80	99.80	64093.80		63965.60							
15.12.23 01.00	16.12.23 0.30	F3	300934	1.075	1.032	43		AAR5	566.0	26.0	100.80	99.80	64240.80		64112.30							
			2407472					AAR6	145.20	26.0	100.80	99.80	17087.90		17053.70		Molasses					
													290626.90		290045.60		9824					
								Recovery in B.L = 29.58														
								Recovery in A.L = 29.52														
OT-43																						
15.12.23 10.00	16.12.23 09.00	F3	300098	1.077	1.032																	
15.12.23 19.00	16.12.23 18.00	F4	300098	1.076	1.031																	
16.12.23 04.00	17.12.23 03.00	F5	300098	1.075	1.030			AAR1	566.0	26.0	100.80	99.80	64238.80		64110.30							
16.12.23 13.00	17.12.23 12.00	F6	301770	1.076	1.031			AAR2	564.0	26.0	100.80	99.80	64353.60		64224.90							
16.12.23 22.00	17.12.23 21.00	F3	301770	1.077	1.032			AAR6	188.0	26.0	100.80	99.80	21396.20		21353.40							
17.12.23 07.00	18.12.23 06.00	F1	301770	1.078	1.032			AAR4	565.0	26.0	100.80	99.80	64093.80		63965.60							
17.12.23 16.00	18.12.23 15.00	F3	300934	1.076	1.031			AAR5	566.0	26.0	100.80	99.80	64240.80		64112.30							
18.12.23 01.00	19.12.23 0.30	F3	300934	1.075	1.032			AAR6	188.0	26.0	100.80	99.80	21377.20		21833.40		Molasses					
			2407472										300200.40		299599.70		10152					
								Recovery in B.L = 29.57														
								Recovery in A.L = 29.51														

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksa

Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655,254460
E-mail:edprbns@yahoo.com
CIN:U74899DL1932PLC000298
TIN :05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)
Laksar – 247663 (Distt. Haridwar) Uttarakhand

DISTILLERY UNIT

As per Sugar Mills record steam and Power consumption of the Distillery unit during November, 2023.

1. **Electricity: -**

Average electricity consumption per hour	=	2800 KW/Hr
Average Electricity consumption per day	=	67200 KW/Day

2. **Steam: -**

Average Steam consumption per hour	=	24 MT
Average Steam consumption per day	=	576MT

230

M/s RBNS Laksar (Distillery Div.)						
Sample collected during visit						
S.No	Particular	pH	TDS (PPm)	TSS (PPm)	COD (PPm)	BOD(PPm)
1	CPU Inlet	4.2	803	100	4000	1500
2	CPU outlet	7.5	605	28	140	30
3	MEE Inlet	4.3	20200	4500	90000	30000
4	MEE Outlet	3.9	82000	15200	200000	66667
5	MEE Condensate	3.8	19	nil	4000	1200
6	Raw Spent Wash	4.1	100000	4100	140000	46667
7	Ground Water	7.2	426	BDL	BDL	BDL

08/01/24

ETP VALIDATION REPORT OF SUGAR UNIT
चीनी इकाई की ईटीपी सत्यापन रिपोर्ट

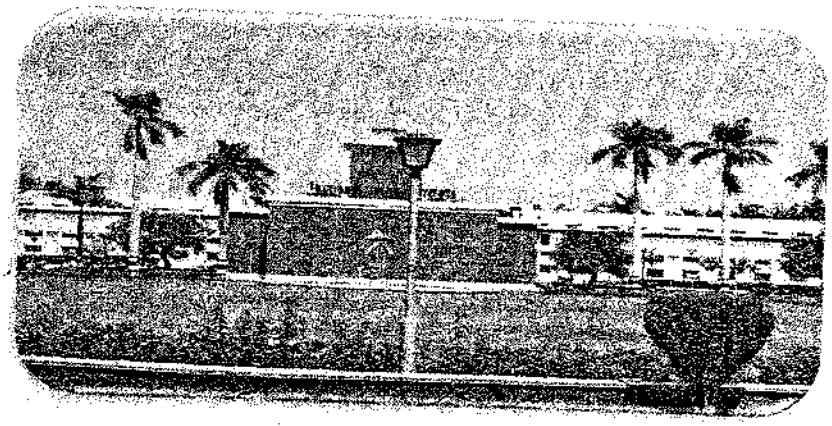
(During Season 2023-24)
(वर्ष 2023-24)

FOR

M/s Rai Bahadur Narain Singh Sugar Mills limited. Unit- Laksar
District-Haridwar
(Uttarakhand)-247663

मेसर्स राय बहादुर नारायण सिंह शुगर मिल्स लिमिटेड इकाई- लक्सर
जिला-हरिद्वार
(उत्तराखंड)-247663

PREPARED BY:
निर्मित द्वारा :



NATIONAL SUGAR INSTITUTE
राष्ट्रीय शर्करा संस्थान
Government of India
भारत सरकार
Ministry of Consumer Affairs, Food & Public Distribution
उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण
Department of Food & Public Distribution
खाद्य एवं सार्वजनिक वितरण विभाग
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Fax. +91-512-2570247

VISIT REPORT SUGAR FACTORY DURING SEASON 2023-24

TO ASSESS THE PERFORMANCE OF EFFLUENT TREATMENT PLANT

1. GENERAL INFORMATION

1	**Name and address of the factory**	M/s Rai Bahadur Narain Singh Sugar Mills Ltd., Laksar, Distt. Haridwar	
2	**License capacity of sugar factory (TCD)**	10,000 TCD, Plantation White Sugar	
3	**Average actual crush rate (TCD)**	7800 TCD	
4	**Co-generation plant capacity (MW)**	29.6 MW	
5	**ETP installed capacity (KLPD)**	2500 KLPD	
6	**Period of visit**	19.12.2023 to 20.12.2023	
7	**NSI officials visited**	**Designation**	**Contact No & e-mail**
	1. Vivek Pratap Singh	J.T.O (Sugar Technology)	07895755501 vivek83nsi@gmail.com
	2.Mohit Kumar	Sr. Technical Assistant	09451839769 Mahi.chauhan01@gmail.com
8	**Factory officials interacted**	**Designation**	**Contact No & e-mail**
	1. Sh. S.P Singh	General Manager	7830778880 edprbns@yahoo.com
	2.Sh. Rambir Singh	Sr. DGM (P)	8077757035

2. OPERATIONAL INFORMATION

S.NO.	PARTICULAR	STATUS/ QUANTITY	REMARK
1	**Fresh water abstraction**		
	a. No & capacity of bore well	01 nos., 1x 180 m^3/hr	
	b. Installation of flow meters	Yes	
	c. Recording & maintaining of log books of water abstraction	Yes,	
	d. Measurement facility of fresh water used in sugar plant & maintaining of log books	Yes,	16.25 m^3 /hr
	e. Measurement facility of fresh water used at co-generation & maintaining of log books	Yes	
	f. Measurement facility of fresh water used for human needs, residential buildings & maintaining of log books	Yes,	
	(photocopy of log books to be enclosed)	Average fresh water consumption : 50 litre/ton of cane @7800 TCD crush rate	**Annexure 1**
2	**Measurement of Cold water usage**		
	a. Power turbine	Yes,	565.00 m^3/hr
	b. Fibrizer & other cane preparatory devices	Yes,	
	c. Mills & drives	Yes,	
	d. DM/RO plant at boilers	Yes,	Records not provided
	f. SO_2 gas cooling	Yes,	20 m^3/hr
	g. B & C massecuites cooling	No	
	(photocopy of log books to be enclosed)		**Annexure 2**
3	**Measurement of hot water usage**		
	a. Imbibition water at mills	Yes,	130 m^3/hr
	b. Filter cake wash water	Yes,	16.6 m^3/hr
	c. Pan boiling, molasses conditioning	Yes,	15 m^3/hr
	d. Wash water at B & C centrifugal machine	Yes,	18.75 m^3/hr
	e. Wash water at A centrifugal machine	Yes,	15.40 m^3/hr
	(photocopy of log books to be enclosed)		**Annexure 3**
4	**Measurement of effluent generation**		
	a. From mill house	No separate flow meter available	
	b. From boiling house		
	c. From steam generation		

	d. Spray pond/ Cooling tower over flow (Treated Separate in SRS System)	Magnetic flow meter	8.5 m^3/hr
	e. Gross effluent generation at ETP inlet	Ultrasonic V – notch flow meter	48 m^3/hr
	(photocopy of log books to be enclosed)		**Annexure 4**
5	**Cooling arrangement & recirculation of cooling water**		
	a. at Power turbine	Yes,	Arrangement of cooling of recirculation water is being done by the spraying the water through cooling tower 500 m^3/hr in cold water UGR's (250 +625 m^3).
	b. at Mill drives & mill bearings	Yes	
	c. . at Fibrizer & other cane preparatory devices	Yes	
	d. at SO_2 gas coolers	Yes,	Separate 02 no.FRP cooling tower of capacity 50m^3/hr installed in series in 500 m^3 other cold water UGR.
	e. at B & C Massecuite cooling	Yes,	
	f. Surplus condensate	Yes,	
6	Construction of small pits near various pumps to collect gland cooling water for recirculation	No	
7	Construction of Hazardous tanks of adequate capacity to collect wash water generated during chemical/ mechanical cleaning of evaporators and discharging it in a controlled manner	No	
8	Installation of CPU (Condensate Polishing Unit) and circulation of polished condensate to co-generation plant cooling towers as a makeup water for more than 45kg/cm^2 working pressure boilers and to other purposes.	No	
10	Closed loop hot and cold water circulation systems	Yes	
11	Sulphate removal system installed for spray pond/ process CT over flow. (system details with flow diagram to be enclosed	Yes	Drawing attached.

12	**Retention/contact time in various units of ETP**	48.00 m^3/hr @ 7800 TCD , i.e 148 litres/ton of cane@ 7800 TCD	61.66 m^3/hr, i.e 148 litres/ton of cane@ 10000 TCD	Remarks
	a. Bar screen chamber/Skimmer	No bar screen chamber		
	b. Oil & grease trap chamber(2x3x5)=30 m^3	37 min	30 min	Inadequate
	c. Equalization tank without aeration (13x11x3)=429 m^3	8 Hrs.	7 Hrs	Inadequate (Aeration not provided)
	d. pH correction tank	No separate pH correction tank available.		
	e. Primary clarifier Dia.=12 m & depth=3.9 m, Volume=440 m^3	9 hrs.	7 hrs	Adequate
	f. Aeration tank 31x16x3=1488 m^3, with 04 no's surface aerator.	30 hrs.	24 hrs	Inadequate (Diffused aeration not provided)
	g. Secondary clarifier Dia,=16m & depth=3.9 m, volume=783	16 hrs.	12 hrs	Adequate
	h. Multi grade filter, Dia. =2m, H=2m	15 $m^3/m^2/hr$	19.9 $m^3/m^2/hr$	Inadequate
	i. Activated carbon filter Dai=2m,H=2m	15 $m^3/m^2/hr$	19.9 $m^3/m^2/hr$	Inadequate
	j. Sludge drying bed	0.06 m^3/tch	0.06 m^3/tch	Adequate

13	**ETP Analysis (performance parameters), average value**	**As per record**	**As per sample taken during the visit**
A	**ETP Inlet**		
	a. Effluent flow rate (m^3/hr)	48 m^3/hr i.e. 148 liters /ton of cane at Avg 7800 TCD.	47.5 m^3/hr
	b. pH	8.5	7.8
	c. COD (mg/L)	250	350
	d. BOD (mg/L)	130	150
	e. TSS (mg/L)	240	310
	f. TDS (mg/L)	450	560
B	**ETP Outlet**		
	a. Treated effluent flow rate (m^3/hr)	45.4 m^3/hr	44.2 m^3/hr
	b. pH	7.5	7.1
	c. COD (mg/L)	88	120
	d. BOD (mg/L)	15	29
	e. TSS (mg/L)	13	22
	f. TDS (mg/L)	350	410
C	**ETP Analysis (other parameters), average value**		
	a. MLSS (mg/L)	3000	2000
	b. DO (mg/L)	1.8	2.5

D	**Sulphate removal system analysis**		
	Inlet		
	a. Effluent flow rate((m^3/hr)	**09**	**8 m^3/hr**
	b. Sulphur (mg/L)	**120**	**520**
	outlet		
	a. Effluent flow rate((m^3/hr)	**8.5**	**7.9 m^3/hr**
	b. Sulphur (mg/L)	**85**	**390**
14	**Storage of treated effluent**		
	a. No & size of lagoons	**Not available**	
	b. Lagoon type- permeable/impermeable	**NA**	
15	**Recirculation of treated effluent in sugar plant**		
	consumption points	**Quantity consumed**	**Measured/Estimated**
	a. Farmers & Horticulture	No	Not Measured
	b. Molasses tank cooling	Yes	
	c. Makeup cooling tower	Yes	
16	**Operation and maintenance staff of ETP (shift wise)**		
	Name & designation	**Experience**	**Remark**
	1. Bhuvnesh Kumar 2. Dinesh kumar 3. Ravindra Kumar 4. Janeshwar 5. Jndrajeet Shah 6. Manoj Kumar 7. Mohit Kumar 8. Anurag Kumar 04 No's	17 years 16 years 10 years 10 years 06 years 08 years 08 years 05 years	Dy. Manager Chemist Chemist Chemist Operator Operator Operator Operator Helpers
		STATUS	**REMARK**
18	**Analytical facility (laboratory)**	No	
19	**Adoption of rainwater harvesting system**	No	
20	**Dry cleaning of factory floors etc. using bagasse**	Yes,	In boiling house

3. OBSERVATIONS AND RECOMMENDATIONS:

1. Although the factory keeps track of the multiple log books correctly, they should be printed in the specified format.
2. At ETP, the bar screen chamber is not available. The same needs to be provided.
3. A well-designed separate pH correction tank and diffused aeration in an equalization tank may be provided at the ETP.

4. For increased efficiency in the ETP, a diffused aeration system may be installed in place of the surface aerators in the aeration tank.
5. The oil and grease removal chambers, equalization, Aeration tank & tertiary treatment (MGF/ACF) unit of the ETP are found to be insufficient capacity, the other ETP units have sufficient capacity at both the running and licensed capacities while taking into account the effluent generation rate of 148 liters/ton of cane.
6. The factory has implemented a sulphate removal system (separate from ETP). A satisfactory system operation was observed.
7. Installation a hazardous tank in the evaporator station with a sufficient capacity for chemical washing collection is recommended.
8. At the ETP site, an analysis laboratory for ETP effluents should be constructed.
9. The plant needs to design an irrigation strategy for utilization of treated effluent and to install a rainwater collection system.
10. The quantity and quality of treated effluent was found with in the norms of CPCB. However, for the proper measurement of total effluent should be measured through the digital volumetric flow meter instead of v-notch.
11. The calibration of all the flow meters and OCEMS should be properly carried out and recorded.

4. DOCUMENTS ATTACHED

1. DMR for period from 03.12.2023 to 18.12.2023.
2. Photocopy of data recorded on log books of fresh water abstraction and consumption.
3. Recorded Analysis Report of ETP & sulphate removal system operational parameters carried out by the factory.
4. OCEMS recorded data e.g. flow rate, pH, COD, BOD, TSS etc. sent on CPCB server during the visit.
5. Spray pond / process CT over flow treatment process details
6. ETP details with flow diagram.
7. Water balance calculation submitted by the factory

Vivek 23/01/2024

(Vivek Pratap Singh)
Junior Technical Officer (Sugar Technology)

NATIONAL SUGAR INSTITUTE
MINISTRY OF CONSUMER AFFAIRS & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD & PUBLIC DISTRIBUTION
KANPUR

R.B.N.S. Sugar Mills, Laksar Distt. Haridwar ANX-2 1

Sugar Mill Tube Well Water Flow Meter Record Log Book

Date	Initial Reading	Final Reading	Water Consume per day in M^3	Total Water Consume in M^3	Remarks
5/11/23	928024	928362	338	928362	
6/11/23	928362	928706	344	928706	
7/11/23	928706	929042	336	929042	
8/11/23	929042	929377	335	929377	
9/11/23	929377	929721	344	929721	
20/11/23	929721	930066	345	930066	
21/11/23	930066	930398	332	930398	
22/11/23	930398	930746	348	930746	
23/11/23	930746	931086	340	931086	
24/11/23	931086	931433	347	931433	
25/11/23	931433	931783	350	931783	
26/11/23	931783	932137	354	932137	
27/11/23	932137	932477	340	932477	

Sr. Manager WR

R.B.N.S. Sugar Mills, Laksar Distt. Haridwar

Sugar Mill Tube Well Water Flow Meter Record Log Book

Date	Initial Reading	Final Reading	Water Consume per day in M^3	Total Water Consume in M^3	Remarks
28/11/23	932477	932867	390	932867	
29/11/23	932867	933249	382	933249	
30/11/23	933249	933646	397	933646	
01/12/23	933646	934044	398	934044	
02/12/23	934044	934438	394	934438	
03/12/23	934438	934821	383	934821	
04/12/23	934821	935211	390	935211	
05/12/23	935211	935599	388	935599	
06/12/23	935599	935994	395	935994	
07/12/23	935994	936369	395	936369	
08/12/23	936369	936777	388	936777	
09/12/23	936777	937172	395	937172	
10/12/23	937172	937570	398	937570	

Sr. Manager WR

R.B.N.S. Sugar Mills, Laksar Distt. Haridwar

Sugar Mill Tube Well Water Flow Meter Record Log Book

Date	Initial Reading	Final Reading	Water Consume per day in M^3	Total Water Consume in M^3	Remarks
11/12/23	937570	937966	396	937966	
12/12/23	937966	938354	388	938354	
13/12/23	938354	938800	446	938800	
14/12/23	938800	939230	430	939230	
15/12/23	939230	939628	398	939628	
16/12/23	939628	940016	388	940016	
17/12/23	940016	940408	392	940408	
18/12/23	940408	940797	389	940797	

Sr. Manager WI

Tube Well Water Distribution

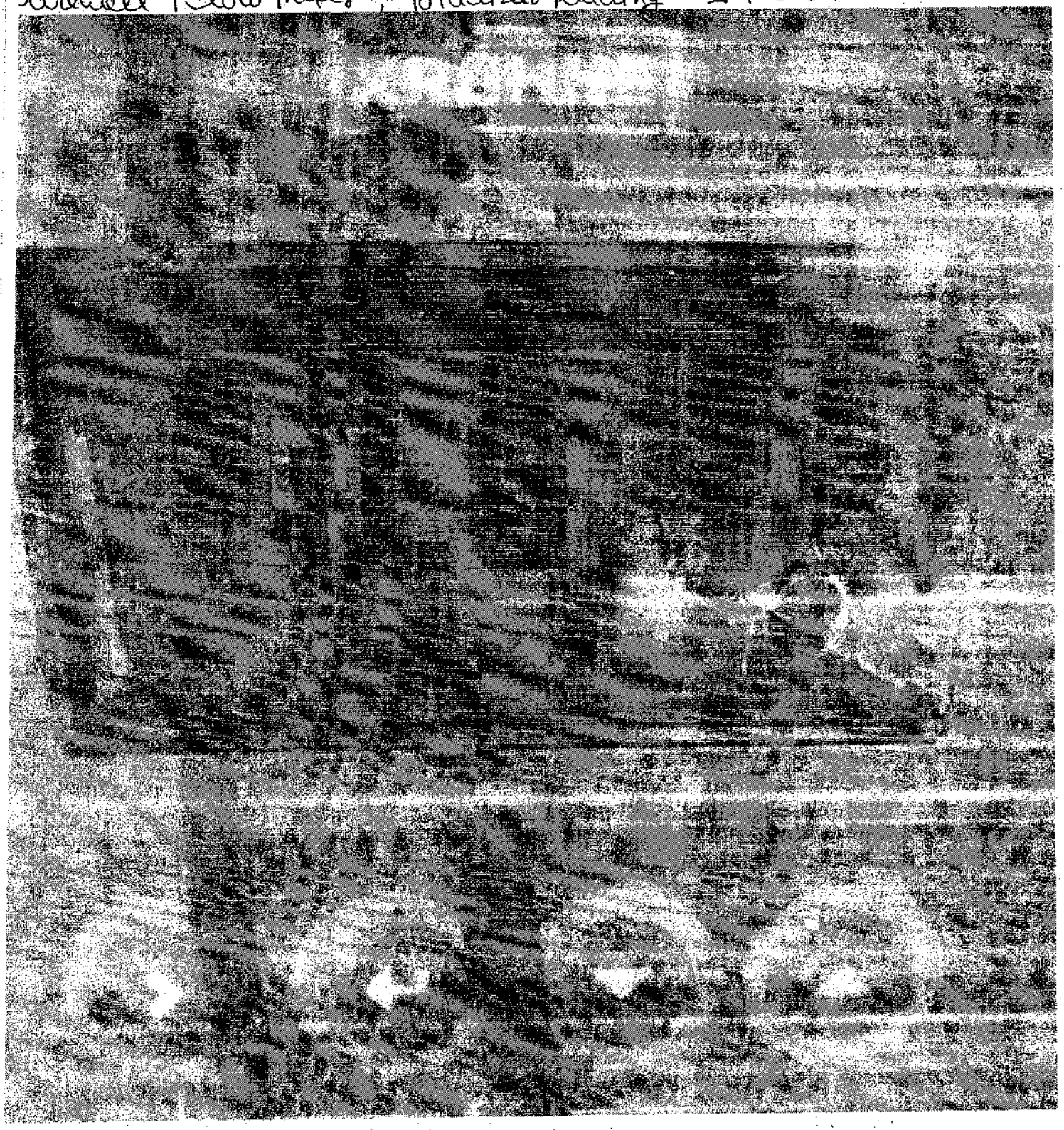
Date	Total Water (TPD)	Distillery & Bottling (TPD)	Residential (TPD)	Cleaning (TPD)	Boiler (TPD)	For Human & other Uses in Sugar Mills (TPD)
01/12/23	398	14	38	65	244	37
02/12/23	394	13	40	60	241	40
03/12/23	383	12	41	60	238	32
04/12/23	390	12	40	63	240	35
05/12/23	388	12	39	62	240	35
06/12/23	395	13	40	68	242	32
07/12/23	395	14	37	64	242	36
08/12/23	388	12	42	62	238	34
09/12/23	395	13	41	63	242	36
10/12/23	398	14	40	65	240	39

Tube Well Water Distribution

Date	Total Water (TPD)	Distillery & Bottling (TPD)	Residential (TPD)	Cleaning (TPD)	Boiler (TPD)	For Humans & Other Uses in Sugar Mills (TPD)
1/12/23	396	14	41	64	240	37
2/12/23	388	12	42	62	240	32
3/12/23	446	15	40	90	250	151
4/12/23	430	12	41	84	245	48
5/12/23	398	12	38	68	240	40
6/12/23	388	12	38	63	239	36
7/12/23	392	12	37	67	240	36

243

Barewell Flow meter, Totalizer Reading – 940934



TEST REPORT

South Asia

Test Report No. : GGN/F(C/M)/23/008695
Dated 2023-05-31

Issued To	:	**Rai Bahadur Narain Singh Sugar Mills Ltd.** **RBNS Sugar Mill,** **Haridwar Road, Laksar,** **Haridwar - 247663,** **Uttarakhand, India.**
Attention	:	Mr. M.P. Singh,
Customer Ref. No.	:	Test Request Form, Dated 2023-05-23
Sample Particulars		
Sample Name	:	Raw Water
Sample No.	:	GGN/F(C/M)/23/008695
Batch No. / Lot No. / Mfg. Date / Best Before Date	:	Not Available
Sample Package / Quantity	:	Sterilized PET Bottle / 1 Ltr X 3 No's + 5 Ltr X 2 No's | Pet Bottle:- 5 Ltr. X 2 No's + 1 Ltr.
Sampled by	:	Representative of TUV SUD South Asia Pvt. Ltd. (Mr. Prahlad)
Sampling Location	:	Borewell No. 1 at RBNS Sugar Mill Haridwar Road, Laksar Haridwar - 247663, Uttarakhand, India. | Sampling Date and Time:- 23.05.2023 & 04:30 pm to 05:10 pm.
Sampling Protocol	:	LAB_P_SOP_42
Sample Condition	:	Received in Controlled Condition
Date of Sample Receipt	:	Received on 2023-05-24
Date of Analysis	:	2023-05-25
Date of Completion	:	2023-05-30

245

TEST REPORT

ULR-TC578723200008955F
Test Report No. : GGN/F(C/M)/23/008695
Dated 2023-05-31

TC-5787

South Asia

Test Results - Accredited Parameters

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
	Analytical :				
	Water- IS 10500-2012 (Residues)				
1	Dibromochloromethane, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.1	No relaxation	LAB_P_SOP_280
2	Bromodichloromethane, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.06	No relaxation	LAB_P_SOP_280
3	Bromoform, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.1	No relaxation	LAB_P_SOP_280
4	Alachlor, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.02	No relaxation	LAB_P_SOP_46
5	Chloroform, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.2	No relaxation	LAB_P_SOP_280
6	Malathion, mg/l	Not Detected (LOQ - 0.00001 mg/L)	Max 0.19	No relaxation	LAB_P_SOP_46
7	Dieldrin, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00003	No relaxation	LAB_P_SOP_46
8	Alpha HCH, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00001	No relaxation	LAB_P_SOP_46
9	Atrazine, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.002	No relaxation	LAB_P_SOP_46
10	Aldrin, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00003	No relaxation	LAB_P_SOP_46
11	Endosulfan (alpha, beta, and sulphate), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0004	No relaxation	LAB_P_SOP_46

TEST REPORT

ULR-TC578723200008955F
Test Report No. : GGN/F(C/M)/23/008695
Dated 2023-05-31

TC-5787

South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
12	Ethion, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.003	No relaxation	LAB_P_SOP_46
13	2,4- Dichlorophenoxyacetic acid, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.03	No relaxation	LAB_P_SOP_46
14	DDT (o, p and p, p – Isomers of DDT,DDE and DDD), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.001	No relaxation	LAB_P_SOP_46
15	Chlorpyriphos, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.03	No relaxation	LAB_P_SOP_46
16	Delta HCH, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00004	No relaxation	LAB_P_SOP_46
17	Beta HCH; mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00004	No relaxation	LAB_P_SOP_46
18	Butachlor, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.125	No relaxation	LAB_P_SOP_46
19	Polynuclear aromatic hydrocarbons (as PAH), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0001	No relaxation	LAB_P_SOP_46
20	Phorate, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.002	No relaxation	LAB_P_SOP_46
21	Polychlorinated biphenyls, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0005	No relaxation	LAB_P_SOP_46
22	Methyl parathion, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0003	No relaxation	LAB_P_SOP_46

247

ULR-TC578723200008955F

TEST REPORT

Test Report No. : GGN/F(C/M)/23/008695

Dated 2023-05-31

TC-5787

South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
23	Monocrotophos, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.001	No relaxation	LAB_P_SOP_46
24	Gamma — HCH (Lindane), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.002	No relaxation	LAB_P_SOP_46
25	Isoproturon, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.009	No relaxation	LAB_P_SOP_46
	Water- IS 10500-2012 (Metals & Minerals)		Metals & Minerals :		
26	Aluminium (as Al), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.03	Max 0.2	APHA 24th Edition 2023
27	Barium (as Ba), mg/L	0.291	Max 0.7	No relaxation	APHA 24th Edition 2023
28	Zinc (as Zn), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 5	Max 15	APHA 24th Edition 2023
29	Cadmium (as Cd), mg/L	Below Limit of Quantification (LOQ - 0.003 mg/L)	Max 0.003	No relaxation	APHA 24th Edition 2023
30	Selenium (as Se), mg/L	Below Limit of Quantification (LOQ - 0.005 mg/L)	Max 0.01	No relaxation	APHA 24th Edition 2023
1	Silver (as Ag), mg/L	Below Limit of Quantification (LOQ - 0.005 mg/L)	Max 0.1	No relaxation	APHA 24th Edition 2023
	Iron (as Fe), mg/L	0.388	Max 1.0	No relaxation	APHA 24th Edition 2023
	Manganese (as Mn), mg/L	0.018	Max 0.1	Max 0.3	APHA 24th Edition 2023

TEST REPORT

ULR-TC578723200008955F

Test Report No. : GGN/F(C/M)/23/008695

Dated 2023-05-31

TC-5787

South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
34	Boron (as B), mg/L	Below Limit of Quantification (LOQ - 0.03 mg/L)	Max 0.5	Max 1.0	APHA 24th Edition 2023
35	Copper (as Cu), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.05	Max 1.5	APHA 24th Edition 2023
36	Uranium as U, mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.03	No relaxation	LAB _P_SOP_352
37	Total arsenic (as As), mg/L	0.020	Max 0.01	No relaxation	APHA 24th Edition 2023
38	Total chromium (as Cr), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.05	No relaxation	APHA 24th Edition 2023
39	Molybdenum (as Mo), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.07	No relaxation	APHA 24th Edition 2023
40	Nickel (as Ni), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.02	No relaxation	APHA 24th Edition 2023
41	Lead (as Pb), mg/L	Below Limit of Quantification (LOQ - 0.005 mg/L)	Max 0.01	No relaxation	APHA 24th Edition 2023
42	Mercury (as Hg), mg/L	Below Limit of Quantification (LOQ - 0.001 mg/L)	Max 0.001	No relaxation	APHA 24th Edition 2023
	Microbiology :				
43	MS2 (Viruses),/1000ml	Absent	Absent	Absent	USEPA 1602 :2001
	Water- IS 10500-2012 (Chemical)				
44	Colour, (Hazen Units)	< 1.0	Max 5	Max 15	IS 3025 (Part 4) : 2021
45	Odour	Agreeable	Agreeable	Agreeable	IS 3025 (Part 5) : 2018

249

TEST REPORT

ULR-TC578723200008955F
Test Report No. : GGN/F(C/M)/23/008695
Dated 2023-05-31

TC-5787

South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
46	pH value,@ 25°C	7.59	6.5-8.5	No relaxation	IS:3025 (Part-11) : 2022
47	Taste	^	Agreeable	Agreeable	IS 3025 (Part 8) : 1984
48	Turbidity, NTU	Below Limit of Quantification (LOQ - 1.0 NTU)	Max 1	Max 5	IS 3025 (Part 10) : 1984
49	Total dissolved solids, mg/L	564.0	Max 500	Max 2000	IS 3025 Part 16:2023
50	Ammonia (as total ammonia-N), mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 0.5	No relaxation	IS 3025 (P-34): 1988 by Colourimetric Method
51	Anionic detergents (as MBAS), mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 0.2	Max 1.0	Annexure K of IS 13428: 2005
52	Calcium (as Ca), mg/L	94.02	Max 75	Max 200	IS 3025: Part 40 : 1991
53	Chloramines (as Cl_2), mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 4	No relaxation	IS 3025(P-26) : 2021
54	Chloride (as Cl), mg/L	24.72	Max 250	Max 1000	IS 3025 (Part 32) : 1988 clause 2.0 (By Argentometric Method)
55	Fluoride (as F), mg/L	1.17	Max 1.0	Max 1.5	APHA 24th Edition-2023 4500 F-D
56	Free residual chlorine, mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Min 0.2	Min 1.0	IS 3025 (Part 26) : 2021
57	Magnesium, mg/L	43.48	Max 30	Max 100	IS 3025 (Part 46) : 1994
58	Mineral oil ,mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 1.0	No relaxation	IS 3025 : Part 39 : 2021
59	Nitrate (as NO3), mg/L	Below Limit of Quantification (LOQ - 1.0 mg/L)	Max 45	No relaxation	IS 3025 (Part 34) : 1988 Chromotropic acid method,

250

TEST REPORT

ULR-TC578723200008955F

Test Report No. : GGN/F(C/M)/23/008695

Dated 2023-05-31

TC-5787

South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
60	Phenolic compounds (as C6 H5 OH), mg/L	Below Limit of Quantification (LOQ - 0.001 mg/L)	Max 0.001	Max 0.002	IS 3025 : Part 43 : Sec 1 : 2022
61	Sulphate (as SO4), mg/L	63.0	Max 200	Max 400	IS 3025 : Part 24 : Sec 1 : 2022 (By Turbidity Method)
62	Sulphide (as H2 S), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.05	No relaxation	IS : 3025 (Part 29) - 1996 by clause 3 . Methylene Blue Method
63	Total alkalinity as calcium Carbonate, mg/L	427.41	Max 200	Max 600	IS 3025 (Part 23) : 1986
64	Total Hardness (as CaCO3), mg/L	413.83	Max 200	Max 600	IS 3025 (Part 21) : 2009
65	Cyanide (as CN), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max. 0.05	No relaxation	APHA 24th Edition-2023 4500 CN-E
	Water- IS 10500-2012 (Microbiology)				
66	Coliform Count/100 ml	Absent	Absent	Absent	IS : 15185 : 2016
67	E.Coli/Thermotolerant Coliform Bacteria/100 ml	Absent	Absent	Absent	IS : 15185 : 2016

251

TEST REPORT

Test Report No. : GGN/F(C/M)/23/008695
Dated 2023-05-31

South Asia

Test Results - Non-Accredited Parameters

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
	Analytical :				
	Radioactive Residues				
68##	Alpha Emitters,Bq/l	< 0.1	Max 0.1	No relaxation	IS : 14194 (P2) - 2013
69##	Beta Emitters,Bq/l	< 1.0	Max 1.0	No relaxation	IS : 14194 (P1) - 2013
	Microbiology :				
	Water- IS 10500-2012 (Microbiology)				
70#	Microscopic Oraganism- Algea, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
71#	Microscopic Organisms- Zooplanktons, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
72#	Microscopic Organisms- Flagellates, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
73#	Microscopic Organisms- Other Parasites, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
74#	Toxin producing organisms, per 10 litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
75#	Parasites-Cryptosporidium, per 10 litre	Absent	Absent	Absent	Lab_P_SOP_475/RT-PCR
76#	Parasites-Giardia, per litre	Absent	Absent	Absent	Lab_P_SOP_475/RT-PCR

NOTE : Unless otherwise agreed upon, Pass or Fail or Statement of compliance verdicts are given based on the measured values without any considerations of measurement uncertainties. Every test method has a measurement uncertainty which has been evaluated by the laboratory and are available on request. By taking measurement uncertainties into account it might happen that measured values can neither be assessed as Pass nor as Fail.

Tests subcontracted to other accredited TUV SUD laboratory.

Tests subcontracted to ISO/IEC 17025 approved laboratory.

LOQ-Limit of Quantification.

Remark: The submitted sample does not conform to the requirement of IS :10500-2012 (Reaffirmed 2018) with respect to Arsenic parameter only.

^ Taste test has not been performed as the sample failed in the parameter of Arsenic.

Laboratory:
TUV SUD South Asia Pvt. Ltd.
Plot No.373, Udyog Vihar Phase-II,
Gurugram-122016,Haryana.

Phone :0091 124 6199699
Fax :0091 124 6199599
E-Mail :ShivaKant.Dwivedi@tuvsud.com
Url : www.tuv-sud.in
ControlNo:15390250.250523.035

Regd. Office:
TUV SUD South Asia Pvt. Ltd.
Off Saki Vihar Road, Saki
naka, Andheri (East),
Mumbai-400072, India

TEST REPORT

Test Report No. : GGN/F(C/M)/23/008695
Dated 2023-05-31

South Asia

Authorised By

Arti Trivedi
(Asst. Manager - PS Food)

Authorised By

Neelima Gupta
(Team Leader)

Authorised By

Himanshu Gupta
(Senior executive (Lab))

Authorised By

Vaban Pal Singh
(Assistant Manager)

- END OF TEST REPORT-

...Sugar Mills, Laksar (Haridwar)

Cold & Hot Water Flow Meter Log Book

253 Session : 2023.. - 20.24.

Nov- 2023

105906 236592 17812 156465

Date	Vacume Filter Hot Water Flow Meter			Sulphur Fumauj Cold Water Flow Meter			Pan Station Hot Water Flow Meter			B & C Cantri Fugal M/C Hot Water Flow Mater			Auto Cantrifugal M/C Hot Water Flow Meter			Vertical Crusher Cold Water Meter			Imbibition Hot Water Flow Meter			Turbine Mill & Fibrizer Cold Water Flow Meter			Remarks
	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	
[illegible].11.23	106184	278	228	236852	260	260	18018	206	206	156577	112	112	177131	—	-				1060	1060	1060	7150	7150	7150	
[illegible].11.23	106460	276	554	237248	396	656	18350	332	538	156770	193	305	177317	186	186				2736	1676	2736	16760	9610	16760	
[illegible].11.23	106740	280	834	237680	432	1088	18706	356	894	157094	324	629	177541	224	410				4932	2196	4932	26700	9940	26700	
[illegible].11.23	107018	278	1112	238136	456	1544	19067	361	1255	157504	410	1039	177853	312	722				6026	1094	6026	37720	11020	37720	
[illegible].11.23	107298	280	1392	238597	461	2005	19439	372	1627	157936	432	1471	178217	364	1086				9482	2656	9482	50900	13180	50900	
[illegible].11.23	107626	328	1720	239090	493	2498	19793	354	1981	158432	496	1967	178601	384	1470				12017	2535	12017	64840	13940	64840	
22.11.23	107924	298	2018	239571	481	2979	20137	344	2325	158913	481	2448	178952	351	1821				14529	2512	14529	77730	12890	77730	
23.11.23	108213	289	2307	240036	465	3444	20518	381	2706	159415	502	2950	179335	383	2204				17440	2918	17440	90640	12960	90690	
24.11.23	108376	163	2470	240532	496	3940	20830	312	3018	159727	312	3262	179697	362	2566				19976	2536	19976	104290	13600	104290	
25.11.23	108775	399	2869	240990	458	4398	21187	357	3375	160225	498	3760	180083	386	2952				23093	3117	23093	117570	13280	117570	
26.11.23	109136	361	3230	241483	493	4891	21568	381	3757	160681	456	4216	180454	371	3323				26281	3188	26281	129560	11990	129560	
27.11.23	109420	284	3514	241965	482	5373	21933	365	4124	161162	481	4697	180808	354	3677				29458	3177	29458	143400	13840	143400	
28.11.23	109840	420	3934	242402	437	5810	22275	342	4463	161660	498	5195	181201	393	4070				32635	3177	32635	156850	13450	156250	
29.11.23	110260	420	4354	242895	493	6303	22634	359	4822	162162	502	5697	181568	367	4437				35746	3111	35746	169540	12960	169540	
30.11.23	110626	366	4720	243397	502	6805	23003	369	5191	162694	532	6229	181926	358	4795				39028	3282	39028	183060	13520	183060	

K.B.N.S. Sugar Mills, Laksar (Haridwar)

254

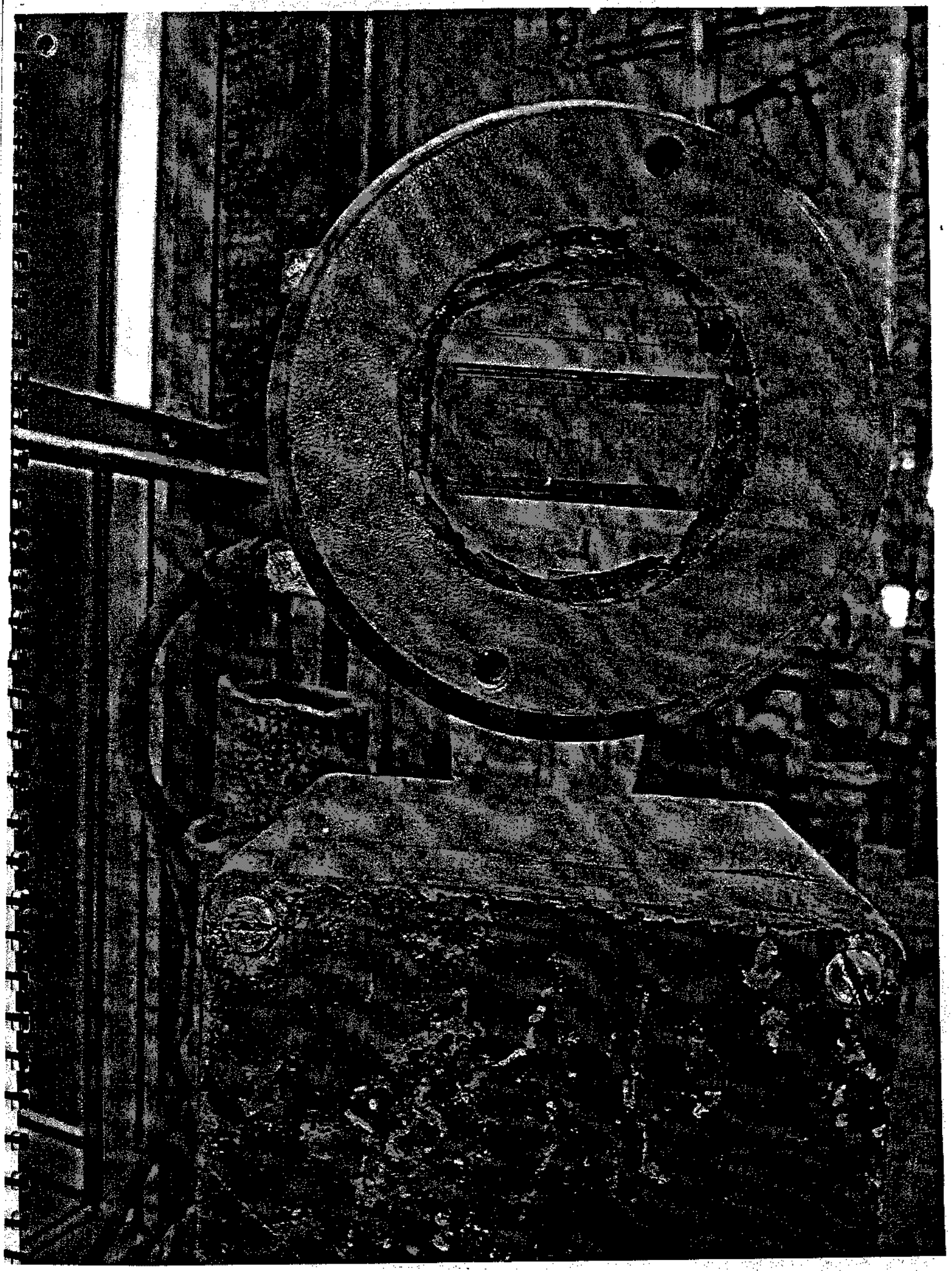
Cold & Hot Water Flow Meter Log Book

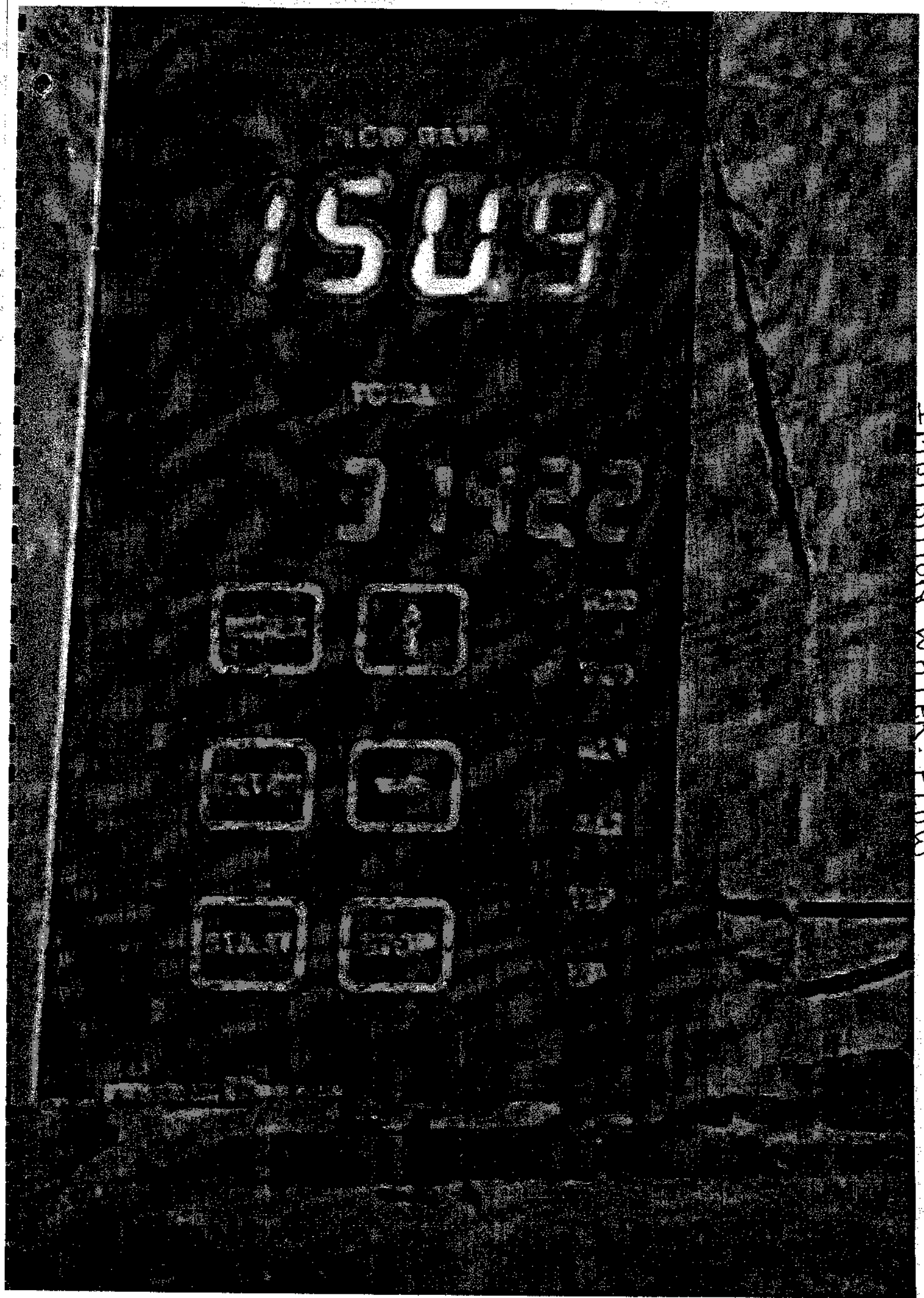
Session : 20.23.. - 20.24

DEC- 2023

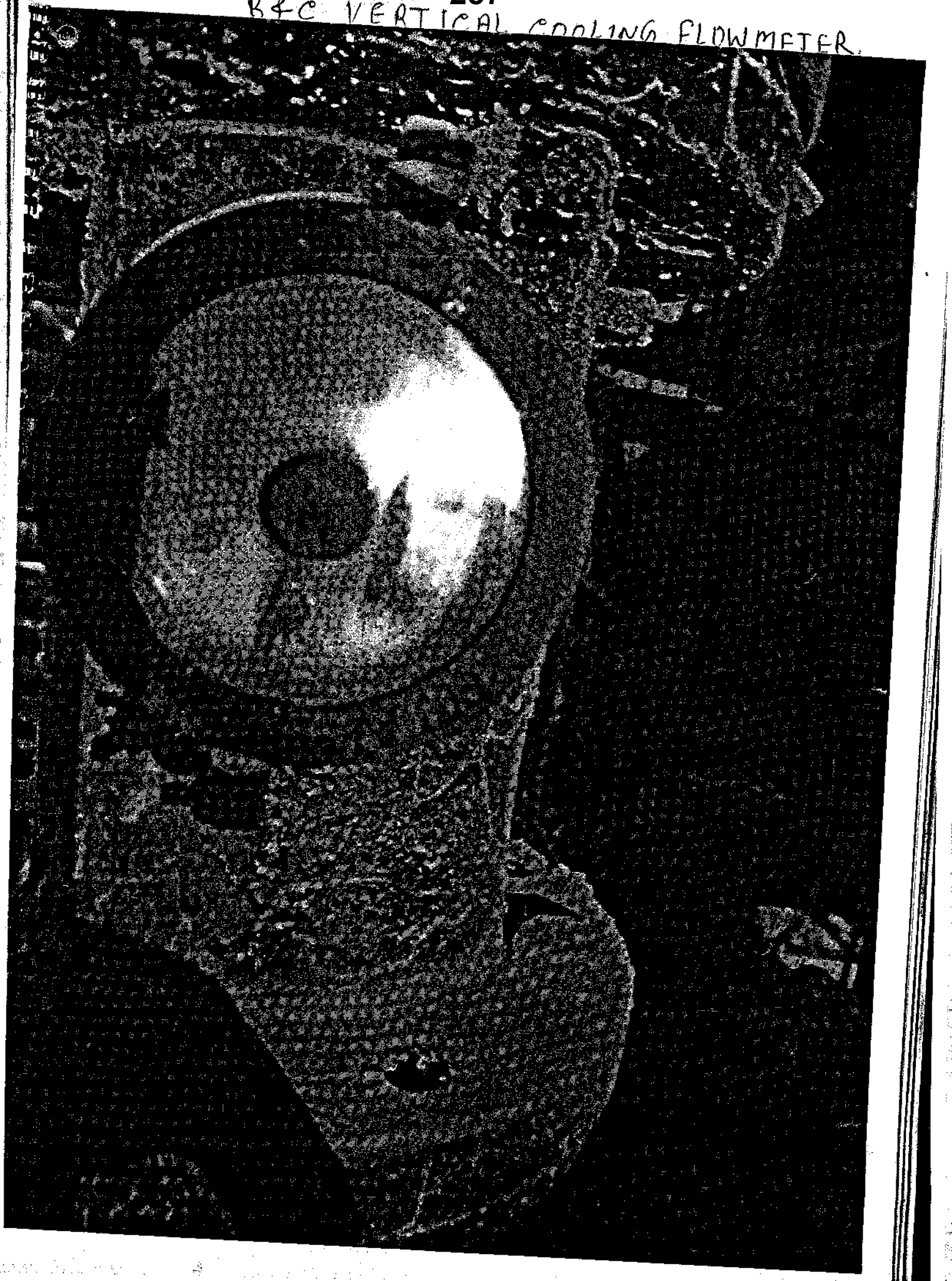
Vacume Filter Hot Water Flow Meter			Sulphur Furnauj Cold Water Flow Meter			Pan Station Hot Water Flow Meter			B & C Cantri Fugal M/C Hot Water Flow Mater			Auto Cantrifugal M/C Hot Water Flow Meter			Various Station Cold Water Meter			Imbibition Hot Water Flow Meter			Turbine Mill & Fibrizer Cold Water Flow Meter			Remarks
Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	
111496	420	420	245909	512	512	23564	361	361	165200	506	506	102285	362	362				3768	3768	3768	13180	13180	13180	
111522	476	896	246935	526	1038	23718	354	715	165724	521	1027	102635	347	709				7402	3714	7482	26100	12920	26100	
111995	473	1369	246957	516	1554	24100	382	1097	166217	496	1523	103016	381	1090				11258	3756	11238	39540	13440	39540	
112398	403	1772	247547	496	2050	24492	392	1489	166695	470	2001	103348	332	1422				14995	3737	14995	53160	13620	53160	
112796	398	2170	248086	459	2509	24836	344	1833	165227	532	2533	103761	393	1815				18498	3503	18498	67180	14020	67180	
113210	214	2384	248636	681	2970	25192	356	2189	165791	464	2997	104115	374	2189				20698	2200	20698	79750	12570	79750	
113379	369	2753	248944	477	3447	25586	394	2583	166187	495	3493	104469	354	2543				24141	3443	24141	92890	13140	92890	
113752	373	3126	249300	456	3903	25903	337	2900	166689	502	3995	104816	347	2890				27170	3029	27170	106510	13620	106510	
114145	393	3519	249788	488	4391	26252	349	3249	167150	461	4456	105177	361	3251				30674	3504	30674	120420	13910	120420	
114506	361	3880	250280	492	4903	26600	348	3597	167652	502	4958	105543	366	3617				34274	3600	34274	134440	14020	134440	
114863	357	4237	250739	459	5342	26974	374	3971	168134	482	5440	105897	354	3971				37854	3580	37854	148010	13570	148010	
115224	361	4598	251216	477	5819	27367	393	4364	162590	456	5896	106287	392	4363				40596	2742	40596	161200	13190	161200	
115591	267	4865	251709	493	6312	27723	356	4720	169063	473	6369	106657	362	4725				43327	2731	43327	173830	12630	173830	
115986	295	5160	252173	464	6776	28087	364	5084	169556	493	6862	107007	356	5081				46225	2898	46225	187120	13290	187120	
116407	321	5481	252655	482	7258	28439	352	5436	170020	464	7326	107358	343	5424				49559	3334	49559	200830	13710	200830	
116951	344	5825	253148	493	7751	28800	361	5797	170520	482	7808	107742	392	5816				52928	3369	52928	213970	13140	213970	
117463	512	6337	253709	461	8212	29382	582	6379	170997	495	8303	108148	406	6222				56498	3570	56498	227370	13400	227370	
117879	416	6753	254063	454	8666	29694	312	6691	171384	387	8690	108432	324	6586				59275	2777	59275	240440	13670	240440	

PAN MOVEMENT WATER

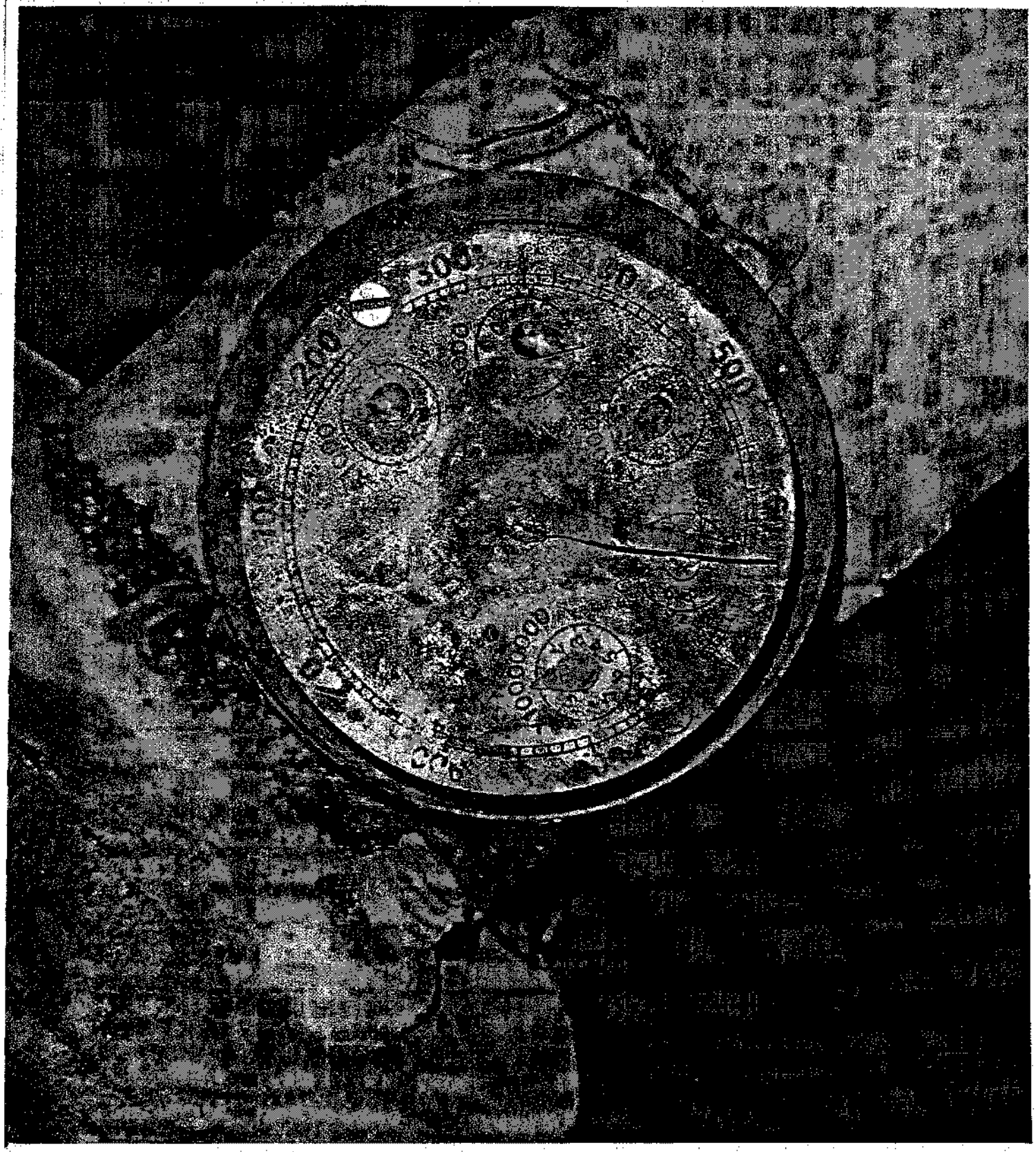



1509
3132
IMBIBITION WATER FLOW

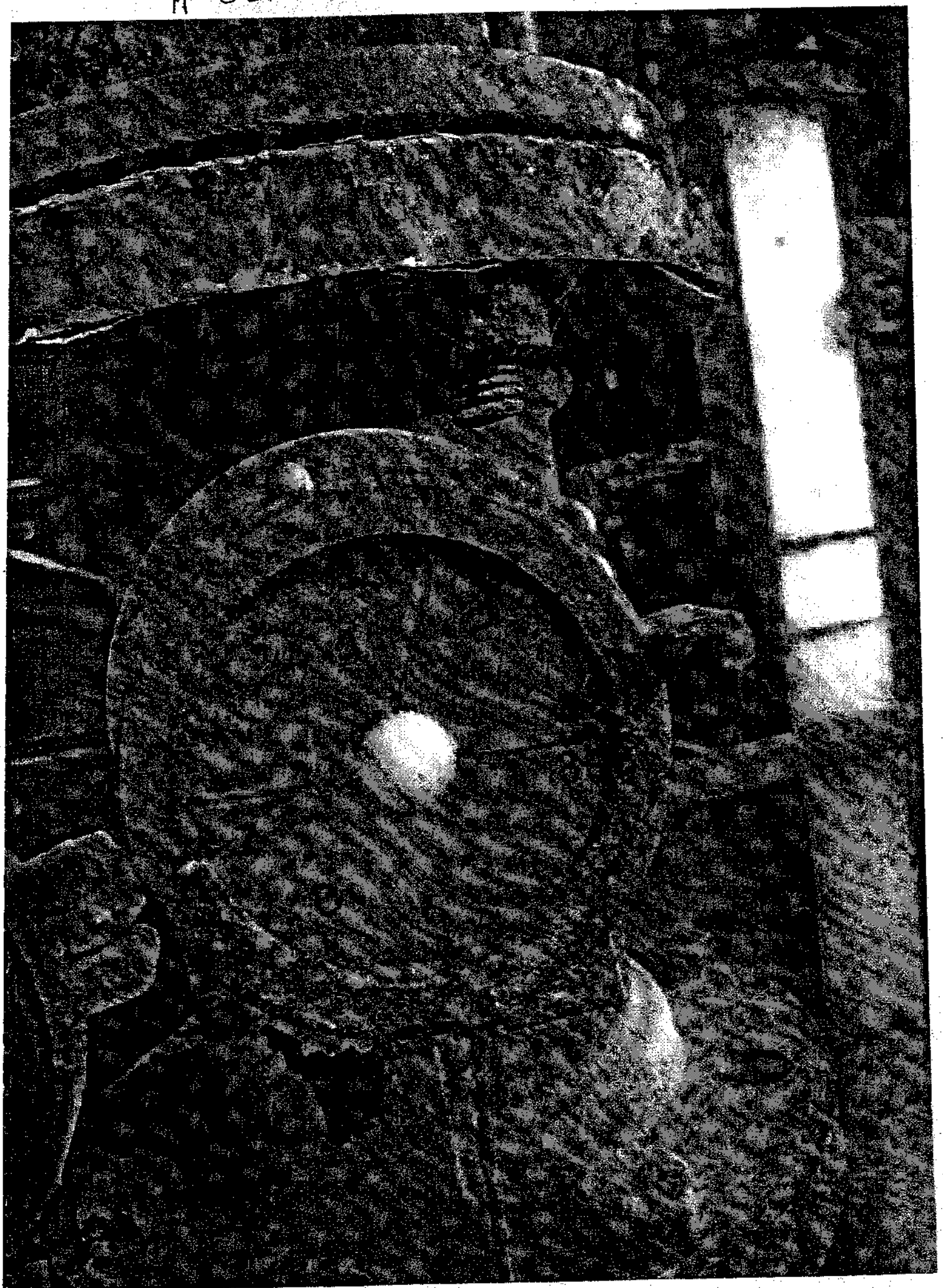
B&C VERTICAL COOLING FLOWMETER.



B & C CENTRIFUGAL MACHINE



A CENTRIFUGAL MACHINE




FLOW RATE
TOTAL
INDEX
ENTER
START
STOP
RXD
TXD
AL1
AL2
WP
EP
masibus
1008V

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

ANX-4

	Date	17/11/23	18/11/23	19/11/23	20/11/23	21/11/23	22/11/23	23/11/23
1.	Energy Meter Reading	448642	448751	448874	448993	449113	449226	449314
2.	Flow Meter Reading	250521	251036	251757	252489	253343	254257	255179
3.	Temp. of Equalization Tank	28°C	29°C	30°C	28°C	29°C	30°C	31°C
4.	pH of Equalization Tank	8.5	7.8	8.0	7.8	8.5	8.2	8.5
5.	MLSS in Process	12%	12%	10%	12%	12%	15%	15%
6.	pH of Secondary clarifire	7.8	7.5	7.6	7.6	7.5	7.5	7.6
7.	Temp. of Treated Water	18°C	17°C	18°C	17°C	18°C	19°C	18°C
8.	B.O.D. of Treated Water	17.8	16.8	16.1	15.6	15.8	18.4	16.8
9.	C.O.D. of Treated Water	90.2	92.3	91.8	88.4	92.5	90.2	92.5
10.	T.S.S. of Treated Water	14.0	13.0	13.0	12.8	13.0	12.0	11.0
11.	Quantity of Raw Effluent	0485	0515	0721	0732	0854	0914	0922
12.	Quantity of Treated Water	0480	0510	0715	0730	0845	0905	0910
	UREA	5kg	5kg	5kg	5kg	5kg	5kg	5kg
	DAP	3kg	3kg	3kg	3kg	3kg	3kg	3kg
	LIME	100kg	50kg	50kg	50kg	100kg	100kg	150kg
	Microbial Culture	5kg	3kg	3kg	3kg	3kg	3kg	3kg

Remarks :-

Dinesh

Signature of Chemist

Authorised Signature

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	24/11/23	25/11/23	26/11/23	27/11/23	28/11/23	29/11/23	30/11/23
2. Energy Meter Reading	449436	449551	449664	449782	449899	450003	450128
3. Flow Meter Reading	256266	257297	258325	259386	260429	261465	262520
4. Temp. of Equalization Tank	30°C	31°C	29°C	32°C	30°C	28°C	31°C
5. pH of Equalization Tank	8·0	7·8	7·6	7·8	7·7	7·8	8·5
6. MLSS in Process	15%	15%	15%	18%	18%	18%	20%
7. pH of Secondary clarifire	7·5	7·6	7·6	7·5	7·6	7·5	7·6
8. Temp. of Treated Water	17°C	16°C	17°C	16°C	17°C	16°C	16°C
9. B.O.D. of Treated Water	17·5	16·8	17·2	15·8	18·1	16·0	15·5
10. C.O.D. of Treated Water	91·2	88·6	92·4	85·4	90·2	87·2	89·4
11. T.S.S. of Treated Water	13·0	11·0	12·0	13·0	12·0	12·0	13·0
12. Quantity of Raw Effluent	1093	1031	1028	1058	1043	1036	1055
13. Quantity of Treated Water	1080	1025	1020	1050	1035	1025	
UREA	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg	
DAP	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	
Micro bial Culture	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	
LIME	100 Kg	50 Kg	150 Kg	100 Kg	150 Kg	100 Kg	

Remarks :-

Dinesh

Signature of Chemist

Authorised Signature

264

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	01/12/23	02/12/23	03/12/23	04/12/23	05/12/23	06/12/23	07/12/23
2. Energy Meter Reading	450242	450363	450484	450611	450750	450865	451000
3. Flow Meter Reading	263547	264612	265674	266847	268000	269012	270154
4. Temp. of Equalization Tank	29°C	32°C	30°C	32°C	30°C	32°C	28°C
5. pH of Equalization Tank	8.0	7.8	8.2	8.0	7.8	8.5	8.0
6. MLSS in Process	20%	20%	20%	20%	20%	20%	20%
7. pH of Secondary clarifire	7.5	7.6	7.5	7.4	7.5	7.5	7.6
8. Temp. of Treated Water	15°C	14°C	15°C	14°C	14°C	13°C	14°C
9. B.O.D. of Treated Water	16.1	15.8	16.4	17.2	15.5	17.1	15.1
10. C.O.D. of Treated Water	92.4	86.8	90.8	95.4	91.6	94.5	88.6
11. T.S.S. of Treated Water	14.0	13.0	13.0	13.0	14.0	13.0	12.0
12. Quantity of Raw Effluent	1027	1065	1062	1173	1153	1012	1142
13. Quantity of Treated Water	1020	1050	1050	1160	1140	1000	1130
UREA	5Kg	5Kg	5Kg.	5Kg	5Kg	5Kg	5Kg
DAP	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg
Microbial culture	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg
LIME	100Kg	150Kg	100Kg	150Kg	100Kg	100Kg	150Kg

Remarks :-

Signature of Chemist

Authorised Signature

265

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	08/12/23	9/12/23	10/12/23	11/12/23	12/12/23	13/12/23	14/12/23
2. Energy Meter Reading	451225	451321	451419	451517	451686	451821	451965
3. Flow Meter Reading	271308	272370	273520	274705	275723	276844	278037
4. Temp. of Equalization Tank	32°C	30°C	28°C	27°C	28°C	26°C	27°C
5. pH of Equalization Tank	8.5	8.0	7.8	8.5	8.0	7.8	8.5
6. MLSS in Process	20%	20%	20%	20%	20%	20%	20%
7. pH of Secondary clarifire	7.5	7.6	7.5	7.6	7.5	7.5	7.5
8. Temp. of Treated Water	13°C	13°C	14°C	14°C	13°C	14°C	13°C
9. B.O.D. of Treated Water	17.4	18.0	17.8	16.5	15.8	17.5	16.0
10. C.O.D. of Treated Water	85.8	82.6	88.6	82.2	81.4	80.2	82.4
11. T.S.S. of Treated Water	12.0	13.0	13.0	12.0	12.0	13.0	13.0
12. Quantity of Raw Effluent	1154	1062	1050	1185	1018	1121	1193
13. Quantity of Treated Water	1140	1050	1140	1170	1000	1110	1180
UREA	5Kg	5Kg	5Kg	5Kg	5Kg	5Kg	5Kg
DAP	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg
MICRO BIAL CULTURE	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg
LIME	100Kg	150Kg	150Kg	150Kg	100Kg	100Kg	100Kg

Remarks :-

Signature of Chemist

Authorised Signature

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	15/12/23	16/12/23	17/12/23				
2. Energy Meter Reading	452110	452242	452395				
3. Flow Meter Reading	279192	280241	281394				
4. Temp. of Equalization Tank	27°c	28°c	29°c				
5. pH of Equalization Tank	8.6	8.2	8.5				
6. MLSS in Process	20%	20%	20%				
7. pH of Secondary clarifire	7.5	7.6	7.5				
8. Temp. of Treated Water	14°c	13°c	14°c				
9. B.O.D. of Treated Water	17.9	16.5	17.5				
10. C.O.D. of Treated Water	78.5	80.4	78.1				
11. T.S.S. of Treated Water	14.0	13.0	12.0				
12. Quantity of Raw Effluent	1155	1049	1153				
13. Quantity of Treated Water	1140	1040	1140				
UREA	5 Kg	5 Kg	5 Kg				
DAP	3 Kg	3 Kg	3 Kg				
MICRO BIAL CULTURE	3 Kg	3 Kg	3 Kg				
LIME	150 Kg	100 Kg	150 Kg				

1153 / 7806 ×1055

Remarks :- Dinesh

Signature of Chemist 142

Authorised Signature

267

R.B.N.S. SUGAR MILLS LTD. LAKSAR

SPRAY POND OVER FLOW WATER TREATMENT SYSTEM

Date	Flow Meter Initial Reading	Flow Meter Final Reading	Flow M^3/Hr.	pH Inlet	Sulphate Inlet in Mg/Ltr.	Sulphate Outlet in Mg/L
18/11/23	36736	36880	6·0	9·8	110	70
19/11/23	36880	37048	7·0	10·0		
20/11/23	37048	37204	6·5	10·0		
21/11/23	37204	37327	7·1	10·2		
22/11/23	37327	37521	8·1	10·1		
23/11/23	37521	37717	8·2	10·0		
24/11/23	37717	37909	8·0	10·1		
25/11/23	37909	38105	8·2	10·2		
26/11/23	38105	38301	8·2	10·0	100	70
27/11/23	38301	38505	8·5	10·2		
28/11/23	38505	38733	9·5	10·0		
29/11/23	38733	39977	10·2	10·3		
30/11/23	39977	40248	11·3	10·0		
01/12/23	40248	40435	7·8	10·1		
2/12/23	40435	40615	7·5	10·2		
3/12/23	40615	40787	7·2	10·1		
4/12/23	40787	40997	8·7	10·2		
5/12/23	40997	41193	8·2	10·2	120	80
6/12/23	41193	41399	8·5	10·0		
7/12/23	41399	41579	7·5	10·2		

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268

R.B.N.S. SUGAR MILLS LTD. LAKSAR

SPRAY POND OVER FLOW WATER TREATMENT SYSTEM

Date	Flow Meter Initial Reading	Flow Meter Final Reading	Flow M^3/Hr.	pH Inlet	Sulphate Inlet in Mg/Ltr.	Sulphate Outlet in Mg/Ltr.
8/12/23	41579	41775	8.2	10.0		
9/12/23	41775	41991	9.0	10.1		
10/12/23	41991	42195	8.5	10.3		
11/12/23	42195	42351	6.5	10.0		
12/12/23	42351	42530	7.4	10.0	130	90
13/12/23	42530	42755	9.4	10.3		
14/12/23	42755	43023	11.2	10.0		
15/12/23	43023	43277	10.5	10.2		
16/12/23	43277	43423	6.9	10.0		
17/12/23	43423	43610	7.8	10.1		

Authorised

269

D. L. S. SUGAR MILLS (P) LTD., LAKSAR

DAILY MANUFACTURING REPORT 2023-2024 DAY FROM 8 AM 18-DEC-23 TO 8 AM 19-DEC-23

DATE 18-DEC-23 CROP DAY 33 CRUSHING SEASON

	ON-DATE	TO-DATE	ON-DT%	TO-DT%
1. CANE CRUSH(QTLS.)	73382.56	2572463.94		
(1) EARLY	73382.56	2572463.94	100.00	100.00
(2) GENERAL	0.00	0.00	0.00	0.00
(3) UN-APPROVED	0.00	0.00	0.00	0.00
(4) BURNT CANE	0.00	0.00	0.00	0.00
2. RECOVERY % CANE	9.56	9.98		
3. SUGAR BAGGED QTLS	7700.00	256000		
4. SUGAR BAGGED % CANE	10.49	9.17		
5. Syrup Diversion Qt.	0.00	0.00		
6. Sugar Lost in Syrup	0.00	0.00		
7. NET JUICE %CANE	75.10			
8. CAPACITY UTILISATION	136.59	91.71		
9. CANE TONS	8.37	8.99		
10.MIXED JUICE % CANE	110.93	110.59		
11.ADDED WATER % CANE	37.83	38.24		
12.ADDED WATER % FIBRE	299.82	298.69		
13.BAGASSE % CANE	26.51	27.86		
14.MOLASSES % CANE	5.43	4.16		
15.SUGAR LOSSES % CANE				
1. DEGASSER	0.40	0.46		
2. PRESS CAKE	0.07	0.07		
3. FINAL MOLASSES	2.46	1.26		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.02	0.03		
TOTAL LOSSES	2.97	1.82		
TECHNICAL CONTROL FIGURE				
1. CANE CRUSHED/SEASON D	72490.00	77951.52		
2. CANE CRUSHED/24 HOUR	94964.96	92414.64		
3. MILL EXTRACTION	96.79	95.92		
4. R. M. S. (BEER)	96.94	96.03		
5. JAWA RATIO	80.40	79.16		
6. UNDILUTED JUICE % CAN	82.34	81.05		
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	79.25	77.27		
8. UNDILUTED JUICE LOST BAGASS % FIBRE	23.59	29.16		
9. BOILED HOUSE EXTRACT	78.73	87.52		
10.REDUCED BOILING HOUS	83.43	91.11		

	Centre	TOTAL
CANE (GATE+DC)	1127398.56	2499081.38
	21997.41	73382.56
	1149395.97	2572463.94

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31		0 1000	500	6.49	11050	4.68
L-30			0	0.00	0	0.00
M-31		0 14400	7200	93.51	220520	93.44
M-30			0	0.00	0	0.00
S-31			0	0.00	4430	1.88
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
BISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER						
TOTAL	0	15400	7700.00		236000.00	

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		12.47		12.60	
DAW/JUICE	2.12	1.52		48.18	49.70
PRIMARY JUICE	18.62	15.51	82.57		
MIXED JUICE	15.37	10.89	81.38		
LOW MILL JUICE	1.81	1.30	71.84		
FILTER CAKE WL		1.18			
CLAR JUICE	13.41	11.12	82.93		
CLAR. SYRUP	63.90	52.69	82.49		
SUL. SYRUP	63.76	52.69	82.59		
A-MASSECUITTE	93.97	80.93	86.12		
A-HEAVY MOLASSES	81.70	62.67	76.71		
PURITY DROP			10.41		
B-MASSECUITE	95.53	69.26	72.51		
B-HEAVY MOLASSES	91.24	65.76	72.09		
PURITY DROP			22.91		
A1-MASSECUITE	95.39	73.60	77.15		
A1-HEAVY MOLASSES	78.07	47.83	61.27		
PURITY DROP			16....		
C1-MASSECUITE	0.00	0.00	0.00		
C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
C-MASSECUITE	0.00	0.00	0.00		
C-HEAVY MOLASSES	0.00	0.00			
PURITY DROP			0.00		
FIN.MOL.(C-Heavy)	91.24	45.20	50.47		
A-LIGHT MOLASSES	75.20	64.56	88.43		
C-LIGHT MOLASSES	0.00	0.00	0.00		

TIME ACCOUNT	ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15
2. MECHANICAL	5.05	64.05
3. PROCESS	0.00	0.00
4. ELECT. FAULT	0.00	9.40
5. CLEANINGS	0.00	8.00
6. INCL. WEATHER	0.00	0.00
7. MISCLENIOUS	0.00	0.25
Mill Sanitation	30.00	1098.00

	ON-DATE	TO-DATE
TOTAL HOURS	24.00	706.20
HOURS CRUSHED	18.55	568.05
HOURS LOST	5.05	118.20
%TOTAL HOURS	21.04	16.04

TO TOTAL HOURS

	ON-DATE	TO-DATE
STEAM % CANE,(24 Hrs.)	0.00	0.00
BLEEDING PRD TON\Hrs.	0.00	0.00

STORE CONSUMPTION

		ON-DATE	%CANE	TO-DATE	%CANE
1	Gunny Bags 100 kg (	0.00	0.00	0.00	0.00
2	Lime (Qtl.)	145.00	0.20	4478.50	0.19
3	Sulphur (Qtl.)	60.00	0.08	2001.00	0.08
4	Plastic 50 KG Bags	1580.00	21.53	47690.00	19.54
5	Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6	Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7	Caustic Soda (Kg.)	0.00	0.00	5000.00	0.19
8	Bleaching Powder (K	0.00	0.00	0.00	0.00
9	Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10	Magnafloc (Kg.)	25.00	0.03	750.00	0.03
11	Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12	Biocide (Kg.)	0.00	0.00	1150.00	0.04
13	Sprit (Ltr.)	0.00	0.00	0.00	0.00
14	Oil (Ltr.)	424.00	0.58	17433.00	0.68
15	Grease (Kg.)	2.00	0.00	2420.50	0.09

DAILY STOPPAGE DETAILS

S.No.	Duration
1	0.10
2	0.55

4th Mill taken in line
Cane jamming at pusher, 3rd Mill juice tray jamming & 4th Mill bypass

Asstt.Mgr(DC)

Sr.DyGM(Prod.)

270

DAILY MANUFACTURING [illegible] CRUSHING SEASON [illegible]-2024 [illegible] DAY FROM 8 AM 17-DEC-23 TO 8 AM 18-DEC-23

DATE 17-DEC-23 CROP DAY 32

	ON-DATE	TO-DATE	ON-DT%	TO-DT%
1. CANE CRUSH(QTLS.)	99300.00	2499000.00		
		2499081.38	100.00	100.00
(1) EARLY	99301.21	0.00	0.00	0.003
(2) GENERAL	0.00	0.00	0.00	0.004
(3) UN-APPROVED	0.00	0.00	0.00	0.005
(4) BURNT CANE	0.00	9.55		
2. RECOVERY % CANE	9.35	228300		
3. SUGAR BAGGED QTLS	10050.00	9.14		
4. SUGAR BAGGED % CANE	10.12	0.00		
5. Syrup Diversion Qty	0.00	0.00		
6. Sugar Loss in Syrup	0.00			
7. NET JUICE %CANE	73.14	91.08		
8. CAPACITY UTILIZATION	116.82	9.00		
9. CANE/TAN	9.14	110.58		
10. MIXED JUICE % CANE	108.59	31.25		
11. ADDED WATER % CANE	33.45	278.70		
12. ADDED WATER % FIBRE	279.42	27.09		
13. BAGASSE % CANE	26.20	4.12		
14. MOLASSES % CANE	5.53			
15. SUGAR LOSSES % CANE				
1. BAGASSES	0.40	0.47		
2. PRESS CAKE	0.06	0.07		
3. FINAL MOLASSES	2.46	1.22		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.02	0.03		
6. TOTAL LOSSES	2.94	1.79		

	BRIX	POL	PURITY
1 CANE		12.29	
2 BAGASSE	2.13	1.52	
PRIMARY JUICE	18.63	15.36	82.45
MIXED JUICE	13.31	10.75	81.05
LAST MILL JUICE	1.67	1.17	71.26
6 FILTER CAKE POL		1.12	
7 CLEAR JUICE	13.55	11.15	82.29
8 UNSUL. SYRUP	64.82	53.12	81.75
9 SUL. SYRUP	64.57	52.70	81.62
10 A-MASSECUITE	94.30	81.07	86.02
11 A-HEAVY MOLASSES	81.70	61.70	75.50
PURITY DROP			11.24
12 B-MASSECUITE	96.54	70.14	72.65
13 B-HEAVY MOLASSES	96.56	44.60	49.14
PURITY DROP			23.52
14 A1-MASSECUITE	94.19	74.68	79.29
15 A1-HEAVY MOLASSES	86.73	45.47	44.18
PURITY DROP			10.18
16 C1-MASSECUITE	0.00	0.00	0.00
17 C1-HEAVY MOLASSES	0.00	0.00	0.00
PURITY DROP			0.00
18 C-MASSECUITE	0.00	0.00	0.00
19 C-HEAVY MOLASSES	0.00	0.00	
PURITY DROP			0.00
20 FIN.MOL.(C-Heavy)	90.56	44.50	49.14
21 A-LIGHT MOLASSES	74.37	65.37	87.79
22 C-LIGHT MOLASSES	0.00	0.00	0.00

FIBRE %	MOIS
12.69	
48.27	49.60

TECHNICAL CONTROL FIGURE

1. CANE CRUSHED/SEASON D	99300.00	78093.75
2. CANE CRUSHED/24 HOUR	102503.23	92398.71
3. MILL EXTRACTION	96.75	95.89
4. R. M. E. (DEER)	96.80	96.00
5. JAVA RATIO	80.01	79.13
6. UNDILUTED JUICE % CAN	81.75	81.01
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	78.74	77.23
8. UNDILUTED JUICE LOST BAGASS % FIBRE	23.72	29.32
9. BOILED HOUSE EXTRACT	78.66	87.81
10. REDUCED BOILING HOUS	82.73	91.33

TIME ACCOUNT

1. CANE SHORTAGE	0.00	36.15
2. MECHANICAL	0.25	59.00
3. PROCESS	0.00	0.00
4. ELECT. FAULT	0.10	9.40
5. CLEANINGS	0.00	8.00
6. INCL. WEATHER	0.00	0.00
7. MISCLENIOUS	0.00	0.25

	ON-DATE	TO-DATE
TOTAL HOURS	24.00	762.30
HOURS CRUSHED	23.25	649.10
HOURS LOST	0.35	113.20
%TOTAL HOURS TO TOTAL HOURS	1.46	14.85

	ON-DATE	TO-DATE
Mill Sanitation	30.00	1068.00

CANE (GATE+OC)	Centre	TOTAL
1314379.36	1085400.81	2399700.17
57303.46	41997.75	99301.21
1371682.82	1127398.56	2499081.38

STEAM % CANE,(24 Hrs.)	0.00	0.00
BLEEDING PRD TON\Hrs.	0.00	0.00

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	1100	550	5.47	10550	4.62
L-30			0	0.00	0	0.00
M-31	0	19000	9500	94.53	213320	93.44
M-30			0	0.00	0	0.00
S-31			0	0.00	4430	1.94
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
DISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	20100	10050.00		228300.00	

STORE CONSUMPTION	ON-DATE	%CANE	TO-DATE	%CANE
1 Gunny Bags 100 kg (	0.00	0.00	0.00	0.00
2 Lime (Qtl.)	190.00	0.19	4825.50	0.19
3 Sulphur (Qtl.)	70.00	0.07	1945.00	0.08
4 Plastic 50 KG Bags	20300.00	20.44	461100.00	18.45
5 Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	5000.00	0.20
8 Bleaching Powder (K	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	25.00	0.03	725.00	0.03
11 Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	0.00	0.00	1150.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	9.00	0.01	17004.00	0.69
15 Grease (Kg.)	0.00	0.00	2418.50	0.10

**DAILY STOPPAGE DETAILS*

S.No.	Duration	
1	0.10	Grid brakor trip
2	0.25	3rd Mill chute jamming & Cane jamming at Chopper
Total	0.35	

Asst.Mgr(QC)

Sr.DyGM(Prod.)

271

DAILY MANUFACTURING REPORT OF B. N. S. SUGAR MILLS L T D., LAKSAR

DATE 16-DEC-23 CROP DAY 51 CRUSHING SEASON 2023-2024 DAY FROM 8 AM 16-DEC-23 TO 8 AM 17-DEC-23

	ON-DATE	TO-DATE	ON-DT%	TO-DT%
1. CANE CRUSH(QTLS.)	95300.00	2399780.00		
(1) EARLY	95281.69	2399780.17	100.00	100.00
(2) GENERAL	0.00	0.00	0.00	0.000
(3) UN-APPROVED	0.00	0.00	0.00	0.000
(4) BURNT CANE	0.00	0.00	0.00	0.000
2. RECOVERY % CANE	9.25	9.56		
3. SUGAR BAGGED QTLS	8400.00	218250		
4. SUGAR BAGGED % CANE	8.81	9.09		
5. Syrup Diversion Qty	0.00	0.00		
6. Sugar Loss in Syrup	0.00	0.00		
7. NET JUICE %CANE	73.11	91.07		
8. CAPACITY UTILIZATION	112.12	8.99		
9. CANE/TANK	9.17	110.67		
10.MIXED JUICE % CANE	109.46	38.36		
11.ADDED WATER % CANE	35.35	299.49		
12.ADDED WATER % FIBRE	270.96	27.12		
13.BAGASSE % CANE	26.33	4.06		
14.MOLASSES % CANE	5.38			
15.SUGAR LOSSES % CANE				
1. BAGASSES	0.40	0.47		
2. PRESS CAKE	0.06	0.07		
3. FINAL MOLASSES	2.34	1.17		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.02	0.03		
6. TOTAL LOSSES	2.82	1.74		
TECHNICAL CONTROL FIGURE				
1. CANE CRUSHED/SEASON D	95300.00	77409.68		
2. CANE CRUSHED/24 HOUR	101693.33	92082.18		
3. MILL EXTRACTION	96.68	95.85		
4. R. M. E. (BEER)	96.74	95.97		
5. JAWA RATIO	79.36	79.04		
6. UNDILUTED JUICE % CAN	81.36	80.92		
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	78.30	77.13		
8. UNDILUTED JUICE LOST BAGASS % FIBRE	24.17	29.55		
9. BOILED HOUSE EXTRACT	79.29	88.22		
10.REDUCED BOILING HOUS	85.13	91.69		

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		12.07		12.67	
2 BAGASSE	2.17	1.52		48.13	49.70
PRIMARY JUICE	18.62	15.21	81.69		
MIXED JUICE	13.44	10.76	80.06		
LAST MILL JUICE	1.71	1.20	70.18		
6 FILTER CAKE POL		1.14			
7 CLEAR JUICE	13.54	11.04	81.54		
8 UNDIL. SYRUP	64.58	52.42	81.19		
9 DIL. SYRUP	64.31	52.11	81.03		
10 A-MASSECUITE	93.02	81.73	87.83		
11 A-HEAVY MOLASSES	81.93	60.93	74.37		
PURITY DROP			13.49		
12 B-MASSECUITE	93.66	79.16	73.39		
13 B-HEAVY MOLASSES	92.40	43.51	47.09		
PURITY DROP			26.30		
14 A1-MASSECUITE	94.08	74.68	79.29		
15 A1-HEAVY MOLASSES	76.27	43.70	59.92		
PURITY DROP			19.37		
16 C1-MASSECUITE	0.00	0.00	0.00		
17 C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
18 C-MASSECUITE	0.00	0.00	0.00		
19 C-HEAVY MOLASSES	0.00	0.00			
PURITY DROP			0.00		
20 FIN.MOL.(C-Heavy)	92.40	43.51	47.09		
21 A-LIGHT MOLASSES	74.33	65.67	88.35		
22 C-LIGHT MOLASSES	0.00	0.00	0.00		

TIME ACCOUNT

	ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15
2. MECHANICAL	1.10	58.35
3. PROCESS	0.00	0.00
4. ELECT. FAULT	0.00	9.30
5. CLEANINGS	0.00	8.00
6. INCL. WEATHER	0.00	0.00
7. MISCLENIOUS	0.00	0.25
Mill Sanitation	32.00	1038.00

	ON-DATE	TO-DATE
TOTAL HOURS	24.00	739.30
HOURS CRUSHED	22.50	625.45
HOURS LOST	1.10	112.45
%TOTAL HOURS	4.58	15.23
TO TOTAL HOURS	ON-DATE	TO-DATE

CANE (GATE+DC)	Centre	TOTAL
1262328.58	1042169.90	2304498.48
52050.76	43230.91	95281.69
1314379.36	1085400.81	2399780.17

STEAM % CANE,(24 Hrs.) 0.00 0.00
BLEEDING PRD TON\Hrs. 0.00 0.00

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	1000	500	5.95	10000	4.58
L-30			0	0.00	0	0.00
M-31	0	15800	7900	94.05	203820	93.39
M-30			0	0.00	0	0.00
S-31			0	0.00	4430	2.03
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
BISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	16800	8400.00		218250.00	

STORE CONSUMPTION

		ON-DATE	%CANE	TO-DATE	%CANE
1	Gunny Bags 100 kg (	0.00	0.00	0.00	0.00
2	Lime (Qtl.)	190.00	0.20	4635.50	0.19
3	Sulphur (Qtl.)	75.00	0.08	1875.00	0.08
4	Plastic 50 KG Bags	16800.00	17.63	440800.00	18.37
5	Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6	Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7	Caustic Soda (Kg.)	0.00	0.00	5080.00	0.21
8	Bleaching Powder (K	0.00	0.00	0.00	0.00
9	Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10	Magnafloc (Kg.)	25.00	0.03	700.00	0.03
11	Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12	Biocide (Kg.)	0.00	0.00	1150.00	0.05
13	Sprit (Ltr.)	0.00	0.00	0.00	0.00
14	Oil (Ltr.)	6.00	0.01	16995.00	0.71
15	Grease (Kg.)	0.00	0.00	2400.50	0.10

S.No.	Duration
1	0.05
2	1.05
Total	1.10

**DAILY STOPPAGE DETAILS*

Cane Jamming at Chopper

Bagasse jamming at Main bagasse carrier & Return Bagasse carrier

Asst.Mgr(DC)

Sr.DyGM(Prod.)

DATE 15-DEC-23 CROP DAY 30 DAY FROM 8 AM 15-DEC-23

	ON-DATE	TO-DATE	ON-DT%
1. CANE CRUSH(QTLS.)	102000.00	2304400.00	
(1) EARLY	102027.43	2304498.48	100.00
(2) GENERAL	0.00	0.00	0.00
(3) UN-APPROVED	0.00	0.00	0.00
(4) BURNT CANE	0.00	0.00	0.00
2. RECOVERY % CANE	9.10	9.57	
3. SUGAR BAGGED QTLS	9250.00	209050	
4. SUGAR BAGGED % CANE	9.07	9.11	
5. Syrup Diversion Qty	0.00	0.00	
6. Sugar Loss in Syrup	0.00	0.00	
7. NET JUICE %CANE	73.15		
8. CAPACITY UTILIZATION	100.00	90.37	
9. CANE/TANK	9.40	8.98	
10.MIXED JUICE % CANE	105.84	110.76	
11.ADDED WATER % CANE	32.69	38.49	
12.ADDED WATER % FIBRE	257.71	300.33	
13.BAGASSE % CANE	26.34	27.15	
14.MOLASSES % CANE	5.65	4.01	
15.SUGAR LOSSES % CANE			
1. BAGASSES	0.40	0.47	
2. PRESS CAKE	0.05	0.07	
3. FINAL MOLASSES	2.42	1.12	
4. Loss in Syrup Div.	0.00	0.00	
5. UNKNOWN	0.02	0.03	
6. TOTAL LOSSES	2.89	1.69	
TECHNICAL CONTROL FIGURE			
1. CANE CRUSHED/SEASON D	102000.00	76813.33	
2. CANE CRUSHED/24 HOUR	102000.00	91785.91	
3. MILL EXTRACTION	96.66	95.81	
4. R. M. E. (DEER)	96.72	95.93	
5. JAWA RATIO	79.04	78.99	
6. UNDILUTED JUICE % CAN	89.92	80.89	
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	77.86	77.04	
8. UNDILUTED JUICE LOST BAGASS % FIBRE	24.03	29.80	
9. BOILED HOUSE EXTRACT	78.54	88.62	
10.REDUCED BOILING HOUS	84.69	91.95	

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		11.99		12.60	
2 BAGASSE	2.15	1.52		48.15	49.70
3 PRIMARY JUICE	18.61	15.17	81.52		
4 MIXED JUICE	15.69	10.95	79.99		
5 LAST MILL JUICE	1.70	1.20	70.59		
6 FILTER CAKE POL		1.07			
7 CLEAR JUICE	13.48	11.10	81.32		
8 UNSUL. SYRUP	59.52	48.21	81.00		
9 SUL. SYRUP	59.25	47.92	80.88		
10 A-MASSECUITE	93.77	82.43	87.91		
11 A-HEAVY MOLASSES	80.77	59.13	73.21		
PURITY DROP			14.70		
12 B-MASSECUITE	76.18	59.48	72.24		
13 B-HEAVY MOLASSES	89.60	42.76	47.72		
PURITY DROP			24.52		
14 A1-MASSECUITE	94.30	72.53	77.74		
15 A1-HEAVY MOLASSES	80.07	49.87	62.28		
PURITY DROP			15.46		
16 C1-MASSECUITE	0.00	0.00	0.00		
17 C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
18 C-MASSECUITE	0.00	0.00	0.00		
19 C-HEAVY MOLASSES	0.00	0.00			
PURITY DROP			0.00		
20 FIN.MOL.(C-Heavy)	89.60	42.76	47.72		
21 A-LIGHT MOLASSES	74.03	64.43	87.03		
22 C-LIGHT MOLASSES	0.00	0.00	0.00		

TIME ACCOUNT

				ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15			
2. MECHANICAL	0.00	57.25			
3. PROCESS	0.00	0.00	TOTAL HOURS	24.00	714.30
4. ELECT. FAULT	0.00	9.30	HOURS CRUSHED	24.00	602.55
5. CLEANINGS	0.00	8.00	HOURS LOST	0.00	111.35
6. INCL. WEATHER	0.00	0.00	%TOTAL HOURS	0.00	15.59
7. MISCLENIOUS	0.00	0.25	TO TOTAL HOURS		
				ON-DATE	TO-DATE
Mill Sanitation	30.00	1006.00			

CANE (GATE+DC)	Centre	TOTAL
1213601.78	989469.27	2202471.05
49326.80	52700.63	102027.43
1262328.58	1042169.90	2304498.48

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	1100	550	5.95	9500	4.53
L-30			0	0.00	0	0.00
M-31	0	17400	8700	94.05	195920	93.36
M-30			0	0.00	0	0.00
S-31			0	0.00	4430	2.11
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
BISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	18500	9250.00		209850.00	

S.No.	Duration	**DAILY STOPPAGE DETAILS**
0	0.00	Nill
Total	0.00	

STEAM % CANE,(24 Hrs.)	0.00	0.00
BLEEDING PRD TON\Hrs.	0.00	0.00

STORE CONSUMPTION	ON-DATE	%CANE	TO-DATE	%CANE
1 Gunny Bags 100 kg (	0.00	0.00	0.00	0.00
2 Lime (Qtl.)	200.00	0.20	4445.50	0.19
3 Sulphur (Qtl.)	80.00	0.08	1820.00	0.08
4 Plastic 50 KG Bags	18500.00	18.14	424000.00	18.40
5 Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	5000.00	0.22
8 Bleaching Powder (K	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	25.00	0.02	675.00	0.03
11 Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	100.00	0.10	1150.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	0.00	0.01	16987.00	0.74
15 Grease (Kg.)	4.50	0.00	2418.50	0.10

Asst.Mgr(DC) Sr.DyGM(Prod.)

273

D A I L Y M A N U F A C T U R I N G R E P O R T [illegible] S U G A R M I L L S L T D., L A K S A R

DATE 14-DEC-23 CRUS DAY 29 CRUSHING SEASON 2023-2024 DAY FROM 8 AM 14-DEC-23 TO 8 AM 15-DEC-23

	ON-DATE	TO-DATE	ON-DT%	TO-DT%
1. CANE CRUSH(QTLS.)	81000.00	2202400.00	100.00	100.00
(1) EARLY	80981.74	2202471.05	0.00	0.003
(2) GENERAL	0.00	0.00	0.00	0.004
(3) UN-APPROVED	0.00	0.00	0.00	0.005
(4) BURNT CANE	0.00	0.00		
2. RECOVERY % CANE	10.25	9.99		
3. SUGAR BAGGED QTLS	9000.00	200600		
4. SUGAR BAGGED % CANE	11.11	9.11		
5. Syrup Diversion Qty	0.00	0.00		
6. Sugar Loss in Syrup	0.00	0.00		
7. NET JUICE %CANE	72.97			
8. CAPACITY UTILIZATION	95.29	89.35		
9. CANE/TANK	9.35	8.96		
10. MIXED JUICE % CANE	106.28	110.99		
11. ADDED WATER % CANE	33.31	38.76		
12. ADDED WATER % FIBRE	262.20	302.28		
13. BAGASSE % CANE	26.40	27.19		
14. MOLASSES % CANE	3.90	3.93		
15. SUGAR LOSSES % CANE				
1. BAGASSES	0.52	0.48		
2. PRESS CAKE	0.07	0.07		
3. FINAL MOLASSES	1.00	1.06		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.02	0.04		
6. TOTAL LOSSES	1.61	1.65		
TECHNICAL CONTROL FIGURE				
1. CANE CRUSHED/SEASON D	81000.00	75944.83		
2. CANE CRUSHED/24 HOUR	99437.34	91362.20		
3. MILL EXTRACTION	95.62	95.77		
4. R. M. E. (DEER)	95.70	95.89		
5. JAWA RATIO	79.28	78.93		
6. UNDILUTED JUICE % CAN	81.05	80.82		
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	77.20	76.96		
8. UNDILUTED JUICE LOST BAGASS % FIBRE	30.14	30.05		
9. BOILED HOUSE EXTRACT	90.41	89.13		
10. REDUCED BOILING HOUS	93.10	92.29		

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		11.86		12.72	
2 BAGASSE	2.67	1.97		48.13	49.20
3 PRIMARY JUICE	18.42	14.96	81.22		
4 MIXED JUICE	13.38	10.67	79.75		
5 LAST MILL JUICE	2.36	1.74	73.73		
6 FILTER CAKE POL		1.25			
7 CLEAR JUICE	13.47	10.88	80.85		
8 UNSUL. SYRUP	56.33	45.44	80.67		
9 SUL. SYRUP	56.85	45.13	80.92		
10 A-MASSECUITE	93.87	82.23	87.60		
11 A-HEAVY MOLASSES	80.90	59.90	74.04		
PURITY DROP			13.56		
12 B-MASSECUITE	95.30	69.20	72.64		
13 B-HEAVY MOLASSES	85.63	43.43	50.72		
PURITY DROP			21.72		
14 A1-MASSECUITE	95.83	72.38	75.53		
15 A1-HEAVY MOLASSES	79.30	48.40	60.53		
PURITY DROP			15.00		
16 C1-MASSECUITE	0.02	0.00	0.00		
17 C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
18 C-MASSECUITE	101.59	53.50	52.71		
19 C-HEAVY MOLASSES	94.02	25.62	27.25		
PURITY DROP			25.46		
20 FIN.MOL.(C-Heavy)	94.02	25.62	27.25		
21 A-LIGHT MOLASSES	74.33	64.63	86.95		
22 C-LIGHT MOLASSES	78.60	52.60	66.92		

---------------------*T I M E A C C O U N T*-------------------

	ON-DATE	TO-DATE		ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15			
2. MECHANICAL	4.05	57.25			
3. PROCESS	0.00	0.00	TOTAL HOURS	24.00	690.30
4. ELECT. FAULT	0.00	9.30	HOURS CRUSHED	19.55	578.55
5. CLEANINGS	0.00	8.00	HOURS LOST	4.05	111.35
6. INCL. WEATHER	0.00	0.00	%TOTAL HOURS	16.88	16.13
7. MISCLENIOUS	0.00	0.25	TO TOTAL HOURS		
Mill Sanitation	31.00	976.00			

CANE (GATE+OC)	Centre	TOTAL
1168187.38	953301.93	2121489.31
44814.40	36167.34	80981.74
1213001.78	989469.27	2202471.05

STEAM % CANE,(24 Hrs.)	0.00	0.00
BLEEDING PRD TON\Hrs.	0.00	0.00

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31		@ 1000	500	5.56	8950	4.46
L-30			0	0.00	0	0.00
M-31		@ 16300	8150	90.56	187220	93.33
M-30			0	0.00	0	0.00
S-31		@ 700	350	3.89	4430	2.21
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
BIES			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
					0	0.00
TOTAL		@ 18000	9000.00		200600.00	

STORE CONSUMPTION	ON-DATE	%CANE	TO-DATE	%CANE
1 Gunny Bags 100 kg (	0.00	0.00	0.00	0.00
2 Lime (Qtl.)	160.00	0.20	4245.50	0.19
3 Sulphur (Qtl.)	60.00	0.07	1720.00	0.08
4 Plastic 50 KG Bags	18100.00	22.35	405800.00	18.41
5 Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	5020.00	0.23
8 Bleaching Powder (K	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	25.00	0.03	650.00	0.03
11 Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	0.00	0.00	1050.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	10.00	0.02	16977.00	0.77
15 Grease (Kg.)	0.00	0.00	2414.00	0.11

DAILY STOPPAGE DETAILS

S.No.	Duration	
1	0.15	3rd Mill taken in line
2	3.50	3rd Mill problem attended
Total	4.05	

Asst.Mgr(QC) Sr.DyGM(Prod.)

274

DATE D A I L Y M A N U F A C T U R I N G R E P O R T O F R. N. S. S U G A R M I L L S L T D., L A K S A R
12-DEC-23 CROP DAY 27 CRUSHING SEASON 2023-2024

D A I L Y M A N U F A C T U R I N G R E P O R T O F R. N. S. S U G A R M I L L S L T D., L A K S A R
DATE 13-DEC-23 CROP DAY 29 CRUSHING SEASON 2023-2024 DAY FROM 8 AM 13-DEC-23 TO 8 AM 14-DEC-23

	ON-DATE	TO-DATE	ON-DT%	TO-DT%
1. CANE CRUSH(QTLS.)	90400.00	2121400.00		
(1) EARLY	90469.99	2121489.31	100.00	100.00
(2) GENERAL	0.00	0.00	0.00	0.003
(3) UN-APPROVED	0.00	0.00	0.00	0.004
(4) BURNT CANE	0.00	0.00	0.00	0.005
2. RECOVERY % CANE	10.15	9.57		
3. SUGAR BAGGED QTLS	9100.00	191600		
4. SUGAR BAGGED % CANE	10.07	9.03		
5. Syrup Diversion Qty	0.00	0.00		
6. Sugar Loss in Syrup	0.00	0.00		
7. NET JUICE %CANE	72.93			
8. CAPACITY UTILIZATION	106.35	89.13		
9. CANE/TANK	9.44	8.99		
10.MIXED JUICE % CANE	105.35	111.17		
11.ADDED WATER % CANE	32.42	38.97		
12.ADDED WATER % FIBRE	255.15	303.79		
13.BAGASSE % CANE	26.90	27.22		
14.MOLASSES % CANE	3.66	3.93		
15.SUGAR LOSSES % CANE				
1. BAGASSES	0.44	0.47		
2. PRESS CAKE	0.07	0.07		
3. FINAL MOLASSES	0.99	1.06		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.02	0.04		
6. TOTAL LOSSES	1.52	1.64		

TECHNICAL CONTROL FIGURE

	ON-DATE	TO-DATE
1. CANE CRUSHED/SEASON D	90400.00	75764.29
2. CANE CRUSHED/24 HOUR	93115.88	91079.79
3. MILL EXTRACTION	96.23	95.78
4. R. M. E. (DEER)	96.30	95.90
5. JAWA RATIO	79.17	78.90
6. UNDILUTED JUICE % CAN	81.06	80.78
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	77.53	76.97
8. UNDILUTED JUICE LOST BAGASS % FIBRE	27.40	30.06
9. BOILED HOUSE EXTRACT	90.40	89.07
10.REDUCED BOILING HOUS	93.10	92.24

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		11.67		12.71	
2 BAGASSE	2.37	1.66		47.94	49.67
3 PRIMARY JUICE	18.16	14.74	81.17		
4 MIXED JUICE	13.37	10.66	79.73		
5 LAST MILL JUICE	1.71	1.19	69.59		
6 FILTER CAKE POL		1.29			
7 CLEAR JUICE	13.44	10.66	80.80		
8 UNSUL. SYRUP	58.13	46.89	80.65		
9 SUL. SYRUP	57.86	46.58	80.50		
10 A-MASSECUITE	93.63	81.83	87.40		
11 A-HEAVY MOLASSES	82.97	60.50	73.01		
PURITY DROP			14.39		
12 B-MASSECUITE	96.58	69.64	72.11		
13 B-HEAVY MOLASSED	88.70	44.78	50.29		
PURITY DROP			21.71		
14 A1-MASSECUITE	95.24	74.64	78.37		
15 A1-HEAVY MOLASSES	77.90	47.10	60.46		
PURITY DROP			17.91		
16 C1-MASSECUITE	0.00	0.00	0.00		
17 C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
18 C-MASSECUITE	103.18	54.30	52.67		
19 C-HEAVY MOLASSES	94.20	25.61	27.19		
PURITY DROP			25.48		
20 FIN.MOL.(C-Heavy)	94.20	25.61	27.19		
21 A-LIGHT MOLASSES	71.87	61.57	85.67		
22 C-LIGHT MOLASSES	81.73	54.63	66.94		

--------------------------*T I M E A C C O U N T*--------------------

				ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15			
2. MECHANICAL	0.30	53.20			
3. PROCESS	0.00	0.00	TOTAL HOURS	24.00	666.30
4. ELECT. FAULT	0.00	9.30	HOURS CRUSHED	23.30	559.00
5. CLEANINGS	0.00	8.00	HOURS LOST	0.30	107.30
6. INCL. WEATHER	0.00	0.00	%TOTAL HOURS	1.25	16.10
7. MISCLENIOUS	0.00	0.25	TO TOTAL HOURS		

	ON-DATE	TO-DATE
Mill Sanitation	31.00	945.00

CANE (GATE+OC)	Centre	TOTAL
1118369.35	912649.97	2031019.32
49818.03	40651.96	90469.99
1168187.38	953301.93	2121489.31

STEAM % CANE,(24 Hrs.)	0.00	0.00
BLEEDING PRD TON\Hrs.	0.00	0.00

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	800	400	4.40	8450	4.41
L-30			0	0.00	0	0.00
M-31	0	17400	8700	95.60	179070	93.46
M-30			0	0.00	0	0.00
S-31			0	0.00	4000	2.13
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
DISS			0	0.00	0	0.00
BROWN SUS			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	10200	9100.00		191600.00	

STORE CONSUMPTION	ON-DATE	%CANE	TO-DATE	%CANE
1 Gunny Bags 100 kg (	0.00	0.00	0.00	0.00
2 Lime (Qtl.)	180.00	0.20	4095.50	0.19
3 Sulphur (Qtl.)	70.00	0.08	1660.00	0.08
4 Plastic 50 KG Bags	18200.00	20.13	387400.00	18.26
5 Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	2000.00	2.21	5000.00	0.24
8 Bleaching Powder (K	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	25.00	0.03	623.00	0.03
11 Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	50.00	0.06	1050.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	420.00	0.47	16941.00	0.80
15 Grease (Kg.)	0.00	0.00	2414.00	0.11

**DAILY STOPPAGE DETAILS*

S.No.	Duration	
1	0.10	Juice tank level high
2	0.20	2nd Mill Chute Jamming
Total	0.30	

Asst.Mgr(QC) Sr.DyGM(Prod.)

DAILY MANUFACTURING REPORT 275 R. B. N. S. SUGAR MILLS L T D., LAKSAR

DATE 12-DEC-23 CROP DAY 27 CRUSHING SEASON 2023-2024 DAY FROM 8 AM 12-DEC-23 TO 8 AM 13-DEC-23

	ON-DATE	TO-DATE	ON-DT%	TO-DT%
1. CANE CRUSH(QTLS.)	97700.00	2031000.00		
(1) EARLY	97703.95	2031019.32	100.00	100.00
(2) GENERAL	0.00	0.00	0.00	0.000
(3) UN-APPROVED	0.00	0.00	0.00	0.000
(4) BURNT CANE	0.00	0.00	0.00	0.000
2. RECOVERY % CANE	10.10	9.54		
3. SUGAR BAGGED QTLS	9200.00	186000		
4. SUGAR BAGGED % CANE	9.42	8.99		
5. Syrup Diversion Qty	0.00	0.00		
6. Sugar Loss in Syrup	0.00	0.00		
7. NET JUICE %CANE	72.85			
8. CAPACITY UTILIZATION	114.94	80.80		
9. CANE/TANK	9.55	8.93		
10.MIXED JUICE % CANE	104.10	111.43		
11.ADDED WATER % CANE	31.14	39.24		
12.ADDED WATER % FIBRE	244.49	305.94		
13.BAGASSE % CANE	26.47	27.29		
14.MOLASSES % CANE	3.85	3.94		
15.SUGAR LOSSES % CANE				
1. BAGASSES	0.45	0.46		
2. PRESS CAKE	0.07	0.08		
3. FINAL MOLASSES	0.98	1.07		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.02	0.04		
6. TOTAL LOSSES	1.52	1.67		
TECHNICAL CONTROL FIGURE				
1. CANE CRUSHED/SEASON D	97700.00	75222.22		
2. CANE CRUSHED/24 HOUR	101947.83	91059.22		
3. MILL EXTRACTION	96.13	95.76		
4. R. M. E. (DEER)	96.21	95.88		
5. JAWA RATIO	79.16	78.87		
6. UNDILUTED JUICE % CAN	80.85	80.76		
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	77.48	76.89		
8. UNDILUTED JUICE LOST BAGASS % FIBRE	26.53	30.16		
9. BOILED HOUSE EXTRACT	90.44	89.01		
10.REDUCED BOILING HOUS	93.10	92.25		

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		11.62		12.73	
2 BAGASSE	2.31	1.26		48.09	49.60
PRIMARY JUICE	18.07	14.60	81.24		
MIXED JUICE	13.45	10.73	79.78		
LAST MILL JUICE	2.36	1.74	73.73		
6 FILTER CAKE POL		1.30			
7 CLEAR JUICE	13.39	10.82	80.80		
8 UNSUL. SYRUP	64.90	59.34	88.65		
9 SUL. SYRUP	64.59	51.97	88.49		
10 A-MASSECUITE	93.87	81.19	87.46		
11 A-HEAVY MOLASSES	82.77	69.49	72.97		
PURITY DROP			14.49		
12 B-MASSECUITE	96.25	69.45	72.54		
13 B-HEAVY MOLASSES	82.60	42.69	51.57		
PURITY DROP			20.97		
14 A1-MASSECUITE	96.99	76.86	79.17		
15 A1-HEAVY MOLASSES	78.68	47.79	60.69		
PURITY DROP			18.48		
16 C1-MASSECUITE	0.00	0.00	0.00		
17 C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
18 C-MASSECUITE	101.78	54.32	53.37		
19 C-HEAVY MOLASSES	93.78	25.48	27.19		
PURITY DROP			26.18		
20 FIN.MOL.(C-Heavy)	93.78	25.48	27.19		
21 A-LIGHT MOLASSES	73.53	64.63	87.93		
22 C-LIGHT MOLASSES	79.73	53.07	66.56		

TIME ACCOUNT

				ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15			
2. MECHANICAL	1.00	52.50			
3. PROCESS	0.00	0.00	TOTAL HOURS	24.00	642.30
4. ELECT. FAULT	0.00	9.30	HOURS CRUSHED	23.00	535.30
5. CLEANINGS	0.00	8.00	HOURS LOST	1.00	107.00
6. INCL. WEATHER	0.00	0.00	%TOTAL HOURS	4.17	16.66
7. MISCLENIOUS	0.00	0.25	TO TOTAL HOURS		
				ON-DATE	TO-DATE
Mill Sanitation	37.00	914.00			

CANE (GATE+OC)	Centre	TOTAL
1062302.53	871012.84	1933315.37
56066.82	41637.13	97703.95
1118369.35	912649.97	2031019.32

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	1000	500	5.43	8050	4.41
L-30			0	0.00	0	0.00
M-31	0	17400	8700	94.57	170370	93.35
M-30			0	0.00	0	0.00
S-31			0	0.00	4080	2.24
S-30			0	0.00	0	0.00
SHEEP			0	0.00	0	0.00
BIGG			0	0.00	0	0.00
BROWN BUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	18400	9200.00		182500.00	

S.No.	Duration
1	0.20
2	0.40
Total	1.00

**DAILY STOPPAGE DETAILS*

3rd Mill chute jamming & bypass

2nd, 3rd Mill juice trey jammed & 3rd Mill taken on line

STEAM % CANE,(24 Hrs.)	0.00	0.00
BLEEDING PRD TON\Hrs.	0.00	0.00

STORE CONSUMPTION	ON-DATE	%CANE	TO-DATE	%CANE
1 Gunny Bags 100 kg (	0.00	0.00	0.00	0.00
2 Lime (Qtl.)	200.00	0.20	3905.50	0.19
3 Sulphur (Qtl.)	80.00	0.08	1590.00	0.08
4 Plastic 50 KG Bags	18500.00	18.94	369200.00	18.18
5 Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	3000.00	0.15
8 Bleaching Powder (K	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnaflac (Kg.)	20.00	0.02	680.00	0.03
11 Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	50.00	0.05	1000.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	429.00	0.44	16533.00	0.81
15 Grease (Kg.)	4.00	0.00	2414.00	0.12

Asst.Mgr(BC)

Sr.DyGM(Prod.)

276

DAILY MANUFACTURING REPORT OF R. B. N. S. SUGAR MILLS L T D., LAKSAR

DATE 11-DEC-23 CROP DAY 26 CRUSHING SEASON 2023-2024 DAY FROM 8 AM 11-DEC-23 TO 8 AM 12-DEC-23

	ON-DATE	TO-DATE	ON-DT%	TO-DT%
1. CANE CRUSH(QTLS.)	91300.00	1933300.00	100.00	100.00
(1) EARLY	91309.28	1933315.37	100.00	100.003
(2) GENERAL	0.00	0.00	0.00	0.000
(3) UN-APPROVED	0.00	0.00	0.00	0.000
(4) BURNT CANE	0.00	0.00	0.00	0.000
2. RECOVERY % CANE	10.00	9.52		
3. SUGAR BAGGED QTLS	9300.00	173300		
4. SUGAR BAGGED % CANE	10.41	8.96		
5. Syrup Diversion Qty	0.00	0.00		
6. Sugar Loss in Syrup	0.00	0.00		
7. NET JUICE %CANE	72.93	87.48		
8. CAPACITY UTILIZATION	107.41	8.90		
9. CANE/TANK	9.13	111.80		
10.MIXED JUICE % CANE	108.06	39.67		
11.ADDED WATER % CANE	35.93	309.01		
12.ADDED WATER % FIBRE	202.13	27.29		
13.BAGASSE % CANE	26.45	3.94		
14.MOLASSES % CANE	3.01			
15.SUGAR LOSSES % CANE				
1. BAGASSES	0.45	0.48		
2. PRESS CAKE	0.07	0.08		
3. FINAL MOLASSES	0.97	1.07		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.02	0.04		
6. TOTAL LOSSES	1.51	1.67		
TECHNICAL CONTROL FIGURE				
1. CANE CRUSHED/SEASON D	91300.00	74357.69		
2. CANE CRUSHED/24 HOUR	99600.00	90570.37		
3. MILL EXTRACTION	96.09	95.74		
4. R. M. E. (DEER)	96.18	95.87		
5. JAWA RATIO	79.05	78.82		
6. UNDILUTED JUICE % CAN	80.81	80.74		
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	77.36	76.86		
8. UNDILUTED JUICE LOST BAGASS % FIBRE	27.35	30.36		
9. BOILED HOUSE EXTRACT	90.44	88.94		
10.REDUCED BOILING HOUS	93.11	92.16		

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		11.51		12.73	
2 BAGASSE	2.36	1.70		48.14	49.50
PRIMARY JUICE	17.93	14.56	81.20		
MIXED JUICE	12.74	10.16	79.75		
LAST MILL JUICE	1.93	1.39	72.02		
6 FILTER CAKE POL		1.25			
7 CLEAR JUICE	12.72	10.28	80.82		
8 UNGUL. SYRUP	62.27	50.15	80.54		
9 SUL. SYRUP	61.96	49.78	80.34		
10 A-MASSECUITE	93.20	91.93	87.91		
11 A-HEAVY MOLASSES	81.37	59.51	73.14		
PURITY DROP			14.77		
12 B-MASSECUITE	97.75	70.93	72.56		
13 B-HEAVY MOLASSES	86.20	43.70	50.70		
PURITY DROP			21.87		
14 A1-MASSECUITE	0.00	0.00			
15 A1-HEAVY MOLASSES	0.00	0.00			
PURITY DROP			0.00		
16 C1-MASSECUITE	0.00	0.00	0.00		
17 C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
18 C-MASSECUITE	101.84	53.99	53.01		
19 C-HEAVY MOLASSES	93.97	25.47	27.10		
PURITY DROP			25.91		
20 FIN.MOL.(C-Heavy)	93.97	25.47	27.10		
21 A-LIGHT MOLASSES	72.23	62.83	85.88		
22 C-LIGHT MOLASSES	78.67	54.23	68.93		

TIME ACCOUNT				ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15	TOTAL HOURS	24.00	618.30
2. MECHANICAL	2.00	51.50	HOURS CRUSHED	22.00	512.30
3. PROCESS	0.00	0.00	HOURS LOST	2.00	106.00
4. ELECT. FAULT	0.00	9.30	%TOTAL HOURS	8.33	17.14
5. CLEANINGS	0.00	0.00	TO TOTAL HOURS		
6. INCL. WEATHER	0.00	0.00		ON-DATE	TO-DATE
7. MISCLENIOUS	0.00	0.25			
Mill Sanitation	36.00	877.00			

CANE (GATE+QC)	Centre	TOTAL
1004276.37	837729.72	1842006.09
58026.16	33283.12	91309.28
1062302.53	871012.84	1933315.37

GRADEWISE SUGAR PRODUCTION	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	1100	550	5.79	7550	4.36
L-30			0	0.00	0	0.00
M-31	0	17900	8950	94.21	161670	93.29
M-30			0	0.00	0	0.00
S-31			0	0.00	4080	2.35
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
BISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	19000	9500.00		173300.00	

STEAM % CANE,(24 Hrs.) 0.00 0.00
BLEEDING PRD TON\Hrs. 0.00 0.00

STORE CONSUMPTION	ON-DATE	%CANE	TO-DATE	%CANE
1 Gunny Bags 100 kg (	0.00	0.00	0.00	0.00
2 Lime (Qtl.)	180.00	0.20	3705.50	0.19
3 Sulphur (Qtl.)	70.00	0.08	1510.00	0.08
4 Plastic 50 KG Bags	19100.00	20.92	350700.00	18.14
5 Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	3000.00	0.16
8 Bleaching Powder (K	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	25.00	0.03	575.00	0.03
11 Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12 Diocide (Kg.)	50.00	0.05	950.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	2049.00	2.24	16104.00	0.83
15 Grease (Kg.)	0.00	0.00	2410.00	0.12

S.No.	Duration
1	1.00
2	1.00
Total	2.00

DAILY STOPPAGE DETAILS
Vacume problem at Evoporator & Condenser Jali cleaning
4th Mill bagasse jamming problem

Asst.Mgr(QC)

Sr.DyGM(Prod.)

277

D A I [illegible] M A N U F A C T U R I N G [illegible] S U G A R [illegible]
DATE 13 DEC [illegible] DAY [illegible] DAY [illegible] 8 AM 14-DEC-[illegible] TO 8 AM 13 DEC [illegible]

	ON-DATE	TO DATE	ON-DAY %	TO-DATE %
1. CANE CRUSHED(QTL.)	9820.10	1843[illegible]	100.00	100.00
(1) EARLY	98134.10	18[illegible]	[illegible]	[illegible]
(2) GENERAL	0.00	0.00	[illegible]	0.00
(3) UN-APPROVED	0.00	0.00	[illegible]	0.004
(4) BURNT CANE	0.00	0.00	0.00	0.00%
2. RECOVERY % CANE	[illegible]	[illegible]		
3. SUGAR BAGGED (QTL)	9800.00	1[illegible]		
4. SUGAR BAGGED % CANE	[illegible]	[illegible]		
5. Syrup Diversion %	0.00	[illegible]		
6. Sugar Loss in Syrup	0.00	[illegible]		
7. NET JUICE % CANE	[illegible]			
8. CAPACITY UTILIZATION	1[illegible]	[illegible]		
9. CANE/TONS	[illegible]	[illegible]		
10. MIXED JUICE % CANE	10[illegible]	[illegible]		
11. ADDED WATER % CANE	3[illegible]	[illegible]		
12. ADDED WATER % FIBRE	[illegible]	[illegible]		
13. BAGASSE % CANE	[illegible]	[illegible]		
14. MOLASSES % CANE	[illegible]	2.95		
15. SUGAR LOSSES % CANE				
1. BAGASSE	[illegible]	2.42		
2. PRESS CAKE	0.[illegible]	0.05		
3. FINAL MOLASSES	[illegible]	1.08		
4. Loss in Syrup Div.	0.00	[illegible]		
5. UNKNOWN	0.02	0.04		
6. TOTAL LOSSES	1.[illegible]	1.68		

	BRIX	POL	PURITY	FIBRE %	MOIST.
1 CANE		[illegible]		1[illegible].22	
2 BAGASSE	[illegible]	[illegible]		[illegible]	49.40
3 PRIMARY JUICE	[illegible]	1[illegible].40	[illegible].10		
4 MIXED JUICE	[illegible]	[illegible]	[illegible].78		
5 LAST MILL JUICE	[illegible]	[illegible]	[illegible]		
6 [illegible] CAKE POL		[illegible]			
7 CLEAR JUICE	[illegible]	[illegible]	[illegible]		
8 [illegible] SYRUP	[illegible]	[illegible]	[illegible]		
9 [illegible] SYRUP	[illegible]	[illegible]	[illegible]		
10 A MASSECUITE	[illegible]	[illegible]	87.1[illegible]		
11 A HEAVY MOLASSES	[illegible]	[illegible]	72.[illegible]		
PURITY DROP			1[illegible]		
12 B-MASSECUITE	[illegible]	[illegible]	[illegible]		
13 B-HEAVY MOLASSES	[illegible]	[illegible]	[illegible]		
PURITY DROP			21.[illegible]		
14 A1-MASSECUITE	[illegible]	[illegible]			
15 A1 HEAVY MOLASSES	[illegible]	[illegible]			
PURITY DROP			[illegible]		
16 C1-MASSECUITE	[illegible]	[illegible]	[illegible]		
17 C1-HEAVY MOLASSES	[illegible]	[illegible]	0.00		
PURITY DROP			0.00		
18 C-MASSECUITE	[illegible]	[illegible].51	54.[illegible]		
19 C-HEAVY MOLASSES	[illegible]	[illegible]	27.[illegible]		
PURITY DROP			27.2[illegible]		
20 FIN.MOL.(C-Heavy)	[illegible]	[illegible]	27.[illegible]		
21 A-LIGHT MOLASSES	[illegible]	[illegible]	[illegible]		
22 C-LIGHT MOLASSES	[illegible]	[illegible]	[illegible]		

TECHNICAL CONTROL FIGURE

1. CANE CRUSHED/SEASON £	72000.[illegible]	[illegible].00
2. CANE CRUSHED/24 HOUR	100000.[illegible]	[illegible].20
3. MILL EXTRACTION	96.1[illegible]	[illegible].72
4. R. M. E. (DEER)	[illegible].21	[illegible]
5. JAVA RATIO	76.61	70.[illegible]
6. UNDILUTED JUICE % CAN	83.40	89.[illegible]
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	76.92	76.01
8. UNDILUTED JUICE LOST BAGASS % FIBRE	27.72	30.49
9. BOILED HOUSE EXTRACT	[illegible].47	[illegible].86
10. REDUCED BOILING HOUS	[illegible].07	[illegible].12

T I M E A C C O U N T

1. CANE SHORTAGE	0.00	24.15		ON-DATE	TO-DATE
2. MECHANICAL	0.00	[illegible]			
3. PROCESS	0.00	[illegible]	TOTAL HOURS	24.00	[illegible]
4. ELECT. FAULT	0.15	[illegible]	HOURS CRUSHED	23.[illegible]	[illegible]
5. CLEANINGS	0.00	0.00	HOURS LOST	0.15	104.00
6. INCL. WEATHER	0.00	0.[illegible]	%TOTAL HOURS	[illegible]	17.58
7. MISCLENIOUS	0.00	0.25	TO TOTAL HOURS		

	ON-DATE	TO-DATE
Mill Sanitation	25.00	841.00

STEAM % CANE.(24 Hrs.)	0.00	0.00
BLEEDING PRD TONNES.	0.00	0.00

CANE (GATE+OC)	Centre	TOTAL
[illegible]1503.68	782548.31	1742851.[illegible]
42772.69	55301.41	98154.10
100[illegible]276.37	[illegible].72	1242006.09

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	600	300	3.06	7000	4.27
L-30			0	0.00	0	0.00
M-31	0	19000	9500	96.94	152750	93.24
M-30			0	0.00	0	0.00
S-31			0	0.00	4000	2.44
S-30			0	0.00	0	0.00
SKEEP			0	0.00	0	0.00
BISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
					0	0.00
TOTAL	0	19600	9800.00		163800.00	

STORE CONSUMPTION

	ON-DATE	%CANE	TO-DATE	%CANE
1 Gunny Bags 100 Kg (	0.00	0.00	0.00	0.00
2 Lime (Qtl.)	150.00	0.15	[illegible]	0.19
3 Sulphur (Qtl.)	88.00	0.09	1440.00	0.0[illegible]
4 Plastic 50 KG Bags	19800.00	20.16	[illegible]1600.00	1[illegible]
5 Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	[illegible].00	0.[illegible]
8 Bleaching Powder (K	0.00	0.00	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	25.00	0.02	550.00	0.02
11 Ammonium B[illegible] (Kg.)	0.00	[illegible]	[illegible]	0.[illegible]
12 Biocide (Kg.)	50.00	0.05	[illegible]00.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	1693.00	1.72	14055.00	0.76
15 Grease (Kg.)	546.00	0.56	2410.00	0.13

DAILY STOPPAGE DETAILS

S.No.	Duration	
1	0.05	2nd Mill DC Motor trip
2	0.10	5th Mill DC Motor trip due to Grid Voltage Fluctuation
Total	0.15	

Asst.Mgr.(DC) Sr.DyGM(Prod.)

[illegible] 27-DEC [illegible] TO 8 AM 10-DEC [illegible]

	ON DATE	TO DATE	% [illegible]	[illegible]
1. CANE [illegible]	[illegible]	[illegible]		
[illegible]	[illegible]	[illegible]	[illegible]	
[illegible]	[illegible]	[illegible]	[illegible]	
[illegible]	[illegible]	[illegible]	[illegible]	
[illegible]	[illegible]	[illegible]	[illegible]	
2. [illegible]	[illegible]	[illegible]		
3. SUGAR [illegible]	[illegible]	[illegible]		
4. SUGAR [illegible] % CANE	[illegible]	[illegible]		
5. [illegible]	[illegible]	[illegible]		
6. [illegible]	[illegible]	[illegible]		
7. [illegible]	[illegible]			
8. [illegible]	[illegible]	[illegible]		
9. CANE [illegible]	[illegible]	[illegible]		
10. MIXED JUICE % CANE	[illegible]	112.07		
11. [illegible]	[illegible]	40.87		
12. [illegible]	[illegible]	311.55		
13. BAGASSE % CANE	[illegible]	27.30		
14. MOLASSES % CANE	[illegible]	3.98		
15. SUGAR LOSSES % CANE				
1. BAGASSE	[illegible]	0.48		
2. PRESS CAKE	[illegible]	0.03		
3. FINAL MOLASSES	[illegible]	1.09		
4. LOSS IN [illegible]	[illegible]	0.00		
5. UNKNOWN	[illegible]	0.04		
6. TOTAL LOSSES	[illegible]	1.68		

TECHNICAL CONTROL FIGURE

1. CANE CRUSHED [illegible]	[illegible]	72650.20
2. CANE CRUSHED [illegible] HOUR	[illegible]	[illegible]
3. MILL EXTRACTION	[illegible]	95.78
4. R. M. E. [illegible]	[illegible]	95.83
5. JAVA RATIO	78.49	78.77
6. UNDILUTED JUICE % CANE	[illegible]	80.69
7. UNDILUTED JUICE EXTRACTED IN MIXED JUICE % CANE	76.92	76.76
8. UNDILUTED JUICE LOST BAGASSE % FIBRE	[illegible]	30.62
9. BOILED HOUSE EXTRACT	[illegible]	92.77
10. REDUCED BOILING HOUSE	[illegible]	72.03

	[illegible]	POL	PURITY	FIBRE %	[illegible]
1. CANE		[illegible]		12.75	
2. [illegible]	[illegible]	[illegible]		90.14	[illegible]
3. PRIMARY JUICE	[illegible]	[illegible]	[illegible]		
4. MIXED JUICE	[illegible]	[illegible]	[illegible]		
5. [illegible]	[illegible]	[illegible]	[illegible]		
6. [illegible]		[illegible]			
7. [illegible]	[illegible]	[illegible]	[illegible]		
8. [illegible]	[illegible]	[illegible]	[illegible]		
9. [illegible]	[illegible]	[illegible]	[illegible]		
10. A-MASSECUITE	[illegible]	[illegible]	[illegible]		
11. A-HEAVY MOLASSES	[illegible]	[illegible]	[illegible]		
PURITY DROP			[illegible]		
12. B-MASSECUITE	[illegible]	[illegible]	[illegible]		
13. B-HEAVY MOLASSES	[illegible]	[illegible]	[illegible]		
PURITY DROP			[illegible]		
14. A1-MASSECUITE	[illegible]	[illegible]	[illegible]		
15. A1-HEAVY MOLASSES	[illegible]	86.40	[illegible]		
PURITY DROP			[illegible]		
16. C1-MASSECUITE	[illegible]	[illegible]	[illegible]		
17. C1-HEAVY MOLASSES	[illegible]	[illegible]	[illegible]		
PURITY DROP			[illegible]		
18. C-MASSECUITE	[illegible]	55.20	[illegible]		
19. C-HEAVY MOLASSES	[illegible]	25.48	[illegible]		
PURITY DROP			[illegible]		
20. FIN. MOLL. (C-[illegible])	[illegible]	[illegible]	[illegible]		
21. A-LIGHT MOLASSES	[illegible]	[illegible]	[illegible]		
22. C-LIGHT MOLASSES	[illegible]	[illegible]	[illegible]		

				ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	[illegible]			
2. MECHANICAL	0.00	49.50			
3. PROCESS	0.00	0.20	TOTAL HOURS	[illegible]	[illegible]
4. ELECT. FAULT	0.25	[illegible]	HOURS CRUSHED	[illegible]	[illegible]
5. CLEANING	0.00	[illegible]	HOURS LOST	[illegible]	[illegible]
6. INCL. WEATHER	0.00	[illegible]	% TOTAL HOURS	[illegible]	[illegible]
7. MISCELLANEOUS	0.00	[illegible]	TO TOTAL HOURS		

Mill Sanitation 22.00 [illegible]

CANE (GATE+OC)	Centre	TOTAL
[illegible]279.15	[illegible]	1650522.30
[illegible]24.[illegible]	[illegible]	[illegible]29.66
[illegible]1[illegible].68	[illegible]	1742831.97

STEAM % CANE [illegible] [illegible] [illegible]

BLEEDING AND [illegible] [illegible] [illegible]

GRADEWISE SUGAR PRODUCTION

	[illegible]	[illegible]	ON DATE QTY.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-[illegible]		[illegible]	[illegible]	[illegible]	6700	[illegible]
L-[illegible]			0	[illegible]	0	[illegible]
M-31		[illegible]	[illegible]	[illegible]	143220	[illegible]
M-[illegible]			0	[illegible]	0	[illegible]
S-31			[illegible]	[illegible]	4000	[illegible]
S-[illegible]			[illegible]	[illegible]	0	[illegible]
[illegible]			0	[illegible]	0	[illegible]
[illegible]			0	[illegible]	0	[illegible]
BROWN [illegible]			[illegible]	[illegible]	0	[illegible]
OTHER			[illegible]	[illegible]	0	[illegible]
L-SUPER			[illegible]	[illegible]	0	[illegible]
TOTAL		[illegible]	[illegible]		[illegible]	

STORE CONSUMPTION

	ON-DATE	[illegible]	TO-DATE	[illegible]
1 Gunny Bags [illegible]	[illegible]	[illegible]	[illegible]	[illegible]
2 Lime (Qtl.)	102.00	[illegible]	[illegible]	[illegible]
3 Sulphur (Qtl.)	[illegible]	[illegible]	[illegible]	[illegible]
4 Plastic [illegible]	[illegible]	[illegible]	[illegible]	[illegible]
5 Bagasse (Qtl.)	[illegible]	[illegible]	[illegible]	[illegible]
6 Washing Soda [illegible]	[illegible]	[illegible]	[illegible]	[illegible]
7 Caustic Soda [illegible]	[illegible]	[illegible]	[illegible]	[illegible]
8 Bleaching Powder [illegible]	[illegible]	[illegible]	[illegible]	[illegible]
9 Phos. Acid [illegible]	[illegible]	[illegible]	[illegible]	[illegible]
10 Magnafloc [illegible]	[illegible]	[illegible]	[illegible]	[illegible]
11 Ammonium [illegible]	[illegible]	[illegible]	[illegible]	[illegible]
12 Biocide [illegible]	[illegible]	[illegible]	[illegible]	[illegible]
13 Spirit (Ltr.)	[illegible]	[illegible]	[illegible]	[illegible]
14 Oil (Ltr.)	[illegible]	[illegible]	[illegible]	[illegible]
15 Grease [illegible]	[illegible]	[illegible]	[illegible]	0.11

DAILY STOPPAGE DETAILS

S.No.	Duration	
1	0.[illegible]	3rd Mill DC Motor Trip
Total	0.[illegible]	

[illegible] (signature)

[illegible] (signature)

279

D A I L Y M A N U F A C T U R I N G [illegible] CRUSHING SEASON 2023-2024 [illegible] S U G A R M I L L S L T D., [illegible] A R
DATE 08-DEC-23 DAY FROM 8 AM 08-DEC-23 TO 8 AM 09-DEC-23

	ON-DATE	TO-DATE	ON-DT%	TO-DT%
1. CANE CRUSH(QTLS.)	77205.00	1653000.00		
(1) EARLY	77205.00	1653522.33	100.00	100.00
(2) GENERAL	0.00	0.00	0.00	0.00
(3) UN-APPROVED	0.00	0.00	0.00	0.00
(4) BURNT CANE	0.00	0.00	0.00	0.00
2. RECOVERY % CANE	[illegible]	9.45		
3. SUGAR BAGGED QTLS	[illegible]	145200.00		
4. SUGAR BAGGED % CANE	[illegible]	8.78		
5. Syrup Diversion Qty.		0.00		
6. Sugar Loss in Syrup		0.00		
7. NET JUICE % CANE	[illegible]			
8. CAPACITY UTILIZATION	[illegible]	84.58		
9. CANE/TON	[illegible]	0.88		
10. MIXED JUICE % CANE	111.77	112.09		
11. ADDED WATER % CANE	[illegible]	40.10		
12. ADDED WATER % FIBRE	[illegible]	311.76		
13. BAGASSE % CANE	28.60	27.45		
14. MOLASSES % CANE	3.5?	3.76		
15. SUGAR LOSSES % CANE				
1. BAGASSES	0.45	0.48		
2. PRESS CAKE	0.0?	0.00		
3. FINAL MOLASSES	0.98	1.09		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.07	0.04		
6. TOTAL LOSSES	1.52	1.69		

TECHNICAL CONTROL FIGURE

	ON-DATE	TO-DATE
1. CANE CRUSHED/SEASON 2	77205.00	71891.38
2. CANE CRUSHED/24 HOUR	90021.53	89089.92
3. MILL EXTRACTION	96.04	95.67
4. R. M. E. (DEER)	96.16	95.81
5. JAVA RATIO	79.58	78.77
6. UNDILUTED JUICE % CAN	80.38	80.70
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	76.79	76.76
8. UNDILUTED JUICE LOST BAGASS % FIBRE	30.01	30.81
9. BOILED HOUSE EXTRACT	90.22	88.65
10. REDUCED BOILING HOUS	92.98	91.98

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		11.37		12.97	
2 BAGASSE	2.??	1.68		47.96	49.75
3 PRIMARY JUICE	17.84	14.47	81.11		
4 MIXED JUICE	12.26	9.77	79.69		
5 LAST MILL JUICE	1.49	1.18	79.74		
6 FILTER CAKE POL		1.25			
7 CLEAR JUICE	12.??	9.??	80.?0		
8 UNSUL. SYRUP	??.97	49.74	[illegible]		
9 SUL. SYRUP	61.72	49.85	80.?8		
10 A MASSECUITE	94.07	82.43	87.63		
11 A-HEAVY MOLASSES	79.77	59.47	75.?0		
PURITY DROP			12.?3		
12 B-MASSECUITE	94.97	69.??	71.??		
13 B-HEAVY MOLASSES	82.77	42.57	51.43		
PURITY DROP			20.??		
14 A1-MASSECUITE	94.99	76.99	79.17		
15 A1-HEAVY MOLASSES	78.?0	47.90	6?.?4		
PURITY DROP			18.2?		
16 C1-MASSECUITE	0.00	0.00	0.00		
17 C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
18 C-MASSECUITE	101.10	55.57	54.97		
19 C-HEAVY MOLASSES	92.43	25.47	27.56		
PURITY DROP			27.44		
20 FIN.MOL.(C-Heavy)	92.43	25.48	27.53		
21 A-LIGHT MOLASSES	73.00	62.67	87.??		
22 C-LIGHT MOLASSES	82.43	56.67	69.??		

TIME ACCOUNT

				ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	56.15			
2. MECHANICAL	3.20	47.50			
3. PROCESS	0.00	0.00	TOTAL HOURS	24.00	24?.??
4. ELECT. FAULT	0.00	0.50	HOURS CRUSHED	20.40	44?.??
5. CLEANINGS	0.00	0.00	HOURS LOST	3.20	1??.??
6. INCL. WEATHER	0.00	0.00	%TOTAL HOURS	13.32	1?.??
7. MISCLENIOUS	0.00	0.25	TO TOTAL HOURS		
				ON-DATE	TO-DATE
Mill Sanitation	32.00	794.00			

STEAM % CANE.(24 Hrs.)	0.00	0.00
BLEEDING PRD TON\Hrs.	0.00	0.00

CANE (GATE+OC)	Centre	TOTAL
895831.43	680484.91	1576316.34
30347.72	46858.27	77205.99
926179.15	727343.18	1653522.33

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	800	400	5.71	6150	4.24
L-30			0	0.00	0	0.00
M-31	0	13200	6600	94.29	134770	92.95
M-30			0	0.00	0	0.00
S-31			0	0.00	4080	2.81
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
BISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
					0	0.00
TOTAL	0	14000	7000.00		145200.00	

STORE CONSUMPTION

		ON-DATE	%CANE	TO-DATE	%CANE
1	Gunny Bags 100 Kg (	0.00	0.00	0.00	0.00
2	Lime (Qtl.)	150.00	0.19	3195.50	0.19
3	Sulphur (Qtl.)	50.00	0.06	1290.00	0.08
4	Plastic 50 KG Bags	14100.00	18.26	294200.00	17.79
5	Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6	Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7	Caustic Soda (Kg.)	0.00	0.00	3000.00	0.18
8	Bleaching Powder (K	0.00	0.00	0.00	0.00
9	Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10	Magnafloc (Kg.)	25.00	0.03	500.00	0.03
11	Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12	Biocide (Kg.)	0.00	0.00	750.00	0.05
13	Sprit (Ltr.)	0.00	0.00	0.00	0.00
14	Oil (Ltr.)	9.00	0.01	10469.00	0.63
15	Grease (Kg.)	7.00	0.00	844.00	0.05

DAILY STOPPAGE DETAILS

S.No.	Duration	
1	0.40	Vacuum problem at Pan
2	2.40	Clear Juice Pump No. 1 shaft broken & pump No. 2 Tyer coupling fitted
Total	3.20	

Asst.Mgr(CC) Sr.DyGM(Prod.)

[illegible]

		On-Date	To-Date	[illegible]	[illegible]
1. CANE CRUSHED (TOTAL)	[illegible]	[illegible]	100.00	100.[illegible]
(1) EARLY	[illegible]	[illegible]	0.40	[illegible]
(2) GENERAL	[illegible]	0.00	0.05	0.084
(3) UN-APPROVED	[illegible]	0.00	0.00	0.005
(4) [illegible] CANE	[illegible]	0.[illegible]		
2. RECOVERY % CANE	[illegible]	[illegible]		
3. SUGAR BAGGED QTLS	[illegible]	130200		
4. SUGAR BAGGED % CANE	[illegible]	[illegible]		
5. Syrup Diversion Qtl	[illegible]	[illegible]		
5. Sugar Loss in Syrup	[illegible]	0.00		
7. NET JUICE % CANE	[illegible]			
8. CAPACITY UTILISATION	[illegible]	84.29		
9. CANE/TCH	[illegible]	[illegible]		
10. MIXED JUICE % CANE	[illegible]	112.10		
11. ADDED WATER % CANE	41.14	40.14		
12. ADDED WATER % FIBRE	[illegible]	312.25		
13. BAGASSE % CANE	26.80	27.46		
14. MOLASSES % CANE	3.80	3.92		
15. SUGAR LOSSES % CANE				
1. BAGASSE	[illegible]	0.48		
2. PRESS CAKE	[illegible]	0.08		
3. FINAL MOLASSES	0.98	1.10		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.07	0.04		
6. TOTAL LOSSES	1.52	1.70		

	[illegible]	POL	PURITY	FIBRE %	MOIS
1 CANE		11.[illegible]		13.[illegible]	
2 BAGASSE		[illegible]		[illegible]	49.70
3 PRIMARY JUICE	[illegible]	[illegible]	81.12		
4 MIXED JUICE	12.[illegible]	[illegible]	79.72		
5 LAST MILL JUICE	1.77	1.20	67.77		
6 FILTER CAKE POL		1.[illegible]			
7 CLEAR JUICE	[illegible]	[illegible]	80.71		
8 [illegible] SYRUP	[illegible]	[illegible]	[illegible]		
9 [illegible]	[illegible]	[illegible]	[illegible]		
10 A-MASSECUITE	[illegible]	[illegible]	[illegible]		
11 A-HEAVY MOLASSES	[illegible]	[illegible]	[illegible]		
PURITY DROP			[illegible]		
12 [illegible]	[illegible]	[illegible]	[illegible]		
13 [illegible]	[illegible]	[illegible]	[illegible]		
PURITY DROP			[illegible]		
14 A1-MASSECUITE	0.00	0.00			
15 A1-HEAVY MOLASSES	0.00	0.00			
PURITY DROP			[illegible]		
16 C1-MASSECUITE	[illegible]	[illegible]	[illegible]		
17 C1-HEAVY MOLASSES	[illegible]	[illegible]	[illegible]		
PURITY DROP			[illegible]		
18 C-MASSECUITE	101.34	[illegible]	[illegible]		
19 C-HEAVY MOLASSES	[illegible]	[illegible]	[illegible]		
PURITY DROP			[illegible]		
20 FIN.MOL.(C-Heavy)	[illegible]	[illegible]	[illegible]		
21 A-LIGHT MOLASSES	74.42	[illegible]	[illegible]		
22 C-LIGHT MOLASSES	[illegible]	[illegible]	70.[illegible]		

TECHNICAL CONTROL FIGURE

1. CANE CRUSHED/SEASON D	[illegible]	71650.00
2. CANE CRUSHED/24 HOUR	[illegible]	99583.71
3. MILL EXTRACTION	[illegible]	95.65
4. R. M. E. (DEER)	[illegible]	95.79
5. JAVA RATIO	[illegible]	70.77
6. UNDILUTED JUICE % CANE	[illegible]	60.71
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	76.75	76.76
8. UNDILUTED JUICE LOST BAGASS % FIBRE	28.17	30.93
9. BOILED HOUSE EXTRACT	90.23	88.61
10. REDUCED BOILING HOUS	92.97	91.99

TIME ACCOUNT

				On-Date	To-Date
1. CANE SHORTAGE	0.00	56.15			
2. MECHANICAL	1.30	45.30			
3. PROCESS	0.00	0.00	TOTAL HOURS	24.00	[illegible]
4. ELECT. FAULT	0.00	5.50	HOURS CRUSHED	[illegible]	[illegible]
5. CLEANINGS	0.00	[illegible]	HOURS LOST	1.30	[illegible]
6. INCL. WEATHER	0.00	[illegible]	%TOTAL HOURS	[illegible]	[illegible]
7. MISCLENIOUS	0.00	0.25	TO TOTAL HOURS		
				ON-DATE	TO-DATE
Mill Sanitation	35.00	762.00			

CANE (GATE+CC)	Centre	TOTAL
[illegible]	636129.16	1492658.96
[illegible]	44355.75	83657.38
[illegible]	680484.91	1576316.34

STEAM % CANE,(24 Hrs.)	[illegible]	[illegible]
BLEEDING PRD TON/Hrs.	[illegible]	[illegible]

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	200	400	5.71	5750	4.16
L-30			0	0.00	0	0.00
M-31	0	13200	6600	94.29	128370	92.89
M-30			0	0.00	0	0.00
S-31			0	0.00	4050	2.93
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
BISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	14000	7000.00		138200.00	

STORE CONSUMPTION

		ON-DATE	%CANE	TO-DATE	%CANE
1	Gunny Bags 100 kg (	0.00	0.00	0.00	0.00
2	Lime (Qtl.)	160.00	0.19	3045.50	0.19
3	Sulphur (Qtl.)	[illegible]	0.07	[illegible]	[illegible]
4	Plastic 50 KG Bags	[illegible]	16.85	[illegible]	17.77
5	Bagasse (Qtl.)	[illegible]	[illegible]	0.00	0.00
6	Washing Soda (Kg.)	[illegible]	[illegible]	[illegible]	0.00
7	Caustic Soda (Kg.)	[illegible]	[illegible]	[illegible]	[illegible]
8	Bleaching Powder (K	[illegible]	[illegible]	[illegible]	0.00
9	Phos. Acid (Kg.)	[illegible]	[illegible]	[illegible]	[illegible]
10	Magnafloc (Kg.)	[illegible]	[illegible]	475.00	[illegible]
11	Ammonium DFF (Kg.)	[illegible]	[illegible]	[illegible]	[illegible]
12	Biocide (Kg.)	[illegible]	[illegible]	750.00	[illegible]
13	Sprit (Ltr.)	[illegible]	[illegible]	0.00	[illegible]
14	Oil (Ltr.)	[illegible]	0.05	[illegible]	[illegible]
15	Grease (Kg.)	5.00	[illegible]	[illegible]	[illegible]

S.No.	Duration
1	0.10
2	1.20
Total	1.30

DAILY STOPPAGE DETAILS
3rd Mill juice trufl jamming
Clear Juice Heater No. 1 double beet valve attended

Asst.Mgr(CC) Sr.DyGM(Prod.)

281

D A I L Y M A N U F A C T U R I N G R E P O R T [illegible] S U G A R M I L L S L T D., L A K S A R

DATE 06-DEC-23 CRUSHING DAYS 21 CRUSHING SEASON [illegible] DAY FROM 6 AM 06-DEC-23 TO 6 AM 07-DEC-23

	ON DATE	TO DATE	ON DT%	TO DT%
1. CANE CRUSHED (QTLS.)	[illegible]	[illegible]		
(1) EARLY	[illegible]	[illegible]	100.00	100.00
(2) GENERAL	0.00	0.00	0.00	[illegible]
(3) UN-APPROVED	0.00	0.00	0.00	0.004
(4) BURNT CANE	0.00	0.00	0.00	0.003
2. RECOVERY % CANE	9.00	9.46		
3. SUGAR BAGGED QTLS	5100.00	131200		
4. SUGAR BAGGED % CANE	9.79	[illegible]		
5. Syrup Diversion [illegible]	0.00	0.00		
6. Sugar [illegible]	0.00	[illegible]		
7. NET JUICE %CANE	72.07			
8. CAPACITY UTILISATION	61.29	85.62		
9. CANE/TONE	8.69	8.00		
10. MIXED JUICE % CANE	114.20	117.01		
11. ADDED WATER % CANE	42.27	40.09		
12. ADDED WATER % FIBRE	326.18	311.79		
13. BAGASSE % CANE	27.22	27.50		
14. MOLASSES % CANE	3.83	3.98		
15. SUGAR LOSSES % CANE				
1. BAGASSE	0.46	0.49		
2. PRESS CAKE	0.07	0.08		
3. FINAL MOLASSES	0.95	1.10		
4. Loss in [illegible]	0.00	0.00		
5. UNKNOWN	0.02	0.04		
6. TOTAL LOSSES	1.53	1.71		

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		11.[illegible]		12.95	
2 BAGASSE	[illegible]	1.57		47.57	50.00
3 PRIMARY JUICE	17.82	14.45	81.04		
4 MIXED JUICE	11.94	9.51	79.65		
5 LAST MILL JUICE	1.70	1.10	69.41		
6 FILTER CAKE POL		1.28			
7 CLEAR JUICE	11.97	9.65	80.62		
8 UNSUL. SYRUP	[illegible]	[illegible]	[illegible]		
9 SUL. SYRUP	62.40	[illegible]	[illegible]		
10 A-MASSECUITE	93.37	[illegible]	[illegible]		
11 A-HEAVY MOLASSES	82.33	60.03	72.91		
PURITY DROP			12.79		
12 B-MASSECUITE	96.80	69.60	71.90		
13 B HEAVY MOLASSES	84.67	[illegible]	[illegible]		
PURITY DROP			[illegible]		
14 A1-MASSECUITE	[illegible]	0.00			
15 A1-HEAVY MOLASSES	0.00	[illegible]			
PURITY DROP			[illegible]		
16 C1-MASSECUITE	0.00	[illegible]	[illegible]		
17 C1-HEAVY MOLASSES	0.00	[illegible]	[illegible]		
PURITY DROP			[illegible]		
18 C-MASSECUITE	101.28	[illegible]	[illegible]		
19 C-HEAVY MOLASSES	93.37	[illegible]	[illegible]		
PURITY DROP			[illegible]		
20 FIN.MOL.(C-Heavy)	93.37	[illegible]	[illegible]		
21 A-LIGHT MOLASSES	72.42	51.67	[illegible]		
22 C-LIGHT MOLASSES	79.07	[illegible]	[illegible]		

TECHNICAL CONTROL FIGURE

1. CANE CRUSHED/[illegible]	52100.00	71076.15
2. [illegible]	[illegible]	89556.00
3. MILL EXTRACTION	95.94	95.63
4. R. M. E. (DEER)	95.10	95.77
5. JAVA RATIO	78.41	78.77
6. UNDILUTED JUICE % CANE	88.26	80.73
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	76.56	76.72
8. UNDILUTED JUICE LOST BAGASSE % FIBRE	28.71	31.09
9. BOILED HOUSE EXTRACT	98.18	80.51
10. REDUCED BOILING HOUS	92.96	91.87

TIME ACCOUNT

				ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15			
2. MECHANICAL	1.50	45.05			
3. PROCESS	0.00	0.00	TOTAL HOURS	[illegible]	[illegible]
4. ELECT. FAULT	0.00	0.50	HOURS CRUSHED	[illegible]	[illegible]
5. CLEANINGS	8.00	8.00	HOURS LOST	[illegible]	[illegible]
6. INCL. WEATHER	0.00	0.00	% LOST HOURS TO TOTAL HOURS	[illegible]	[illegible]
7. MISCLENIOUS	0.00	0.25			

	ON-DATE	TO-DATE
Mill Sanitation	54.00	727.00

CANE (GATE+OC)	Centre	TOTAL
[illegible]	[illegible]	1440588.15
[illegible]	23167.06	52070.81
[illegible]	626129.16	1492658.96

	ON-DATE		
STEAM % CANE.(24 Hrs.)	[illegible]	[illegible]
BLEEDING PRD [illegible]	[illegible]	[illegible]

GRADEWISE SUGAR PRODUCTION

	[illegible] Bag	[illegible] Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	200	150	2.94	5350	4.08
L-30			0	0.00	0	0.00
M-31	0	7900	4950	97.06	121770	92.81
M-30			0	0.00	0	0.00
S-31			0	0.00	4080	3.11
S-30			0	0.00	0	0.00
SHEEP			0	0.00	0	0.00
BISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	10200	5100.00		131200.00	

STORE CONSUMPTION

		ON-DATE	%CANE	TO-DATE	%CANE
1	Gunny Bags 100 Kg	[illegible]	[illegible]	0.00	0.00
2	Lime (Qtl.)	100.00	[illegible]	[illegible]	0.19
3	Sulphur (Qtl.)	40.00	[illegible]	[illegible]	[illegible]
4	Plastic 50 KG Bags	10700.00	[illegible]	[illegible]	17.02
5	Bagasse (Qtl.)	0.00	[illegible]	0.00	[illegible]
6	Washing Soda (Kg.)	0.00	[illegible]	0.00	0.00
7	Caustic Soda (Kg.)	[illegible]	[illegible]	[illegible]	[illegible]
8	Bleaching Powder (K	[illegible]	[illegible]	0.00	0.00
9	Phos. Acid (Kg.)	0.00	[illegible]	0.00	0.00
10	Magnafloc (Kg.)	0.00	[illegible]	425.00	[illegible]
11	Ammonium BFF (Kg.)	0.00	0.00	0.00	0.00
12	Biocide (Kg.)	0.00	0.00	700.00	[illegible]
13	Sprit (Ltr.)	0.00	0.00	0.00	[illegible]
14	Oil (Ltr.)	0.00	0.00	19421.00	0.70
15	Grease (Kg.)	0.00	0.00	[illegible]	[illegible]

**DAILY STOPPAGE DETAILS*

S.No.	Duration	
1	0.35	Clear Juice pump motor tyer coupling bolt broken
2	1.15	Low Steam Pressure

Asst. Mgr (QC) Sr.D.GM(Prod.)

282

DAILY [illegible]

	ON-DATE	TO-DATE		
1. CANE CRUSHED (QTLS.)				
(1) GATE				
(2) GENERAL				
(3) UN-APPROVED	[illegible]	0.00		
(4) BURNT CANE	0.00	0.00		
2. RECOVERY % CANE	0.60	[illegible]		
3. SUGAR BAGGED	[illegible]	[illegible]		
4. SUGAR [illegible]	[illegible]	[illegible]		
5. [illegible] Diversion [illegible]	[illegible]	[illegible]		
6. Sugar Loss [illegible]	0.00	[illegible]		
7. [illegible]	[illegible]	[illegible]		
8. CAPACITY UTILIZATION	[illegible]			
9. CANE/[illegible]	[illegible]	[illegible]		
10. MIXED JUICE % CANE	[illegible]	[illegible]		
11. ADDED WATER % CANE	116.06	[illegible]		
12. ADDED WATER % FIBRE	[illegible]	[illegible]		
13. BAGASSE % CANE	[illegible]	311.27		
14. MOLASSES % CANE	[illegible]	[illegible]		
15. SUGAR LOSSES % CANE	[illegible]	[illegible]		
1. BAGASSE	[illegible]	[illegible]		
2. PRESS CAKE	0.00	0.08		
3. FINAL MOLASSES	0.99	1.11		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.03	0.04		
6. TOTAL LOSSES	1.86	1.72		
TECHNICAL CONTROL FIGURE				
1. CANE CRUSHED [illegible]	79200.00	72025.00		
2. CANE CRUSHED [illegible]	89079.07	09600.93		
3. MILL EXTRACTION	95.95	95.62		
4. R. M. E. (DEER)	96.11	95.76		
5. [illegible] RATIO	78.56	78.91		
6. UNDILUTED JUICE % CANE	80.35	80.75		
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	76.65	76.74		
8. UNDILUTED JUICE LOST BAGASSE % FIBRE	28.51	31.19		
9. BOILED HOUSE EXTRACT	89.92	88.45		
10. REDUCED BOILING HOUS	92.74	91.86		

	BRIX	POL	PURITY	FIBRE %	MOIS
1. CANE		[illegible]		12.94	
2. BAGASSE	2.47	1.69		47.28	50.00
3. PRIMARY JUICE	[illegible]	[illegible]	[illegible]		
4. MIXED JUICE	11.79	[illegible]	[illegible]		
5. LAST MILL JUICE	1.72	[illegible]	[illegible]		
6. [illegible]		[illegible]			
7. [illegible] JUICE	11.42	[illegible]	[illegible]		
8. [illegible]	[illegible]	[illegible]	[illegible]		
9. [illegible]	[illegible]	[illegible]	[illegible]		
10. [illegible]	[illegible]	[illegible]	[illegible]		
11. [illegible] MOLASSES	[illegible]	[illegible]	[illegible]		
Purity Drop			[illegible]		
12. [illegible] MASSECUITE	[illegible]	[illegible]	[illegible]		
13. [illegible] HEAVY MOLASSES	[illegible]	[illegible]	[illegible]		
Purity Drop			[illegible]		
14. [illegible] MASSECUITE	[illegible]	[illegible]			
15. [illegible] HEAVY MOLASSES	[illegible]	[illegible]			
Purity Drop			[illegible]		
16. [illegible]-MASSECUITE	[illegible]	[illegible]	[illegible]		
17. [illegible]-HEAVY MOLASSES	[illegible]	[illegible]	[illegible]		
Purity Drop			[illegible]		
18. C-MASSECUITE	103.79	[illegible]	[illegible]		
19. C-HEAVY MOLASSES	94.02	[illegible]	[illegible]		
Purity Drop			27.57		
20. FIN. MOL. (C-Heavy)	94.02	[illegible]	27.46		
21. A-LIGHT MOLASSES	71.07	[illegible]	[illegible]		
22. B-LIGHT MOLASSES	80.07	51.98	[illegible]		

TIME ACCOUNT

	ON-DATE	TO-DATE		ON-DATE	TO-DATE
1. CANE SHORTAGE	0.00	36.15			
2. MECHANICAL	1.50	43.10			
3. PROCESS	0.00	0.00	TOTAL HOURS	[illegible]	474.00
4. ELECT. FAULT	0.20	8.50	HOURS CRUSHED	21.30	[illegible]
5. CLEANINGS	0.00	0.00	HOURS LOST	[illegible]	[illegible]
6. INCL. WEATHER	0.00	0.00	%TOTAL HOURS	8.75	[illegible]
7. MISCLENIOUS	0.00	0.25	TO TOTAL HOURS		

	ON-DATE	TO-DATE
Mill Sanitation	40.00	673.00

CANE (GATE+OC)	Centre	TOTAL
771459.75	589272.81	1360732.56
56166.30	23569.29	79835.59
827626.05	612762.10	1440588.15

	ON-DATE	TO-DATE
STEAM % CANE, (24 Hrs.)	[illegible]	[illegible]
BLEEDING PRD TON\Hrs.	[illegible]	[illegible]

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	800	400	4.65	5200	4.12
L-30			0	0.00	0	0.00
M-31	0	16400	8200	95.35	116820	92.64
M-30			0	0.00	0	0.00
S-31			0	0.00	4000	3.24
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
DISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	17200	8600.00		126100.00	

STORE CONSUMPTION

		ON-DATE	%CANE	TO-DATE	%CANE
1	Gunny Bags 100 kg	0.00	0.00	0.00	0.00
2	Lime (Qtl.)	140.00	0.18	2795.00	0.19
3	Sulphur (Qtl.)	50.30	0.06	1140.00	0.09
4	Plastic 50 KG Bags	17500.00	21.92	155300.00	17.72
5	Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6	Washing Soda (Kg.)	0.00	0.00	[illegible]	0.00
7	Caustic Soda (Kg.)	2000.00	2.51	[illegible]	0.21
8	Bleaching Powder (K	0.00	0.00	0.00	0.00
9	Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10	Magnafloc (Kg.)	25.00	0.03	435.00	0.03
11	Ammonium DFF (Kg.)	0.00	0.00	0.00	0.00
12	Biocide (Kg.)	50.00	0.06	720.00	0.05
13	Sprit (Ltr.)	0.00	0.00	0.00	0.00
14	Oil (Ltr.)	0.00	0.00	1042[illegible]	0.72
15	Grease (Kg.)	0.00	0.00	[illegible]	0.0[illegible]

DAILY STOPPAGE DETAILS

S.No.	Duration	
1	0.05	5th Mill DC Motor trip due to Grid Voltage fluctuation
2	0.10	Low Steam Pressure Low
3	0.15	15 MW Turbine load fluctuation
4	1.40	Cane Jamming at Pusher due to Coupling pin broken & attended

Asst.Mg.(QC)

Sr.M.(M.Prod.)

283

DAILY MANUFACTURING REPORT OF [illegible] SUGAR MILLS [illegible]

DATE 04-DEC-23 CRUSHING DAY [illegible] [illegible] SEASON [illegible] FROM [illegible] TO [illegible]

	ON-DATE	TO-DATE	ON DATE %	TO DATE %
1. CANE CRUSH(QTLS.)	86600.00	[illegible]		
(1) EARLY	86618.6[illegible]	[illegible]	100.00	100.00
(2) GENERAL	0.00	0.00	0.00	0.00
(3) UN-APPROVED	0.00	0.00	0.00	0.00
(4) BURNT CANE	0.00	0.00	0.00	0.00
2. RECOVERY % CANE	[illegible]	[illegible]		
3. SUGAR BAGGED QTLS	[illegible]	[illegible]		
4. SUGAR BAGGED % CANE	9.30	8.64		
5. Syrup Diversion Qty	0.00	0.00		
6. Sugar Loss in Syrup	0.00	0.00		
7. NET JUICE %CANE	72.[illegible]			
8. CAPACITY UTILIZATION	101.[illegible]	[illegible]		
9. CANE/TANK	[illegible]	[illegible]		
10. MIXED JUICE % CANE	113.41	111.6[illegible]		
11. ADDED WATER % CANE	43.30	[illegible]		
12. ADDED WATER % FIBRE	338.19	[illegible]		
13. BAGASSE % CANE	27.[illegible]	27.[illegible]		
14. MOLASSES % CANE	3.81	3.9[illegible]		
15. SUGAR LOSSES % CANE				
1. BAGASSE	0.46	0.49		
2. PRESS CAKE	0.00	0.00		
3. FINAL MOLASSES	1.09	1.11		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.03	0.04		
6. TOTAL LOSSES	1.57	1.72		

TECHNICAL CONTROL FIGURE	ON-DATE	TO-DATE
1. CANE CRUSHED/SEASON D	86600.00	71615.79
2. CANE CRUSHED/24 HOUR	58971.43	[illegible]9716.48
3. MILL EXTRACTION	95.94	95.60
4. R. M. E. (DEER)	96.09	95.74
5. JAWA RATIO	78.70	78.81
6. UNDILUTED JUICE % CANE	80.70	80.79
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	76.98	76.78
8. UNDILUTED JUICE LOST BAGASSE % FIBRE	28.62	31.33
9. BOILED HOUSE EXTRACT	89.80	89.36
10. REDUCED BOILING HOUS	92.66	91.84

	BRIX	POL	PURITY	FIBRE %	MOIS
1 CANE		11.37		15.90	
2 BAGASSE	3.10	1.60		47.29	50.25
3 PRIMARY JUICE	17.77	14.37	80.80		
4 MIXED JUICE	11.82	9.41	79.63		
5 LAST MILL JUICE	1.74	1.22	70.[illegible]		
6 FILTER CAKE %		1.[illegible]			
7 CLEAR JUICE	[illegible]	[illegible]	[illegible]		
8 UNSUL. SYRUP	[illegible]	[illegible]	[illegible]		
9 SUL. SYRUP	62.09	49.76	80.14		
10 A-MASSECUITE	95.70	[illegible].57	87.72		
11 A-HEAVY MOLASSES	[illegible].65	59.90	72.[illegible]		
PURITY DROP			15.[illegible]		
12 B-MASSECUITE	[illegible]	[illegible]	[illegible]		
13 B-HEAVY MOLASSES	[illegible].37	[illegible].27	5[illegible]		
PURITY DROP			29.[illegible]		
14 A1-MASSECUITE	0.00	0.00			
15 A1-HEAVY MOLASSES	0.00	0.00			
PURITY DROP			0.00		
16 C1-MASSECUITE	0.00	0.00	0.00		
17 C1-HEAVY MOLASSES	0.00	0.00	0.00		
PURITY DROP			0.00		
18 C-MASSECUITE	100.34	55.43	55.[illegible]		
19 C-HEAVY MOLASSES	94.07	26.22	27.[illegible]		
PURITY DROP			27.[illegible]		
20 FIN.MOL.(C-Heavy)	94.07	26.22	27.[illegible]		
21 A-LIGHT MOLASSES	74.60	62.79	84.[illegible]		
22 C-LIGHT MOLASSES	82.33	52.57	63.85		

TIME ACCOUNT

1. CANE SHORTAGE	2.35	26.18
2. MECHANICAL	0.25	41.20
3. PROCESS	0.00	0.06
4. ELECT. FAULT	0.00	0.30
5. CLEANINGS	0.00	0.00
6. INCL. WEATHER	0.00	0.00
7. MISCLENIOUS	0.00	0.25

	ON-DATE	TO-DATE
TOTAL HOURS	24.00	45[illegible]
HOURS CRUSHED	21.[illegible]	364.[illegible]
HOURS LOST	3.00	86.[illegible]
%TOTAL HOURS TO TOTAL HOURS	12.50	19.17

	ON-DATE	TO-DATE
Mill Sanitation	37.00	633.00

STEAM % CANE,(24 Hrs.)	0.00	0.00
BLEEDING PRD TON\Hrs.	0.00	0.00

CANE (GATE+DC)	Centre	TOTAL
720366.96	553746.91	1274113.89
51692.77	35325.90	86610.67
772[illegible]9.75	58[illegible]272.0[illegible]	1360752.56

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	500	250	3.11	4000	4.07
L-30			0	0.00	0	0.00
M-31	0	15696	7865	96.89	100620	92.44
M-30			0	0.00	0	0.00
S-31			0	0.00	4000	3.47
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
BISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	16100	8050.00		117500.00	

STORE CONSUMPTION

	ON-DATE	%CANE	TO-DATE	%CANE
1 Gunny Bags 100 Kg (	0.00	0.00	0.00	0.00
2 Lime (Qtl.)	140.00	0.16	2640.00	0.19
3 Sulphur (Qtl.)	50.00	0.06	1090.00	0.[illegible]
4 Plastic 50 KG Bags	16100.00	19.[illegible]	2[illegible]000.00	17.48
5 Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6 Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7 Caustic Soda (Kg.)	0.00	0.00	1000.00	0.07
8 Bleaching Powder (K	0.00	0.[illegible]	0.00	0.00
9 Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10 Magnafloc (Kg.)	[illegible]	0.0[illegible]	400.00	0.03
11 Ammonium DAP (Kg.)	0.00	0.00	0.00	0.00
12 Biocide (Kg.)	[illegible]	0.00	650.00	0.05
13 Sprit (Ltr.)	0.00	0.00	0.00	0.00
14 Oil (Ltr.)	9.00	0.01	10421.00	0.27
15 Grease (Kg.)	0.00	0.00	[illegible]	0.0[illegible]

DAILY STOPPAGE DETAILS

S.No.	Duration	
1	0.20	Pusher Coupling pin fitted
	[illegible]	Slow Crush rate [illegible]

[illegible] Dy.GM(Prod.)

284

DATE 03-DEC-[illegible] MANUFACTURING [illegible] CROP DAY [illegible] CRUSHING [illegible] DAY FROM [illegible] TO [illegible] 04-DEC-[illegible]

	ON-DATE	TO-DATE	ON-DT%	TO-DT%
1. CANE CRUSH(QTLS.)	85200.00	1274[illegible].00		
(1) EARLY	85124.00	1274113.89	1[illegible]	100.00
(2) GENERAL	0.00	0.00	[illegible]	0.003
(3) UN-APPROVED	0.00	0.00	[illegible]	0.004
(4) BURNT CANE	0.00	0.00	[illegible]	0.00[illegible]
2. RECOVERY % CANE	[illegible]	9.[illegible]		
3. SUGAR BAGGED QTLS	10050.00	109450		
4. SUGAR BAGGED % CANE	11.00	[illegible].5[illegible]		
5. Syrup Diversion Qty	0.00	0.00		
6. Sugar Loss in Syrup	0.00	0.00		
7. NET JUICE [illegible]	[illegible]			
8. CAPACITY UTILIZATION	100.24	[illegible]		
9. CANE/[illegible]	[illegible]	0.93		
10. MIXED JUICE % CANE	116.26	111.43		
11. ADDED WATER % CANE	44.00	[illegible]		
12. ADDED WATER % FIBRE	341.20	267.[illegible]		
13. BAGASSE % CANE	27.2[illegible]	27.[illegible]		
14. MOLASSES % CANE	3.8[illegible]	4.0[illegible]		
15. SUGAR LOSSES % CANE				
1. BAGASSES	0.4[illegible]	0.4[illegible]		
2. PRESS CAKE	0.0[illegible]	0.09		
3. FINAL MOLASSES	1.00	1.12		
4. Loss in Syrup Div.	0.00	0.00		
5. UNKNOWN	0.04	0.04		
6. TOTAL LOSSES	1.58	1.73		

	BRIX	POL	PURITY
1 CANE		1[illegible]	
2 BAGASSE	2.41	1.[illegible]	
3 PRIMARY JUICE	17.7[illegible]	1[illegible]	8[illegible].[illegible]
4 MIXED JUICE	1[illegible].[illegible]	[illegible]	79.51
5 LAST MILL JUICE	1.77	1.[illegible]	7[illegible].[illegible]
6 FILTER CAKE POL		1.[illegible]	
7 CLEAR JUICE	1[illegible]	[illegible]	[illegible]
8 UNSUL. SYRUP	62.[illegible]	[illegible]	[illegible]
9 SUL. SYRUP	62.[illegible]	[illegible]	8[illegible].16
10 A-MASSECUITE	9[illegible].1[illegible]	[illegible]	[illegible]
11 A-HEAVY MOLASSES	[illegible]	[illegible]	[illegible]
PURITY DROP			1[illegible].[illegible]1
12 B-MASSECUITE	9[illegible]	[illegible]	71.[illegible]
13 B-HEAVY MOLASSES	[illegible]	[illegible]	[illegible]
PURITY DROP			19.7[illegible]
14 A1-MASSECUITE	0.00	0.[illegible]	
15 A1-HEAVY MOLASSES	0.00	0.[illegible]	
PURITY DROP			0.00
16 C1-MASSECUITE	0.00	0.00	0.00
17 C1-HEAVY MOLASSES	0.00	0.00	0.00
PURITY DROP			0.00
18 C-MASSECUITE	100.61	[illegible]	5[illegible].77
19 C-HEAVY MOLASSES	94.67	2[illegible]	27.[illegible]
PURITY DROP			27.12
20 FIN, MOL. (C-Heavy)	96.67	26.20	27.[illegible]
21 A-LIGHT MOLASSES	73.70	[illegible]	6[illegible].42
22 C-LIGHT MOLASSES	81.50	53.[illegible]	65.[illegible]7

FIBRE %	MOIS%
12.92	
[illegible].47	50.17

TECHNICAL CONTROL FIGURE

	ON-DATE	TO-DATE
1. CANE CRUSHED/SEASON D	85200.00	70703.33
2. CANE CRUSHED/24 HOUR	100[illegible].29	87149.85
3. MILL EXTRACTION	9[illegible].[illegible]4	95.50
4. R. M. E. (DEER)	96.0[illegible]	95.71
5. JAVA RATIO	7[illegible].[illegible]	70.90
6. UNDILUTED JUICE % CANE	80.82	80.75
7. UNDILUTED JUICE EXTRA IN MIXED JUICE % CANE	77.10	76.73
8. UNDILUTED JUICE LOST BAGASS % FIBRE	28.69	31.83
9. BOILED HOUSE EXTRACT	89.71	88.26
10. REDUCED BOILING HOUS	92.62	91.75

TIME ACCOUNT

	ON-DATE	TO-DATE
1. CANE SHORTAGE	3.00	33.40
2. MECHANICAL	0.1[illegible]	40.55
3. PROCESS	0.00	0.00
4. ELECT. FAULT	0.00	8.20
5. CLEANINGS	0.00	0.00
6. INCL. WEATHER	0.00	0.00
7. MISCELENIOUS	0.05	0.35

	ON-DATE	TO-DATE
TOTAL HOURS	24.00	426.[illegible]
HOURS CRUSHED	20.40	34[illegible].00
HOURS LOST	3.20	83.[illegible]
%TOTAL HOURS TO TOTAL HOURS	13.33	19.54

	ON-DATE	TO-DATE
Mill Sanitation	97.00	596.00

STEAM % CANE, (24 Hrs.)	0.00	0.00
BLEEDING PRD TON\Hrs.	0.00	0.00

CANE (GATE+CC)	Centre	TOTAL
668258.41	520721.48	1183987.89
52098.57	33025.43	85124.00
720366.98	553746.91	1274112.89

GRADEWISE SUGAR PRODUCTION

	100Kg Bag	50Kg Bags	ON DATE Qty.	% TOT. PROD.	TO DATE	% TOT. PROD.
L-31	0	600	300	2.99	4550	4.16
L-30			0	0.00	0	0.00
M-31	0	18800	9400	93.53	100820	92.12
M-30			0	0.00	0	0.00
S-31	0	700	350	3.48	4085	3.73
S-30			0	0.00	0	0.00
SWEEP			0	0.00	0	0.00
BISS			0	0.00	0	0.00
BROWN SUG			0	0.00	0	0.00
OTHER			0	0.00	0	0.00
L-SUPER			0	0.00	0	0.00
TOTAL	0	20100	10050.00		109450.00	

STORE CONSUMPTION

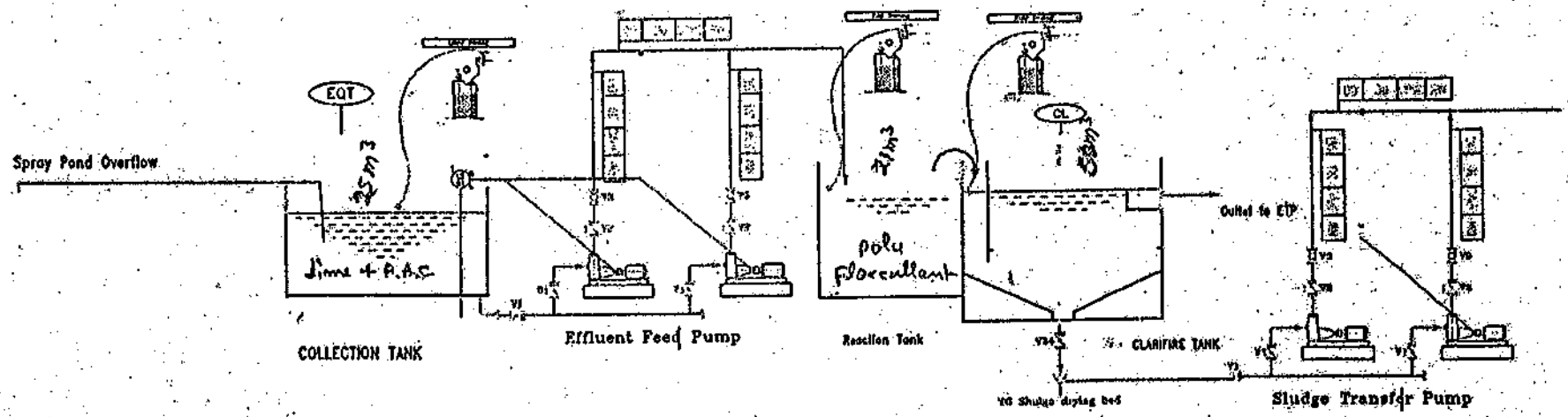
		ON-DATE	%CANE	TO-DATE	%CANE
1	Gunny Bags 100 Kg (	0.00	0.00	0.00	0.00
2	Lime (Qtl.)	130.00	0.15	2505.50	0.20
3	Sulphur (Qtl.)	70.00	0.08	1048.00	0.0[illegible]
4	Plastic 50 KG Bags	202[illegible].00	23.71	221750.00	17.40
5	Bagasse (Qtl.)	0.00	0.00	0.00	0.00
6	Washing Soda (Kg.)	0.00	0.00	0.00	0.00
7	Caustic Soda (Kg.)	0.00	0.00	1000.00	0.0[illegible]
8	Bleaching Powder (K	0.00	0.00	0.00	0.00
9	Phos. Acid (Kg.)	0.00	0.00	0.00	0.00
10	Magnafloc (Kg.)	25.00	0.03	375.00	0.03
11	Ammonium BF? (Kg.)	0.00	0.00	0.00	0.00
12	Biocide (Kg.)	0.00	0.00	650.00	0.05
13	Sprit (Ltr.)	0.00	0.00	0.00	0.00
14	Oil (Ltr.)	9.00	0.01	10412.00	0.82
15	Grease (Kg.)	4.00	0.00	857.00	0.07

DAILY STOPPAGE DETAILS

S.No.	Duration	
1	0.05	3rd Mill bypass due to water cooler chocked
2	0.05	3rd Mill taken on line
3	0.10	2nd Mill Juice Trey jamming
4	3.00	Slow Crush rate due to Cane availability problem

Asst. Mgr (QC) Sr. DyGM (Prod.)

ANX-C4



Spray Pond ETP SYSTEM

Drawing Submitted to Laksar Sugar

RBNS SUGAR MILLS LTD. LAKSAR

R.B.N.S.SUGAR MILLS LTD., LAKSAR (HARIDWAR) U.K.

SPRAY POOND OVERFLOW WATER TREATMENT PLANT

CHEMICAL PRECIPITATION TECHNOLOGY PROCESS

TANK DETAILS

S.No.	PARTICULARS	VOLUME APPROX
1	Equalization tank	25M3 (M.S.)
2	Reaction tank	21M3 (M.S.)
3	Clarifier	50M3 (M.S.)
4	Sludge Dry Bed	20M2

CONSIDERED INLET PARAMETERS

S.No.	PARTICULARS	PARAMETERS
1	Flow	500-600M3/day
2	pH	7.1 - 7.6
3	Conductivity	1000
4	COD	300-400 Mg/ltr.
5	Sulphate	600 - 700 Mg/ Ltr.

1. Chemical precipitation process will be done in single stage only.
2. It will reduce COD 30-50% or more but during design consideration 30% reduction be being considered
3. Sulphate removal will be 30 - 50%
4. Reduction of inlet parameters depends on quality nd quantity of chemicals used.
5. Process operation also helps to achieve maximum parameters
6. Lime, P.A.C. and Poly flocculant dose will be required accordingly to quality of spray pond water.

287

Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655,254460
E-mail:edprbns@yahoo.com
CIN:U74899DL1932PLC000298
TIN :05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Laksar – 247663 (Distt. Haridwar) Uttarakhand

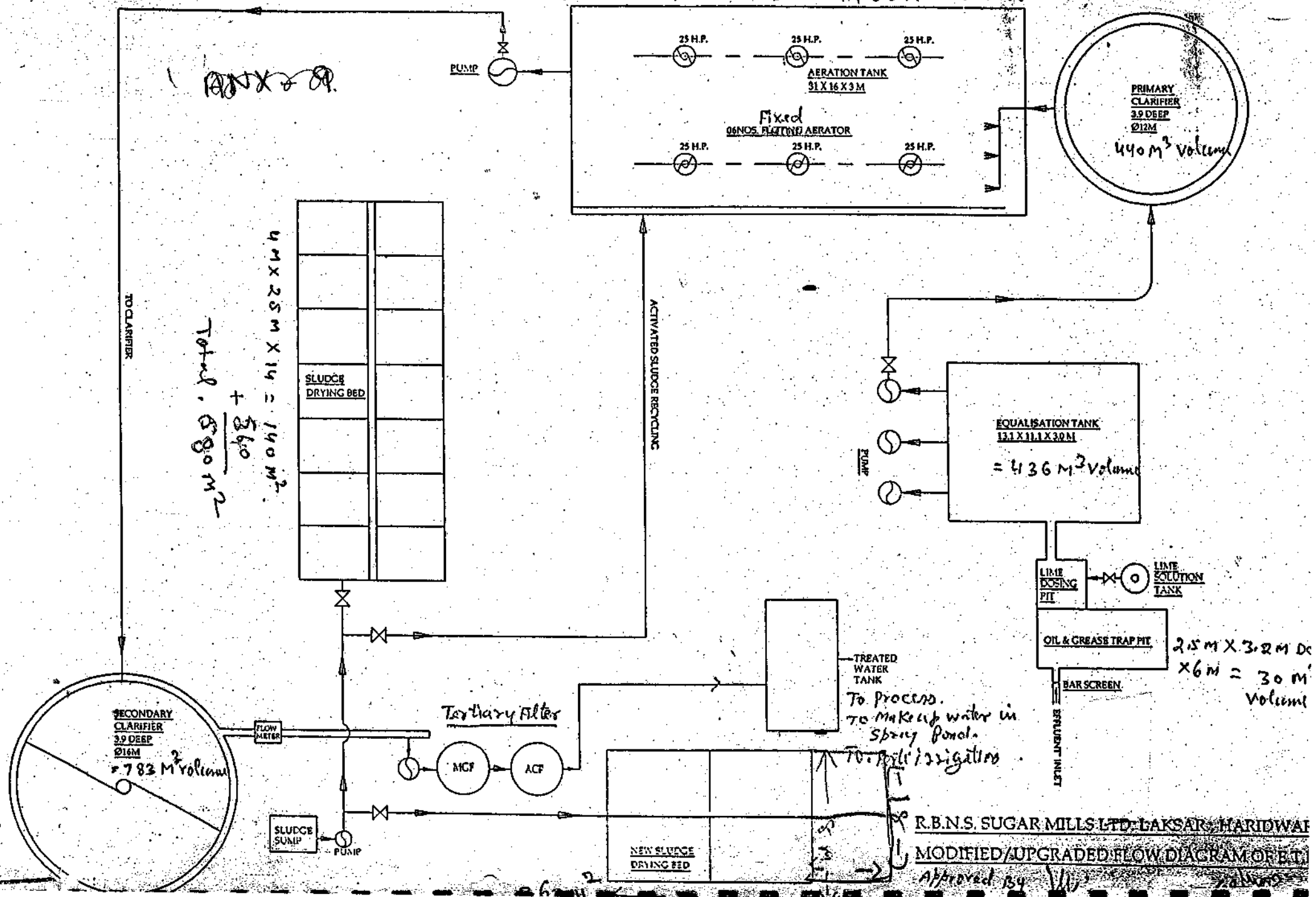
E.T.P. STAFF LIST

S.No.	Name	Designation	Experience
1	Bhuvnesh Kumar	Dy. Manager	17 years
2	Dinesh Kumar	Chemist	16 years
3.	Ravindra Kumar	Chemist	10 years
4	Janeshwar	Chemist	10 years
5	Indrajeet Shah	Operator	6 years
6	Manoj Kumar	Operator	8 years
7	Mohit Kumar	Operator	8 years
8	Anurag Kumar	Operator	5 years
9	Helpers	04 nos.	

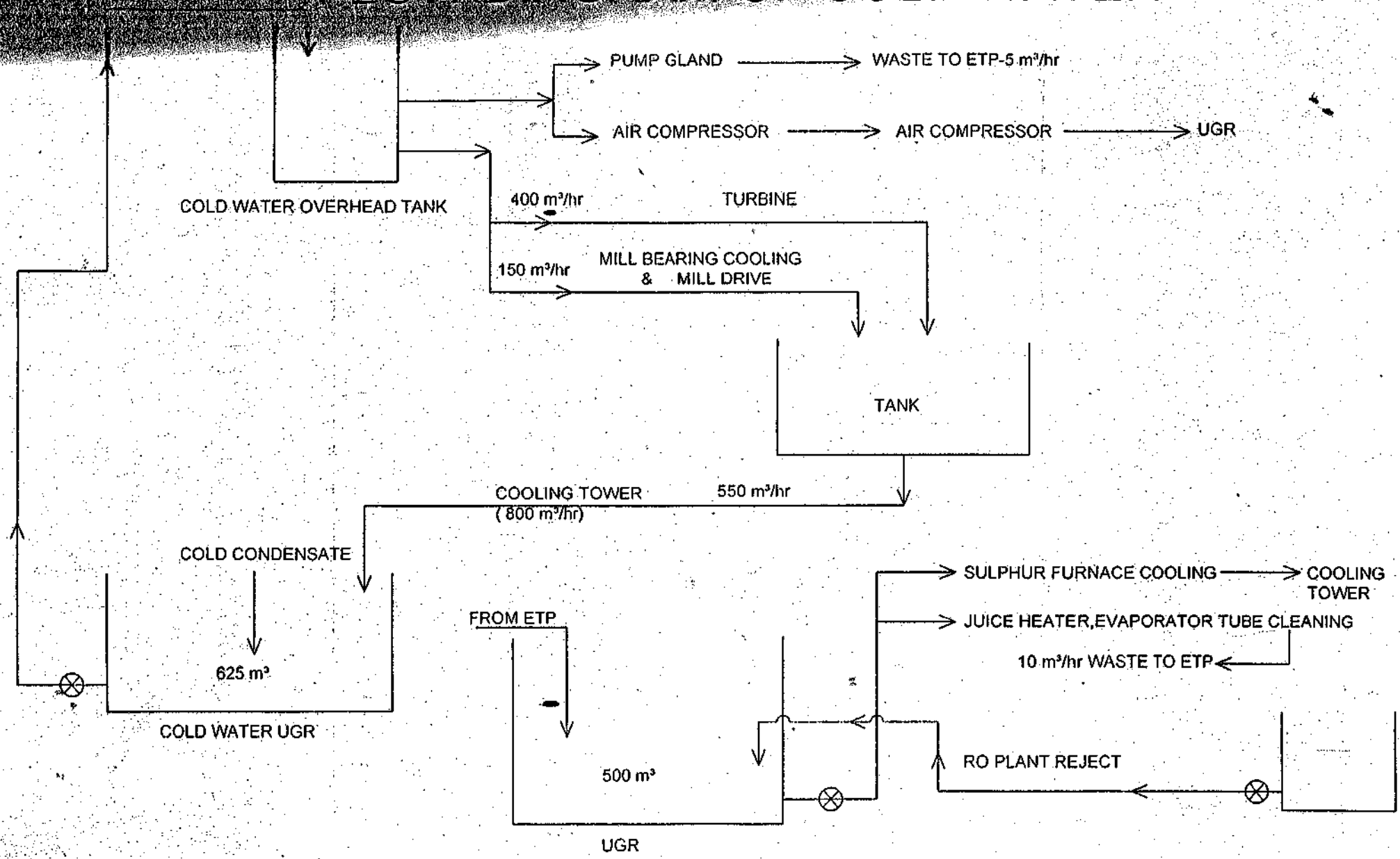
(S.P. Singh)
General Manager

288

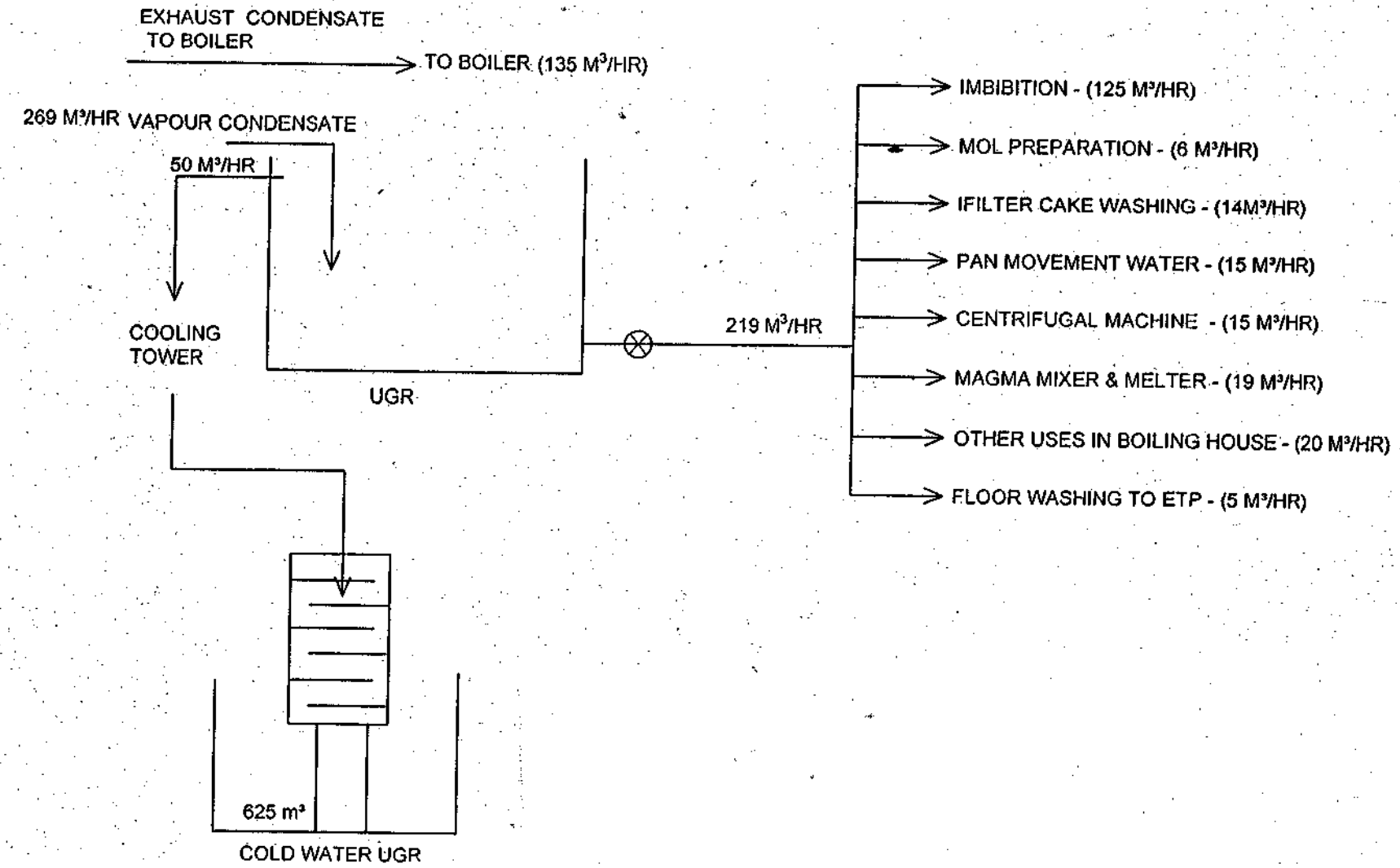
31 M X 16 M X 3.0 = 1488 M³ Volume.



FLOW DIAGRAM OF COLD WATER



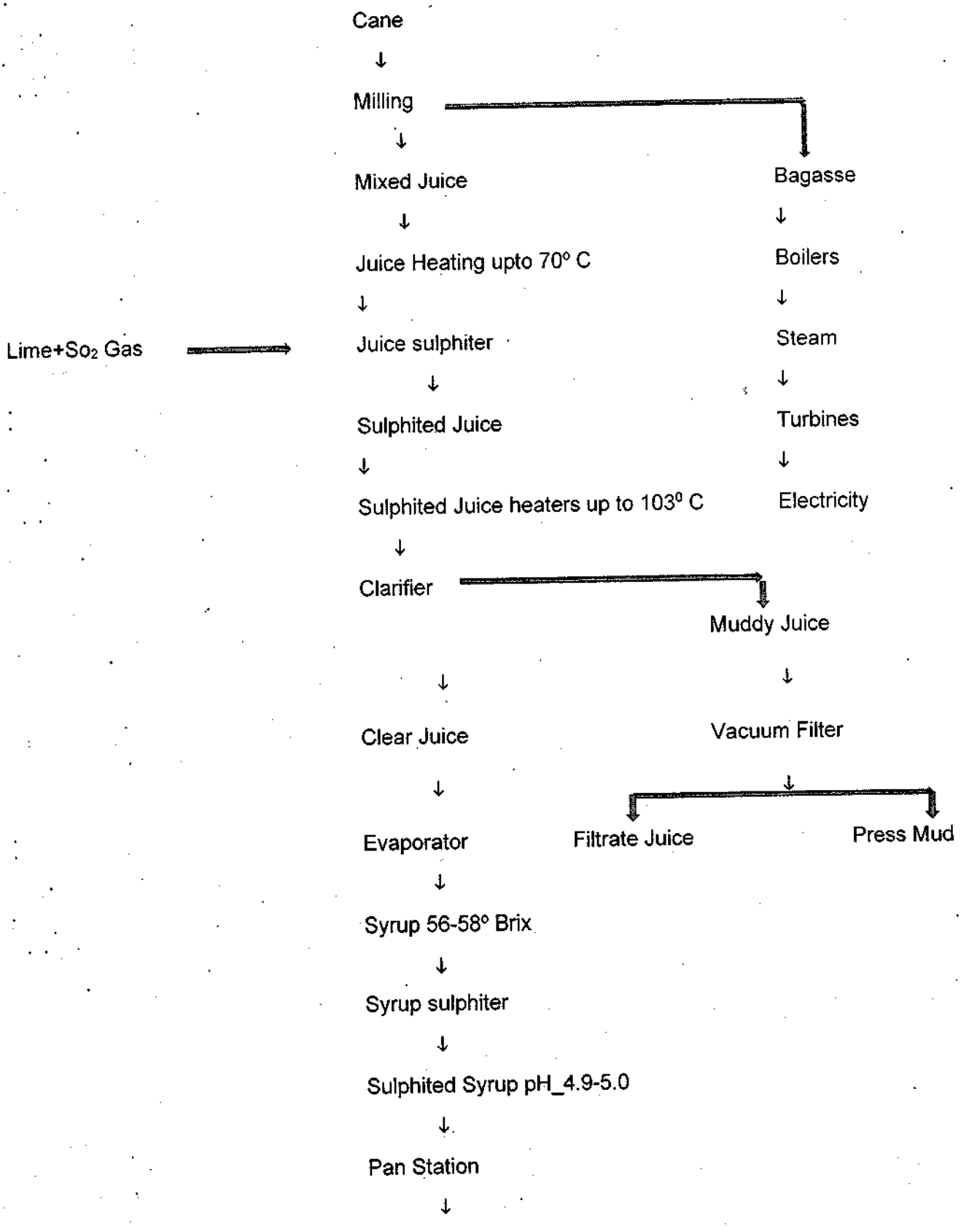
FLOW DIAGRAM OF HOT WATER

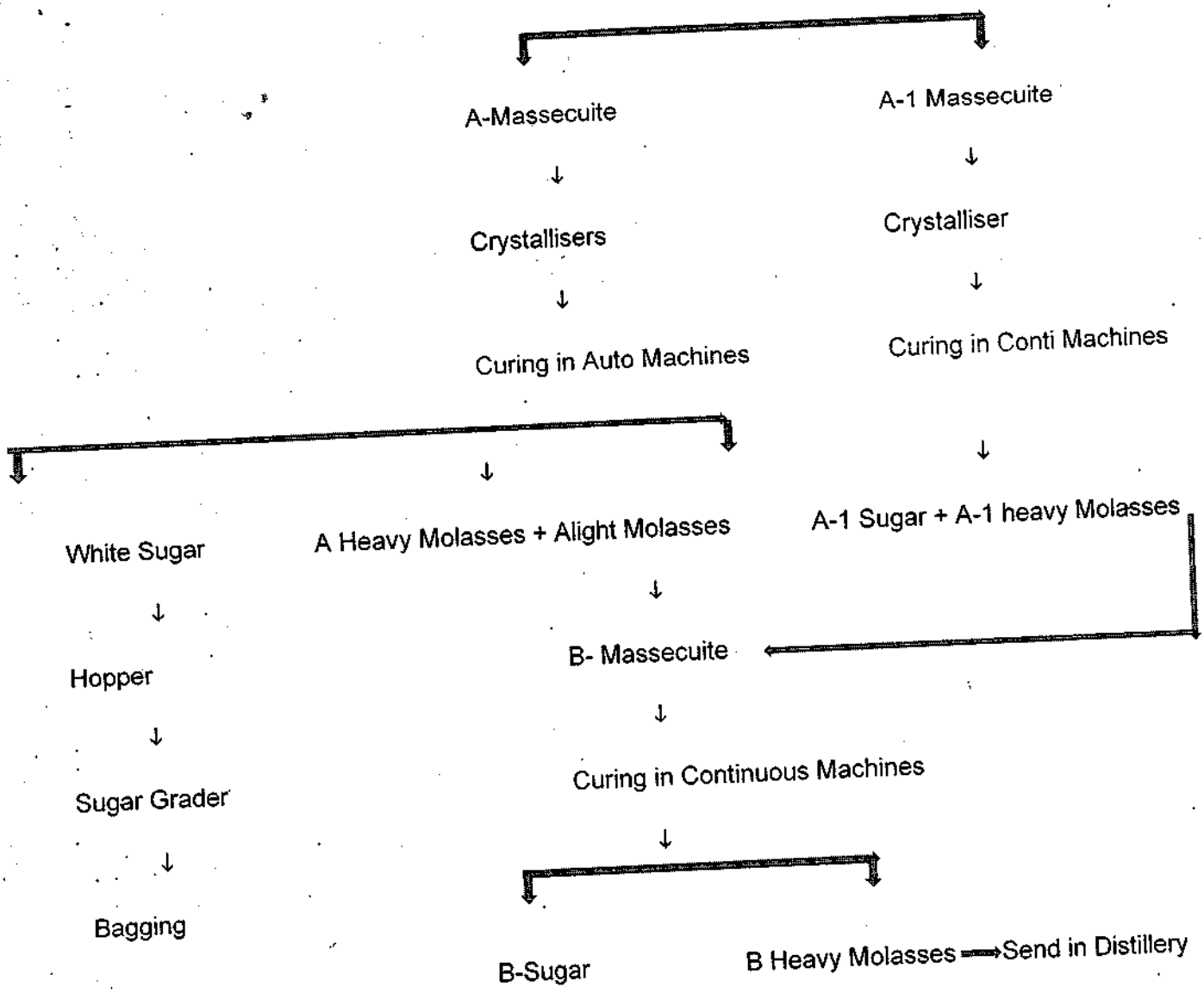


291

ANX-8

PROCESS FLOW CHART OF R.B.N.S. LAKSAR




A-Massecuite
A-1 Massecuite
Crystallisers
Crystalliser
Curing in Auto Machines
Curing in Conti Machines
White Sugar
A Heavy Molasses + Alight Molasses
A-1 Sugar + A-1 heavy Molasses
Hopper
B- Massecuite
Sugar Grader
Curing in Continuous Machines
Bagging
B-Sugar
B Heavy Molasses
Send in Distillery

CAPACITY OF UGR (COLD & HOT) & LAGOONS

Cold water UGR = $\overset{W}{10} \times \overset{L}{25} \times \overset{H}{2.5}$

= $625\ m^3$

Cold water UGR = $\overset{W}{10} \times \overset{L}{10} \times \overset{H.}{2.5}$

= $250\ m^3$

Cold water UGR = $\overset{L}{39.5} \times \overset{W}{5.0} \times \overset{H.}{2.5}$

= $493.75\ m^3$.

Hot water UGR (A) = $\overset{L}{19.6} \times \overset{W}{5.0} \times \overset{H}{2.5}$

= $686\ m^3$.

Hot water UGR (B) = $\overset{L}{19.6} \times \overset{W}{5.0} \times \overset{H.}{2.5}$

= $686\ m^3$.

Lagoon No 1 = $32 \times 9.4 \times 1.8$

= $542\ m^3$.

Lagoon No 2 = $16 \times 7.5 \times 2.0$

= $240\ m^3$.

New lagoon = $40 \times 25 \times 3.5$

= $3500\ m^3$.

Cooling Tower capacity — $500\ m^3/hr$.

Mini Cooling Tower capacity — $50\ m^3/hr$ — 2 Nos.

Hazardous waste tank = $\overset{D}{2.8} \times \overset{H}{1.6}$

= $9.85\ m^3$.

ETP

Rbns Sugar Mills Ltd

RBNS Sugar Mills, Laksar Haridwar-247663

: 15UK592_ETP_Rbns Sugar Mills_Haridwar
: Sugar
: BOD COD FLOW PH TSS
: N/A
: Log

15UK592_ETP_Rbns Sugar Mills_Haridwar - Live

BOD	COD	FLOW	pH	TSS
11.57	49.75	29.56	7.66	12.84

Sent to CPCB:
2023-12-19 11:00:00

Full Screen (Realtime)

: 15/Nov/2023 - 19/Dec/2023 | Data Frequency (cpcb std.): 15 Minutes | Update

Reports

Nov 2023 22:57 - 19 Dec 2023 10:57

Limit: 30 mg/l

BOD

11.57 mg/l
2023-12-19 10:45:00

Min.	Max.	Avg.	Data % (15 Minutes)
0	500	26.77	93.1%

Limit: 250 mg/l

COD

48.81 mg/l
2023-12-19 10:45:00

Min.	Max.	Avg.	Data % (15 Minutes)
38.6	119.02	70.75	93.1%

Limit: 70 m3/hr

FLOW

31.17 m3/hr
2023-12-19 10:45:00

Min.	Max.	Avg.	Data % (15 Minutes)
0	100	48.96	93.1%

Limit: 5.5 - 8.5 pH

pH

7.66 pH
2023-12-19 10:45:00

Min.	Max	Avg.	Data % (15 Minutes)
5.91	9.06	7.44	93.1%

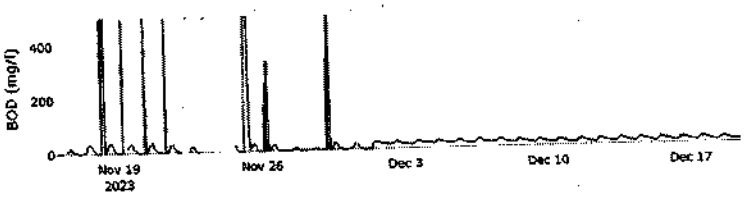
Limit: 100 mg/l

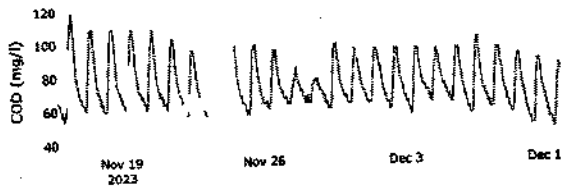
TSS

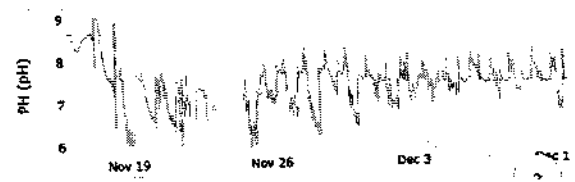
12.84 mg/l
2023-12-19 10:45:00

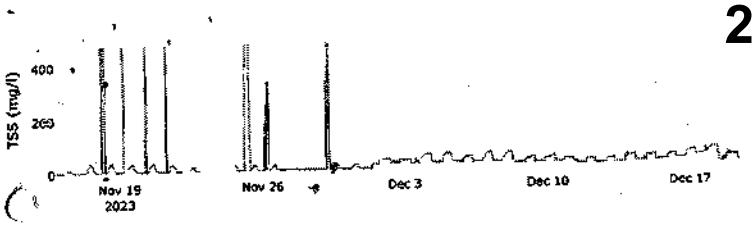
Min.	Max.	Avg.	Data % (15 Minutes)
0	500	31.83	93.1%

15UK592_ETP_Rbns Sugar Mills_Haridwar









Yes | SPCB: Yes (CPCB) | ZLD: No | SMS Alerts: Yes
Numbers: | Emails: rsl_sababad@rediffmail.com
: rbnssm |
achnical Support: 9811669482 9810630342 7428697771 7303389836

296

15UK592_ETP_Rbns Sugar Mills_Haridwar:15/Nov/2023 - 19/Dec/2023

Timestamp	pH(pH)	BOD(mg/l)	COD(mg/l)	TSS(mg/l)	FLOW(m3/hr)
19-Dec-2023 10:45	7.66	11.57	48.81	12.84	31.17
19-Dec-2023 10:30	7.65	11.46	48.91	12.84	27.66
19-Dec-2023 10:15	7.65	12.09	48.08	12.84	67
19-Dec-2023 10:00	7.64	11.78	46.52	13.47	46.17
19-Dec-2023 09:45	7.63	10.42	46.1	13.57	20.25
19-Dec-2023 07:00	7.38	10.21	42.98	33.78	98.75
19-Dec-2023 06:45	7.36	10.21	42.98	33.78	0
19-Dec-2023 06:30	7.26	10.21	42.87	33.78	39.52
19-Dec-2023 06:15	7.45	10.32	42.98	33.99	40.85
19-Dec-2023 06:00	7.48	10.21	44.02	33.78	38.6
19-Dec-2023 05:45	7.45	10.21	45.37	33.78	39.54
19-Dec-2023 05:30	7.42	10.11	45.58	33.88	41.62
19-Dec-2023 05:15	7.29	10.11	45.79	34.09	40.1
19-Dec-2023 05:00	7.28	10.63	46	33.88	39.54
19-Dec-2023 04:45	7.44	11.67	46.31	33.47	40.85
19-Dec-2023 04:30	7.33	12.3	46.42	33.57	40.06
19-Dec-2023 04:15	7.22	11.78	46.73	33.99	42.62
19-Dec-2023 04:00	7.21	11.57	48.5	33.78	44.79
19-Dec-2023 03:45	7.19	11.36	48.91	33.88	43.21
19-Dec-2023 03:30	7.12	11.78	48.6	33.88	42.44
19-Dec-2023 03:15	7.08	11.67	48.81	33.78	43.42
19-Dec-2023 03:00	7.38	11.67	49.44	33.57	42.21
19-Dec-2023 02:45	7.45	11.78	49.33	33.57	42.23
19-Dec-2023 02:30	7.34	12.82	50.58	33.47	42.02
19-Dec-2023 02:15	7.18	12.92	53.29	33.47	41.46
19-Dec-2023 02:00	7.08	12.71	52.77	33.47	43.79
19-Dec-2023 01:45	7.25	12.61	52.46	33.36	40.46
19-Dec-2023 01:30	7.5	12.71	52.46	33.68	41.06
19-Dec-2023 01:15	7.23	12.92	52.25	33.05	42.42
19-Dec-2023 01:00	7.09	12.82	52.66	33.47	43.21
19-Dec-2023 00:45	7.16	12.71	53.19	33.36	43.4
19-Dec-2023 00:30	7.18	12.92	52.98	33.47	43.4
19-Dec-2023 00:15	7.24	12.82	53.5	33.26	43
19-Dec-2023 00:00	7.26	13.03	53.4	33.26	43.21
18-Dec-2023 23:45	7.35	13.55	55.27	32.94	43
18-Dec-2023 23:30	7.36	13.86	57.56	32.94	42.81
18-Dec-2023 23:15	7.47	13.96	55.79	33.26	43
18-Dec-2023 23:00	7.65	14.38	56.73	38.78	42.42
18-Dec-2023 22:45	7.81	14.9	57.88	43.57	41.06
18-Dec-2023 22:30	7.83	15.01	59.75	46.17	42.42
18-Dec-2023 22:15	7.76	15.84	60.06	46.69	43.79
18-Dec-2023 22:00	7.77	16.26	60.27	43.57	42.81
18-Dec-2023 21:45	7.6	16.15	63.29	35.03	44.21
18-Dec-2023 21:30	7.29	16.15	62.98	30.97	45.58
18-Dec-2023 21:15	7.21	16.36	63.19	31.18	45.98
18-Dec-2023 21:00	7.44	16.57	63.4	32.22	44.77
18-Dec-2023 20:45	7.56	18.24	63.71	32.84	44.98
18-Dec-2023 20:30	7.62	17.71	65.06	32.74	48.06

297

13-Dec-2023 18:45	7.41	21.26	74.33	11.59	45.6
13-Dec-2023 18:30	7.41	21.05	76.42	11.38	32.61
13-Dec-2023 18:15	7.41	21.15	77.35	11.28	32.63
13-Dec-2023 18:00	7.41	21.88	77.56	11.28	33.63
13-Dec-2023 17:45	7.4	22.09	79.85	11.28	35.04
13-Dec-2023 17:30	7.4	22.51	80.9	11.28	34.71
13-Dec-2023 17:15	7.39	23.24	82.46	11.28	35.42
13-Dec-2023 17:00	7.38	23.45	84.34	11.28	39.52
13-Dec-2023 16:45	7.36	24.38	84.44	11.28	42.04
13-Dec-2023 16:30	7.37	24.49	87.15	11.28	44.71
13-Dec-2023 16:15	7.36	25.63	87.67	11.18	60.41
13-Dec-2023 16:00	7.36	25.53	88.19	10.97	37
13-Dec-2023 15:45	7.36	25.63	88.19	10.97	37
13-Dec-2023 15:30	7.36	25.74	88.19	10.97	37.17
13-Dec-2023 15:15	7.36	25.53	88.4	10.97	37.17
13-Dec-2023 15:00	7.36	25.63	88.19	10.97	36.98
13-Dec-2023 14:45	7.37	25.74	88.09	10.97	36.81
13-Dec-2023 14:30	7.36	25.53	88.19	10.97	37
13-Dec-2023 14:15	7.37	25.63	87.56	10.87	37.71
13-Dec-2023 14:00	7.37	24.49	87.56	10.87	37.35
13-Dec-2023 13:45	7.37	24.38	85.69	10.87	41.83
13-Dec-2023 13:30	7.37	23.76	84.44	10.66	37.52
13-Dec-2023 13:15	7.36	23.45	84.02	10.66	34.52
13-Dec-2023 13:00	7.37	23.55	85.06	10.66	42.63
13-Dec-2023 12:45	7.37	23.24	82.25	10.76	43.6
13-Dec-2023 12:30	7.39	22.82	81.11	10.66	34.75
13-Dec-2023 12:15	7.37	22.3	80.69	10.76	84.6
13-Dec-2023 12:00	7.37	21.88	77.98	10.66	41.25
13-Dec-2023 11:45	7.38	21.05	76.42	10.66	40.27
13-Dec-2023 11:30	7.39	20.22	74.02	10.66	40.44
13-Dec-2023 11:15	7.39	19.59	70.48	10.66	59.56
13-Dec-2023 11:00	7.39	18.34	68.5	10.66	100
13-Dec-2023 10:45	7.4	17.82	66.31	10.66	100
13-Dec-2023 10:30	7.41	16.46	62.45	10.66	100
13-Dec-2023 10:15	7.42	15.21	59.54	10.66	100
13-Dec-2023 10:00	7.41	13.96	56.31	10.66	98.92
13-Dec-2023 09:45	7.41	13.13	54.12	10.66	92.4
13-Dec-2023 09:30	7.41	12.82	53.08	10.66	73.6
13-Dec-2023 09:15	7.41	12.4	50.69	10.66	57.1
13-Dec-2023 09:00	7.41	11.67	49.12	10.66	87.02
13-Dec-2023 08:45	7.4	11.67	48.91	10.66	89.42
13-Dec-2023 08:30	7.39	11.57	49.12	10.66	70.23
13-Dec-2023 08:15	7.39	11.57	49.12	10.66	67.44
13-Dec-2023 08:00	7.37	11.57	49.23	10.66	66.98
13-Dec-2023 07:45	7.33	11.67	49.33	10.66	67.09
13-Dec-2023 07:30	7.31	11.57	49.12	10.76	69.14
13-Dec-2023 07:15	7.47	11.67	49.23	16.91	72.44
13-Dec-2023 07:00	7.6	11.67	48.91	27.53	69.08
13-Dec-2023 06:45	7.64	11.57	49.12	27.53	67.52
13-Dec-2023 06:30	7.65	11.36	48.91	27.53	68.05

13-Dec-2023 06:15	7.63	11.57	49.33	27.53	70.87
13-Dec-2023 06:00	7.61	11.67	49.33	27.53	70.34
13-Dec-2023 05:45	7.64	11.67	49.44	27.53	71.52
13-Dec-2023 05:30	7.65	11.78	49.54	27.53	73.52
13-Dec-2023 05:15	7.64	11.88	49.65	27.53	71.1
13-Dec-2023 05:00	7.65	12.2	49.85	27.53	71.94
13-Dec-2023 04:45	7.69	12.09	49.65	27.53	71.88
13-Dec-2023 04:30	7.7	12.3	49.85	27.53	70.98
13-Dec-2023 04:15	7.7	12.71	49.96	27.63	70.38
13-Dec-2023 04:00	7.73	13.13	49.96	27.84	69.25
13-Dec-2023 03:45	7.72	13.03	51.62	27.84	68.23
13-Dec-2023 03:30	7.72	12.61	53.5	27.84	70
13-Dec-2023 03:15	7.74	12.61	53.7	27.84	72.5
13-Dec-2023 03:00	7.75	12.71	53.19	27.74	71.71
13-Dec-2023 02:45	7.78	12.92	52.87	27.74	72.33
13-Dec-2023 02:30	7.79	12.82	52.56	27.53	68.96
13-Dec-2023 02:15	7.8	12.82	53.08	27.53	69.62
13-Dec-2023 02:00	7.83	13.03	53.4	27.53	70.29
13-Dec-2023 01:45	7.82	13.76	53.6	27.53	68.98
13-Dec-2023 01:30	7.83	13.86	57.77	27.53	69.98
13-Dec-2023 01:15	7.84	13.86	57.77	27.32	69
13-Dec-2023 01:00	7.84	13.7	56.62	27.22	69
13-Dec-2023 00:45	7.88	13.86	56.21	27.22	71.5
13-Dec-2023 00:30	7.88	13.96	56	27.01	73.15
13-Dec-2023 00:15	7.89	14.07	56	26.7	72.56
13-Dec-2023 00:00	7.92	14.07	56	26.59	75.14
12-Dec-2023 23:45	7.94	14.07	56.21	26.28	66.65
12-Dec-2023 23:30	7.97	14.17	56.31	25.97	72.04
12-Dec-2023 23:15	7.99	13.96	56.62	25.87	75.58
12-Dec-2023 23:00	8.01	14.28	56.73	25.55	76.6
12-Dec-2023 22:45	8.06	14.9	56.21	25.13	74.75
12-Dec-2023 22:30	8.06	14.9	57.15	25.03	73.33
12-Dec-2023 22:15	8	15.01	58.39	24.61	75.33
12-Dec-2023 22:00	7.53	15.01	59.85	14.2	72.98
12-Dec-2023 21:45	7.39	15.11	59.54	10.34	71.4
12-Dec-2023 21:30	7.39	15.53	59.65	10.45	67.94
12-Dec-2023 21:15	7.39	16.36	60.27	10.45	51.27
12-Dec-2023 21:00	7.39	16.26	61.1	10.45	43.19
12-Dec-2023 20:45	7.39	16.26	63.6	10.55	44.21
12-Dec-2023 20:30	7.4	16.36	62.87	10.34	44.21
12-Dec-2023 20:15	7.4	17.2	63.29	10.45	46.96
12-Dec-2023 20:00	7.4	17.82	63.81	10.55	46.21
12-Dec-2023 19:45	7.39	17.51	67.04	10.45	46.17
12-Dec-2023 19:30	7.4	17.61	66.52	10.34	46.19
12-Dec-2023 19:15	7.4	17.92	66.73	10.34	45.4
12-Dec-2023 19:00	7.4	18.55	69.43	10.34	47.02
12-Dec-2023 18:45	7.4	18.76	70.16	10.34	47.02
12-Dec-2023 18:30	7.4	19.49	70.69	10.34	49.29
12-Dec-2023 18:15	7.39	19.8	71.21	10.34	49.96
12-Dec-2023 18:00	7.39	19.9	73.71	10.34	48.29

299

12-Dec-2023 05:15	7.83	11.46	47.46	26.28	38.46
12-Dec-2023 05:00	7.84	11.36	49.23	26.28	38.25
12-Dec-2023 04:45	7.85	11.57	49.33	26.28	38.08
12-Dec-2023 04:30	7.85	11.78	48.81	26.28	34.67
12-Dec-2023 04:15	7.85	11.78	48.81	26.28	37.36
12-Dec-2023 04:00	7.86	11.57	49.02	26.28	55.81
12-Dec-2023 03:45	7.87	11.67	49.44	26.28	46.04
12-Dec-2023 03:30	7.87	11.88	49.64	26.28	50.83
12-Dec-2023 03:15	7.83	12.92	50.69	26.38	41.44
12-Dec-2023 03:00	7.83	12.71	53.19	26.07	40.91
12-Dec-2023 02:45	7.85	12.71	52.77	25.76	43.77
12-Dec-2023 02:30	7.85	12.82	52.56	25.66	42.94
12-Dec-2023 02:15	7.84	12.92	52.46	25.55	44.07
12-Dec-2023 02:00	7.86	12.92	52.87	25.66	44.29
12-Dec-2023 01:45	7.86	12.92	52.25	25.55	43.31
12-Dec-2023 01:30	7.86	12.92	52.77	25.45	42.81
12-Dec-2023 01:15	7.83	12.82	53.29	25.45	42.21
12-Dec-2023 01:00	7.84	13.34	53.08	25.45	41.64
12-Dec-2023 00:45	7.91	13.65	55.9	25.55	41.1
12-Dec-2023 00:30	7.91	13.65	58.4	25.34	44.54
12-Dec-2023 00:15	7.92	13.76	56.62	25.34	42.83
12-Dec-2023 00:00	7.97	14.07	55.9	25.03	40.9
11-Dec-2023 23:45	7.99	14.07	56.31	25.03	42.04
11-Dec-2023 23:30	8.01	14.17	56.41	25.03	41.06
11-Dec-2023 23:15	8.07	13.96	56.83	24.82	40.85
11-Dec-2023 23:00	8.12	14.9	56.73	24.72	40.64
11-Dec-2023 22:45	8.14	15.11	57.04	24.41	40.27
11-Dec-2023 22:30	8.11	14.9	57.98	24.41	40.25
11-Dec-2023 22:15	8.1	15.01	59.85	23.78	41.04
11-Dec-2023 22:00	8.08	15.21	59.43	21.9	40.66
11-Dec-2023 21:45	7.56	16.46	59.85	13.57	42.81
11-Dec-2023 21:30	7.39	16.36	60.37	9.72	43
11-Dec-2023 21:15	7.39	16.15	63.39	9.72	43
11-Dec-2023 21:00	7.39	16.15	63.08	9.72	43.98
11-Dec-2023 20:45	7.39	16.46	63.19	9.72	44.4
11-Dec-2023 20:30	7.39	17.92	63.6	9.72	44.79
11-Dec-2023 20:15	7.38	17.4	65.16	9.72	45.4
11-Dec-2023 20:00	7.39	17.61	67.04	9.72	45.19
11-Dec-2023 19:45	7.39	17.71	66.73	9.72	44.79
11-Dec-2023 19:30	7.39	17.92	66.78	9.72	45.5
11-Dec-2023 19:15	7.39	18.55	68.18	9.72	44.21
11-Dec-2023 19:00	7.39	18.65	70.58	9.72	44.79
11-Dec-2023 18:45	7.39	18.96	70.17	9.72	44.61
11-Dec-2023 18:30	7.39	19.9	70.48	9.72	44.42
11-Dec-2023 18:15	7.39	19.7	72.46	9.72	43.4
11-Dec-2023 18:00	7.39	20.11	72.77	9.41	44.61
11-Dec-2023 17:45	7.39	21.05	74.33	9.82	36.14
11-Dec-2023 17:30	7.37	21.05	75.89	9.72	31
11-Dec-2023 17:15	7.37	21.88	77.35	9.72	39.23
11-Dec-2023 17:00	7.36	22.2	79.75	9.72	31.71

300

11-Dec-2023 16:45	7.36	22.3	80.9	9.72	34.37
11-Dec-2023 16:30	7.36	22.61	81.11	9.72	37.39
11-Dec-2023 16:15	7.35	23.24	81.21	9.72	37.98
11-Dec-2023 16:00	7.43	23.24	83.92	9.72	35.52
11-Dec-2023 15:45	7.36	23.55	85.48	9.72	35.94
11-Dec-2023 15:30	7.35	23.55	84.65	9.72	37.69
11-Dec-2023 15:15	7.34	23.55	83.92	9.72	39.9
11-Dec-2023 15:00	7.33	23.55	83.81	9.72	39.31
11-Dec-2023 14:45	7.33	23.55	84.23	9.72	43.83
11-Dec-2023 14:30	7.32	23.55	84.33	9.72	42.33
11-Dec-2023 14:15	7.33	23.24	84.44	9.72	43.04
11-Dec-2023 14:00	7.33	23.13	81	9.62	44.06
11-Dec-2023 13:45	7.34	22.4	80.79	9.72	52.21
11-Dec-2023 13:30	7.34	22.4	80.79	9.51	51.48
11-Dec-2023 13:15	7.35	21.99	78.19	9.41	49.19
11-Dec-2023 13:00	7.35	20.95	77.04	9.72	47.77
11-Dec-2023 12:45	7.36	21.26	75.37	9.62	48.81
11-Dec-2023 12:30	7.36	19.9	73.7	9.41	47.34
11-Dec-2023 12:15	7.36	19.49	71.73	9.41	46.96
11-Dec-2023 12:00	7.37	18.65	70.17	9.41	50
11-Dec-2023 11:45	7.37	17.71	67.14	9.41	51.23
11-Dec-2023 11:30	7.41	17.61	65.06	11.7	71.19
11-Dec-2023 11:15	7.38	16.46	63.29	16.07	64.69
11-Dec-2023 11:00	7.38	15.63	59.65	16.28	53.52
11-Dec-2023 10:45	7.38	14.38	57.04	16.28	46.4
11-Dec-2023 10:30	7.38	13.55	56	16.28	44.29
11-Dec-2023 10:15	7.38	12.82	52.66	16.28	35.12
11-Dec-2023 10:00	7.39	12.19	51.42	16.28	70.85
11-Dec-2023 09:45	7.39	11.57	49.23	16.28	98.77
11-Dec-2023 09:30	7.38	11.99	47.98	16.28	98.79
11-Dec-2023 09:15	7.38	10.73	46.1	16.07	98.75
11-Dec-2023 09:00	7.38	10.32	45.9	16.28	98.75
11-Dec-2023 08:45	7.7	10.32	45.37	24.51	98.75
11-Dec-2023 08:30	7.38	10.32	45.27	16.28	37.21
11-Dec-2023 08:15	7.37	10.21	44.75	16.07	47.71
11-Dec-2023 08:00	7.76	10.42	44.44	24.3	38.61
11-Dec-2023 07:45	7.34	10.21	45.06	16.18	33.06
11-Dec-2023 07:30	7.76	10.42	45.69	20.34	16.44
11-Dec-2023 07:15	7.31	10.21	45.79	16.28	32.79
11-Dec-2023 07:00	7.29	10.11	46	16.28	25.04
11-Dec-2023 06:45	7.44	10.32	45.79	20.13	34.4
11-Dec-2023 06:30	7.73	10.42	45.48	27.84	42.6
11-Dec-2023 06:15	7.77	10.42	45.69	27.95	43.81
11-Dec-2023 06:00	7.76	10.42	45.48	27.84	44.19
11-Dec-2023 05:45	7.74	10.42	46	27.84	43.59
11-Dec-2023 05:30	7.73	11.47	46.41	27.84	41.85
11-Dec-2023 05:15	7.73	12.2	46.1	27.84	42.44
11-Dec-2023 05:00	7.76	12.3	46.31	28	44
11-Dec-2023 04:45	7.77	11.88	46.62	27.84	44.63
11-Dec-2023 04:30	7.77	11.67	47.98	27.95	45

301

11-Dec-2023 04:15	7.8	11.36	49.12	27.84	44.21
11-Dec-2023 04:00	7.81	11.36	49.23	27.95	44.19
11-Dec-2023 03:45	7.77	11.57	48.91	27.95	44.4
11-Dec-2023 03:30	7.79	11.46	49.33	28.05	53.06
11-Dec-2023 03:15	7.84	11.88	49.44	28.05	54.35
11-Dec-2023 03:00	7.82	12.92	51.94	28.16	52.6
11-Dec-2023 02:45	7.82	12.71	52.87	28.05	53.13
11-Dec-2023 02:30	7.8	12.71	52.77	28.16	55.75
11-Dec-2023 02:15	7.86	12.92	52.77	28.16	49.63
11-Dec-2023 02:00	7.86	12.82	53.08	28.16	48.27
11-Dec-2023 01:45	7.88	13.34	53.08	28.16	46.63
11-Dec-2023 01:30	7.88	13.76	54.12	28.16	47.98
11-Dec-2023 01:15	7.87	13.86	57.87	28.16	47.86
11-Dec-2023 01:00	7.88	13.86	58.19	28.16	48.75
11-Dec-2023 00:45	7.88	13.86	56.42	28.16	54.02
11-Dec-2023 00:30	7.88	14.07	56	28.16	54.71
11-Dec-2023 00:15	7.9	14.17	56	28.16	53.44
11-Dec-2023 00:00	7.89	13.96	56.21	28.16	53.5
10-Dec-2023 23:45	7.88	14.49	57.04	28.16	55.62
10-Dec-2023 23:30	7.89	15.01	56.62	28.16	56.21
10-Dec-2023 23:15	7.88	14.9	57.77	28.16	54.27
10-Dec-2023 23:00	7.93	14.8	59.33	28.16	54.98
10-Dec-2023 22:45	7.97	14.9	59.33	28.16	53.37
10-Dec-2023 22:30	7.99	15.11	59.44	28.16	52.96
10-Dec-2023 22:15	8	15.21	59.54	28.16	55.25
10-Dec-2023 22:00	8.01	16.46	59.64	28.16	54
10-Dec-2023 21:45	8.02	16.36	60.58	28.47	54.48
10-Dec-2023 21:30	8	16.36	61.94	28.47	60.48
10-Dec-2023 21:15	8.01	16.36	63.6	28.57	53.9
10-Dec-2023 21:00	8.03	16.57	62.87	28.57	55.54
10-Dec-2023 20:45	8.08	17.82	63.4	28.68	52.52
10-Dec-2023 20:30	8.13	17.72	64.12	28.78	55.27
10-Dec-2023 20:15	8.17	17.3	67.56	28.88	54.1
10-Dec-2023 20:00	7.92	17.4	66.73	24.41	55.29
10-Dec-2023 19:45	7.39	17.51	67.25	15.97	62.06
10-Dec-2023 19:30	7.4	18.55	67.77	15.87	62.96
10-Dec-2023 19:15	7.42	18.55	70.58	15.87	62.41
10-Dec-2023 19:00	7.43	19.07	70.48	15.97	62.54
10-Dec-2023 18:45	7.42	19.59	71.63	15.97	55.17
10-Dec-2023 18:30	7.42	19.9	74.02	15.87	53.19
10-Dec-2023 18:15	7.39	21.36	74.23	15.97	51.75
10-Dec-2023 18:00	7.39	20.95	75.37	15.97	51
10-Dec-2023 17:45	7.38	21.05	77.15	15.97	46.42
10-Dec-2023 17:30	7.52	22.2	77.35	20.14	26.44
10-Dec-2023 17:15	7.39	22.3	80.9	15.97	39.36
10-Dec-2023 17:00	7.37	22.72	80.69	15.97	39.71
10-Dec-2023 16:45	7.37	23.34	82.35	15.97	40.27
10-Dec-2023 16:30	7.37	23.55	84.23	15.76	40.85
10-Dec-2023 16:15	7.36	23.13	83.92	15.97	40.87
10-Dec-2023 16:00	7.36	24.28	84.75	15.87	41.64

10-Dec-2023 15:45	7.36	24.49	84.44	15.66	42.53
10-Dec-2023 15:30	7.36	24.38	84.65	15.97	43
10-Dec-2023 15:15	7.37	24.07	84.85	15.97	41.83
10-Dec-2023 15:00	7.37	23.03	84.44	15.76	43
10-Dec-2023 14:45	7.37	23.55	84.13	15.76	42.42
10-Dec-2023 14:30	7.37	23.55	84.44	15.76	42.81
10-Dec-2023 14:15	7.39	23.34	83.92	15.66	42.04
10-Dec-2023 14:00	7.4	23.13	80.79	15.87	42.02
10-Dec-2023 13:45	7.39	22.3	80.48	15.76	42.62
10-Dec-2023 13:30	7.39	22.3	80.48	15.66	41.83
10-Dec-2023 13:15	7.38	22.09	80.69	15.66	42.23
10-Dec-2023 13:00	7.36	21.99	77.46	15.66	44.98
10-Dec-2023 12:45	7.35	21.05	77.15	15.66	47.56
10-Dec-2023 12:30	7.34	21.15	74.85	15.66	50.19
10-Dec-2023 12:15	7.34	19.8	73.81	15.76	35.73
10-Dec-2023 12:00	7.82	19.59	71	15.66	22.04
10-Dec-2023 11:45	7.86	18.65	70.38	26.59	21.08
10-Dec-2023 11:30	7.99	17.82	66.83	29.09	21.58
10-Dec-2023 11:15	7.56	17.61	65.38	19.83	60.33
10-Dec-2023 11:00	7.36	16.36	63.29	15.76	32.48
10-Dec-2023 10:45	7.35	15.63	60.06	15.66	44.65
10-Dec-2023 10:30	8.06	14.69	57.98	28.99	58.6
10-Dec-2023 10:15	7.79	13.96	56.52	24.2	59.39
10-Dec-2023 10:00	7.38	13.13	54.02	15.66	57.94
10-Dec-2023 09:45	7.37	12.82	52.98	15.66	34.69
10-Dec-2023 09:30	7.34	12.09	50.37	15.66	35.04
10-Dec-2023 09:15	7.32	11.46	49.23	15.87	33.98
10-Dec-2023 09:00	7.32	11.36	49.02	16.39	31.56
10-Dec-2023 08:45	6.63	11.46	49.23	41.7	0.21
10-Dec-2023 08:30	6.77	12.09	47.67	41.49	0.15
10-Dec-2023 08:15	6.81	12.3	46.62	41.07	0.13
10-Dec-2023 08:00	6.79	11.99	46.62	41.07	0.04
10-Dec-2023 07:45	6.85	11.67	47.04	41.38	0.08
10-Dec-2023 07:30	6.83	11.46	48.81	40.97	0.09
10-Dec-2023 07:15	6.86	11.36	49.02	41.59	28.75
10-Dec-2023 07:00	6.68	11.67	48.91	40.86	43.79
10-Dec-2023 06:45	6.63	11.67	49.02	40.24	43.19
10-Dec-2023 06:30	6.69	11.57	49.12	39.51	45
10-Dec-2023 06:15	6.83	11.67	49.23	39.61	45.4
10-Dec-2023 06:00	6.7	11.98	49.6	39.25	45.19
10-Dec-2023 05:45	6.76	12.92	49.96	39.4	45.19
10-Dec-2023 05:30	6.72	13.03	50.79	39.19	45.98
10-Dec-2023 05:15	6.91	12.61	52.98	38.99	45.6
10-Dec-2023 05:00	6.74	12.61	53.19	37.95	45
10-Dec-2023 04:45	7.07	12.71	53.19	34.2	45.98
10-Dec-2023 04:30	7.04	12.51	53.4	38.05	47.83
10-Dec-2023 04:15	6.9	12.82	52.77	37.53	45.6
10-Dec-2023 04:00	6.88	12.82	52.25	36.49	45.81
10-Dec-2023 03:45	6.97	12.82	52.56	35.13	46.39
10-Dec-2023 03:30	7.33	12.71	52.56	32.63	47.23

8-Dec-2023 01:15	7.67	17.92	64.02	46.91	44.21
8-Dec-2023 01:00	7.75	17.51	66.94	46.59	44.21
8-Dec-2023 00:45	7.76	17.4	67.56	46.9	43.81
8-Dec-2023 00:30	7.77	17.71	66.41	46.38	43.42
8-Dec-2023 00:15	7.79	17.71	66.31	46.38	45.21
8-Dec-2023 00:00	7.82	17.4	67.04	46.49	45.19
7-Dec-2023 23:45	7.83	18.45	67.04	46.9	45.21
07-Dec-2023 23:30	7.81	18.55	69.12	46.9	45
07-Dec-2023 23:15	7.81	18.55	70.37	46.9	45.6
07-Dec-2023 23:00	7.75	18.65	70.27	46.69	45
07-Dec-2023 22:45	7.55	19.17	70.79	45.13	48.25
07-Dec-2023 22:30	7.62	19.9	70.37	44.82	49.29
07-Dec-2023 22:15	7.64	20.01	70.37	44.61	50.19
07-Dec-2023 22:00	7.66	19.8	70.9	43.05	49.96
07-Dec-2023 21:45	7.71	19.8	72.04	38.78	49.29
07-Dec-2023 21:30	7.76	19.8	73.71	35.55	48.69
07-Dec-2023 21:15	7.77	19.9	73.71	31.59	47.83
07-Dec-2023 21:00	7.81	21.15	74.12	31.59	49.75
07-Dec-2023 20:45	7.81	21.26	74.44	31.59	48.88
07-Dec-2023 20:30	7.81	20.95	75.06	31.7	49.96
07-Dec-2023 20:15	7.82	20.84	77.15	32.01	50.19
07-Dec-2023 20:00	7.86	20.95	77.15	32.32	49.29
07-Dec-2023 19:45	8	21.57	77.25	32.53	50.86
07-Dec-2023 19:30	7.55	22.09	79.85	18.78	48.25
07-Dec-2023 19:15	7.39	22.4	80.59	18.78	49.96
07-Dec-2023 19:00	7.39	22.82	80.9	18.78	50.63
07-Dec-2023 18:45	7.39	23.34	84.02	18.78	51.09
07-Dec-2023 18:30	7.39	23.24	84.33	18.78	51.34
07-Dec-2023 18:15	7.39	24.28	84.75	18.78	53.02
07-Dec-2023 18:00	7.4	24.38	87.25	18.78	51.94
07-Dec-2023 17:45	7.4	25.01	87.67	18.78	53.02
07-Dec-2023 17:30	7.4	25.74	87.77	18.78	52.48
07-Dec-2023 17:15	7.38	26.16	90.59	18.78	49.4
07-Dec-2023 17:00	7.36	26.99	91.63	18.68	47.06
07-Dec-2023 16:45	7.35	26.88	94.85	18.47	49.91
07-Dec-2023 16:30	7.34	26.99	94.44	18.47	54.17
07-Dec-2023 16:15	7.34	26.88	94.54	18.47	52.16
07-Dec-2023 16:00	7.34	27.82	94.54	18.57	45.33
07-Dec-2023 15:45	7.34	28.03	94.86	18.57	48.06
07-Dec-2023 15:30	7.34	27.92	95.06	18.47	53.6
07-Dec-2023 15:15	7.33	28.03	94.44	18.47	54.06
07-Dec-2023 15:00	7.37	27.92	94.44	18.47	48.54
07-Dec-2023 14:45	7.34	27.2	94.23	18.47	55.73
07-Dec-2023 14:30	7.32	26.99	94.85	18.47	53.36
07-Dec-2023 14:15	7.34	26.88	95.06	18.47	55.92
07-Dec-2023 14:00	7.34	26.99	95.37	18.47	56.46
07-Dec-2023 13:45	7.36	26.88	93.82	18.47	57.48
07-Dec-2023 13:30	7.36	26.88	91.42	18.47	54.02
07-Dec-2023 13:15	7.37	26.88	90.9	18.47	54.81
07-Dec-2023 13:00	7.38	25.84	89.86	18.47	54.58

304

07-Dec-2023 12:45	7.38	25.63	87.98	18.47	69.27
07-Dec-2023 12:30	7.39	25.42	87.67	18.47	50.67
07-Dec-2023 12:15	7.39	24.59	87.15	18.37	64
07-Dec-2023 12:00	7.39	23.76	84.54	18.47	49.15
07-Dec-2023 11:45	7.39	23.45	83.71	18.47	49.02
07-Dec-2023 11:30	7.39	22.4	80.48	18.47	87.71
07-Dec-2023 11:15	7.39	21.57	77.87	18.47	66.6
07-Dec-2023 11:00	7.39	20.95	75.37	18.47	71.37
07-Dec-2023 10:45	7.38	19.8	72.56	18.47	68.19
07-Dec-2023 10:30	7.39	19.17	69.96	18.47	67.56
07-Dec-2023 10:15	7.39	18.23	68.29	18.47	56.71
07-Dec-2023 10:00	7.39	17.51	67.04	18.47	36.96
07-Dec-2023 09:45	7.4	17.51	64.02	18.47	24.75
07-Dec-2023 09:30	7.61	16.36	63.08	18.47	14.04
07-Dec-2023 09:15	7.4	16.36	63.18	22.84	39.29
07-Dec-2023 09:00	7.4	16.46	60.37	18.47	33.79
07-Dec-2023 08:45	7.4	15.21	59.96	18.47	33.06
07-Dec-2023 08:30	7.38	15.11	59.44	18.47	32.29
07-Dec-2023 08:15	7.37	15.11	59.33	18.47	32.58
07-Dec-2023 08:00	7.36	14.9	59.54	18.78	31.64
07-Dec-2023 07:45	7.23	15.11	59.44	30.34	27.71
07-Dec-2023 07:30	6.96	15.01	59.23	52.53	45.21
07-Dec-2023 07:15	6.92	15.01	59.23	52.74	45.21
07-Dec-2023 07:00	7.01	15.01	59.44	52.63	45.4
07-Dec-2023 06:45	7	15.11	59.44	52.74	44.6
07-Dec-2023 06:30	6.91	15.21	59.23	52.53	44.79
07-Dec-2023 06:15	7.02	15.42	59.75	52.84	44.59
07-Dec-2023 06:00	6.93	15.32	59.65	52.53	46
07-Dec-2023 05:45	6.92	15.26	59.28	52.53	46.38
07-Dec-2023 05:30	7.17	15.53	59.44	53.05	45.79
07-Dec-2023 05:15	7.39	16.36	59.85	53.47	45.42
07-Dec-2023 05:00	7.56	16.57	60.16	53.99	45.79
07-Dec-2023 04:45	7.55	16.36	60.69	53.57	45.79
07-Dec-2023 04:30	7.44	16.26	62.46	53.15	44.82
07-Dec-2023 04:15	7.5	16.05	64.12	53.15	45.19
07-Dec-2023 04:00	7.62	16.36	63.29	53.05	45.98
07-Dec-2023 03:45	7.21	16.26	63.4	52.01	45.6
07-Dec-2023 03:30	7.36	16.36	62.87	52.01	46
07-Dec-2023 03:15	7.57	16.36	63.29	52.22	46.58
07-Dec-2023 03:00	7.67	16.67	63.19	52.63	45.59
07-Dec-2023 02:45	7.68	17.51	63.19	52.53	46
07-Dec-2023 02:30	7.63	18.34	63.6	52.43	45.79
07-Dec-2023 02:15	7.37	18.24	63.6	51.38	45.4
07-Dec-2023 02:00	7.31	17.71	64.44	50.44	46
07-Dec-2023 01:45	7.47	17.51	66.83	49.3	47.62
07-Dec-2023 01:30	7.57	17.3	67.77	49.3	46.39
07-Dec-2023 01:15	7.59	17.51	66.83	49.09	45
07-Dec-2023 01:00	7.63	17.61	66.62	49.3	45.19
07-Dec-2023 00:45	7.52	17.71	66.62	48.78	45.98
07-Dec-2023 00:30	7.64	17.61	67.04	49.09	47.83

Grams : SUGAR LHAKSAR
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TIN :05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar – 247663 (Distt. Haridwar) Uttarakhand

पंत्राक सं0: जी.एम./1085 दिनांक - 08.02.2024

श्रीमान सदस्य सचिव,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
परिवेश भवन,
ईस्ट अर्जुन नगर,
दिल्ली -32

Kind Atten: – Mrs. Reena Satavan , Scientist -E

विषय :- मा0 एन0जी0टी0 में योजित O.A. NO.495/2023 Mohd Amjad & Anr Vs. State of U.P. Ors के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में।

महोदय,

उपरोक्त विषयक के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में गठित संयुक्त कैमेटी द्वारा पारित आदेश के निर्देशानुसार एन.एस.आई. कानपुर से शुगर मिल व डिस्टिलरी का E.T.P. सत्यापन करा लिया गया है। एन.एस.आई. टीम द्वारा लिये गये सभी सैम्पल मानको के अनुरूप है।

जिसकी रिपोर्ट आपके अवलोकनार्थ संलग्न है।

धन्यवाद,

भवदीय,

प्रधान प्रबन्धक

संलग्नक- उपरोक्तानुसार

केंद्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
12 FEB 2024
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

प्रतिलिपि - श्रीमान सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, गौरी देवी,प्रर्यावरण भवन, 46 बी, आई.टी.पार्क, सहस्त्रधारा रोड, **देहरादून**

श्रीमान क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, सिंचाई परिकल्प भवन परिसर, **रूडकी-247667**

306

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E-mail:edprbns@yahoo.com
CIN:U74899DL1932PLC000298
TIN :05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)
Laksar – 247663 (Distt. Haridwar) Uttarakhand

पंत्राक सं0: जी.एम./1082 दिनांक - 08.02.2024

श्रीमान सदस्य सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
गौरी देवी,प्रर्यावरण भवन,
46 बी, आई.टी.पार्क, सहस्त्रधारा रोड,
देहरादून

विषय :- मा0 एन0जी0टी0 में योजित O.A. NO.495/2023 Mohd Amjad & Anr Vs. State of U.P. Ors के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में।

उपरोक्त विषयक के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में गठित संयुक्त कैमेटी द्वारा पारित आदेश व श्रीमान क्षेत्रीय अधिकारी के पत्रांक संख्या यूकेपीसीबी/आर.ओ.आर./सा.147(53)/2024/1513 दिनांक 7.02.2024 के निर्देशानुसार एन.एस.आई. कानपुर से शुगर मिल व डिस्टिलरी का E.T.P. सत्यापन करा लिया गया है। एन.एस.आई. टीम द्वारा लिये गये सभी सैम्पल मानको के अनुरूप है।

जिसकी रिपोर्ट आपके अवलोकनार्थ संलग्न है।

धन्यवाद,

भवदीय,

प्रधान प्रबन्धक

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
प्राप्ति सं0 [illegible]
दि0 09/2/24
देहरादून

संलग्नक- उपरोक्तानुसार

307

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Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)
Laksar – 247663 (Distt. Haridwar) Uttarakhand

पंत्राक सं0: जी.एम./1083 दिनांक - 08.02.2024

श्रीमान क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
सिंचाई परिकल्प भवन परिसर,
रूडकी-247667

विषय :- मा0 एन0जी0टी0 में योजित O.A. NO.495/2023 Mohd Amjad & Anr Vs. State of U.P. Ors के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में।

महोदय,

उपरोक्त विषयक के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में गठित संयुक्त कैमेटी द्वारा पारित आदेश व आपके पत्रांक संख्या यूकेपीसीबी/आर.ओ.आर./सा.147(53)/2024/1513 दिनांक 7.02.2024 के निर्देशानुसार एन.एस.आई. कानपुर से शुगर मिल व डिस्टिलरी का E.T.P. सत्यापन करा लिया गया है। एन.एस.आई. टीम द्वारा लिये गये सभी सैम्पल मानको के अनुरूप है।

जिसकी रिपोर्ट आपके अवलोकनार्थ संलग्न है।

धन्यवाद,

भवदीय,

प्रधान प्रबन्धक

प्रदूषण नियंत्रण बोर्ड क्षेत्रीय कार्यालय रूड़की 09/02/2024

संलग्नक- उपरोक्तानुसार

N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जाँच फार्म -V)

FINAL FORM/ REPORT
अंतिम फार्म/रिपोर्ट
(Under Section 173 Cr.P.C.)
(दण्ड प्रक्रिया संहिता धारा 173 के अन्तर्गत)

IN THE COURT OF : अपर सिविल जज जूनियर डीवीजन कोर्ट सं0 1 मु0नगर (के न्यायालय में)

1. **District (जिला):** मुजफ्फर नगर **P.S. (थाना):** भोपा **Year (वर्ष):** 2023

FIR No.(प्र.सू.रि.सं.): 0076 **Date(दिनाँक):** 16/03/2023

2. **Final Report / Charge Sheet No.(अंतिम रिपोर्ट/आरोप पत्र संख्या.):** 01

3. **Date(दिनाँक):** 28/06/2023

4.

S.No.(क्र.सं.)	Acts(अधिनियम)	Sections(धाराएँ)
1	भा दं सं 1860	277
2	वन्य जीव (संरक्षण) अधिनियम, 1972	51

5. **Type of Final Form/Report(अंतिम फार्म/रिपोर्ट का प्रकार):** अंतिम पत्र

6. **If FR Unoccurred(यदि अंतिम रिपोर्ट अघटित):**

7. **If Charge sheet(यदि आरोप पत्र दाखिल किया):** मूल

8. **Name of I.O. at the time of charge sheet(आरोप पत्र दाखिल करते समय जाँच अधिकारी का नाम):** SATYANARAYAN

Rank (पद): SI (Sub-Inspector) **No. (सं.):**

9. (a) (क) **Name of complainant / informant** (शिकायतकर्ता/इत्तिला देने वाले का नाम):

श्री अंकित सिह

(b) (ख) **Father's/Husband's Name** (पिता/पति का नाम) :

10. **Details of Properties/Articles/Documents recovered/seized during investigation and relied upon:**
(जाँच के दौरान बरामद/जब्त सम्पत्ति/वस्तु/दस्तावेज का विवरण जिन्हें आधार बनाया गया हो):

S.No (क्रं.सं.)	Property Description (सम्पत्ति का विवरण)	Estimated Value (in Rs.) (अनुमानित मूल्य (रु.में))	Police Station Property Register No. (थाना सम्पत्ति रजिस्टर सं.)	From whom/ where revered or seized (कहाँ/किससे जब्त अथवा बरामद की गई)	Disposal (निराकरण)

11. **Particulars of accused persons charge-sheeted(आरोप पत्र दाखिल अभियुक्तों का विवरण):**
12. **Particulars of accused persons - not charge sheeted(suspect)** (आरोप पत्र दाखिल न किए गए(संदिग्ध)अभियुक्तों का विवरण):

S. No.(क्रं.सं.): 1

(i) **Name(नाम):** आरबीएनएस डिस्टलरी लक्सर हरिद्वार उत्तराखण्ड के संचालक **Whether verified(क्या सत्यापित है?):** हाँ

(ii) **Father's/Husband's Name** (पिता/पति का नाम) :

(iii) **Date/Year of birth(जन्मतिथि/वर्ष):** 1993

(iv) **Sex (लिंग):** पुरुष

(v) **Nationality (राष्ट्रीयता):** भारत

(vi) **Passport No.(पासपोर्ट सं.):**
Date of Issue (जारी करने की तिथि):
Place of Issue(जारी करने का स्थान):

(vii) **Religion** (धर्म):

(viii) **Whether SC/ST/OBC** (अनु.जाति/अनु.जनजाति/अन्य पिछड़े वर्ग):

(ix) **Occupation** (व्यवसाय):

(x) **Address**(पता):

S.No.(क्र.	Address Type (पता का प्रकार)	Address(पता)
1	वर्तमान पता	लक्सर हरिद्वार उत्तराखण्ड, लक्सर, हरिद्वार, उत्तराखण्ड, भारत
2	स्थायी पता	लक्सर हरिद्वार उत्तराखण्ड, लक्सर, हरिद्वार, उत्तराखण्ड, भारत

Whether verified(क्या सत्यापित है?): हाँ

(xi) **Suspicion approved**(संदेह अनुमोदित): नहीं

(xii) **Status of the accused (suspect)**(अभियुक्त (संदिग्ध) की स्थिति): गिरफ्तार नहीं

(xiii) **Under Acts & Sections**(अधिनियम एवं धाराएँ):

(xiv) **Any Special remarks including reasons for not charge sheeting**(आरोपपत्र दाखिल न करने के कारण सहित कोई विशेष अभ्युक्ति): साक्ष्य के अभाव मे

13. **Particulars of witnesses to be examined**(पूछताछ किए जाने वाले गवाहों का विवरण):

S. No. (क्रं. सं.)	Name (नाम)	Father's/Husband's name (पिता/पति का नाम)	Date/Year of birth (जन्मतिथि/ वर्ष)	Occupation (व्यवसाय)	Address (पता)	Type of evidence to be tendered (प्रस्तुत किए जाने वाले साक्ष्य का प्रकार)
1	श्री अंकित सिह		1983		वर्तमान पता: क्षेत्रीय अधिकारी उ0प्र0 , मुजफ्फरनगर,नियंत्रण बोर्ड 6 बी नई मण्डी,नई मण्डी,मुजफ्फर नगर,उत्तर प्रदेश,भारत स्थायी पता: क्षेत्रीय अधिकारी उ0प्र0 , मुजफ्फरनगर,नियंत्रण बोर्ड 6 बी नई मण्डी,नई मण्डी,मुजफ्फर नगर,उत्तर प्रदेश,भारत	शिकायतकर्ता
2	विवेचक व0उ0नि0 सत्यनारायण टहिया पीएनओ 892512256	:			वर्तमान पता: थाना भोपा,भोपा,मुजफ्फर नगर, उत्तर प्रदेश,भारत स्थायी पता: थाना भोपा,भोपा,मुजफ्फर नगर, उत्तर प्रदेश,भारत	अनुसंधान साक्षी

14. **If FR is false (F.R. false), indicate action taken or proposed to be taken u/s 182/211 I.P.C :**
(यदि अन्तिम रिपोर्ट झूठी है तो भा.द.सं. की धारा 182/211 के अन्तर्गत की गई अथवा प्रस्तावित कार्रवाई का विवरण):

15. **Result of Laboratory analysis** (प्रयोगशाला में किए गए विश्लेषण का परिणाम):

16. **Brief facts of the case** (मामले से संबंधित संक्षिप्त तथ्य):

श्रीमान जी मुकदमा उपरोक्त श्री अंकित क्षेत्रीय अधिकारी उ0प्र0 नियन्त्रण बोर्ड 6 बी नई मण्डी मु0नगर द्वारा दिनांक 16.3.23 को अन्तर्गत धारा 277 भादवि0 व धारा 51 वन्य जीव संरक्षण अधि0 बनाम आर.बी.एन.एस डिस्टलरी लक्सर हरिद्वार उत्तराखंड के संचालक के विरुद्ध पंजीकृत कराया । विवेचना मुझ व0उ0नि0 को सुपुर्द की गयी विवेचना के दौरान यह तथ्य प्रकाश मे आये कि दिनांक 9.3.23 को शुक्रताल गंगा घाट पर प्रवाहित होने वाली गंगा नदी मे प्रदूषित जल का प्रवाहित होता पाये जाने पर गंगा समिति शुक्रताल के पदाधिकरी द्वारा उ0प्र0 प्रदूषण नियन्त्रण बोर्ड मु0नगर को सूचना दी गयी सूचना के आधार पर प्रदूषण नियन्त्रण बोर्ड के क्षेत्रीय अधिकारी वादी मुकदमा श्री अंकित सिंह द्वारा शुक्रताल घाट का निरीक्षण करते हुये दिनांक 10.3.23 , 11.3.23,12.3.23 ,13.3.23 को शुक्रताल घाट व घाट से पूर्व सोनाली नदी एवं वाण गंगा नदी के संगम स्थान के जल के नमूने एकत्रित कर परीक्षण किया गया तो संगम से पूर्व वाण गंगा नदी के जल मे डीओ की मात्रा बहुत ही कम पायी गयी तथा दिनांक 14.3.23 को उ0प्र0 प्रदूषण नियन्त्र बोर्ड मु0नगर के क्षेत्रीय अधिकारी व उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड रुडकी जिला हरिद्वार के क्षेत्रीय अधिकारी की संयुक्त टीम द्वारा पुनः अलग अलग नदी व नाले के जल का नमूना एकत्रित कर परीक्षण किया गया तथा आरवीएनएस सुगर मिल/डिस्टलरी का निरीक्षण कर उ0प्र0 प्रदूषण नियन्त्रण बोर्ड मु0नगर के क्षेत्रीय अधिकारी श्री अंकित सिह द्वारा आरवीएनएस सुगर मिल/डिस्टलरी लक्सर के द्वारा प्रदूषित जल प्रवाहित करने के सम्बन्ध मे लिखित तहरीर के आधार पर उक्त मुकदमा पंजीकृत कराया गया । विवेचना के दौरान उ0प्र0 प्रदूषण नियन्त्रण बोर्ड मु0नगर के क्षेत्रीय अधिकारी वादी मुकदमा श्री अंकित सिंह व टीम के बयान दर्ज कर तथा जल नमूनो की परीक्षण रिपोर्ट संल्गन की गयी तथा उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड रुडकी जनपद हरिद्वार के क्षेत्रीय अधिकारी श्री सुभाषचन्द पवार व टीम के बयान अंकित कर तथा जल नमूनो की परीक्षण रिपोर्ट संल्गन की गयी तथा मुझ विवेचक द्वारा आरवीएनएस सुगर

मिल/डिस्टलरी का भौतिक निरीक्षण कर मील मे नियुक्त अधिकारी/कर्मचारियो के बयान अंकित किये गये तथा पाया कि सुगर मिल/डिस्टलरी लक्सर के परिसर व किनारे किनारे कस्वा लक्सर ड्रेन (नाला) निकलता है सुगर मिल परिसर मे नाले के पास पानी शुद्धीकरण का ईटीपी प्लान्ट लगा है उक्त लक्सर ड्रेन मे लक्सर शहर का घरेलू प्रदूषित पानी बहता हुआ अनेक गांव से ग्राम पोढीवाली से ग्राम ईदरीशपुर के पास 25 कि0मी0 की दूरी तय करते हुये वाण गंगा नदी मे उक्त लक्सर ड्रेन का पानी आकर मिलता है। उ0प्र0 व उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड के अधिकारियो द्वारा लिये गये जल नमूनो का परीक्षण कलर, पीएच,डीओ की मात्रा का किया गया। परीक्षण के दौरान इस बात का ध्यान नही रखा गया कि वाण गंगा मे आये प्रदूषित जल मे कौन सा तत्व /रासायन था जिससे पानी प्रदूषित हुआ जल के परीक्षण मे तत्व/रासायन की जांच नही की गयी और न ही आरोपित आरवीएनएस सुगर मिल/डिस्टलरी के वेस्ट पानी का नमूना एकत्रित किया गया। जिससे सुगर मिल/डिस्टलरी के पानी की जांच नही हो पायी जबकि आरवीएनएस सुगर मिल/डिस्टलरी द्वारा प्रदूषित जल को लक्सर ड्रेन (नाला) मे छोडा जाना वादी मुकदमा द्वारा एफआईआर मे अंकित कराया है। उ0प्र0 व उत्तराखण्ड की संयुक्त टीम द्वारा किये गये निरीक्षण के उपरान्त प्रेषित रिपोर्ट मे विरोधाभाष है। वादी मुकदमा द्वारा एफआईआर मे यह अंकित करना कि आरवीएनएस सुगर मिल /डिस्टलरी उधोग ही लक्सर ड्रेन (नाला) पर स्थित है और इन उधोगो द्वारा ही प्रदूषित पानी का निकास लक्सर ड्रेन मे किया जाता है जबकि उल्लेखनीय है कि लक्सर ड्रेन (नाला) लक्सर शहर के घरेलू उत्प्रवाह को भी साथ लेकर लक्सर शहर से 25 कि0मी0 की दूरी पर स्थित ग्राम ईदरीशपुर के समीप वाण गंगा नदी मे प्रदूषित पानी आकर मिलता है। जो लगातार वाण गंगा नदी के पानी को प्रदूषित करता है जबकि उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड के क्षेत्रीय अधिकारी द्वारा की गयी संयुक्त जांच रिपोर्ट मे अंकित किया है कि उ0प्र0 प्रदूषण नियन्त्रण बोर्ड का यह कहना कि शुक्रताल घाट पर उत्तराखण्ड राज्य मे उधोगो द्वारा रंगीन उत्प्रवाह निस्तारण से जल की गुणवत्ता प्रभावित हुयी है उचित एवं प्रमाणिक नही है साथ ही संयुक्त निरीक्षण के दौरान भी नदी की जल गुणवत्ता पर किसी भी प्रकार के प्रभावित होने का प्रमाणिकता दर्शित नही हुयी और न ही निरीक्षण के समय लिये गये नमूनो मे दर्शित हुयी है। आरवीएनएस सुगर मिल/डिस्टलरी से वेस्ट प्रदूषित पानी लक्सर ड्रेन मे छोडे जाते समय के जल के नमूनो की जांच तत्वो/रासायन के आधार पर तथा वीडियो /फोटो आदि संकलित नही किये गये है तथा कोई चश्मदीद गवाह भी जांच रिपोर्ट मे अंकित नही है तथा आरवीएनएस सुगर मिल/डिस्टलरी के विरुद्ध कोई प्रमाणिक एवं टैक्नीकल साक्ष्य उपलब्ध नही है। मौखिक रुप से यह कहना कि घटना क्रम के दौरान प्रदूषित जल आरवीएनएस सुगर मिल/डिस्टलरी द्वारा छोडा गया है पर्याप्त साक्ष्य नही है। अतः बयान वादी,निरीक्षण घटना स्थल,उ0प्र0 प्रदूषण नियन्त्रण बोर्ड द्वारा एकत्रित जल के नमूनो एवं उ0प्र0 /उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड संयुक्त टीम द्वारा एकत्रित जल के नमूनो की जांच रिपोर्ट आदि संकलित साक्ष्यो के आधार पर तमामी विवेचना से एम/एस आरवीएनएस सुगर मिल लि0 लक्सर एवं एम/एस आरवीएनएस डिस्टलरी लक्सर के विरुद्ध अन्तर्गत धारा 277 भादवि0 व धारा 51 वन्य जीव संरक्षण अधिनियम को न्यायालय मे अभियोग चलाये जाने के पर्याप्त साक्ष्य नही पाये गये है। साक्ष्य के अभाव मे मुकदमा उपरोक्त की विवेचना द्वारा अन्तिम रिपोर्ट सं0 35/23 समाप्त की जाती है। महोदय से अनुरोध है कि अन्तिम रिपोर्ट स्वीकृत करने की कृपा करे।

17. Refer Notice served (जारी किए नोटिस): नहीं **Date(दिनाँक):**

(Acknowledgement to be placed)(पावती नत्थी करें):

18. Despatched on (प्रेषण की तिथि): 28/06/2023

19. No. of enclosures (संलग्नको की संख्या):

20. List of enclosures : As annexed (संलग्नको की सूची):

21. Name and address of the accused, who have not been challaned, whether caught or not:
(नाम और पता अभियुक्त , जो चालान नहीं किये गए हैं|चाहे पकडे गए हो या नहीं पकडे गए हों):

21क. Suspected accused name, address and age / संदिग्ध अभियुक्त का नाम ,पता और आयु :

21ख. The absconding accused name, address and age / फरार अभियुक्त का नाम ,पता और आयु :

22. Names and addresses of the accused, who have been challaned
(अभियुक्तों के नाम पते जिनका चालन किया गया हो) :

22क. Name, address and age of the accused on bail
(जमानत या जाती मुचलके पर अभियुक्त का नाम,पता और आयु) :

22ख. Mafarur accused name, address and age /मफरुरअभियुक्त का नाम , पता और आयु :

23. Case property (including weapons) with details of where and when they were recovered and the details of recovering officer and also whether they were sent to the magistrate or not.(माल (हथियार सहित) जो पाये गये हो इस विवरण के साथ कि कहाँ और कब पकड़ा गया और किसने पकड़ा और वह मजिस्ट्रेट के पास भेजा गया या नहीं।) :

24. Result of trial (मुकदमे का परिणाम) :

25. Complete Punishment (पूर्ण सजाएँ) :

25क. Date (दिनांक) :

25ख. Place (स्थान) :

25ग. Punishment (सज़ा) :

311

Forwarded by Officer in charge
(प्रभारी अधिकारी द्वारा अग्रेषित)

Name (नाम): PS BHOPA

Rank (पद): I (Inspector)

No.(सं.): 9454404061

Signature of Investigating Officer submitting final report/charge sheet
(अंतिम रिपोर्ट/आरोप पत्र दायर करने वाले जाँच अधिकारी के हस्ताक्षर)

Name (नाम): SATYANARAYAN

Rank (पद): SI (Sub-Inspector)

No.(सं.):

312

क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
सिंचाई परिकल्प भवन परिसर, रुड़की-247667 जिला-हरिद्वार

पत्रांक-यूकेपीसीबी/आर0ओ0आर0/सा0-64/2023/1943 दिनांकः 15.03.2023

पंजीकृत डाक द्वारा

सेवा में,

सदस्य सचिव महोदय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

विषयः-जनपद मुजफ्फरनगर के शुकताल घाट के समीप प्रवाहित बाणगंगा में प्रदूषित जल आने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक क्षेत्रीय अधिकारी प्रदूषण नियंत्रण बोर्ड मुजफ्फरनगर (यू0पी0) के द्वारा प्रेषित् पत्र सं0-1663/जी0- 16/शुकताल नदी/मुजफ्फरनगर/2023 दिनांक 10.03.2023 तथा आपसे वार्ताक्रम में बाणगंगा तथा सोलानी नदी का संयुक्त निरीक्षण दिनांक 14.03.2023 को किया गया। जिसमें निम्न अधिकारी एवं कर्मचारी उपस्थित रहे।

1. श्री विपुल कुमार, सहा0पर्या0 अभियंता, प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर (यू0पी0)।
2. श्री सुभाष चन्द पंवार, क्षेत्रीय अधिकारी (प्र0), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, रुड़की।
3. डा0 शाहिदा परवीब, जे0आर0एफ0, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, रुड़की।
4. श्री राहुल नेगी, जे0एल0ए0, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, रुड़की।

1. संयुक्त निरीक्षण के दौरान बाणगंगा व सोलानी नदी के निम्न बिन्दुओं पर नमूना एकत्र किया गया। जिसकी DO एवं अन्य प्रचालकों की मात्रा निम्नवत् पायी गयी।

प्रचालक	बाणगंगा after confluence with Laksar Drain (शेरपुर बेला) उत्तराखण्ड	लक्सर ड्रेन before confluence with बाणगंगा (बहादुरपुर इदरिशपुर) उत्तराखण्ड	सोलानी नदी (बांणगंगा में संगम से पूर्व निकट शुकताल यू0पी0)	बाणगंगा नदी सोलानी नदी में संगम से पूर्व (निकट शुकताल यू0पी0)	शुकताल (यू0पी0)
Colour	Colourless	Colourless	Colourless	Colourless	Colourless
pH	7.62	7.54	7.98	7.62	7.75
DO	5.1	2.5	6.5	3.5	5.5

निरीक्षण के दौरान बांणगंगा नदी व सोलानी नदी में किसी भी प्रकार का Colour दर्शित नही हुआ और न ही किसी भी उद्योग का औद्योगिक उत्प्रवाह निस्तारित होता पाया गया। यह भी अवगत होना चाहें कि बाणगंगा शेरपुर बेला गांव (उत्तराखण्ड बार्डर) से लगभग 50 कि0मी0 दूरी उत्तरप्रदेश क्षेत्र में तय करने के बाद शुकताल (यू0पी0) में सोलानी नदी में मिलती है। (लोकेशन मैप संलग्न-1)

2. इसके अतिरिक्त क्षेत्रीय कार्यालय, रुड़की द्वारा माघ मेले के दृष्टिगत दिनांक 21.12.2022, 30.12.2022, 02.01.2023, 06.01.2023, 10.01.2023, 13.01.2023, 18.01.2023, 23.01.2023, 27.01.2023, 30.01.2023, 03.02.2023, 07.02.2023, 10.02.2023 को बांणगंगा पर मानिटरिंग तथा विभिन्न बिन्दुओं पर नमूने एकत्र कर विश्लेषण किया गया। उक्त रिर्पाट पूर्व में ही बोर्ड मुख्यालय प्रेषित् की जा चुकी है। जिसमें किसी भी प्रकार की Colour की पुष्टि नही हुई थी। विश्लेषण रिपोर्ट निम्नवत् हैः-

क्रमशः पृष्ठ-02

Date of Monitoring	River Ban Ganga U/s Village Kudinet			Ban Ganga D/s Sherpur Bela		
	Colour	pH	DO	Colour	pH	DO
21.12.2022	Colourless	7.9	8.2	Colourless	8.2	7.9
30.12.2022	Colourless	8.2	9.1	Colourless	7.9	8.8
02.01.2023	Colourless	7.38	6.05	Colourless	7.75	5.03
06.01.2023	Colourless	7.6	5.85	Colourless	7.8	7.11
10.01.2023	Colourless	7.66	5.8	Colourless	7.78	5.9
18.01.2023	Colourless	7.4	5.56	Colourless	7.95	7.0
18.01.2023	Colourless	7.65	5.91	Colourless	7.78	6.50
23.01.2023	Colourless	7.80	5.91	Colourless	7.93	6.04
27.01.2023	Colourless	7.83	5.48	Colourless	7.94	5.85
30.01.2023	Colourless	7.75	4.35	Colourless	7.93	5.15
03.02.2023	Colourless	7.56	6.9	Colourless	7.83	5.4
07.02.2023	Colourless	7.86	5.26	Colourless	7.91	5.03
10.02.2023	Colourless	7.91	6.16	Colourless	7.46	5.06

3. यह भी अवगत कराना है कि हरिद्वार जनपद में निकलने वाली गंगा नदी व बांणगंगा का संगम उत्तर प्रदेश के शुकताल से लगभग 8 कि0मी0 दूर रणजीतपुर (यू0पी0) में होता है। गंगा नदी में किसी भी प्रकार का औद्योगिक उत्प्रवाह का निस्तारण नही होता है। गंगा नदी पर सुल्तानपुर गाँव के समीप प्रत्येक माह NWMP के अन्तर्गत नमूना एकत्रित किया जाता है। जिसकी गुणवत्ता 'B' श्रेणी में है। गंगा नदी में सुलतानपुर में लिये गये नमूने की विगत तीन माह की विश्लेषण आख्या निम्नवत् है।

प्रचालक	गंगा नदी सुल्तानपुर		
	दिसम्बर-2022	जनवरी-2023	फरवरी-2023
pH	8.2	8.3	7.92
DO (mg/L)	8.0	10.3	9.0
BOD (mg/L)	2.8	1.8	1.8
FC (MPN/100mL)	26	14	17

4. बांणगंगा नदी के Catchment Area में मात्र दो जी0पी0आई0 उद्योग मै0 आर0बी0एन0एस0 शुगर मिल एवं मै0 आर0बी0एन0एस0, डिस्टलरी यूनिट स्थापित है। जिसमें की डिस्टलरी यूनिट द्वारा Zero Liquid Discharge का अनुपालन किया जा रहा है जबकि शुगर यूनिट से जनित शुद्धिकृत उत्प्रवाह के 60% मात्रा को पुनः प्रयोग व अवशेष 40% का निस्तारण लक्सर ड्रेन के माध्यम से किया जाता है। अग्रेतर यह भी अवगत कराना है कि लक्सर ड्रेन, लक्सर शहर के घरेलू उत्प्रवाह को भी Carry करता हुआ अन्ततः लक्सर शहर से 25 कि0मी0 दूर पर इदरिशपुर गांव के समीप बांणगंगा में मिलता है।

क्षेत्रीय कार्यालय द्वारा बांणगंगा के Upstream, Down Stream तथा लक्सर ड्रेन के प्रत्येक माह [illegible] जाते हैं। जिसकी विश्लेषण रिपोर्ट निम्नवत् है।

Month	December-2022			January-2023			February-2023		
Parameters	River Ban Ganga U/s Village Kudinet	Ban Ganga D/s Sherpur Bela	Lakser Drain D/s At Village Idrispur	River Ban Ganga U/s Village Kudinet	Ban Ganga D/s Sherpur Bela	Lakser Drain D/s At Village Idrispur	[illegible]	[illegible]	[illegible]
Colour	Colour less	Colour less	Colour less	Colour less	Colour less	[illegible]	[illegible]	[illegible]	[illegible]
pH	7.9	7.4	7.4	8.20	7.75	7.8	7.86	7.91	[illegible]
DO (mg/L)	6.4	5.0	4.5	7.0	5.0	3.0	5.0	5.2	4.0
BOD (mg/L)	1.9	2.0	12	2.4	2.8	15	2.5	2.4	16
COD (mg/L)	10	12	52	14	16	56	16	17	64

कमशः पृष्ठ-03

हरिद्वार से निकलने वाली सोलानी नदी में किसी भी प्रकार का औद्योगिक उत्प्रवाह निस्तारित नही होता है। क्षेत्रीय कार्यालय द्वारा सोलानी नदी के डाऊनस्ट्रीम (गांव कुंआखेड़ा) पर प्रत्येक माह अनुश्रवण किया जाता है। जिसकी विश्लेषण रिपोर्ट निम्नवत् है।

प्रचालक	दिसम्बर-2022	जनवरी-2023	फरवरी-2023
Colour	Colourless	Colourless	Colourless
pH	7.7	7.71	8.10
DO (mg/L)	7.4	7.2	6.2
BOD (mg/L)	2.6	2.2	2.0
COD (mg/L)	12	12	15

6. यह भी अवगत होना चाहें कि उपरोक्त उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा विगत वर्ष भी बांणगंगा के प्रदूषित होने के सम्बन्ध में अवगत कराया गया था। उस समय भी संयुक्त निरीक्षण के दौरान बांणगंगा के रंगीन उत्प्रवाह के निस्तारण व गुणवत्ता प्रभावित होने की पुष्टि नहीं हुई थी। पूर्व निरीक्षण आख्या भी सुलभ सन्दर्भ हेतु संलग्न है। (संलग्नक-2)

उपरोक्त तथ्यों एवं नदियों के विभिन्न स्थलों पर लिये गये नमूनों की विश्लेषण आख्या से स्पष्ट है कि जनपद हरिद्वार से निकलने वाली गंगा नदी, बांणगंगा नदी व सोलानी नदी की गुणवत्ता 'B' श्रेणी की है, साथ ही उक्त नदियों के Catchment Area में उद्योगों के उत्प्रवाह का निस्तारण भी नही है, जिससे उत्तरप्रदेश प्रदूषण नियंत्रण बोर्ड का यह कहना है, कि शुकताल घाट पर उत्तराखण्ड राज्य में स्थित उद्योगों द्वारा रंगीन उत्प्रवाह का निस्तारण से जल की गुणवत्ता प्रभावित हुई है, उचित एवं प्रमाणिक नही है। साथ ही संयुक्त निरीक्षण के दौरान भी नदी की जल गुणवत्ता पर किसी भी प्रकार के प्रभावित होने का प्रमाणिकता दर्शित नही हुई और न ही निरीक्षण के समय लिये गये नमूनों में दर्शित हुई है।

अतः प्रकरण पर अद्यतन स्थिति व आख्या आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित् है।

संलग्नकः-यथोपरि।

भवदीय,

(सुभाष चन्द पंवार)
क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपिः

1. जिलाधिकारी महोदय, हरिद्वार को सादर सूचनार्थ प्रेषित्।
2. क्षेत्रीय अधिकारी, मुजफ्फरनगर को उनके पत्र सं0- 1663/जी0- 16/शुकताल नदी/मुजफ्फरनगर/2023 दिनांक 10.03.2023 के क्रम में सूचनार्थ प्रेषित्।
3. श्री पी0के0 जोशी, यूनिट हेड, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित्।

क्षेत्रीय अधिकारी (प्र0)

c/c
Khalida Parveen

लक्सर शुगर मिल के अधिकारी सम्मानित

लक्सर में शुगर मिल के महाप्रबंधक को सम्मानित करते किसान। - संवाद

संवाद न्यूज एजेंसी

लक्सर। भारतीय किसान यूनियन क्रांति के पदाधिकारियों ने लक्सर शुगर मिल के अधिकारियों को उत्तराखंड बेस्ट मिल अवार्ड से सम्मानित किया।

शुक्रवार को आयोजित समारोह कार्यक्रम में यूनियन के राष्ट्रीय अध्यक्ष विकास सैनी व जिला अध्यक्ष सुनील चौधरी ने मिल के महाप्रबंधक एसपी सिंह का स्वागत कर बेस्ट मिल अवार्ड से सम्मानित किया। उन्होंने कहा कि प्रदेश की सभी चीनी मिलों में लक्सर शुगर मिल गन्ना भुगतान के मामले में अग्रणी चीनी मिल है। जनपद की अन्य मिलों को भी समय पर किसानों का भुगतान करना चाहिए।

महाप्रबंधक एसपी सिंह ने कहा कि देश में किसान ही ऐसे हैं जो अपनी फसल को पहले दे देते हैं और उन्हें पैसा बाद में प्राप्त होता है। इस मौके पर डॉ. बीएस तोमर जीएम केन, विजेंद्र राठी, अर्जुन सैनी, पंकज सैनी, अनंत कुमार, इमरान, मोहित चौधरी, कार्तिक सैनी, प्रणव सैनी व निसार अली आदि मौजूद रहे।

Tell : 091-11-41513656, 41513658
Fax : 091-11-41513659
E-mail : rbns@airtelmail.in
CIN : U74899DL1932PLC000298

Rai Bahadur Narain Singh Sugar Mills Ltd.

Regd. Office : 2, Kasturba Gandhi Marg, New Delhi-110001
Head Office : B- 40, Second Floor, B-Block, Connaught Place, New Delhi-110001.
Factory : Lhaksar – 247 663, Distt. Haridwar, Uttarakhand Tel : 01332-254653, 254518 Fax : 01332-254655, 254460

To,

All Directors,
RAI BAHADUR NARAIN SINGH SUGAR MILLS LTD.

Dear Sir/ Madam,

Notice is hereby given that an **Meeting of the Board of Directors** of the Company will be held **on Monday, 30th day of October, 2023 at 11:45 AM through Video Conferencing/Other Audio visual means (VC/OAVM).**

AGENDA

1. To confirm minutes of the last Board meeting held on 27th September, 2023. **(Enclosed - Annexure No. 1)**

2. To discuss and review the report received from M/s V.R. Gupta Aggarwal & Co., LLP, Chartered Accountant in respect of Kisan Seva Kendra matter (KSK) as recommended by the Audit Committee of Directors. **(Enclosed - Annexure No. 2)**

3. Any other item with the permission of the Chair.

You are therefore, requested to make it convenient to attend the meeting on the above mentioned date, time and place.

For Rai Bahadur Narain Singh Sugar Mills Ltd.

Nidhi Arora

Nidhi Arora
Company Secretary

Rai Bahadur Narain Singh Sugar Mills Ltd. ★ New Delhi

Place: New Delhi
Date: 20.10.2023

Encl.: As above

317

DRAFT

MINUTES OF THE THIRD BOARD OF DIRECTORS MEETING OF RAI BAHADUR NARAIN SINGH SUGAR MILLS LIMITED FOR THE FINANCIAL YEAR 2023-24 HELD ON WEDENSDAY 27TH DAY OF SEPTEMBER 2023 AT 11:00 AM THROUGH VIDEO CONFERENCING MODE

ATTENDANCE

MR. HARDEV SINGH AKOI, CHAIRMAN
MR. ADIL SINGH AKOI, MANAGING DIRECTOR

DIRECTORS

MR. HARIPAL SINGH GILL
MR. INDER PRATAP SINGH
MR. TEGBIR SINGH MANN
MS. HINNAH KAUR

INDEPENDENT DIRECTORS
MR. INDERJIT SINGH SEKHON
MR. V. S. TANDON

IN ATTENDANCE
MR.VIVEK AGARWAL, CHIEF FINANCIAL OFFICER
MR. ALOK LOHIA, GENERAL MANAGER (F&A)
MS.NIDHI ARORA, COMPANY SECRETARY

LEAVE OF ABSENCE

Mr. Raidev Singh Akoi, Director was unable to attend the meeting due to his pre-occupation therefore leave of absence granted to him by the Chairman.

1. **ATTENDANCE:**

The Company Secretary noted the attendance of all present Directors.

2. **CHAIRMAN OF THE MEETING**

Mr. Hardev Singh Akoi took the Chair and called the meeting to order. The Chairman informed to the Board members that Board Room at Head Office, B-40 Second Floor, Connaught Place, New Delhi-110001 would be considered as venue of the meeting for the purpose of compliance under the Companies Act, 2013.

3. **QUORUM**

The quorum being present, the Chairman proceeded with the agenda of the meeting.

4. TO CONFIRM MINUTES OF THE LAST BOARD MEETING HELD ON 27TH JUNE, 2023.

The Chairman read the minutes of the previous meeting held on 27th June 2023 for confirmation, the draft copy of the same was already sent to all Directors.

The Chairman informed the Board that the minutes of the previous meeting of Board of Directors held on 27th June 2023 are confirmed by all the present Directors, thereby the following resolution was passed unanimously:

RESOLVED THAT minutes of the meeting of the Board of Directors of the Company held on 27th June, 2023 be and are hereby approved and the Directors noted the same.

5. TO TAKE NOTE OF THE RESOLUTION PASSED BY CIRCULATION FOR FILING APPLICATION WITH MINISTRY OF CORPORATE AFFAIRS FOR EXTENTION OF TIME LIMIT FOR CONDUCTING AGM.

The Chairman informed the Board that since last Board meeting the Directors have passed a resolution via circulation on August 29, 2023 with respect to filing application to Ministry of Corporate Affairs for extension of time limit for holding Annual General Meeting. We got the extension for holding Annual General Meeting for three months i.e. upto 30.12.2023. In accordance with the provisions of the Companies Act, 2013, this circular resolution now need to be noted by the Board. Thereafter, copy of the following circular resolutions, were noted by the Board of Directors.

RESOLVED THAT the Company's factory being situated in the riverine area with rivers salani, Baan Ganga and Ganga, we have faced extreme natural calamity in the form of severe flood situation in the factory premises and surrounding area of Lhaksar, District Haridwar, Uttarakhand,causing all-time high water logging in the factory campus, IT department, Accounts department, other departments which badly affected our computers including server, resulted into delay in compiling data, preparing financials andauditing of accounts, therefore consent of the Board of Directors be and is hereby accorded to make an application and apply with the Ministry of Corporate Affairs, Registrar of Companies, NCT of Delhi & Haryana, pursuant to the provisions of Section 96 and other applicable provisions, if any, of the Companies Act, 2013, for seeking its approval to grant extension of time for holding Annual General Meeting for the Financial Year 2022-23 for a period of three months i.e. on or before 30th December, 2023, from the last date on which the Annual General Meeting of the Company should have been held.

FURTHER RESOLVED THAT Mr. Adil Singh Akoi, Managing Director and/or Mr. Hardev Singh Akoi and/or Mr. Haripal Singh Gill, and/or Mr. InderPratap Singh and/or Mr. Tegbir Singh Mann and/or Mr. Raidev Singh Akoi and/or Ms. Hinnah Kaur Directors of the Company and/or Ms. NidhiArora, Company Secretary of the Company be are hereby severally authorized on

behalf of the Company to represent, make, sign/digitally sign and file the requisite application, e-forms and/or any require documents with the Ministry of Corporate Affairs, Registrar of Companies, NCT of Delhi and generally to do all acts, deeds and things that may be necessary, proper, expedient or incidental for the purpose of giving effect to the aforesaid resolution.

6. **TO RE-APPOINT M/S. S.S. KOTHARI & MEHTA CO., CHARTERED ACCOUNTANTS AS INTERNAL AUDITOR OF THE COMPANY FOR THE FINANCIAL YEAR 2023-24 AS RECOMMENDED BY THE AUDIT COMMITTEE. (ENCLOSED CONSENT AS ANNEXURE 1)**

The Chairman displayed before the present Board the consent letter received from M/s S.S. Kothari & Mehta Co. Chartered Accountants for re-appointment as Internal Auditors of the Company.

Ms. Nidhi Arora, Company Secretary informed the Board that the said re-appointment is recommended by the Audit Committee of Directors.

The matter was discussed, and the following resolution was passed unanimously:

RESOLVED THAT M/s S.S. KOTHARI MEHTA & CO., Chartered Accountants be and is hereby re-appointed as Internal Auditor of the Company at the same remuneration as of last year of Rs. 6.00 Lacs (Rupees Five Lacs only) plus applicable taxes and out of pocket expenses incurred in relation to Internal Auditing for the Financial year 2023-24.

FURTHER RESOLVED THAT Mr. Hardev Singh Akoi, Chairman and/ or Mr. Adil Singh Akoi, Managing Director and/or Mr. Haripal Singh Gill, Director and/or Mr. Inder Pratap Singh, Director and/or Mr. Tegbir Singh Mann, Director and/or Mr. Raidev Singh Akoi, Director and/ or Ms. Hinnah Kaur, Director and/ or Ms. Nidhi Arora, Company Secretary be and are hereby authorized to do all such acts, deeds, matters and things as may be necessary in this regards for and on behalf of the Company, including filing of necessary forms/ eforms, returns and submissions under the Act to give effect to this resolution.

7. **TO RE-APPOINT M/S KCG & ASSOCIATES, COMPANY SECRETARIES AS SECRETARIAL AUDITOR OF THE COMPANY FOR THE FINANCIAL YEAR 2023-24(ENCLOSED CONSENT AS ANNEXURE 2)**

The Chairman displayed before the present Board the consent letter received from M/s KCG & Associates, Company Secretaries as Secretarial Auditors of the Company for the Financial year 2023-24.

The matter was discussed, and the following resolution was passed unanimously:

RESOLVED THAT pursuant to provision of Section 204 of the Companies Act 2013 (as amended or re-enacted from time to time) read with Rule No 9 of the Companies (Appointment and Remuneration of Managerial Personnel) Rules 2014 the consent of the Board be and is hereby accorded to re-appoint M/s KCG & Associates, Company Secretaries for conducting a Secretarial Audit of the company for the financial year ended 31.03.2024 at the same remuneration as of last year of Rs. 80,000/- (Rupees eighty thousand only) plus all applicable taxes and actual out of pocket expenses incurred with regards to Secretarial Auditing.

FURTHER RESOLVED THAT Ms. Nidhi Arora, Company Secretary of the Company be and is hereby authorized to provide the necessary assistance for conducting the aforesaid Secretarial audit.

FURTHER RESOLVED THAT Mr. Hardev Singh Akoi, Chairman and/ or Mr. Adil Singh Akoi, Managing Director and/or Mr. Haripal Singh Gill, Director and/or Mr. Inder Pratap Singh, Director and/or Mr. Tegbir Singh Mann, Director and/or Mr. Raidev Singh Akoi, Director and/ or Ms. Hinnah Kaur, Director and/ or Ms. Nidhi Arora, Company Secretary be and are hereby authorized to do all such acts, deeds, matters and things as may be necessary in this regards for and on behalf of the Company, including filing of necessary forms/ eforms, returns and submissions under the Act to give effect to this resolution.

8. TO RE-APPOINT MR. H. K. GOEL AS COST AUDITOR OF THE COMPANY FOR THE FINANCIAL YEAR 2023-24 AS PER RECOMMENDATION OF THE AUDIT COMMITTEE MEETING AND RECOMMEND HIS REMUNERATION TO THE SHAREHOLDERS OF THE COMPANY FOR THEIR APPROVAL, IN THE COMING ANNUAL GENERAL MEETING.

The Chairman displayed before the Board the consent letter for re-appointment of Mr. H.K. Goel as Cost auditors of the Company for the Financial year 2023-24.

Ms. Nidhi Arora, Company Secretary informed the Board that the said re-appointment is recommended by the Audit Committee of Directors.

The matter was discussed, and the following resolution was passed unanimously:

RESOLVED THAT subject to the approval of the Central Government, Mr. H. K. Goel, Cost Accountant, 31, Community Centre, Ashok Vihar, Delhi–110052 be appointed as Cost Auditor of the Company for Cost Auditing of Sugar, Electricity generated through Co-generation and Distillery products in accordance with Section 148 of the Companies Act, 2013 and all other applicable provisions (including any statutory modification(s) or re-enactment thereof, for the time being in force), for the year ended 31st March, 2024 at the same remuneration as of last year i.e. Rs. 1,00,000/- (Rupees one lacs only) per annum, plus applicable taxes and actual out of pocket expenses incurred with regards to Cost Auditing subject to ratification by the shareholders in the ensuing Annual General Meeting.

FURTHER RESOLVED THAT Mr. Hardev Singh Akoi, Chairman and/or Mr. Adil Singh Akoi, Managing Director and/or Mr. Haripal Singh Gill, Director and/or Mr. Inder Pratap Singh, Director and/or Mr. Tegbir Singh Mann, Director and/or Mr. Raidev Singh Akoi, Director and/ or Ms. Hinnah Kaur, Director and/ or Ms. Nidhi Arora, Company Secretary of the Company be and are hereby authorized to deal with this matter and to do all such acts and things as may be required to give effect to the above resolution and to digitally sign and file the necessary forms/e-forms with Ministry of Company Affairs NCT of Delhi & Haryana.

9. **TO DISCUSS, CONSIDER AND APPROVE AVAILMENT / RENEWAL OF WORKING CAPITAL LIMIT AGAINST PLEDGE OF SUGAR STOCK AND/OR WAREHOUSING RECEIPT FINANCING SCHEME AGAINST SUGAR/SUGARCANE/ MOLASSES MAXIMUM UP TO RS. 300.00 CRORES (RUPEES THREE HUNDRED CRORES ONLY) FROM ANY ONE BANK OR MORE BANKS AND TO AUTHORIZE FOR EXECUTION OF DOCUMENTS/OPENING OF BANK ACCOUNT WHEN THE SAME WILL BE SANCTIONED/ RENEWED BY THE BANKS.**

The Chairman informed the Board that the requirement of total working capital limit will be the same i.e. Rs. 300.00 crores as of last year and no further enhancement is required in the same.

The matter was discussed, and the following resolution was passed unanimously:

RESOLVED THAT the Company do hereby avail and execute the required documents when the working capital limit up to Rs. 300.00 Crores (Rupees Three Hundred Crores) against pledge/hypothecation of sugar stock or by Warehouse Receipt Financing will get sanctioned /renewed by anyone or more Banks incl. Indian Bank, Punjab National Bank, Uttarakhand State Co-operative Bank Ltd., State Bank of India, Punjab & Sind Bank, The Nainital Bank Ltd., HDFC Bank Ltd. and/ or any other Bank for payment of farmers sugarcane dues for the Company for the Sugar Season 2023-24, this working capital limit of Rs. 300.00 Crores (Rupees Three Hundred Crores) is independent to existing approved limit for working capital loan, the total availed working capital limit will not be exceeded Rs. 300.00 crores (Rupees Three Hundred Crores) at any point of time.

FURTHER RESOLVED THAT Mr. Hardev Singh Akoi and/or Mr. Adil Singh Akoi and/or Mr. Haripal Singh Gill and/or Mr. Inder Pratap Singh and/or Mr. Tegbir Singh Mann and/or Mr. Raidev Singh Akoi and/ or Ms. Hinnah Kaur Directors and/or Mr. S.P. Singh, General Manager of the company be and are hereby severally authorized on behalf of the Company to take such steps as may be necessary for obtaining approvals, statutory, contractual or otherwise, in relation to the above and to negotiate and settle all matters arising out of and incidental thereto and to sign and to execute deeds, applications, documents and writings that may be required, on behalf of the Company and generally to do all

such acts, deeds, agreement, undertaking, matters and things as may be necessary, proper, expedient or incidental for giving effect to this resolution.

RESOLVED FURTHER THAT Mr. Hardev Singh Akoi, Chairman and/ or Mr. Adil Singh Akoi, Managing Director and/or Mr. Haripal Singh Gill, Director and/or Mr. Inder Pratap Singh, Director and/or Mr. Tegbir Singh Mann, Director and / or Mr. Raidev Singh Akoi, Director and / or Ms. Hinnah Kaur, Director and/ or Mr. S.P. Singh, General Manager of the Company, be and are, hereby, requested to execute and sign Letter/s of Acknowledgment of Debt and Balance confirmation in favour of Indian Bank, Punjab National Bank, Uttarakhand State Co-operative Bank Ltd., State Bank of India, Punjab & Sind Bank, The Nainital Bank Ltd., HDFC Bank Ltd., and/ or any other Bank to the above said cash credit facilities.

FURTHER RESOLVED THAT the common seal of the Company be affixed to the stamped engrossed agreement and such other documents as may be required to be executed under the common seal of the company in favour of Banks to avail the aforesaid Working Capital / Warehouse Receipt Financing in the presence of any one of Mr. Hardev Singh Akoi and/or Mr. Adil Singh Akoi and/or Mr. Haripal Singh Gill and/or Mr. Inder Pratap Singh and/or Mr. Tegbir Singh Mann and/or Mr. Raidev Singh Akoi and/ or Ms. Hinnah Kaur, Directors and/or Mr. S.P. Singh, General Manager and/ or Ms. Nidhi Arora, Company Secretary of the company who shall sign the same in token thereof.

FURTHER RESOLVED THAT Mr. Hardev Singh Akoi, Chairman and/ or Mr. Adil Singh Akoi, Managing Director and/or Mr. Haripal Singh Gill, Director and/or Mr. Inder Pratap Singh, Director and/or Mr. Tegbir Singh Mann, Director and/or Mr. Raidev Singh Akoi, Director and/ or Ms. Hinnah Kaur, Director and/ or Ms. Nidhi Arora, Company Secretary be and are hereby authorized to do all such acts, deeds, matters and things as may be necessary in this regards for and on behalf of the Company, including filing of necessary forms/ eforms, returns and submissions under the Act to give effect to this resolution.

FURTHER RESOLVED THAT the Board of Directors and/or Ms. Nidhi Arora, Company Secretary of the company be and are hereby severally authorized to certify the true copy of the resolutions and forward the same to the Bank/s for their record and necessary action.

The Chief Financial Officer further informed the Board as per RBI guidelines every borrowers having total fund based and non-fund based exposure between Rs.100.00 Crores and Rs.500.00 Crores are required to renew a Legal Entity Identifier (LEI) 20 digit unique code every year.

The matter was discussed and the following resolution was passed unanimously:

RESOLVED FURTHER THAT any one of the following officials of the Company, be and is hereby authorized to sign all agreements, power of attorney, documents, writings, applications/online applications, indemnities, undertakings, correspondence and such other documents, as may be required from time to time, for the purpose of obtaining/renewing Legal Entity Identifier and to do and perform all such acts, deeds and things and deal with all such matters and take all such steps as may be necessary for the purpose of updating, modifying, renewing, porting or availing any other services with respect to the Legal Entity Identifier.

Sr. No	Name of Authorized Official:	Email id for submission online LEI Form
1	Mr. S.P. Singh, General Manager	edprbns@rbnssugar.com; edprbns@yahoo.com
2.	Mr. Kailash Chander Joshi, General Manager(HO & Sales)	rbns@rbnssugar.in

The Chairman further informed the Board that a separate bank account is required to be open for said working capital facility. The matter was discussed, and the following resolution was passed unanimously:

RESOLVED THAT a Current Account name and style as **"Rai Bahadur Narain Singh Sugar Mills Ltd.- A/c"** be opened with Punjab National Bank, Uttarakhand State Co-operative Bank, State Bank of India, Punjab & Sind Bank, Indian Bank, The Nanital Bank Ltd., HDFC Bank Ltd. or any other bank or **any one or more Bank or any Branch** in the State of Delhi, Lhaksar, Roorkee, Dehradun in the Uttarakhand and that the bank be instructed to honour all Cheques or orders drawn and accepted and act upon receipt for money(s) deposited or owned by the bank on any account or accounts at any time or times kept or to be kept in the name of the Company, provided such cheques or orders are signed by any one of the following Directors/Authorizes signatories:

1. Mr. Hardev Singh Akoi, Chairman, or
2. Mr. Adil Singh Akoi, Managing Director, or
3. Mr. S.P. Singh, General Manager jointly with

jointly with any one of the following:

Mr. Vivek Agarwal, Chief Financial Officer

Or

Mr. Yogesh Kumar Agarwal, DGM (F&A)

Or

Mr. S.K. Sinha, General Manager (Engg.)

Or

Mr. Kailash Chander Joshi, General Manager (HO & Sales)

FURTHER RESOLVED that the mode of operation would be Singly by Mr. Hardev Singh Akoi, Chairman or Mr. Adil Singh Akoi, Managing Director **Mr. S.P. Singh, General Manager (in every instance)** and the second will be one out of Mr. Vivek Agarwal, Chief Financial Officer or Mr. Yogesh Kumar Agarwal, DGM (F&A) or Mr. S.K. Sinha, General Manager (Engg.) or Mr. Kailash Chander Joshi, General Manager (HO & Sales).

FURTHER RESOLVEDTHAT specimen signatures of the aforesaid signatories be provided to the bank if any new signatory is introduce.

FURTHER RESOLVED THAT said resolution be communicated to the bank and shall remain in force until notice in writing is given to the bank by the Mr. Hardev Singh Akoi, Chairman or Mr. Adil Singh Akoi, Managing Director of the Company.

FURTHER RESOLVED THAT the copy of the above resolution be submitted to the bank by the Company Secretary of the Company at an appropriate time.

10. TO DISCUSS THE WORKING OF THE FACTORY.

The Chairman informed the present Board that note on the working of the factory and detail of outstanding long term and short term loan of the company already emailed to all the Directors.

The present Board was concerned over the effects of floods in Lhaksar and the surrounding area and its effect on sugarcane crop and repair & maintenances. The General Manager informed that sugarcane crop was party affected which was closely monitored. Efforts also made to timely complete off season repairs & maintenance.

The present Board also discussed timeline for start of the sugar season 2023-24, expected increase in sugarcane price, trends of sugar sale prices, availability of cane and total expected crushing during the ensuing sugar season. Progress of capacity optimization and technology up-gradation was also discussed.

The present Board appreciated the efforts of Mr. S.P. Singh, General Manager and his team for managing the factory in tough timing caused due to natural calamity.

The present Directors noted the same.

11. VOTE OF THANKS

There being no other matter the meeting was terminated with a vote of thanks to chair.

CHAIRMAN